



PROGRESS REPORT

(VOLUME II)

Of

**The Committee of Experts Constituted by the
Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Headed by

JUSTICE BROJENDRA PRASAD KATAKEY
Former Judge, Gauhati High Court

Dated

October 31, 2020

**Constituted vide Order dated 24.06.2020 passed in OA 43/2020/EZ & OA 44/2020/EZ to
look into the issues concerning Well Baghjan-5 in Tinsukia District**

APPENDIX

Appendix	Particulars	Pages
A	A copy of summary chart titled "Consent Status of M/s Oil India Limited, Duliajan including Oil Well No. BGN-5 of Baghjan Oil Field in Tinsukia District".	1-2
B	A copy of letter dated 19.08.2020 submitted by OIL India Ltd.	3-5
C	A copy of communication dated 21.08.2020 and affidavit dated 05.08.2020 submitted by Assam State Biodiversity Board.	6-9
D Colly	Copies of reports received from the PCB Assam and DC Tinsukia.	10-20
E Colly	Communications including email exchanges between Sri A. K. Hazarika, former CMD, ONGC, Member of the Committee, and the representatives of OIL India Ltd.	21-128
F	A copy of Report dated 01.08.2020 submitted by Dr. Ranjita Bania.	129-137
G	A copy of Report dated 27.10.2020 submitted by Dr. Ranjita Bania.	138-145
H	A copy of Report dated 29.10.2020 submitted by Dr. Jihosuo Biswas.	146-151
I	A copy of Report dated 27.10.2020 submitted by Aaranyak	152-158
J	A copy of Report dated 30.10.2020 submitted by Dr. Ranjan Kumar Das.	159-166
K	A copy of the reference list	167
L	A copy of Letter No. DRC 16/2015-16/Pt-I/125 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue	168-194

	Circle to Deputy Commissioner, Tinsukia.	
M	A copy of Letter No. DRC 16/2015-16/Pt-I/127 dated 24.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia.	195-205
N	A copy of Letter No. DRC 16/2015-16/Pt-I/128 dated 31.08.2020 addressed by Circle Officer, Doomdooma Revenue Circle to Deputy Commissioner, Tinsukia	206-215
O	A copy of Letter No. TCA.3/2020/570 dated 25.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	216-219
P	A copy of Letter No. TCA.3/2020/580 dated 26.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	220-223
Q	A copy of Letter No. TCA.3/2020/602 dated 29.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	224-239
R	A copy of Letter No. TCA.03/2020/706 dated 31.08.2020 addressed to the Chairman, Committee of Experts from DC, Tinsukia	240-255
S	A copy of Letter No. TCA.3/2020/PT-I/781 dated 25.09.2020 addressed to the Chairman, Committee of Experts by the DC, Tinsukia	256-292
T	A copy of Report dated 18.09.2020-19.09.2020 submitted to the Committee of Experts by the Assam State Legal Services Authority.	293-299
U	A copy of the letter dated 27.10.2020 from the DC, Tinsukia addressed to the Committee of Experts.	300-322



Pollution Control Board, Assam
(Department of Environment & Forests :: Government of Assam)

APPENDIX A

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ
(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

No. WB/G-1530/18-19/101

Dated Guwahati, the 21st Sept., 2020

To,

Mr. Justice B.P. Katakey,
Former Judge, Gauhati High Court,
House No. 30/30A, Kharghuli (Hillock Side)
Bylane No. 2, Opposite Sitala Enclave,
Guwahati-781004, Assam.

Sub: Summoning of relevant documents by the committee of Expert constituted by the Hon'ble national Green Tribunal.

Ref: Your letter dated 18th August, 2020.

Respected Sir,

With reference to the subject cited above, I have the honour to submit the desired documents as per the list of documents enclosed herewith. If, any document submitted by PCBA is not as per your requirement, may be intimated to us.

With regards.

Enclosed: As stated above.

Yours Sincerely

Chairman

21/9/2020

**Consent Status of M/s Oil India Limited, Duliajan including Oil Well No.
BGN-5 of Baghjan Oil Field in Tinsukia district**

Sl. No.	Year	Status of Consent	Consent granted / not granted	Remarks
1	2006-07	Applied for NOC	Not granted	The application was received on 13.07.2006 at RO, Dibrugarh and forwarded to HO on 07.10.2006. But there is no record of application in HO, PCBA
2	2007-08	Applied for CTO	Granted	Annexure-I
3	2008-09	Applied for CTO	Granted	Annexure-II
4	2009-10	Applied for CTO	Not granted	As per Note sheet record, AE has put up the file to EE with a remarks to wait for inspection report.
5	2010-11	Applied for CTO	Not granted	Letter was issued to M/s OIL to deposit arrear fees under both the Act from the year 2003-04 to 2010-11. Letter No. WB/Z-I/T-879/94-95/301 dtd. 23.07.10 (Annexure-III).
6	2011-12	Applied for CTO	Not granted	Letter was issued to RO, Dibrugarh for realization of arrear fees on 05.09.11 (Annexure-IV-A), A reply was received from RO (Annexure-IV-B), but HO again wrote a letter to M/s OIL for depositing of arrear fees upto 2003-04 to 2011-12 vide letter No. 350 dtd. 26.12.2011. Finally calculating the balance arrear fees letter was issued vide Sl. No. 355 dtd. 13.02.2012 (Annexure-IV & V).
7	2012-13	Applied for CTO	Granted	CTO was granted with a note the amount of arrear fees is under enquiry and will be communicated at an early date (Annexure-VI).
8	2013-14	Applied for CTO	Not granted	Due to non deposition of arrear fees. For which an assessment committee was formed, submitted the report and finally written to OIL vide letter No. 614 dtd. 01.01.2014 (Annexure-VII).
9	2014-15	Applied for CTO	Granted	Subject to payment of arrear fees of Rs. 97 lakhs (Annexure-VIII).
10	2015-16	Applied for CTO	Not granted	RO, Dibrugarh was asked to serve Show cause Notice due to non deposition of arrear fees vide No. WB/Z-I/T-879/Pt-I/94-95/112 dtd. 11.12.2015 (Annexure-IX).
11	2016-17	Applied for CTO	Not granted	Letter was issued to RO, Dibrugarh for Action Taken Report on arrear fees vide Sl. 213 dtd. 25.11.2016 (Annexure-X).
12	2017-18	Applied for CTO	Not granted	As per note sheet, AE has put up the file to EE and EE to ACEE. Then letter was issued to OIL for submitting arrear fees vide letter No. 262 dtd. 20.01.2018 (Annexure-XI).
13	2018-19	Applied for CTO	Granted	It falls under eastern asset (Annexure-XII).
14	2019-20	Applied for CTO	Not granted	Application was received on 14.10.2019 after query forwarded to HO on 20.03.2020. But due to national lockdown financial year 2019-20 is over. Then they were asked to apply for 2020-21. Status of progress report in EODB is enclosed as Annexure-XIII.



ऑयल इंडिया लिमिटेड
(भारत सरकार का उद्यम)
Oil India Limited
(A Government of India Enterprise)

Safety & Environment Department

P.O. DULIAJAN-786602,

ASSAM, INDIA

Phone : 0374-2800542

Fax : 0374-2801796

Email : safety@oilindia.in

Ref. No. S&E/E/121/1171

Date: 19.08.2020

Hon'ble Justice B.P Katakey
Former Judge, Gauhati High Court
Chairman, Expert Committee constituted by the Hon'ble NGT.

Subject: Submission of relevant documents to Committee of Experts constituted by the Hon'ble National Green Tribunal

Ref: Orders passed in OA No. 43/2020/EZ (Bonani Kakkar Vs Oil India Limited) & OA No. 44/2020/EZ (Wild life and Environment Conservation Organisation Vs Union of India Board & Ors) by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Hon'ble Sir,

Reference to above subject, we are herewith submitting the relevant details and documents summoned by Committee of Experts constituted by the Hon'ble National Green Tribunal vide letter dated 18.08.2020 succinctly:

Query 01: (1) All relevant records, other than the records already furnished, on the compliance of all relevant environmental laws, viz, Air (Prevention and Control of Pollution) Act, 1989, Water (Prevention and Control of Pollution) Act, 1974, EIA Notifications etc;

Reply: All the relevant information has already been submitted and there is no other records in this regard.

Query 02: Records of compliance of the direction issued by the Hon'ble Supreme Court vide order dated 07.09.2017, passed in Re T. N. Godavarman case.

Reply: The Hon'ble Supreme Court of India in its order in reference M/s Oil India Limited's (OIL) proposal (ERD Project) to extract hydrocarbon beneath 3900-4000 meters of Dibru-Saikhowa National Park has passed an order dated 07.09.2017

wherein OIL has been directed to comply the certain conditions for execution of the Project. The status of compliances are as per followings:

- (i) OIL will carry out Bio-diversity Impact Assessment study: OIL has awarded a contract to carry out Biodiversity Study to Institute of Advanced Study in Science and Technology vide OIL letter ref. No. OIL/CONT/LOA/S/594/2018-19 dated 20.11.2018 (Copy enclosed as **Annexure I**) with necessary permission from the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Govt. of Assam, ref. Office order no 54 dated 28.02.2020. (Copy enclosed as **Annexure II**). However, we have received a letter ref no No: IASST/1316/2019-20/103 dated 27.04.2020 from IASST wherein they had expressed their inability to carry out the Biodiversity study (Copy enclosed as **Annexure III**). Further discussion is going on with IASST for conducting the study.
- (ii) OIL will carry out Subsidence Study: The subsidence study has been carried out by OIL by engaging National Remote Sensing Centre (NRSC), Indian Space Research Organisation (ISRO) Hyderabad (Copy of the report is enclosed as **Annexure IV**).
- (iii) Will be complied at the time of execution of the Project.
- (iv) Will be complied at the time of execution of the Project
- (v) Compliance of EIA Notification 2006: Environmental Clearance obtained from the MoEF &CC for the proposed Project.

Query 03: Records relating to conduct of Biodiversity Impact Assessment Study, if any, conducted, after 07th September, 2017, in terms of the order dated 07.09.2017 passed by the Hon'ble Supreme Court in Re T. N. Godavarman Vs Union of India;

Reply : As per point no. (i) above.

Query 04: Report of the Institute of Advance Study in Science and Technology on the Biodiversity Impact Assessment stated to be done by OIL

Reply: The Report will be available after completion of the study.

Query 04: The records of the in-house monitoring of Air Quality/Noise Level/Gas Presence, if any, conducted by OIL, apart from the Bio-Remediation activities at affected areas, as stated in the OIL Press Release dated 17.08.2020

Reply: Detailed reports attached as per **Annexure V** .

Query 05: Reports, if any, submitted by :-

- (i) M/S ERM India (Pvt) Limited;
- (ii) The Energy Research Institute (TERI)
- (iii) Assam Agricultural University;
- (iv) CSIR – North East Institute of Science & Technology;
- (v) Indian Institute of Technology (IIT), Guwahati;

The aforesaid organisations stated to have been engaged by OIL to study various impacts of the blow out in the area.

In the event any of the aforementioned reports is yet to be submitted to OIL, the time by which it is expected, may also be informed. Interim/Preliminary Reports, if any, submitted may also be sent.

Reply: (i) The study by M/S ERM India Pvt Ltd is under process and completed after capping of the well. However the interim report is being prepared by the agency which will be submitted to you once we receive the same.

(ii) The data on air quality and noise level monitoring by TERI is enclosed as **Annexure VI**. The final report by TERI on air quality monitoring and noise level measurement will be submitted in 2-3 weeks.

(iii) The study by Assam Agricultural University will be carried out after capping of the well and normalization of the situation.

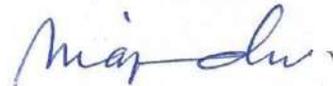
(iv) The interim reports submitted on different dates by CSIR-NEIST pertaining to the geophysical studies conducted by them in the vicinity of the blowout site at well Baghjan -5. Copy enclosed as **Annexure VII**.

The final report of the study is yet to be submitted by CSIR-NEIST.

(v) The report of Indian Institute of Technology (IIT), Guwahati on Thermal Mapping and Sound Frequency Measurement will be submitted in next few days

Thanking you.

Yours faithfully,
OIL INDIA LIMITED



(S Majumder)
Chief General Manager (S&E)
For Resident Chief Executive

From: Assam State Biodiversity Board <assambioboard@gmail.com>
Date: 21 August 2020 at 4:49:25 PM IST
To: "B.P. Katakey" <katakeybp@gmail.com>
Subject: Re: **Summoning**

Sir,

I am directed to inform that the Board have not conducted 'Biodiversity Impact Assessment' study pursuant to the order dated 07.09.2017. In this regard, the Board have filed an Affidavit on 11.08.2020 to Hon'ble NGT (EZ), Kolkata. A copy of the Affidavit which is self explanatory, is attached herewith for your reference. Thanking you

With Regards
Dr. Oinam Sunanda Devi
Scientific Officer-ASBB

Assam State Biodiversity Board
Aranya Bhawan, 2nd Floor,
Panjabari, Guwahati-781037
Phone: 0361-2333917 : Fax: 0361-2333788
www.asbb.gov.in

Print this mail, only, if required!
"Reduce, Recycle & Reuse"

121

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

APPEAL. NO. 04/2020/EZ with I.A. No.34/2020/EZ

IN THE MATTER OF:

BIMAL GOGOI & ANR.

...APPELLANT (S)

VERSUS

UNION OF INDIA & ANR.

...RESPONDENTS

05 AUG 2020

AFFIDAVIT ON THE MATTER - ON BEHALF OF THE ASSAM

BIODIVERSITY BOARD - RESPONDENT NO. 4

I, K.S.P.V. Pavan Kumar S/o K.V.N.Nagendra Sayee, R/o C-205, Universal Ecogreen, Ahomgaon, Betkuchi, Guwahati, Assam, aged 51 years, do hereby solemnly affirm and state as under.

1. That the deponent is the Member Secretary, Assam Biodiversity Board and in course of discharge of his official duties, deponent has become conversant with the facts of the instant case and the deponent has been duly authorized to affirm and swear this affidavit on behalf of the Respondent No.4, i.e. Assam State Biodiversity Board.
2. That, the Board received an email from the Advocate of the Applicant on 22/07/2020, informing about the notice issued by the Hon'ble NGT (Eastern Zone) Bench, dated 22/07/2020, along with the order of Hon'ble NGT, Principal Bench, New Delhi dated 20.07.2020 in the Appeal No.04/2020/EZ (I.A. No.34/2020/EZ).

05 AUG 2020

K. S. P. V. Pavan Kumar
Kantap (Metro), Guwahati
Regd. No. KAM-13


Member Secretary
Assam State Biodiversity Board

3. That the present Affidavit is being filed in pursuance to the statements made in the para-3 of the order dated 20/07/2020 of the Hon'ble NGT, Principal Bench, New Delhi, mentioning the Assam State Biodiversity Board.

4. These paras relate to a requirement to carry out 'Biodiversity Impact Assessment' study through the Assam State Biodiversity Board, for undertaking drilling operation in the Dibru-Saikhowa National Park by the Oil India Ltd.

That with regard to the statements made in the Para-3, the deponent states that:

i. The Assam State Biodiversity Board had received an official communication from the Oil India Limited on **28.01.2017** regarding 'Biodiversity Impact Assessment' for the proposed area of 7 nos. Extended Reach Drilling (ERD) wells beneath Dibru-Saikhowa National Park (DSNP), seeking budgetary offer for such a study.

ii. Accordingly, the Board sent a budgetary offer of Rs 21.23 Lakh for the 'Biodiversity Impact Assessment' study to the General Manager (HSE) & Nodal Officer, Oil India Limited, Duliajan on **12/05/2017**.

iii. That, after the submission of the budgetary offer on 12/05/2017, the Assam State Biodiversity Board, neither received any confirmation letter nor any kind of communication in this regard, from the Oil India Limited. Thus, the Board has not conducted any Biodiversity Impact Assessment study in the proposed site.



M
Muntaz Begum Kalita
Kamrup (Metro), Guwahati
Regd. No. KAM-17
5 AUG 2020

Member Secretary
Assam State Biodiversity Board

iv. Finally, the Assam State Biodiversity Board is not aware of the Hon'ble Supreme Court order dated 07.09.2017 in I.A. No. 3934 in W.P. (C) No. 202 of 1995¹ requiring the company to carry out 'Biodiversity Impact Assessment' study through Assam State Biodiversity Board, as no communication was received from the Oil India Company, regarding the matter.

5. That, keeping in view, the above facts and circumstances, it is humbly submitted that, the answering respondent No.4 herein – the Assam State Biodiversity Board, is not involved in the matter, and is not a party to the commissions and omissions of any Act, by the Oil India Limited and therefore, may be exempted from any further proceedings of this Hon'ble Tribunal.



DEPONENT

Member Secretary
Assam State Biodiversity Board

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit of mine are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therein.

Verified at 5th on this 5th day of August, 2020.
Guwahati

DEPONENT

Member Secretary
Assam State Biodiversity Board

Identified by me

Kakali B...
KAKALI BOZAR B...
ADVOCATE
ASSAM STATE BIODIVERSITY BOARD
(Advocate's Clerk)

M
NOTARY
Muntaz Begum Kaitha
Kamrup (Meiro), Guwahati
Regd. No. KAM-17
05 AUG 2020

A Report of Ambient Air Quality Monitoring before and during fire incident of Oil Blow Out site at Baghjan Area, Tinsukia, Assam

Pollution Control Board Assam had conducted Ambient Air Quality Monitoring at 4 (four) different locations of the Gas Blow out site at Baghjan, Tinsukia District, Assam before and during the Explosion.

The detail report is tabulated below:-

Date of Monitoring	Place/Location	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	PM ₁₀ (µg/m ³)	Weather	Remarks
08.06.2020	Baghjan E.P.S., Baghjan, Tinsukia, Assam (Approx. 1 KM from the Accidental site)	52	97	78	Clear	Before Explosion
12.06.2020	Baghjan T.E. factory, Tinsukia, Assam. (Approx. 3 KM from the Accidental site)	33	69	48	Cloudy/ Clear	During Explosion
13.06.2020	Gujjan Ghat, Tinsukia, Assam. (Approx. 4 KM from the Accidental site)	4	29	70	Rainy/ Clear	
14.06.2020	Rungagora, T.E. Hospital, Tinsukia, Assam (Approx. 2 KM from the Accidental site)	4	8	43	Clear	

National Standards for Ambient Air Quality in µg/m³:

Sl. No.	Pollutant	Time Weighted Average	Conc. In Ambient Air
			Industrial, Residential, Rural and Other Area
1	Sulphur Dioxide (SO ₂)	24 Hours	80
2	Nitrogen Dioxide (NO ₂)	24 Hours	80
3	Particulate Matter (Size<10µm) or PM10	24 Hours	100

A Report on Ambient Noise Level Monitoring at Oil Blow out site of Baghjan Area

Pollution Control Board Assam along with the Expert Committee members had conducted Ambient Noise Level monitoring at different locations of the Oil Blow out site at Baghjan (BGN-5 : Loc: TN), Tinsukia District, Assam during Blow out and subsequent explosion.

The Ambient Noise Level during Blow out and subsequent explosion time are mentioned at Table No. 1 below:

Table No. 1: Ambient Noise Level at different locations from the Oil Blow out site

Sl. No.	Location	Date & Time	GPS Coordinates	Noise Level in Leq (dB(A))	Remarks
1	300 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 12:50 P.M	..	88.7	The noise level was measured during blow out and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) has been partially burnt down.
2	200 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 01:50 P.M	..	92.3	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.
3	400 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 02:00 P.M.	..	86.2	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.
4	800 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 1 st Security Gate	09.06.2020 03:10 P.M.	..	82.2	The noise level was measured during blow out and subsequent explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.) completely burnt down.

Ambient Noise Standards in Leq (dB (A))

During day time (in between 6.00 AM & 10PM)		During night time (in between 10.00 PM & 6.00 AM)	
Industrial Zone	75	Industrial Zone	70
Commercial Zone	65	Commercial Zone	55
Residential Zone	55	Residential Zone	45
Silence Zone	50	Silence Zone	40

From the above data it has been observed that the Ambient Noise Level at different locations of Oil Blow out site at Baghjan were noticed above the prescribed standard irrespective of zone.

Similarly, during the explosion of Oil Blow out site at Baghjan, Pollution Control Board Assam had also conducted Ambient Noise Level Monitoring at different locations. The detail report is tabulated in Table No. 2:

Table No. 2: Ambient Noise Level Monitoring at different locations during explosion of Oil Blow out site at Baghjan, Tinsukia

Sl. No.	Location	Date & Time	GPS Coordinates	Noise Level in Leq (dB(A))	Remarks
1	Around 1.8 kms from the Oil Blowout Site BGN-5 (Loc: TN) at southeast direction of Dibru Saikhowa National Park	11.06.2020 10:42 A.M.	Latitude=N27°36'6" Longitude=E95°21'24"	51	The Noise Level was measured during explosion. The whole area was covered with thick vegetation of Tea Garden, Bamboo, Banana and betel nut trees, etc. which are burnt down completely in the nearby area.
2	Around 1.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at southeast direction of Dibru Saikhowa National Park	11.06.2020 11:20 A.M.	Latitude=N27°35'6" Longitude=E95°21'36"	51	
3	Around 2.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at south direction of Dibru Saikhowa National Park	11.06.2020 11:58 A.M.	Latitude=N27°36'37" Longitude=E95°23'44"	30	
4	Around 180 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:10 P.M.	Latitude=N27°35'41" Longitude=E95°22'31"	87.7	
5	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:50 P.M.	Latitude=N27°35'46" Longitude=E95°22'29"	88.6	
6	Gafapukhuri R.D., Umbuguri Gaon	12.06.2020	Latitude=N27°33'24.6924" Longitude=E95°21'55.6416"	65	
7	Baghjan N.C. Azam	12.06.2020	Latitude=N27°34'50.0268" Longitude=E95°23'20.2344"	61	
8	Baghjan T.E.	12.06.2020	Latitude=N27°35'54.751" Longitude=E95°22'53.1588"	73	
9	Diamuli T.E.	12.06.2020	Latitude=N27°34'50.0268" Longitude=E95°23'20.2344"	58	
10	Guujan Natun gaon	13.06.2020	Latitude=N27°33'55.026" Longitude=E95°20'51.234"	65	
11	Maguri Bill around 2kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'43.026" Longitude=E95°20'31.9246"	76.5	
12	Guujan Ghat around 5 kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'39.0258" Longitude=E95°19'21.5688"	59	
13	Around 180 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'41" Longitude=E95°22'31"	88	
14	Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'46" Longitude=E95°22'29"	89	
15	Around 50 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	15.06.2020	Latitude=N27°35'53" Longitude=E95°22'46"	104	
16	Gatong Milanpur Gaon around 800 metres from the Oil Blowout Site BGN-5 (Loc: TN)	19.06.2020	Latitude=N27°34'15.5" Longitude=E95°22'38.8"	66	
17	Natun Gaon Road near Maguri Beal around 1 kms from the Oil Blowout Site BGN-5 (Loc: TN)	19.06.2020	Latitude=N27°34'21.4" Longitude=E95°22'07.4"	71	

Ambient Noise Standards in Leq (dB (A))

During day time (in between 6.00 AM & 10PM)		During night time (in between 10.00 PM & 6.00 AM)	
Industrial Zone	75	Industrial Zone	70
Commercial Zone	65	Commercial Zone	55
Residential Zone	55	Residential Zone	45
Silence Zone	50	Silence Zone	40

From the above report it has been observed that the Ambient Noise Level were noticed above the prescribed standard for the Residential zone due to Explosion. Regarding Ambient Noise Level reduces at a distance of about of 1.5 km and above from the site.



**Pollution Control Board:: Assam
Bamunimaidam; Guwahati-21**

(Department of Environment & Forests :: Government of Assam)

Phone: 0361-2652774 & 2550258; Fax: 0361-2550259

Website: www.pcbassam.org

No. WB/DIB/T-396/08-09/187

Dated Guwahati, the 04th June, 2020

To

21
The In-charge
Central Laboratory
Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

Sub: Monitoring at the blow-out site of Baghjan Oil Field, BGN-5 of M/s Oil India Ltd., Duliajan in Tinsukia district.

With reference to above, you are hereby requested to make necessary arrangements for conducting the monitoring regarding Ambient Air Quality, Soil Quality, Ambient Noise level and water quality at Dungori, Dibru, Lohit and Brahmaputra River including the wetland (Maguri Beel) alongwith other water bodies around the blow-out site of Gas Well at Baghjan-5 (BGN-5) under Baghjan Oil Field in Tinsukia district and submit report for both, during and after the leakage of gas from the said oil field.

Please treat this as Most Urgent.

Member Secretary (i/c)

Memo No. WB/DIB/T-396/08-09/187-A;

Dated Guwahati, the 04th June, 2020

Copy to:

- 21
1. P.A. to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.
 2. The Regional Executive Engineer (i/c), Regional Office, Dibrugarh, PCBA for information & necessary action. He is requested to provide necessary help & cooperation to the monitoring team.

Member Secretary (i/c)

(2) The authority empowered under sub-rule (1) may, either on its own motion, or on the application of any person aggrieved by an order made under sub-rule (1), either rescind, modify or annul the order.

Provided that before any such application is disposed of, the said authority shall afford to the applicant an opportunity of appearing before it either in person or by a person representing him in the cause against the order and shall, if it rejects any such application either wholly or in part, state the reasons for such rejection.

SCHEDULE

(See rule 3 (1) and 4 (1))

Ambient Air Quality standards in respect of Noise

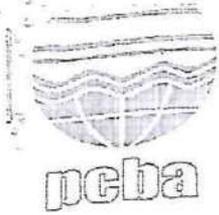
Area Code	Category of Area/Zone	Limits in dB(A) Leq*	
		Day Time	Night Time
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40

1. Day time shall mean from 6.00 a.m. to 10.00 p.m.
2. Night time shall mean from 10.00 p.m. to 6.00 a.m.
3. Silence zone is defined as an area comprising not less than 100 meters around hospitals, institutions and courts. The silence zones are zones, which are declared as such by the competent authority.
4. Mixed categories of areas may be declared as one of the four-abovementioned categories by the competent authority.
 *dB (A) Leq denotes the time weighted average of the level of sound in decibels on scale referable to human hearing.
 A "decibel" is a unit in which noise is measured.
 "A" in dB (A) Leq, denotes the frequency weighting in the measurement of noise and corresponding frequency response characteristics of the human ear.

Leq: It is an energy mean of the noise level over a specified period.

SYNOPSIS

General	...	1324
The noise nuisance	...	1324
Noise and psychology	...	1325
Concept of noise pollution	...	1325
Combating the smog and noise in cities	...	1326



Pollution Control Board: Assam

Regional Office- Dibrugarh, P.O & Dist- Dibrugarh. Phone No-0373-2325527

E-mail-apcbdibrugarh@gmail.com dibrugarh@pcbassam.org

Website: www.pcbassam.org

No.RO/DBR/G-25/95-96/252

Dated Dibrugarh, the 15th June'2020

To,
The Hon'ble Chairman,
Pollution Control Board Assam,
Bamunimaidam, Ghy-21.

Sub: Submission of Initial Report in connection with oil Blow out at BGN-5 (Loc: TN), Baghjan, Tinsukia, Assam.

Ref: Office Order No: 100 from O/O Of The Principal Chief Conservator of Forest and Head Of Forest Force, Assam, Panjabari:: Guwahati-37 dated 02.06.2020

Sir,

With reference to the subject above, I have the honour to submit the initial report of assessment of impact of Blow out at BGN-5 (Loc: TN), Baghjan, Tinsukia, Assam which was carried along with the Expert Committee members which is enclosed herewith for your kind information.

Encl: As stated

Yours faithfully

(H. Pegu)

Regional Executive Engineer (I/C)
P.C.B.A., R.O. Dibrugarh

NOISE LEVEL MONITORING

Location	Date & Time	GPS Coordinates	Noise Level (Measured by Sound Level Meter Envirotech SLM100)			Remarks
			Lmax	Lmin	Leq	
1. 800 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 1 st Security Gate	09.06.2020 03:10 P.M.	-	84 dB	62 dB	82.2 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.)
2. 400 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 02:00 P.M.	-	83 dB	58 dB	86.2 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household, garden, fruit trees, betel nuts, etc.)
3. 300 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 12:50 P.M.	-	90 dB	68 dB	88.7 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.)
4. 200 metres from the Oil Blowout Site BGN-5 (Loc: TN) near 2nd Security Gate on 09.06.2020	09.06.2020 01:50 P.M.	-	95 dB	78 dB	92.3 dB	The noise level was measured before explosion and the site was covered with thick vegetation (household, garden, fruit & betel nut trees, etc.)

D/C

Time weighted average

5. Around 1.8 kms from the Oil Blowout Site BGN-5 (Loc: TN) at southeast direction of Dibru Saikhowa National Park	11.06.2020 10:42 A.M.	Latitude=N27°36/6// Longitude=E95°21/24//	56 dB	29 dB	51 dB	The noise level was measured after explosion.
6. Around 1.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at southeast direction of Dibru Saikhowa National Park	11.06.2020 11:20 A.M.	Latitude=N27°35/6// Longitude=E95°21/36//	54 dB	32 dB	51 dB	The noise level was measured after explosion.
7. Around 2.5 kms from the Oil Blowout Site BGN-5 (Loc: TN) at south direction of Dibru Saikhowa National Park	11.06.2020 11:58 A.M.	Latitude=N27°36/37// Longitude=E95°23/44//	42 dB	29 dB	30 dB	The noise level was measured after explosion.
8. Around 180 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:10 P.M.	Latitude=N27°35/41// Longitude=E95°22/31//	105 dB	68 dB	87.7 dB	The noise level was measured after explosion.
9. Around 150 metres at northeast direction from the Oil Blowout Site BGN-5 (Loc: TN)	11.06.2020 12:50 P.M.	Latitude=N27°35/46// Longitude=E95°22/29//	110 dB	69.4 dB	88.6 dB	The noise level was measured after explosion.
10. Gelapukhuri R.D., Limbuguri Gaon	12.06.2020	Latitude=N27°33/24.6924// Longitude=E95°21/55.6416//	82 dB	36 dB	65 dB	The noise level was measured after explosion
11. Bagjhan N.C. Assam	12.06.2020	Latitude=N27°34/50.0268// Longitude=E95°23/20.2344//	76 dB	39 dB	61 dB	The noise level was measured after explosion
12 Bagjhan T.E.	12.06.2020	Latitude=N27°35/54.751// Longitude=E95°22/53.1588//	87 dB	42 dB	73 dB	The noise level was measured after explosion
13. Diamuli T.E.	12.06.2020	Latitude=N27°34/50.0268// Longitude=E95°23/20.2344//	75 dB	37 dB	58 dB	The noise level was measured after explosion
14. Guijan Natun gaon	13.06.2020	Latitude=N27°33/55.026// Longitude=E95°20/51.234//	69 dB	40 dB	65 dB	The noise level was measured after explosion

15. Magud Bill around 2kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'43.026" Longitude=E95°20'31.9246"	82 dB	52 dB	76.5 dB	The noise level was measured after explosion
16. Guljan Ghat around 5 kms from the Oil Blowout Site BGN-5 (Loc: TN)	13.06.2020	Latitude=N27°33'39.0258" Longitude=E95°19'21.5688"	79 dB	48 dB	59 dB	The noise level was measured after explosion

[Handwritten Signature]

13/06/2020

[Handwritten Signature]
15/6
Hemanta kr. Saha
AFE, RO, Djb.



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/809

Dated Tinsukia the 7th October' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Regarding submission of Noise Pollution Report of Baghjan Oil/Gas
blow-out site.

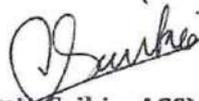
Ref : Our telephonic discussion of dtd. 07/10/2020.

Sir,

In reference to the subject cited above and our telephonic discussion, I have the honour to submit herewith the monitoring report of Noise Level near Oil Well No.5 of Baghjan received from Regional Executive Engineer, PCBA, R.O., Dibrugarh vide letter No. RO/DBR/G-15/94-95/Pt-II/35 Dated.07/10/2020-for favour of your kind information.

Encl: As stated above.

Yours faithfully,


(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia



Pollution Control Board:: Assam

Regional Office- Dibrugarh, P.O & Dist- Dibrugarh. Phone No-0373-2325527

E-mail-apcbdibrugarh@gmail.com, dibrugarh@pcbassam.org

Website: www.pcbassam.org

No.RO/DBR/G-15/94-95/Pt-II/35

Dated Dibrugarh, the 07th October '2020

To,

✓ The Add. Dy. Commissioner,

Cum CEO,DDMA, Tinsukia,

Dist-Tinsukia

Sub: Submission of Noise Pollution Report of Baghjan Oil/Gas blow-out site.

Ref: H.O Letter no. TRF.10/ENQUIRY/2020/68 dated 05.10.2020

Sir,

With reference to the subject above, I have the honour to forward herewith the monitoring report of Noise Level near OIL's Well No-5, Baghjan for favour of kind needful.

Noise Level Data

Date of Monitoring: 07.10.2020

Noise Meter Model No: Sound Level Meter Envirotech SLM100

Sl NO	Source	Time	SPL(dB)		Leq (dB)	
			Min	Max	Min	Max
1	Near Maguri Beel Bridge (2.2 km from the source approx.)	11:40 a.m. -11:50 a.m	44.7	50.8	51.6	54.3
2	OIL's security gate (100 metres from the source)	12:10p.m.-12:20 p.m.	91.2	95.3	94.3	94.3
3	10 metres approx. from source	12:20p.m.-12:30 p.m.	93.9	97.8	95.3	98.2

Yours faithfully

(H.Pegu)

Regional Executive Engineer

P.C.B.A., R.O. Dibrugarh

Dated Dibrugarh, the 07th October '2020

No.RO/DBR/ G-15/94-95/Pt-II/35

Copy to: i) The Member Secretary, Pollution Control Board Assam, Ghy-21 for favour of your kind information.

Yours faithfully

(H.Pegu)

Regional Executive Engineer

P.C.B.A., R.O. Dibrugarh



B.P. Katakey <katakeybp@gmail.com>

Sub:- Next report of Enquiry Committee in October end.

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:31 AM

Dear Sri Katakey,

I forwarded series of mails that I had with OIL's technical nodal officer Sri Anjan Jyoti Phukan regarding the technical enquiry from my side and their replies though text or through Annexures. All these are to be date wise sorted out and are to be attached in the report as supporting documents of investigation. Some more are there which we received from Sri Sanjay Rai which I will find and send to you which will be very relevant.

Thanks and regards,

Hazarika.

[Quoted text hidden]

SI No	Query	Comments
1	<p>What is the role and responsibilities of IM and Production Engineer and whom they report? Are both responsible for operations in the well at the same time?</p>	<p>A) IM reports to DGM-Drilling (WO). As per prevailing practices he used to perform the following duties, e.g. Looks after three to four rigs depending upon operation exigency, Execution of Work over program as planned related Work over section of Drilling Services, uploading data and creation of documents in SAP, field visit & Inspection, Creation of SES, Maintaining material stock at site etc</p> <p>Production Engineer reports to CE, OGPS(C& W/O), Section In-Charge. The role of Production Engineer is to ensure proper/safe execution of all activities related to production testing in a work-over well in compliance of company's SOP.</p> <p>(2) In OIL the Work over operations is supervised collectively by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, Chemical, Well logging, etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department ((OGPS personnel at site for the job), while tripping, fishing, rig movement etc under Drilling Services. At times some operations are carried out jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally under OGPS. Sometimes several departments are responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s). However, IM is the link person between OIL and JEL and accordingly, JEL is to comply with the instruction of IM as per contract. As already stated earlier, Production Engineer starts his job only after handing over by the IM as per prevailing practice.</p>
2	<p>Once rig is deployed for work-over operation in a well, under whose control from OIL side operations at site are done. I mean whose instructions Contractor will follow or seek advice. There should be only person to control from OIL side.</p>	<p>Operations are executed as per terms and conditions of contractual agreement (6113317).</p> <p>It is pertinent to note that in OIL the Work over operations are supervised by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, Chemical, Well logging, etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department ((OGPS personnel at site for the job), while tripping, fishing, rig movement etc under Drilling Services. At times some operations are supervised jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally is carried out by contractor on behalf of OGPS) OGPS. Sometimes several departments are</p>

		responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s). However, for day to day operation, the Contractor is to obtain instruction from IM, who is the link person between OIL and JEL, as per contract.
3	In one reply you mentioned that unless IM does not hand over the well, Production Engineer do not pass instruction to Driller of Contractor at site. That means for every operation in the well IM has to handover the well to Production Engineer (PE) for action. How does it function, I am not clear. Please clarify.	In OIL the Work over operations supervised by various departments like G&R, Assets, Drilling Services, OGPS, Logistics, and Chemical, Well logging, Civil etc. For example, Well killing, well enlivening, packer setting/unsetting is with OGPS department (OGPS personnel at site for the job) while tripping, fishing, rig movement etc under Drilling Services. At times some operations are supervised jointly by several departments with individual responsibilities specific to their domain. For example, like packer running-in is done by Drilling Services, but assembling of packer, drifting tubular and maintaining tally is carried out by contractor on behalf of OGPS.. Sometimes several departments are responsible for the operations in the well at the same time while some time it is under single department depending upon the nature of the job(s) and in such case, practice of handing over/taking over is followed as per prevailing practice. In view of the above system; the practice of handover and taking over depends upon the nature of the operation(s).
4	It is now clear from your replies that IM instructed Driller to pull out Drill string out of hole after WOC of 12 hours and then wait for another 33 to 34 hours to start further operation in the well. As per Driller PE instructed to N/D BOP and repair or replace WF Spool which you replied that PE denied such instructions to Driller. Are there some instances when Driller from contractor does such critical activity like N/D of BOP without any instruction from Company (OIL)? If IM instructed in writing that N/D of BOP would be done in presence of Production personnel which might had been communicated to Driller, then why Driller did not follow that instruction. Please ask Driller to answer that question.	Reply :send the mail received directly from M/s John Energy
4.a	Now my question to IM what are the reasons to pull out the string out of hole and then to wait for another 33 to 34 hours of WOC in well open condition. It is always better to keep some length of string inside the well during WOC period so that if any activity happens well can be circulated with heavy mud or bulldozed the well to kill the well. What were the	Operation was carried out as per program, i.e. POOH after cementation as stated by IM.

	advantages to keep string out of well and then wait on cement.	
5	From your replies I understood that Driller was taking instructions from both IM and PE during telephonic conversations. Please clarify who is the person to give instruction to Driller Contractor as per OIL policy.	<p>Operations are executed as per terms and conditions of contractual agreement (6113317).</p> <p>As per OIL contract, in normal situation, Driller should obtain instruction from the Tool-pusher of M/s John Energy.</p>
6(a)	My question to planning group who prepared the Cement Plug job as a safety barrier. Why cement plug job was planned at such a shallow depth of 1000 to 900 mtr whereas well perforated zone was at 3730 mtr? This zone was very active after perforation.	Cementing job was planned as per prevailing practice of OIL. Prior to plug job, since no activity was observed for three days, well was found to be stable and the well head repairing job was expected to completed in two to three hours time. Hence, it was decided to put a cement plug as a secondary barrier.
b)	Since Cement plug job was planned as a 2nd safety barrier to stop any activity from the well during N/D of BOP, why it was not planned to tag and test the Plug to check its integrity. It was more relevant after seeing DPR of 26th July where it was mentioned that even after pull out of DP by 355 mtr against cement plug of 100 mtr, during reverse circulation two tubing volume of DO surfaced. That was an indication that cement channeled during placement and so it was more important to check the integrity of the cement plug. Moreover DP was used to place the plug. During WOC OEDP could have been pulled out and rerun DP with Bit to tag and test Plug. Had this operation been done the plug job could have been repeated or planning team was confident that once well would be killed with 73 lb/cuft brine there would be no chance of well activity. Cement plug job was simply a formality. What is SOP of OIL in this type of operation if there is no OISD guideline? I want these answers from planning cell.	Cementing job was planned as per prevailing practice of OIL. Prior to plug job, since no activity was observed for three days, well was found to be stable and the well head repairing job was expected to completed in two to three hours time. Hence, it was decided to put a cement plug as a secondary barrier and the well program did not emphasis on tagging & testing of cement plug.



B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: Final-NGT

2 messages

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:18 AM

----- Forwarded message -----

From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Sun, 26 Jul 2020 at 8:02 AM
Subject: FW: Final-NGT
To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>

Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Anjan Jyoti Phukan
Sent: Sunday, July 26, 2020 7:57 AM
To: hazarika.akh@gmail.com
Cc: Dilip Kumar Das; Pankaj Kumar Goswami; P. Chandrasekaran; Sushil Chandra Mishra; Biswajit Roy
Subject: FW: Final-NGT

The reply from M/s John Energy

Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Uttam Kumar Sarma
Sent: Saturday, July 25, 2020 7:09 AM
To: Anjan Jyoti Phukan
Cc: Hrishichand Phookan
Subject: Fw: Final-NGT

From: Projectoffice John25 <projectofficejohn25@johnenergy.com>
Sent: Friday, July 24, 2020 3:59 PM
To: Uttam Kumar Sarma
Subject: Re: Final-NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Respected Sir,
Find attached herewith reply against your query mail dated 23/07/2020 for your ready reference.

https://mail.google.com/mail/u/2?ik=08f74f6f14&view=pt&search=all&permthid=thread-f%3A1680501297443450573&simpl=msg-f%3A168050129744... 1/2

Regards
Shyamal Changmai
Rig Manager

From: Uttam Kumar Sarma <uttamsarma@oilindia.in>
Sent: 23 July 2020 13:36
To: Projectoffice John25 <projectofficejohn25@johnenergy.com>
Cc: Hrishichand Phookan <hrishi_phookan@oilindia.in>
Subject: Final-NGT

M/s John Energy Ltd.
101, Shapath-III, Near GNFC Tower,
S. G Road, Boadkdev
Ahmedabad-380053
Gujarat

Kind Attention: Mr. Shymal Changmai, Rig Manager (Rig CH#9)

Please get reply from Toolpusher and forward the same to Undersigned at the earliest.

1. Whether Toolpusher received instructions to Nipple down of BOP after pull out of D/P on 27 th morning from PE and what instruction he gave to Driller?
2. Why Toolpusher was not present at the time of N/D of BOP?

regards,

Oil India Limited
Uttam Kumar Sarma
GMD(WO)
For CGM- DS
For Resident Chief Executive

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

 **reply against quiry 23.07.20.pdf**
94K

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:18 AM

[Quoted text hidden]

 **reply against quiry 23.07.20.pdf**
94K

1. Whether toolpusher received instructions to N/D of BOP after pull out of DP on 27th morning from PE and what instructions he gave to Driller ?

Reply: On 27th morning, PE instructed TP over telephone to N/D BOP, top up 9 5/8" csg with fresh water and N/D well head spool. And the same message TP conveyed to the driller.

2. Why toolpusher was not present at the time of N/D of BOP.

Reply: On 27th morning, as instructed on telephone by IM to Toolpusher, he went to collect TCR bit from NIA (OIL INDIA) so he was not present at rig site during N/D BOP.

This was also mentioned in the IM instructions register the day before the incident.



B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: final NGT

1 message

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:18 AM

----- Forwarded message -----

From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Tue, 21 Jul 2020 at 3:25 PM
Subject: FW: final NGT
To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>
Cc: Dilip Kumar Das <dilipkdas@oilindia.in>, Pankaj Kumar Goswami <pankajgoswami@oilindia.in>, P. Chandrasekaran <pcran@oilindia.in>, Sushil Chandra Mishra <scmishra@oilindia.in>

From: Project office John25 <projectofficejohn25@johnenergy.com>
Sent: Friday, July 17, 2020 6:23 PM
To: Uttam Kumar Sarma

Subject: Re: final NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Respected Sir,

Find attached herewith reply against your query mail dated 16/07/2020 for your ready reference.

Regards

Shyamal Changmai

Rig Manager

From: Uttam Kumar Sarma <uttamsarma@oilindia.in>
Sent: 16 July 2020 08:40
To: Projectoffice John25 <projectofficejohn25@johnenergy.com>
Cc: Hrishichand Phookan <hrishi_phookan@oilindia.in>

Subject: re: final NGT

M/s John Energy Ltd.
101, Shapath - III, Near GNFC Tower,
S. G Road, Boadkdev
Ahmedabad - 380053
Gujarat

Attention: Mr. Shyamal Changmai, Rig Manager, Rig CH#9, John Energy Ltd.

Please get reply on following point from Sri Sidhartha Gogoi, Driller of Rig CH#9 and forward the same to undersigned at the earliest.

1. If IM instructed in writing that N/D of BOP would be done in presence of Production personnel which might had been communicated to Driller, then why Driller did not follow that instruction.

Please treat this matter as urgent.

Yours faithfully

Oil India Ltd.
Uttam Kumar Sarma
GMD- WO
For CGM- DS
For Resident Chief Executive

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

 **reply against quiry 17.07.20.pdf**
120K

1. If IM instructed in writing that N/Dn BOP would be done in presence of production personal which might have been communicated to driller. Then why driller didn't follow that instructions?

Reply: Sir, No. The IM's instruction did not specify for N/Dn BOP in presence of production personal.

IM wrote the instruction that 'Work on wellhead to be done in presence of production personal'. After completing Pulling out, Production engineer, as he was on the way, telephonically instructed to Tool Pusher, to N/Dn the BOP and the same message was passed on to the driller.

Driller followed the instruction and N/Dn the BOP.



B.P. Katakey <katakeybp@gmail.com>

Fwd: FW: Final-NGT

1 message

Ajit Hazarika <hazarika.akh@gmail.com>
 To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:17 AM

----- Forwarded message -----

From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
 Date: Wed, 15 Jul 2020 at 7:57 PM
 Subject: FW: Final-NGT
 To: hazarika.akh@gmail.com <hazarika.akh@gmail.com>

D/Sir

Sending herewith the compiled reply of your queried dated 11/07/2020 and 12/07/2020 after getting the reply from M/s John Energy today afternoon

With regards

Anjan Jyoti Phukan
 Chief General Manager (Drilling - Services)
 Oil India Limited
 Duliajan
 Alternate mail: ap42528@gmail.com
 Mobile No : 09435038857; 09435039004

From: Anjan Jyoti Phukan
 Sent: Wednesday, July 15, 2020 5:22 PM
 To: Saroj Kumar Deka
 Cc: Anjan Jyoti Phukan; Sanjay Verma; Jayanta Phukan
 Subject: RE: Final-NGT

PFA, for your perusal and comment for our reply against query dated 11.07.2020 & 12.07.2020, after reply from Driller of M/s John Energy Limited.

With Regards,

Anjan Jyoti Phukan

From: Anjan Jyoti Phukan
 Sent: Monday, July 13, 2020 6:55 PM
 To: Saroj Kumar Deka
 Subject: FW: Final-NGT

PFA, for your perusal and comment for our reply dated 12.07.2020.

With Regards,

Anjan Jyoti Phukan

From: Anjan Jyoti Phukan
 Sent: Monday, July 13, 2020 1:46 PM
 To: Sanjay Verma; Uttam Kumar Sarma
 Subject: FW: Final-NGT

Refer trailing mail; please revert with your comments at the earliest.

With Regards,

Anjan Jyoti Phukan

From: Ajit Hazarika [mailto:hazarika.akh@gmail.com]
 Sent: Sunday, July 12, 2020 3:02 PM
 To: Anjan Jyoti Phukan
 Cc: B. P. Katakey; Biswajit Roy; Dilip Kumar Das; P. Chandrasekaran; Pankaj Kumar Goswami; Sushil Chandra Mishra
 Subject: Re: Final-NGT

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Dear Sri Phukan,

Further to my observation which I described vide my mail dated 11 th July, please get replies on following points from Sri Sidhartha Gogoi, Driller and Production Engineer, OIL. Also send the replies of my queries asked earlier through my mail dated 11 th July

1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27 th Morning?
2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.
3. It is observed that in one hour time after seeing activity(as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there was no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and laid off?
4. At what time Tool pusher reached site on 27 th morning?

Following points be clarified by Production Engineer..

1. Why he telephonically instructed Driller on 27 th morning to nipple down BOP after pull out of D/P ie after WOC of 15 hrs where as WOC was planned for 48 hrs. What was the reason of violating the operational plan? And why did he allow nipple down of BOP in his absence at site. Was he not considering nipple down BOP a critical operation?
2. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?
3. At what time he reached site in the morning of 27 th May?

May please arrange reply to all my queries of today and of earlier mails as early as possible.

Thanks.

Hazarika.

Disclaimer: The information contained herein (including attachments) is confidential and is intended solely for the addressee(s). If you have erroneously received this message, please notify the sender immediately and delete this message. If you are not the intended recipient, you are hereby notified that any disclosure, copying or distribution of this message or any accompanying document is strictly prohibited and is unlawful. Oil India Limited is not responsible for any damage caused by a virus or alteration of the e-mail by a third party or otherwise. Views or opinions in this email are not necessarily those of Oil India Limited.

3 attachments

 **NGT-Baghjan -5 NGT-Final Reply-13 07 2020 (1)_With Reply of Driller.xlsx**
13K

 **NGT-Baghjan -5 NGT-Final Reply-15 07 2020.xlsx**

- 11K

 **Reply against quiry mail dated 13.07.20.pdf**
325K

Sl No	Querries	Comments
1	<p>In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?</p>	<p>1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and normal EUE tubing was not available at site. During execution it was decided 2% “drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.</p>
2	<p>It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. Where was tool pusher at the time of well activity? His name and his experience! It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing</p>	<p>(1) It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM’s direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. (2) It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" (3) Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.</p>

It is also observed that there are quite difference between Planning and Execution. Example -

- 3 Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?

Following queries are to be clarified by Driller.

- a Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?

- b What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.

(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.

Trip tank connected and regular hole fill was done during tripping. Well took 5.8 bbl of 73 PCF sodium formate solutions against 5.6 bbl metal displacement. Regular hole fill up was mentioned in DPR & fill up was recorded in Trip sheet.

Started P/out from 04:00 hrs @ 27-05-2020 and completed at 07:00 hrs by 29 dbls (556.24 mtrs). Hole Fill up was done along with p/out. After completing POOH, observed well, found no activity. Arrangement were made and N/down BOP as per instruction of OIL Production Engineer, (i. e. remove flow line, remove riser nipple, Open all studs and remove riser, Cross over spool, Open all Studs of BOP and sling arrangement for Nipple Down BOP.) After N/Down BOP cleaned cellar pit, hooked up line from hydromantic tank to 9 5/8" casing for top up with fresh water and made up arrangement for removing well head spool after replacing lifting gears.

There was no displacement or any activity observed from the well before removal of BOP. Approximately it took 02 Hrs to N/DN BOP including all arrangements. (i.e. remove flow line, remove riser nipple, Open all studs and remove riser Cross over spool, Open all Studs of BOP and sling arrangement for Nipple down BOP). Cement plug was at 997.38 Mtr to 897.38 Mtr from top. Perforation zone was 2740 Mtr below the plug & was already open (3731.5 mtrs to 3737.5 mtrs). The gas though migrate over a distance of 2740 Mtr and exerted pressure below cement plug. So no activity was observed at well mouth. Cement plug might not have hardened enough as the Wait on cement period was shortened from 48 Hours to 12 hours. In that case, Cement plug holded the pressure upto an extent and then began to leak/crack. On failing of cement plug, the gas began channeling out, which resulted in little flow initially, during making arrangement to remove wellhead. Immediately the message was conveyed to Oil Installation manager & Production engineer & necessary actions were taken as described in Q.3, above. As the cement plug began failing, entire pressure builded below plug, due gas migration of 2740 Mtr, in no time travelled from 997 Mtr to surface with continuously increase in flow and finally resulted in blowout.

c Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.

d I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

SI No

Querries

1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27 th Morning?
2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.

3. It is observed that in one hour time after seeing activity(as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there was no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and laid off?

4. At what time Tool pusher reached site on 27 th morning?

Following points be clarified by Production Engineer..

1. Why he telephonically instructed Driller on 27 th morning to nipple down BOP after pull out of D/P ie after WOC of 15 hrs where as WOC was planned for 48 hrs. What was the reason of violating the operational plan? And why did he allow nipple down of BOP in his absence at site. Was he not considering nipple down BOP a critical operation?

Comments

2-7/8" VAM Tubing- 146 Dbls and 2-7/8" SLH 90 Drill Pipe 62 Dbls were racked at Monkey Board after pull out D/P's at 27th Morning.

Because VAM tubing stands were racked behind Drill Pipe stands. To lower tubing stands the Drill pipes needs to be shifted to the other sides on monkey board, which would have taken excessive time. So, it was decided to Run in tubing singles.

After Pull out of drill pipes observed well and no activity was found. Made arrangement and N/Dn of BOP. As instructed, arranged fill up lines and filled up 9-5/8" casing annulus with fresh water. Cleaned cellar pit. Arrangement with lifting gears to lift the WH spool was under progress, when a mild flow was observed. It was immediately, informed to OIL Installation manager and Production Engineer. Installation manager instructed to run 10 dbls Vam tbgs and install cone to secure the well, (To N/Up BOP, it would have taken around 2 – 2.5 hours) but Production engineer denied to use VAM tubing and suggested to run D/P's. Tool pusher told that it would be difficult to install cone with D/P due to different thread connections. So the production engineer agreed. Then Tool pusher instructed driller to run VAM tubing dbls, but, driller told it would be difficult to run VAM dbls because D/Ps stand were racked in front of VAM tubing dbls, so it was decided to run in singles of tubing. To running in VAM singles, installed NUE elevator. The Kelly was on cat walk, so shifted aside. Started R/in 01 single, while picking up 2nd single for running in, observed flow increase from well. As per instruction and in presence of OIL production Engineer immediately, L/Dn 2nd single and picked up tubing hanger cone single assy, connected and tried to lower to install at well head, but couldn't succeed. The flow rate continuously went on increasing from the well. Tried to push down by exerting travelling block weight, but could not succeed. Flow rate and pressure then increased tremendously and threw tubing with cone & blowout occurred. After initial P/out of 2-7/8" EUE tubing of Depth 3800 Mtrs, it was laid down on ground and after setting the Retainer packer by Logging unit, R/in with new 2-7/8" VAM Tubing with LTSA for Well completion on dated 16-05-2020. But during production testing, observed Annulus pressure raised. Oil decided to P/out LTSA with VAM Tubing and P/out 146 Dbls tbgs. and kept on stand at Monkey board and 92 Singles laid down for Well Head replacing program. As per instruction, again R/in Drill

pipe 125 Singles for Cementing Job and after Cementing Job P/out 01 Single + 33 Dbls Drill Pipe and kept on stand at Monkey Board. Well kept for W.O.C. As per written instruction of Installation manager, instead of planned 48 hours, It was started after 12 Hrs of W.O.C P/out 29 Dbls of Drill Pipe and racked at Monkey Board. So all Tubing stands were left racked behind Drill pipes and this was the reason that the tubing dbls could not be run.

As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

There was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pusher to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pusher and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period.

2. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?

3. At what time he reached site in the morning of 27th May?

NO, Tool pusher did not advise driller telephonically to lower D/P's. He instructed driller to start RIH with tubings.

As per telephonic advice from OIL Installation manager, started to run 10 dbls VAM Tubing to secure the well. But production Engineer didn't agree to run VAM Tubing and suggested to run Drill pipe. Then the Tool pusher told Production Engineer that it would be difficult to install Tubing hanger cone with DP due to difference in connection. Finally prod. Engr. agreed to RIH tubings. Tool Pusher, then instructed driller to run 10 dbls of VAM Tubing. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand at Monkey board in front of Vam Tubing stands. So, immediately, it was decided to run single by single tubings. Made up arrangement and run VAM tubing singles.

As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

Q no 1. What were the nos of stands of D/P and Tubings in doubles in the rig floor after pull out of D/P on 27th Morning?

Reply: 2-7/8" VAM Tubing- 146 Dbls and 2-7/8" SLH 90 Drill Pipe 62 Dbls were racked at Monkey Board after pull out D/P's at 27th Morning.

Q no 2. Why there was problem to lower tubing in doubles after seeing the activity, so single by single lowering of tubing was attempted.

Reply: Because VAM tubing stands were racked behind Drill Pipe stands. To lower tubing stands the Drill pipes needs to be shifted to the other sides on monkey board, which would have taken excessive time. So, it was decided to Run in tubing singles.

Q no 3. It is observed that in one hour time after seeing activity (as per driller) only one tubing with hanger cone could be lowered which was also thrown out by well pressure and final blowout happened. How and where the precious time was lost, it's break up. Was it that there were no tubing stands in double in Derrick floor. Where the tubing stands gone? Was that all length of tubing stands of nearly 3800 mtr broken into singles and lay off?

Reply: After Pull out of drill pipes observed well and no activity was found. Made arrangement and N/Dn of BOP. As instructed, arranged fill up lines and filled up 9-5/8" casing annulus with fresh water. Cleaned cellar pit. Arrangement with lifting gears to lift the WH spool was under progress, when a mild flow was observed. It was immediately, informed to OIL Installation manager and Production Engineer. Installation manager instructed to run 10 dbls Vam tbg and install cone to secure the well, (To N/Up BOP, it would have taken around 2 – 2.5 hours) but Production engineer denied to use VAM tubing and suggested to run D/P's. Tool pusher told that it would be difficult to install cone with D/P due to different thread connections. So the production engineer agreed. Then Tool pusher instructed driller to run VAM tubing dbls, but, driller told it would be difficult to run VAM dbls because D/Ps stand were racked in front of VAM tubing dbls, so it was decided to run in singles of tubing. To running in VAM singles, installed NUE elevator. The Kelly was on cat walk, so shifted aside. Started R/in 01 single, while picking up 2nd single for running in, observed flow increase from well. As per instruction and in presence of OIL production Engineer immediately, L/Dn 2nd single and picked up tubing hanger cone single assy, connected and tried to lower to install at well head, but couldn't succeed. The flow rate continuously went on increasing from the well. Tried to push down by exerting travelling block weight, but could not succeed. Flow rate and pressure then increased tremendously and threw tubing with cone & blowout occurred.

After initial P/out of 2-7/8" EUE tubing of Depth 3800 Mtrs, it was laid down on ground and after setting the Retainer packer by Logging unit, R/in with new 2-7/8" VAM Tubing with LTSA for Well completion on dated 16-05-2020. But during production testing, observed Annulus pressure raised. Oil decided to P/out LTSA with VAM Tubing and P/out 146 Dbls tbgs. and kept on stand at Monkey board and 92 Singles laid down for Well Head replacing program. As per instruction, again R/in Drill

pipe 125 Singles for Cementing Job and after Cementing Job P/out 01 Single + 33 Dbls Drill Pipe and kept on stand at Monkey Board. Well kept for W.O.C. As per written instruction of Installation manager, instead of planned 48 hours, it was started after 12 Hrs of W.O.C P/out 29 Dbls of Drill Pipe and racked at Monkey Board. So all Tubing stands were left racked behind Drill pipes and this was the reason that the tubing dbls could not be run.

Q no 4. At what time Tool pusher reached site on 27 th morning?

Reply: As Installation manager instructed Tool Pusher to pick up TCR bit from NIA (OIL) for cement drilling, But on receiving call from driller regarding the self flow from the well, he immediately rushed to the site and reached at 10:10 am.

Q no 5. Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?

Reply: Trip tank connected and regular hole fill was done during tripping. Well took 5.8 bbl of 73 PCF sodium formate solutions against 5.6 bbl metal displacement. Regular hole fill up was mentioned in DPR & fill up was recorded in Trip sheet.

Q no 6. What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.

Reply: Started P/out from 04:00 hrs @ 27-05-2020 and completed at 07:00 hrs by 29 dbls (556.24 mtrs). Hole Fill up was done along with p/out. After completing POOH, observed well, found no activity. Arrangement were made and N/down BOP as per instruction of OIL Production Engineer, (i.e. remove flow line, remove riser nipple, Open all studs and remove riser, Cross over spool, Open all Studs of BOP and sling arrangement for Nipple Down BOP.) After N/Down BOP cleaned cellar pit, hooked up line from hydromantic tank to 9 5/8" casing for top up with fresh water and made up arrangement for removing well head spool after replacing lifting gears.

Q no 7. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.

Reply: There was no displacement or any activity observed from the well before removal of BOP. Approximately it took 02 Hrs to N/DN BOP including all arrangements. (I.e. remove flow line, remove riser nipple, Open all studs and remove riser Cross over spool, Open all Studs of BOP and sling arrangement for Nipple down BOP). Cement plug was at 997.38 Mtr to 897.38 Mtr from top. Perforation zone was 2740 Mtr below the plug & was already open (3731.5 mtrs to 3737.5 mtrs). The gas though migrate over a distance of 2740 Mtr and exerted pressure below cement plug. So no activity was observed at well mouth. Cement plug might not have hardened enough as the Wait on cement period was shortened from 48 Hours to 12 hours. In that case, Cement plug holded the pressure upto an extent and then began to leak/crack. On failing of cement plug, the gas began channeling out, which resulted in little flow initially, during making arrangement to

remove wellhead. Immediately the message was conveyed to Oil Installation manager & Production engineer & necessary actions were taken as described in Q.3, above. As the cement plug began failing, entire pressure builded below plug, due gas migration of 2740 Mtr, in no time travelled from 997 Mtr to surface with continuously increase in flow and finally resulted in blowout.

Q no 8. When IM suggested to lower 10 stands of tubing in doubles after seeing the well activity in the well why he (Tool pusher) did not agree and advised Driller telephonically to lower D/P instead? What was logic behind?

Reply: NO, Tool pusher did not advice driller telephonically to lower D/P's. He instructed driller to start RIH with tubings.

As per telephonic advice from OIL Installation manager, started to run 10 dbls VAM Tubing to secure the well. But production Engineer didn't agree to run VAM Tubing and suggested to run Drill pipe. Then the Tool pusher told Production Engineer that it would be difficult to install Tubing hanger cone with DP due to difference in connection. Finally prod. Engr. agreed to RIH tubings. Tool Pusher, then instructed driller to run 10 dbls of VAM Tubing. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand at Monkey board in front of Vam Tubing stands. So, immediately, it was decided to run single by single tubings. Made up arrangement and run VAM tubing singles.

SI No**Querries**

- 1 It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.

- 2 How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
- 3 Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well. Please confirm.
- 4 To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
- 5 As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
 - (a) Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
 - (b) Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
 - (c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
 - (d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
 - (e) At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs. SITP:3000 psi, SICP:1000 psi. **22.05.2020:** SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Formate Solution. SICP:0 PSI, SITP: 0 PSI

23.05.2020: Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing. X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. **24.05.2020** Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. **25.05.2020** open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. **26.05.2020** open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediately after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm. The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Sl No**Querries**

- 1 It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.

- 2 How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
- 3 Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well. Please confirm.
- 4 To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
- 5 As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
 - (a) Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
 - (b) Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs. SITP:3000 psi, SICP:1000 psi. 22.05.2020: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Formate Solution. SICP:0 PSI, SITP: 0 PSI 23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing. X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. **LTSA** was unset. Circulated prior to PULL OUT. Pulled out **LTSA** to 1724 m from 3590 M. 24.05.2020 **LTSA** was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter **LTSA** was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. 25.05.2020 open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. 26.05.2020 open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediately after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.

The high viscous pill was prepared in Blender unit using CMC(HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Details below as per Sri Sidhartha Gogoi Contractor's Driller statement

26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

(c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?

(d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.

(e) At what time on 27 th May the actual blowout took place?

As Driller noticed a little amount of displacements from the well at around 09:30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nipling down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.

At around 10:30 hrs.

SI No	Querries	Comments
1	<p>In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?</p>	<p>1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and N-80 tubing was not available at site. During execution it was decided 2% "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.</p>
2	<p>It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. Where was tool pusher at the time of well activity? His name and his experience! It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing</p>	<p>(1) It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. (2) It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" (3) Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.</p>

It is also observed that there are quite difference between Planning and Execution. Example -

- 3 Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?

(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.

Following queries are to be clarified by Driller.

- a Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR? What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.
Reply awaited from John Energy Ltd
- b Was there no displacement activity before removal of BOP? How much time it took to remove the BOP?
Reply awaited from John Energy Ltd
- c Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.
Reply awaited from John Energy Ltd
- d I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?
Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

SI No	Querries	Comments
1	<p>In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?</p>	<p>1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and normal EUE tubing was not available at site. During execution it was decided 2% "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.</p>
2	<p>It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. Where was tool pusher at the time of well activity? His name and his experience! It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing</p>	<p>(1) It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. (2) It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" (3) Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.</p>

It is also observed that there are quite difference between Planning and Execution. Example -

- 3 Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?

(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.

Following queries are to be clarified by Driller.

- a Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR? What were the activities done from 7 am to 9.30 am on 27 th May. Their timings. Reply awaited from John Energy Ltd
- b Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Reply awaited from John Energy Ltd
- c Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller. Reply awaited from John Energy Ltd
- d I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any? Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No**Queries**

- 1 It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.

- 2 How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
- 3 Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well. Please confirm.
- 4 To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
- 5 As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
 - (a) Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
 - (b) Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
 - (c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
 - (d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
 - (e) At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs. SITP: 3000 psi, SICP: 1000 psi. **22.05.2020:** SITP: 3200 psi, SICP: 1700 psi at 07:00 AM. Killed the well with 300 bbls 73 lb/cft Sodium Formate Solution. SICP: 0 PSI, SITP: 0 PSI
23.05.2020: Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing. X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. **24.05.2020** Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. **25.05.2020** open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. **26.05.2020** open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediately after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm. The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high viscous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Sl No**Querries**

- 1 It is observed that after perforation of the 2nd zone SITP and SICP were observed which was abnormal. So on 21 st of May SLB punctured the tubing above packer and killed the well with 73 Lb/ cuft Brine solution. String along with TSA was pulled out. What were the other activities done in the well from 21st May to 25 th May. On 26 May only the Cement plug job was done. Please clarify.

- 2 How the high viscous pill was prepared as per plan to place inside 5-1/2 casing from 1200 to 1000 Mtr and it's Sp. gravity.
- 3 Do OIL use Cementing Unit and Silos for cementing job and same type of equipment were used for placing cement plug in this well. Please confirm.
- 4 To isolate the active zone why placement of Cement plug was decided. Why not alternate means like placement of Retrievable Bridge plug above the packer?
- 5 As no Officer from OIL was present at site during rig down of BOP, please ask Sri Sidhartha Gogoi Contractor's Driller who was present at site to explain the following through Mail to me.
 - (a) Sequence of events from pulling out of tubings after WOC of 12 hrs with timings.
 - (b) Why he decided to pull out the tubings and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs
 - (c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?
 - (d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.
 - (e) At what time on 27 th May the actual blowout took place?

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs. SITP:3000 psi, SICP:1000 psi. **22.05.2020:** SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Formate Solution. SICP:0 PSI, SITP: 0 PSI
23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing. X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. Retainer packer was unset. Circulated prior to PULL OUT. Pulled out retainer packer to 1724 m from 3590 M. **24.05.2020** Retainer packer was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter Retainer packer was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. **25.05.2020** open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. **26.05.2020** open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediately after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm. The high viscous pill was prepared in Blender unit using CMC (HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high visvous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Waiting for response

Comments

21.05.2020: SLB reported observed STP: 2600 psi, SICP 1700 psi. SLB punctured the tubing above packer 3574 meter. Shut the well 19:30 hrs. SITP:3000 psi, SICP:1000 psi. 22.05.2020: SITP:3200 psi, SICP:1700 psi at 07:00 AM. Killed the well with 300 bbls 73 Lb/ cuft Sodium Formate Solution. SICP:0 PSI, SITP: 0 PSI 23.05.2020 : Release 50 psi from Annulus of 9. 5/8" & 5.1/2" casing. X-Mass tree was rigged down and BOP was rigged up. Pressure test and function test performed and found OK. LTSA was unset. Circulated prior to PULL OUT. Pulled out LTSA to 1724 m from 3590 M. 24.05.2020 LTSA was pulled out to 1252 M. Spool pressure test carried out upto to 1100 psi and confirmed that primary seal & secondary seal did not hold pressure. The pressure released to 0 psi. Thereafter LTSA was pulled out of hole from 1252 M. . Change-over spool and Riser nipple was installed. Open Ended Drill pipe was run in hole down to 143 M. 25.05.2020 open ended drill pipe was further run in hole down to 1198 m. Pipe integrity test was performed and found OK. Hi-Vis pill of 13 bbls was placed by displacing 12.50 bbls of Sodium Formate solution at 1197 mtr. Well ready for cement plug job. 26.05.2020 open ended drill pipe PULLED OUT to 997 M & cement plug job was arranged as per G&R policy. Immediately after cementing job Open Drill pipe was pulled out to 655 M. Reverse circulation was done to remove excess cement. Job completed at 04:00 pm.

The high viscous pill was prepared in Blender unit using CMC(HVG) and XC-Polymer in 73 lb/cft Sodium Formate Solution. The Sp. Gravity of high viscous pill was 1.17

OIL use Cementing Unit and Silos for cementing job. In this well premixing method was used for cementing.

Using of Retrievable Bridge plug is not a practice for OIL., hence cement plug was placed.

Details below as per Sri Sidhartha Gogoi Contractor's Driller statement

26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

(c) When did he notice flow from the well (clock time) after rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP, if not why? How much time he had from start of flow to final blowout?

(d) Did he inform concerned officer of OIL about the well activity, if yes then whom he informed and at what time.

(e) At what time on 27 th May the actual blowout took place?

As Driller noticed a little amount of displacements from the well at around 09:30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nipping down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.

At around 10:30 hrs.

Sl No	Querries	Comments
1	<p>In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?</p>	<p>1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and N-80 tubing was not available at site. During execution it was decided 2 7/8 "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.</p>
2	<p>It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. Where was tool pusher at the time of well activity? His name and his experience! It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing</p>	<p>(1) It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. (2) It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" (3) Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.</p>

It is also observed that there are quite difference between Planning and Execution. Example -

- 3 Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?

(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC. However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.

Following queries are to be clarified by Driller.

- a Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR? Reply awaited from John Energy Ltd
- b What were the activities done from 7 am to 9.30 am on 27 th May. Their timings. Was there no displacement activity before removal of BOP? How much time it took to remove the BOP? Reply awaited from John Energy Ltd
- c Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller. Reply awaited from John Energy Ltd
- d I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any? Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Sl No	Querries	Comments
1	<p>In the plan also it was mentioned to lower tubing for cement plug job and in execution report also it was mentioned all through that tubing was used for cement plug job ie plan on dated 25 th May, and again on report on 27th May and also even in Cement Job report of 26 th May. Is it typographical error everywhere? Surprised! Then who decided to lower drill pipe for cement plug job and not even recorded anywhere. Why? What was the size of drill pipe used then?</p>	<p>1) Initially, as per program tubing was to be lowered. However tubings available in site were of premium tubing and normal EUE tubing was not available at site. During execution it was decided 2% "drill pipe was used for cementing. (2) The cementing report is a standard format. The word "tubing" was stroked out in the report in one place, while the second one was left without striking out.</p>
2	<p>It is also clear that neither contractor tool pusher nor the Production Engineer of OIL was present at site to overview such a critical operation like removal of BOP that too when integrity of vital safety barrier of cement plug was not checked. Where was tool pusher at the time of well activity? His name and his experience! It is also observed that vital time was lost by the Driller in telephonic communication as no responsible officers were present at site to guide him what to do after seeing well activity ie displacement of well fluid from casing</p>	<p>(1) It is important to state that since well was under WOC as per Well Progam, no operation was planned on 27.05.2020. However, Production Engineer planned his visit to the Well Site on 27.05.2020 on the intimation of the Tool Pushar of M/s John Energy in the previous evening stating that well was ready for change of WF Spool. But, there was no instruction from the Production Personnel to N/down the BoP, as it is a standard practice in OIL that Production Engineer starts his job only after well is handed over by the IM to Production Personnel. Rather, personnel of M/s John Energy even did not inform IM about such operation. Besides, IM in his log diary clearly instructed the Tool Pushar to carry out the job of WF Spool change job in presence of Production Personnel. But, driller of M/s John Energy, even in absence of Tool Pushar and before arrival of the Production Personnel removed the BoP in violation of IM's direction. It is not out of context to mention that in view of lockdown situation, there were restrictions of visits and since, well was on WOC, there was no reason for IM to visit the well during the period. (2) It is a fact that Driller of M/s John Energy has wasted about 1 ½ hrs crucial time in telephonic conversation. Moreover, it is pertinent to note that as per the contract clause 19.1 "The Contractor shall be responsible for taking all preventive and corrective measures for initial control of kick, inflow, fire and blowouts. After initial control of well, Contractor shall inform the Company's Representative about the well condition and finally well shall be killed after mutual discussion with Company's representative" (3) Shri Pranjal Saikia of John Energy Limited was working as Tool pusher since Nov 2016.</p>

It is also observed that there are quite difference between Planning and Execution. Example -

Planned to lower Tubing for placement of Cement plug Job but in actual D/P was lowered and no record shows that. 2ndly WOC was planned for 48 hrs but that instruction was violated and activity started after 12 hrs through written and verbal instruction. Why? Is it to save some time. What was the urgency to cut short the planned WOC time? Why so?

(1) Initially, as per program tubing was to lowered. However tubing in site were premium tubing, so it was decided to use 2 7/8" drill pipe for cementing. (2) It is to be noted that the as per the policy there was an instruction to POOH after cementing and during WOC.

However, as understood during interaction, Installation Manager decided to continue WOC for 48 hrs hours. Hence, it was decided to POOH after 12 hours of WOC after the cementing, but there was no instruction to reduce the WOC period of 48 hrs. Moreover, neither instruction was sought from the IM by M/s John Energy Personnel to remove BOP before the stipulated WOC period nor initiate any job on well head.

Following queries are to be clarified by Driller.

Can driller confirm that when D/P were pulled out, trip tank was connected to fill casing with brine and volume of brine filled was equal to metallic volume of D/P. Was it recorded in DPR?

What were the activities done from 7 am to 9.30 am on 27 th May. Their timings.

Was there no displacement activity before removal of BOP? How much time it took to remove the BOP?

Considering well depth nearly 3800 mtr well might had given more time than one hour from start of activity to final blowout as claimed by Driller.

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

Reply awaited from John Energy Ltd

I also understand two officers of OIL were suspended after this incident, their name, designation and reason of suspension if any?

1.) Shri Bidyut Pawan Das, CHIEF ENGINEER (OGPS) 2) Shri Debojit Das, Suptd Engineer Drilling (WO). 3).They were Prima Facie involved in the operation from OIL, pending enquiry.

Q no 1. Sequence of events from pulling out of tubing after WOC of 12 hrs with timing.

Reply: 26/05/20 night shift crew p/out at 04:00 hrs to 07:00 hrs on 27/05/20.

2. Why he decided to pull out the tubing and rig down BOP after 12 hrs of WOC though it was mentioned in the cement job plan WOC for 48 hrs.

Reply: As per written instruction of installation manager p/out tbg after 12 hrs of WOC and removed BOP as per telephonic instruction of production engineer.

3. When did he notice flow from the well (clock time) after Rig down of BOP and what did he advise the crew to do and why? Had there been an attempt to put back the BOP if not why? How much time he had from start of flow to final blow out?

Reply: As Driller noticed a little amount of displacements from the well at around 09:30 hrs. After the BOP had been N\Down, and crew topped up fresh water in 9 5/8" annulus, cleaned cellar & making arrangement for nipping down WF spool, observed little displacement from the well. Immediately the well condition was communicated to TP who informed IM & Later on to OIL production engineer. As per their telephonic advice from IM started to run 10 dbls VAM tbg to secure the well. But production engineer didn't agree to run VAM tbg and suggested to run drill pipe. Than TP told production engineer that it would be difficult to install tbg hanger cone with DP. Finally he agreed. TP instructed to driller to run 10 dbls of VAM tbg. Driller told to TP that it would be difficult to run VAM dbls due to drill pipe in stand. So driller decided to run sgl by sgl. M/A run VAM sgl.

As per the instructions received from TP after talking to IM and production engineer, it was decided to install tubing hanger cone. So BOP was not installed. To install the BOP it would have taken more than 2 hours time.

At that time production engineer reached the site. Driller had R/In 01VAM Sgl and picked up the second one than observed that flow rate is increase. Production engineer and TP shouted to pick up cone and install immediately. So driller laid down the 2nd sgl and picked up the cone and made up with string. During make up the flow rate increase so he decided to install cone and run about 2-3 mtrs but cone didn't go down. Tried to push down with travelling block weight. But didn't succeed. Pressure increased and throughout tbg with cone & blowout occurred. He had only 1 hours time(9.30 to 10.30) to start of initial displacement observation of flow to final blow out.

4. Did he informed concerned officer of OIL about the well activity. If yes then whom he informed and at what time.

Reply: Driller informed to tool pusher over telephone about the flow and TP informed IM Mr. Debojit Das at 09.33 hrs and production Engineer Mr. Bidyut Paban Das at 09.35 hrs.

5. At what time on '27' May the actual Blow out took place ?

Reply: At around 10:30 hrs.

SI No **History of Baghjan field.**

When this field was discovered.

1

2 How many exploratory wells were drilled and Average target depth of wells.

3 Area of the field.
In place reserves, Recoverable reserves.

4

5 Reservoir pressure.

6 Is it a Gas field or both Oil and Gas.

7 How many hydrocarbon bearing sands were found, their average depth and content.

8 Main pay sand details and it's age.

Development of the field

1 When this field was developed

2 How many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos.

3 Average target depth of wells and formation pressure

The discovery of hydrocarbon in this structure was made during March' 2003 after the successful completion of the first well Baghjan-1.

(1) **A total of 10 exploratory wells**

(2) **Target depth** of the wells are in and around 3800 m to 4300 m.

Baghjan field in around 20 km².

(1) **2P Oil Reserve (MMSKL):** In Place: 13.5927
| Recoverable: 02.7859

(2) **Non Associated 2P Gas Reserve (BCM) |** In Place: 38.94 | Recoverable: 25.60

(3) **Associated 2P Gas Reserve (BCM):** In Place: 13.84 | Recoverable: 5.99 |

Reservoir pressure varies in between 402 kg/cm² to 429.5 kg/cm² in Baghjan Area

Both Oil and Gas

Primarily three major hydrocarbon bearing (oil & gas) Formations viz. Langpar, Lk+Th and Narpuh are encountered in the Baghjan Field within the depth range of around 3700 m to 3900 m TVD.

Multiple reservoir sands are encountered in the field within Langpar to Narpuh Formation of Paleocene-Lower Eocene age.

Baghjan field development commenced from December 2005 after successful completion of well Baghjan-2. (The discovery of hydrocarbon was made in March' 2003 after completion of the first well Baghjan-1)

16 development wells have been drilled.

Types of well (of total 26 nos) Vertical: 01 well, J Bend : 08 wells, S bend : 17 Wells, Horizontal well: Nil, ERD well: Nil

(1) Target depth of the wells are in and around 3800 m to 4300 m. (2) Reservoir pressure varies in between 402 kg/cm² to 429.5 kg/cm² in Baghjan Area

When the field was put on production and initial volume of production and peak production volume

4

5 What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5.

General casing policy of wells and cement rise planned behind each casings.

6

7 Size of final production casing.

8 Is it packer completion or open ended tubing completion and tubing size,

Some information of Well No 5

Commercial oil production started in December 2005 after completion of well Baghjan-2 in Langpar Sand (BGN002 Block). The production of the area increased gradually and reached a peak production level of around 910 KLPD in March 2012 with completion of more wells in the area. Thereafter, the oil production rate shows a declining trend and reached a level of around 630 KLPD in September 2016 with increased water production. However, with drilling of new producer wells, production again rose to a level of around 1000 KLPD during November 2017. The current production of the area is around 950 KLPD oil, 1.29 MMSCMD gas and 280 KLPD water. The initial reservoir is around 422.8 kg/cm² at a depth of 3646.8 m which is 58 kg/cm² above hydrostatic as recorded in well BGN-1 in April 2003. The current reservoir pressure is around 411.2 kg/cm² at a depth of 3977.2 m recorded in May 2020.

Baghjan Area is producing Oil+ Condensate @ 950 klpd, Water @ 284.1 klpd & 1.3 MMSCMD Gas. Estimated loss of production in well BGN 5 due to blowout would be 90,000-95,000 scum gas and 10-15 kls Condensate per day.

- 1) Surface Casing: 20" (94ppf K-55xBTC): 150-200 m (Cementing planned to surface)
- 2) 1st Intermediate Casing: 13.3/8" (68 ppf N-80xBTC): 1400-1900 m (Cementing planned to surface)
- 3) 2nd Intermediate Casing: 9.5/8" (47 ppf P-110xBTC, N-80xBTC): 3000-3400 m (Cementing planned approx. 200 m inside 13.3/8" casing shoe)
- 4) Final/ Production casing: 5.1/2" (20ppf P-110xBTC, N-80xBTC): 3900-4400 m (Cementing planned approx. 200 m inside 9.5/8" casing shoe but may vary depending upon the cement slurry weight to make sure not to exceed fracture pressure)

5½" production casing.

All the wells are completed with packer completions with 2¾" tubing.

Details of this well.

1

2 When it was drilled and target depth in metre.

3 Casing policy adopted in this well.
Vertical or Deviated. If deviated its profile.

4

5 Final casing size and production tubing size.

6 Was it a packer completion well or open ended tubing Completion.

7 How many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate

Depth of the producing zone, it's formation pressure(BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity.

8

9 Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details.

Baghjan 5 was completed in the year March'2007.
Measured Drilling Depth = 3904m
Target sands: 3829 m Langpar Sand, 3781 m Lk+Th
Sand SG III+IV, 3729 m Lk+Th sand SG I+II , 3673 m
Narpuh sand.

Date of spudding : 20.11.2006 drilling completed on
12.03.2007 , Target depth: 3904 m

4 Stage casing policy (As described above)

Deviated

Profile: S bend

KOP = 200 M

Maximum Drift angle = 26 degree at 811 m (mwd)

Deviation correction = 66.81 m

Final casing size: 5½" and Production tubing size:
2⅞"

Packer completion

1) 04 Zones

2) Earlier producing from 3870 m Langpar Sand (SG
V) which was plugged back and perforated in 3729
m Lk+Th sand SG I+II during the current workover.

Production history: Attachment vide Annex-I

(1) Earlier producing from 3870 m Langpar Sand (SG
V) which was plugged back and perforated in 3729
m Lk+Th sand SG I+II during the current workover.

(2) BHP data: No BHP data in this well however,
static BHP in equivalent sand in neighbouring well is
approx 408.2 Ksc at mid perforation depth of 3699
m BDF

(3) Specific Gravity: Not measured in this well

First Workover. Duration: 17.03.2015-08.04.2015,

Last Workover: Duration: 18.04.2020-Till date

10 Present work-over plan of this well, who prepared the plan and objective of the work-over job.

11 When the work-over rig was deployed and type of rig and Contractor's name

(1) Present work-over program has been attached (Original dated 28.04.2020 vide **Annex-II** , draft addendum-1 dated 25.05.2020 vide **Annex-III** and final addendum-1 dated 27.05.2020 vide **Annex-IV**),

(2) Plans were collectively prepared namely: G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil.

(3) **First WO Objective:** To complete the well as gas well with permanent packer in the same 3870-m Langpar Sand (BGN 001 Block) sands after milling out the bridge plug.

(4) **Second WO Objective:** To PB the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m LK+TH I+II Sand

(1) 19.04.2020 and Pre-workover Audit on 24.04.2020, (2) Type: Mobile Rig and (3) Contractor's Name: M/s John Energy Ltd

Detail of activities done by this rig in this well till the date of blowout

12

Who was Incharge of work -over job of this well and his experience and undergone training details.

13

SOP(Standard operating practices)

1 Do OIL follow SOP (Standard operating practices) as prescribed by OISD (OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells,

The well taken up for work-over to plug back the bottom most 3870-m Langpar Sand and complete in the higher-up 3729-m Lk+Th I+II Sand. Accordingly, during the current workover (April-May' 2020), the bottom most 3,870 m Langpar Sand was plugged back by setting a Bridge Plug at 3,865 m and the well was completed with 2.7/8" Premium connection tubing and LTSA (Locator Tube Seal Assembly) stabbed into retainer packer at 3,590 m for producing from the higher-up 3729-m LK+TH I+II Sand. The well perforated on 18/05/2020, in the range 3731.5 – 3737.5 m after which observed immediate pressure build-up of 300 psi (SITP) on the tubing. Casing pressure observed to be zero (SICP). Then, pressure gradually increased up to SITP: 4400 psi; SICP: 3900 psi and "B" Annulus pressure: 500 psi in next two days. Hence, on 20.05.2020 well was bull dozed and SICP & SITP was reduced to zero & 250 psi. On 21.05.2020, punctured tubing @ 3574 m and the well killed with 73 pound per cubic feet Sodium Formate solution. Further, LTSA was unstabbed and Pull out with tubing. The tubing head spool found leaking on testing. View above, the decision taken to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing. As per program, cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry. After waiting on cementing for 12 hours, open-ended tubing pulled out of hole. On day the day of the incident, i.e, 27th May 2020, BOP was rigdown for Wellhead repair job. While working on further rig down of wellhead (WF spool), observed displacement. Tried to place the tubing hanger cone for shutting the well without succses due to increase of intesity of flow.

The workover job is carried out collectively. The departments involoved during the policy preparation (i.e G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil) are also involoved in monitoring and executing the job.

Yes, OIL follows relavent standards of OISD.

Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details.

2

- 3 Depth of zone to be isolated.
Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided.

4

- 5 Who executed the job at site and its execution report.

- 6 Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP

- 7 What were the activities done from placement of cement plug to removal of BOP from the well head.

- 8 Who senior officers were present at site at the time of removal of BOP their name and designation (CONTRACTOR side and OIL side) and their experience details.

(1) Detailed Cement plug job plan:

Job was planned as per draft addendum -1 dated 25.05.2020 as follows: (1) R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.

2) If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.

3) Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.

4) WoC for 48 hours.

(2) **Execution Details:** (As per cementing Report vide **Annex-VII**) Cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry on 26.05.2020 and cementing completed at 04:00 pm

3731.5-3737.5 meter

(1) Depth of Cement Plug: 1000 m up to 900 m (as per plan) (2) Length: 100 meter (as per plan)

(3) **Cement Slurry design** : The Initial Setting Time (IST) and Final Setting Time (FST) of the slurry was 05 hours 45 minutes & 06 hours 05 minutes respectively. (4) **Compressive strength after 24 hrs, 36 hrs:** The compressive strength after 24 hrs and 36 hrs was 1560 psi & 1900 Psi respectively. (Cement Test Report provided vide **Annex-V**)

(1) Collectively executed by Chemical, Drilling Services (Drilling-Workover & Drilling-Cementing) and Contractor (2) Cementing Report (Job report attached vide **Annex - VI**)

BOP was removed by the Contractor's crew before arrival of OIL personnel, but as per report, testing of cement plug was not done before the removal of BOP

(1) WOC (2) Open-ended drill pipe was pulled out of hole, (3) Flow nipple, riser and BOP were rigged down.;

Following Personnel from the Contractor, i.e M/s John Energy were present: Shri Sidhartha Gogoi, Driller. Experience 15 year (approximately)

9 Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?

10 When well was initially flowing after removal of BOP and what action did the crew take as per advise of Rig Incharge

11 How much time the well gave from start of flow till to the time of actual blowout.

Others

1 What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred,

2 How the well caught fire on 9th of June ie after nearly 14 days any idea?

3 What is the estimated present flow from the well

4 Is there any notice of fall of reservoir pressure in surrounding wells of the field.

1 *Their Names and designation of employees of OIL died in this incident and cause of death.*

(1) Yes, (2) Shri Sidhartha Gogoi, Driller attended Well servicing Workover, Certificate validity : 29.11.2018-29.11.2020, Certificate No: 57D67501-3162FF, Name of Institute: PetroTalent, Institute of Petroleum technology, Pune

(1) Well started to flow around 08:55 am, (2) Tried to shut the well.

(2) Approximately 01:30 Hrs

Kill fluid followed by gas and condensate

Enquiry is under process

Not measured

No production drop has been observed in any of the wells in Baghjan field during this period

(1) Late Tikheswar Gogoi, Asstt operator (Fire Service), and Late Dulrlov Gogoi, Asstt operator (Fire Service) (2) Enquiry process not completed

SI No**Querries**

- 1 I understand bottom zone at 3870 mtr was successfully isolated by putting BP at ie above the zone of perforation and tested at 1000 psi. Ok.
- 2 For testing upper sand ie 2nd sand at depth 3729 mtr a Retainer Packer was set at 3590 mtr ie about 140 mtr above the planned perforation depth and then lowered Tubing with LTSA and packer was stabbed in. **Why packer was set so much above the zone?**
- 3 Then I understand wire line perforation gun of 2-1/8 inch size was lowered through tubing and through packer and perforated the zone at 3731.5 to 3737.5 mtr. After perforation wire line gun was pulled out but observed THP and SICP. That means packer tubing seal was not working so SICP was observed. Am I correct?
- 4 Then tubing volume was bulldozed with liquid and tubing and casing pressure was brought down to zero. Then tubing was perforated above packer at 3574 mtr and circulated the well with 73 lb/cuft sodium formate solution and well was killed.
- 5 Please confirm the packer used in the well is a full bore packer without NRV. Am I correct? Otherwise in case of retainer packer with NRV once stabbed out the retainer would have worked as BP.
- 6 Cement plug was placed between 1000 to 900 mtr and at this depth what will be **deviated angle of 5-1/2 Casing?**
- 7 2ndly Cement slurry test report does not indicate compressive strength after 12 or 24 hrs.
- 8 In the plan WOC was suggested as 48 hrs, then **why crew** did not wait for 48 hrs before removing BOP and **whose instruction** tubings were pulled out after 12 hrs and BOP was removed much before 48 hrs.

Comments

Yes.

The Retainer packer was set @ 3590 m to keep expose the uppermost possible hydrocarbon bearing 3618-m Narpuh Sand, for future testing (i.e. 28 m above the uppermost sand zone). Being a permanent packer, the provision for testing and to successively complete all the sands was basically kept open in the well BGN-05. This is a general practise followed in OIL in case of multi-stack sands in close proximity and to avoid any future downhole complication that may arise due to milling/ pushing down of the Retainer packer.

Difficult to ascertain the point of leakage for pressure build up in casing after perforation.

Tubing pressure was brought down to 250psi and casing pressure was brought down to zero.

It was a retainer packer without NRV.

<u>MD</u>	<u>INCLINATION</u>
905m	26 °
998m	25 °

Yes, not indicated.

1) As per the amended plan, cementation job was completed at 16:00 Hrs on 26.05.2020 and WOC was 48 hrs. The Installation Manager recorded to carry out work on well head in presence of commissioning personnel. However, the Contractor's (M/s John Energy Ltd.) crew removed the BOP without the knowledge or Instruction from the Installation Manager and before arrival of the OIL's Commissioning Team. It is not known why the Contractor's personnel removed the BOP deviating the laid down procedures. (2) Tubings were pulled out of hole as per program.

- 9 Also observed in the plan there was no instruction to tag and test the cement plug positively or negatively. **Is it a normal practice followed by OIL** not to tag and test cement plug used as barrier specially in case of zone isolation of Gas well.
- 10 **Is there no practice** to put one BP above cement plug and testing to ensure 100% zonal isolation specially in case of Gas wells. That was done in case of isolation of bottom most zone at 3870 mtr. **Why** the same practice was not followed in the case of 2 nd zone?
- 11 **Why and who decided** to place the plug at 1000 to 900 Mtr but not at bottom above the packer. Is it a normal practice followed by OIL in past also to place cement plug much above the zone of isolation specially in case of Gas well? What is the OISD guidelines? Please provide.
- 12 What is likely formation pressure of this zone?

As per the normal practice followed by OIL cement plug is tagged and tested when it is placed for abandonment purpose (temporary / permanent).

For temporary and permanent abandonment OIL follows guidelines of OMR-2017 and OISD -175. However, in this case, as the isolation requirement was of temporary nature for a short period only to facilitate wellhead repair job, a cement plug was placed to act as a barrier during the repair job. Moreover, to the best of our knowledge, there is no existing OISD guideline in this regard specific to the situation of BGN-05.

(1) It was a collective decision. (2) OIL do not have separate practice/policy for Gas Well (3) To the best of our knowledge, it is not covered under any existing OISD guideline.

The Eocene reservoirs are multistaged and SBHP varies in the range 402 ksc to 429.5 ksc in different fault blocks in different point of time.

Sl No	Queries
1	The type and capacity (tonnage) of work-over rig deployed in Baghjan well-5.
2	The type, model and make of Production Packer used in the 2nd Zone of this well.
3	Whether Retainer packer or TSA was defective as after perforation of the zone both SITP and SICP were observed.
4	What was observed after pull out of tubing with TSA. If TSA was found damaged then how and why? Plan was to lower tubing with new TSA to stab in packer and to re-complete the well.
5	Actual casing policy of this well and cement rise behind casings.
6	What is the angle of deviation of the well at 900 to 1000 mtr.
7	Why the leakage in Tubing head spool was not noticed before perforating the 2nd zone. Should have been tested before perforation of the zone. This is a normal practice.

Comments

1) Self - Propelled, Mobile 550 HP, WORKOVER with hoisting capacity 138 tons (125 MT or Tonnes) (2) MAKE: SJ Petroleum Machinery Co., China Model: JC550, SN: 091204

Wire Line Set Retainer Production Packer, Model 'BFB-1', Make: BOTIL

No defect was detected during visual inspection of Retainer packer or TSA prior to running in of the same.

After pulling out ,the TSA was visually inspected and was not found to be damaged. The TSA was redressed as a regular practice prior to running in to re complete the well.

Casing Policy attached

MD	INCLINATION
905 m	26 °
998 m	25 °

During production of the well prior to workover, B-annulus pressure was not observed. During initial well killing operation no pressure was observed in the B-annulus. Hence Tubing head spool was not tested before perforating the 2nd zone.

Monthly Production Report

Run Time

03-Jul-20

15:14:21

OIL INDIA LIMITED, Duliajan

Well Number (Completion)		Reservoir :			Loc : TN					Station : Baghjan EPS		
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field Area : Baghjan					Lease : Baghjan M/L		
Period	No of Prod Days	Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Sep-2015	30.0	276.0	0.0	2457.1	9.2	0.0	81.9	0.00	8902.71	276.0	0.0	2457.15
Oct-2015	29.0	527.0	93.0	4031.9	18.2	3.2	139.0	15.00	7650.68	803.0	93.0	6489.06
Nov-2015	27.4	520.9	54.8	2049.1	19.0	2.0	74.7	9.52	3933.69	1323.9	147.8	8538.18
Dec-2015	30.9	589.0	93.0	2100.8	19.1	3.0	68.0	13.64	3566.73	1912.9	240.8	10638.99
Jan-2016	31.0	589.0	93.0	3659.3	19.0	3.0	118.0	13.64	6212.81	2501.9	333.8	14298.33
Feb-2016	29.0	551.0	87.0	4183.3	19.0	3.0	144.3	13.64	7592.19	3052.9	420.8	18481.62
Mar-2016	31.0	589.0	93.0	3945.1	19.0	3.0	127.3	13.64	6697.89	3641.9	513.8	22426.68
Apr-2016	30.0	570.0	90.0	4229.6	19.0	3.0	141.0	13.64	7420.44	4211.9	603.8	26656.33
May-2016	31.0	589.0	93.0	3774.0	19.0	3.0	121.7	13.64	6407.44	4800.9	696.8	30430.31
Jun-2016	30.0	810.0	30.0	3385.4	27.0	1.0	112.8	3.57	4179.56	5610.9	726.8	33815.76
Jul-2016	31.0	837.0	31.0	3885.2	27.0	1.0	125.3	3.57	4641.83	6447.9	757.8	37700.97
Aug-2016	31.0	837.0	31.0	3903.9	27.0	1.0	125.9	3.57	4664.17	7284.9	788.8	41604.88
Sep-2016	29.8	805.0	30.0	4628.0	27.0	1.0	155.3	3.59	5749.04	8089.9	818.8	46232.86
Oct-2016	31.0	868.0	31.0	4509.0	28.0	1.0	145.5	3.45	5194.71	8957.9	849.8	50741.87
Nov-2016	30.0	840.0	30.0	4664.8	28.0	1.0	155.5	3.45	5553.33	9797.9	879.8	55406.66
Dec-2016	31.0	840.0	30.0	4064.6	27.1	1.0	131.1	3.45	4838.83	10637.9	909.8	59471.27
Jan-2017	31.0	868.0	31.0	4108.8	28.0	1.0	132.5	3.45	4733.63	11505.9	940.8	63580.06
Feb-2017	26.6	742.0	26.0	3524.8	27.9	1.0	132.4	3.39	4750.34	12247.9	966.8	67104.81
Mar-2017	30.9	992.0	31.0	4188.1	32.1	1.0	135.5	3.03	4221.84	13239.9	997.8	71292.88
Apr-2017	30.0	960.0	60.0	3966.4	32.0	2.0	132.2	5.88	4131.63	14199.9	1057.8	75259.24

Monthly Production Report

Well Number (Completion)		Reservoir :			Loc : TN					Station : Baghjan EPS		
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field Area : Baghjan					Lease : Baghjan M/L		
Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
May-2017	31.0	992.0	62.0	4941.4	32.0	2.0	159.4	5.88	4981.28	15191.9	1119.8	80200.67
Jun-2017	29.7	960.0	60.0	3611.3	32.4	2.0	121.7	5.88	3761.80	16151.9	1179.8	83811.99
Jul-2017	31.0	992.0	62.0	3696.6	32.0	2.0	119.2	5.88	3726.45	17143.9	1241.8	87508.63
Aug-2017	31.0	937.0	62.0	4046.0	30.2	2.0	130.5	6.21	4318.01	18080.9	1303.8	91554.61
Sep-2017	30.0	810.0	60.0	3915.2	27.0	2.0	130.5	6.90	4833.52	18890.9	1363.8	95469.76
Oct-2017	31.0	837.0	62.0	3648.8	27.0	2.0	117.7	6.90	4359.35	19727.9	1425.8	99118.54
Nov-2017	30.0	837.0	62.0	3518.1	27.9	2.1	117.3	6.90	4203.26	20564.9	1487.8	102636.67
Dec-2017	31.0	810.0	60.0	4150.2	26.1	1.9	133.9	6.90	5123.69	21374.9	1547.8	106786.86
Jan-2018	31.0	810.0	60.0	4196.5	26.1	1.9	135.4	6.90	5180.81	22184.9	1607.8	110983.31
Feb-2018	28.0	756.0	56.0	3264.7	27.0	2.0	116.6	6.90	4318.34	22940.9	1663.8	114247.98
Mar-2018	31.0	837.0	62.0	3885.4	27.0	2.0	125.3	6.90	4642.09	23777.9	1725.8	118133.41
Apr-2018	30.0	810.0	60.0	3924.5	27.0	2.0	130.8	6.90	4845.05	24587.9	1785.8	122057.90
May-2018	31.0	857.0	62.0	3791.0	27.6	2.0	122.3	6.75	4423.57	25444.9	1847.8	125848.90
Jun-2018	28.5	811.0	58.0	3466.6	28.5	2.0	121.6	6.67	4274.50	26255.9	1905.8	129315.52
Jul-2018	29.5	847.0	52.0	2817.6	28.8	1.8	95.6	5.78	3326.53	27102.9	1957.8	132133.09
Aug-2018	31.0	899.0	0.0	2639.0	29.0	0.0	85.1	0.00	2935.44	28001.9	1957.8	134772.05
Sep-2018	30.0	870.0	0.0	2556.7	29.0	0.0	85.2	0.00	2938.69	28871.9	1957.8	137328.71
Oct-2018	31.0	899.0	0.0	2648.8	29.0	0.0	85.4	0.00	2946.33	29770.9	1957.8	139977.46
Nov-2018	30.0	870.0	0.0	2558.4	29.0	0.0	85.3	0.00	2940.66	30640.9	1957.8	142535.83
Dec-2018	31.0	899.0	0.0	2558.1	29.0	0.0	82.5	0.00	2845.54	31539.9	1957.8	145093.97
Jan-2019	29.2	899.0	0.0	2666.2	30.8	0.0	91.4	0.00	2965.72	32438.9	1957.8	147760.15
Feb-2019	24.8	812.0	0.0	2087.5	32.7	0.0	84.1	0.00	2570.81	33250.9	1957.8	149847.65
Mar-2019	30.8	899.0	0.0	2814.3	29.2	0.0	91.5	0.00	3130.49	34149.9	1957.8	152661.96

Monthly Production Report

Well Number (Completion)		Reservoir :			Loc : TN					Station : Baghjan EPS		
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field					Lease : Baghjan M/L		
		Area : Baghjan			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
Period	No of Prod Days	Oil (KIs)	Water (KIs)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Apr-2019	30.0	870.0	0.0	2746.2	29.0	0.0	91.5	0.00	3156.51	35019.9	1957.8	155408.13
May-2019	30.6	841.0	0.0	2802.2	27.5	0.0	91.6	0.00	3331.95	35860.9	1957.8	158210.29
Jun-2019	29.0	870.0	0.0	2654.9	30.0	0.0	91.5	0.00	3051.58	36730.9	1957.8	160865.17
Jul-2019	30.7	899.0	0.0	2721.7	29.3	0.0	88.7	0.00	3027.43	37629.9	1957.8	163586.83
Aug-2019	29.0	899.0	0.0	2310.1	31.0	0.0	79.8	0.00	2569.67	38528.9	1957.8	165896.96
Sep-2019	30.0	870.0	0.0	4515.0	29.0	0.0	150.5	0.00	5189.66	39398.9	1957.8	170411.97
Oct-2019	31.0	899.0	0.0	4210.4	29.0	0.0	135.8	0.00	4683.38	40297.9	1957.8	174622.33
Nov-2019	29.7	870.0	0.0	3698.4	29.3	0.0	124.7	0.00	4250.99	41167.9	1957.8	178320.68
Dec-2019	22.9	612.0	0.0	1816.3	26.8	0.0	79.4	0.00	2967.81	41779.9	1957.8	180136.98
Jan-2020	31.0	899.0	0.0	3759.3	29.0	0.0	121.3	0.00	4181.69	42678.9	1957.8	183896.32
Feb-2020	28.1	730.2	0.0	3623.2	26.0	0.0	129.0	0.00	4962.21	43409.1	1957.8	187519.57
Mar-2020	29.7	771.3	0.0	4311.7	26.0	0.0	145.3	0.00	5589.94	44180.4	1957.8	191831.27
Apr-2020	24.1	780.0	0.0	2907.3	32.3	0.0	120.5	0.00	3727.27	44960.4	1957.8	194738.54

End of Data



WELL BAGHJAN 005 (TN)

(Deviated)

WORKOVER PROGRAMME

(All depths are in metre below the original derrick floor)

A. BASIC DATA

Asset / Field / Area/ Installation	:	EA / Greater Chandmari / Baghjan / BGN EPS
D.F. Elevation	:	129.53 m asl
G.L. Elevation	:	120.39 m asl
Deviation Correction	:	66.54 m
9.5/8" Casing Shoe at	:	3336.46 m
Cement top behind 5.1/2" casing	:	3360 m
2.7/8" tubing with Botil Hydraulic packer	:	3818 m
Perforations in the range	:	3869.5 – 3872.5 m - Open 3870-m Langpar Sand (BGN001 Block)
Bridge Plug milled/pushed down to	:	3876 m
5.1/2" Float collar at	:	3876.46 m
5.1/2" Casing shoe at	:	3899.57 m
SBHP at pool datum of 3665 mbd of BGN001 block in the well BGN020	:	402.15 ksc (recorded on 13.10.2016)
Cumulative gas produced till Mar 2020	:	191.83 MMSCM
Cumulative condensate produced till Mar 2020	:	44180 Kl

B. WELL HISTORY

Initially the well was completed in the 3870-m Langpar Sand (Well BGN 001 Block) through perforation in the range 3869.5 – 3872.5 m. There was an immediate pressure build-up of 48 ksc in tubing. On opening the well to well head setup (Baghjan-2) through 4 mm bean (FTHP: 239 Ksc), it produced mainly gas. However, detailed production testing could not be carried out on account of unavailability of infrastructure to produce gas at that time. Therefore, the well was killed with 85 lbs/cft mud and plugged back by setting a bridge plug at 3868 m with 5 feet of cement dumped on it. Subsequently, OE tubing was lowered down to top of cement plug/BP and changed over to water. Tubing was then pulled back and landed at 496 m and the well was kept shut-in.

In a workover in Mar 2015, the bridge plug was milled/pushed down to 3876 m (FC). Subsequently, WLD recorded CBL-VDL in the range 3875.5-3263.0 m on 29.03.2015 which showed good isolation against the prospective sand and MIT log in the range 3875 -15 m which indicated no significant casing damage. Further, the well was completed in the 3870-m Langpar Sand by setting hydraulic packer at 3818 m and it was kept shut in due to unavailability of testing facility.

The well was on production since Sep 2015. Currently the well is producing 88000 SCMD of gas with 29 Klpd condensate (API: 42 deg). Recently, it has been observed that the well is producing from the gas cap of BGN001 block which may lead to fast depletion of the reservoir pressure resulting in lesser recovery.

View above, it has been decided to plug back the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m Lk+Th I+II Sand.

C. OPERATIONAL STEPS

1. WLD to puncture tubing to facilitate well killing.
2. Kill the well with 73 pcf Sodium Formate brine. Observe the well for any inflow.
3. Unset packer, circulate thoroughly and p/out production string along with packer.
4. Make a round trip of rotovert with J-nipple down to 3876 m.
5. WLD to record CBL-VDL-CAST log.
6. WLD to set BP @ 3865 m. Test BP @ 1000/1500 psi.
7. If OK, lower OE tubing down to 3860 m & changeover to water. P/out OE tubing.
8. R/in 2.7/8" production string with Hydraulic packer & GLVs down to 3680 m and set packer.
9. WLD to perforate the 3729-m LK+TH sand (Details will be provided separately).
10. Bring the well on production using GLVs/NPU/CTU, if required.

D. GENERAL REMARKS

1. Number of shifts (12 hrs) required to complete the job would be 90.
2. BOP to be tested upto 10,000 psi. (RWP)
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). Moreover, the well is nearly vertical below 1499 m.
4. All other necessary safety precautions to be taken during the entire operations.
5. Current FTHP: 280 ksc; SICP: 280 ksc.



(Sanjay Kumar Dhiraj)

Dy. General Manager (WO&P)

For Chief General Manager (G&R)



WELL BAGHJAN 005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21 Dated: 11th May, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Formate solution. Further, tried to unset packer with WoS upto 150 klbs - without success. Hence, SLB cut tubing above packer and string got released at WoS upto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter, a rotovert roundtrip was made down to 3876 m. Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day, SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased upto SITP: 4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formate solution. Further, TSA was unstabbed and P/out with tubing. On testing tubing head spool, it was found to be leaking.

View above, it has been decided to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.
3. Place 254 gals of 114 pcf cement slurry from 1000 m upto 900 m. P/out tubing upto 900 m and reverse circulate out excess cement. P/back tubing upto safe distance (cementing to decide).
4. WoC for 48 hours.
5. Repair/replace & test tubing head spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU & CTU, if necessary.

C. GENERAL REMARKS

1. This is a high pressure gas well. All necessary safety precautions to be taken during the entire operation.
2. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

Shahis



CEMENT TEST REPORT

ChemLab/Cement/Report/Plug/05

DGM (DRILLING-CEMENTING)

Report Ref: Chem/Cmnt/Plug/05/20-21

Memo Ref No: DRLG/CMTC/Memo/3351

Memo Date: 26.05.2020

Client: Drilling(Cementing)

Date: 26.05.2020

Well No/LOC-Baghjan#05

Rig: -

Field: Baghjan

Job Type: Plug

Depth: 1000 to 900 m

BHT: 46 degC

BHSQT: 37 degC

BHP-3176 psi

Starting Temp: 27 °C

Time to Temp: -

Starting Pressure:

Time to Pressure: -

Composition:

Cement: N/S Digvijay

Class: API class 'G'

Sp.Gr.: 3.15

Slurry Density: 114 lbs/cft

Yield: 1.44 cft/bag

Slurry Type: Single

Grout(%): 50

(50Kg/bag)

HR800	0.275%	0.55%	Retarder

Rheology

Viscometer (Rpm)	Dial Reading at 27 degC	Dial Reading at 60 degC
600	50	94
300	27	60
200	18	57
100	10	46
6	4	25
3	3	13

Temp	AV	DV	VV
At 27 degC	25	23	4
At 60 degC	47	34	26

Setting Time at 60degC

Setting Time (min)	Setting Time (min)
5:45	06:05

Compressive Strength@ BHSQT

Compressive Strength (psi)	CS (psi)
-	-

Free Fluid:

Fluid Loss

Comments

1. Sample collected by cementing section of Drilling Department.
2. The above sample is recommended for Plug cementing job at Well No:Baghjan#05
3. Gauging water to be treated with 0.55% HR800.

Tested By:

S.U.Rao

D.C.Dutta

R.Saikia

H.Phukan

Copy: CED(cementing)/Cement Section/Chemist-in-charge

(B.Kalita)

Dy Chief Chemist(Lab)

For DGM Chemical(Lab)

For GM-Chemical(Lab)



B.P. Katakey <katakeybp@gmail.com>

Re: Technical data of Baghjan field and well no 5 of OIL.

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:02 AM

----- Forwarded message -----

From: **Ajit Hazarika** <hazarika.akh@gmail.com>
Date: Fri, 3 Jul 2020 at 9:48 AM
Subject: Fwd: Technical data of Baghjan field and well no 5 of OIL.
To: anjanphukan@oilindia.in <anjanphukan@oilindia.in>
Cc: bpkatakey@gmail.com <bpkatakey@gmail.com>

Dear Sri Phukan,

Please refer to the high power committee constituted by NGT Govt of India to investigate the cause of Oil and Gas leakage and various environmental damages caused by the blowing well No-5 of Baghjan filed. I have been nominated as one of the member of the committee and your name has been nominated by CMD OIL as nodal officer to provide technical data to the committee.

I need following technical information of the Baghjan filed and well data of the blowing well ie Baghjan well no 5. I will ask further information if required during course of investigation later. As we have to submit our report within a period of 30 days from the date of issue of the order, so please provide the desired information at the earliest but not later than 7 days.

Annexure-1

1. History of Baghjan field.

When this field was discovered, how many exploratory wells were drilled, Average target depth of wells. Area of the field, In place reserves, Recoverable reserves. Reservoir pressure. Is it a Gas field or both Oil and Gas, How many hydrocarbon bearing sands were found, their average depth and content. Main pay sand details and it's age.

2. Development of the field.

When this field was developed, how many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos, Average target depth of wells and formation pressure. When the field was put on production and initial volume of production and peak production volume. What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5. General casing policy of wells and cement rise planned behind each casings. Size of final production casing. Is it packer completion or open ended tubing completion and tubing size,

3. Some information of Well no 5,

Details of this well. When it was drilled and target depth in metre. Casing policy adopted in this well. Vertical or Deviated. If deviated its profile. Final casing size and production tubing size. Was it a packer completion well or open ended tubing Completion, how many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate, Depth of the producing zone, it's formation pressure, (BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity. Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work-over plan and execution details. Present work-over plan of this well, who prepared the plan and objective of the work-over job. When the work-over rig was deployed and type of rig and Contractor's name, detail of activities done by this rig in this well till the date of blowout. Who was Incharge of work -over job of this well and his experience and undergone training details.

4. Do OIL follow SOP (Standard operating practices) as prescribed by OISD (OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells, Detailed Cement plug job planned in this well to isolate the producing zone and its execution details. Depth of zone to be isolated. Depth of Cement plug and its length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided. Who executed the job at site and its execution report. Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP, what were the activities done from placement of cement plug to removal of BOP from the well head. Who senior officers were present at site at the time of removal of BOP, their name and designation (CONTRACTOR side and OIL side) and their experience details. Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?. When well was initially flowing after removal of BOP what action did the crew take as per advise of Rig incharge, how much time the well gave from start of flow till to the time of actual blowout.

5. What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred, how the well caught fire on 9th of June ie after nearly 14 days any idea? What is the estimated present flow from the well and is there any notice of fall of reservoir pressure in surrounding wells of the field.

6. It is very unfortunate and sad, we came to know that couple of employees of OIL died in this incident. Their Names and designation and cause of death. Our heartfelt condolences to bereaved family.

Please provide all the information I am seeking at this stage and after going through your reply I shall decide on any other information if required by me.

Thanks,

A.K.Hazarika,
Former CMD of ONGC.

[Quoted text hidden]



B.P. Katakey <katakeybp@gmail.com>

Re: Technical data of Baghjan field and well no 5 of OIL.

Ajit Hazarika <hazarika.akh@gmail.com>
To: "B. P. Katakey" <katakeybp@gmail.com>

Wed, Oct 14, 2020 at 10:03 AM

----- Forwarded message -----

From: **Anjan Jyoti Phukan** <anjanphukan@oilindia.in>
Date: Sun, 5 Jul 2020 at 2:46 PM
Subject: RE: Technical data of Baghjan field and well no 5 of OIL.
To: Ajit Hazarika <hazarika.akh@gmail.com>
Cc: bpkatakey@gmail.com <bpkatakey@gmail.com>, Dilip Kumar Das <dilipkdas@oilindia.in>, P. Chandrasekaran <pcran@oilindia.in>, Sushil Chandra Mishra <scmishra@oilindia.in>, Sanjay Kumar Rai <sanjayrai@oilindia.in>

D/Sir

Sending herewith the reply of your queries with attached files.

With Regards
Anjan Jyoti Phukan
Chief General Manager (Drilling - Services)
Oil India Limited
Duliajan
Alternate mail: ap42528@gmail.com
Mobile No : 09435038857; 09435039004

From: Ajit Hazarika [hazarika.akh@gmail.com]
Sent: Friday, July 3, 2020 9:48 AM
To: Anjan Jyoti Phukan
Cc: bpkatakey@gmail.com
Subject: Fwd: Technical data of Baghjan field and well no 5 of OIL.

CAUTION:Mail originated from outside of OIL mailing system(oilindia.in). Do not open attachments or click links unless you recognize the sender and are aware that the content is safe.

Dear Sri Phukan,

Please refer to the high power committee constituted by NGT Govt of India to investigate the cause of Oil and Gas leakage and various environmental damages caused by the blowing well No-5 of Baghjan filed. I have been nominated as one of the member of the committee and your name has been nominated by CMD OIL as nodal officer to provide technical data to the committee.

I need following technical information of the Baghjan filed and well data of the blowing well ie Baghjan well no 5. I will ask further information if required during course of investigation later. As we have to submit our report within a period of 30 days from the date of issue of the order, so please provide the desired information at the earliest but not later than 7 days.

Annexure-1

1. History of Baghjan field.

When this field was discovered, how many exploratory wells were drilled, Average target depth of wells. Area of the field, In place reserves, Recoverable reserves. Reservoir pressure. Is it a Gas field or both Oil and Gas, How many hydrocarbon bearing sands were found, their average depth and content. Main pay sand details and it's age.

2. Development of the field.

When this field was developed, how many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos, Average target depth of wells and formation pressure. When the field was put on production and initial volume of production and peak production volume. What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5. General casing policy of wells and cement rise planned behind each casings. Size of final production casing. Is it packer completion or open ended tubing completion and tubing size,

3. Some information of Well no 5,

Details of this well. When it was drilled and target depth in metre. Casing policy adopted in this well. Vertical or Deviated. If deviated its profile. Final casing size and production tubing size. Was it a packer completion well or open ended tubing Completion, how many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate, Depth of the producing zone, it's formation pressure, (BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity. Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work-over plan and execution details. Present work-over plan of this well, who prepared the plan and objective of the work-over job. When the work-over rig was deployed and type of rig and Contractor's name, detail of activities done by this rig in this well till the date of blowout. Who was Incharge of work-over job of this well and his experience and undergone training details.

4. Do OIL follow SOP(Standard operating practices) as prescribed by OISD(OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells, Detailed Cement plug job planned in this well to isolate the producing zone and it's execution details. Depth of zone to be isolated. Depth of Cement plug and it's length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided. Who executed the job at site and its execution report. Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP, what were the activities done from placement of cement plug to removal of BOP from the well head. Who senior officers were present at site at the time of removal of BOP, their name and designation(CONTRACTOR side and OIL side)and their experience details. Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?. When well was initially flowing after removal of BOP what action did the crew take as per advise of Rig incharge, how much time the well gave from start of flow till to the time of actual blowout.

5. What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred, how the well caught fire on 9th of June ie after nearly 14 days any idea? What is the estimated present flow from the well and is there any notice of fall of reservoir pressure in surrounding wells of the field.

6. It is very unfortunate and sad, we came to know that couple of employees of OIL died in this incident. Their Names and designation and cause of death. Our heartfelt condolences to bereaved family.

Please provide all the information I am seeking at this stage and after going through your reply I shall decide on any other information if required by me.

Thanks,

A.K.Hazarika.
Former CMD of ONGC.

[Quoted text hidden]

7 attachments

-  **NGT-Baghjan -5.xlsx**
19K
-  **Annex-I_Production History BGN 5.pdf**
32K
-  **Annex-II Original Program_BGN005 WO.pdf**
1111K
-  **Annex-III Addendum-1_Draft Program_BGN005 WOBGN05.docx**
84K

10/14/2020

Gmail - Re: Technical data of Baghjan field and well no 5 of OIL.

 **Annex-IV Addendum-1 signed copy _BGN005 WOAdd-1.pdf**
764K

 **Annex-V_Cement Test Repor_BGN#05.pdf**
363K

 **Annex-VI Cementing Job Report_BGN#05.pdf**
319K

SI No **History of Baghjan field.**

- 1 When this field was discovered.
- 2 How many exploratory wells were drilled and Average target depth of wells.
- 3 Area of the field.
In place reserves, Recoverable reserves.
- 4
- 5 Reservoir pressure.
- 6 Is it a Gas field or both Oil and Gas.
- 7 How many hydrocarbon bearing sands were found, their average depth and content.
- 8 Main pay sand details and it's age.

Development of the field

- 1 When this field was developed
- 2 How many developmental wells are drilled so far, type of wells ie Vertical, Directional, Horizontal, ERD wells their nos.
- 3 Average target depth of wells and formation pressure

The discovery of hydrocarbon in this structure was made during March' 2003 after the successful completion of the first well Baghjan-1.

(1) **A total of 10 exploratory wells** (2)

Target depth of the wells are in and around 3800 m to 4300 m.

Baghjan field in around 20 km².

(1) **2P Oil Reserve (MMSKL):** In Place: 13.5927

| Recoverable: 02.7859 (2)

Non Associated 2P Gas Reserve (BCM) | In Place: 38.94

| Recoverable: 25.60 (3)

Associated 2P Gas Reserve (BCM): In Place: 13.84

| Recoverable: 5.99 |

Reservoir pressure varies in between 402 kg/cm² to 429.5 kg/cm² in Baghjan Area

Both Oil and Gas

Primarily three major hydrocarbon bearing (oil & gas) Formations viz. Langpar, Lk+Th and Narpuh are encountered in the Baghjan Field within the depth range of around 3700 m to 3900 m TVD.

Multiple reservoir sands are encountered in the field within Langpar to Narpuh Formation of Paleocene-Lower Eocene age.

Baghjan field development commenced from December 2005 after successful completion of well Baghjan-2. (The discovery of hydrocarbon was made in March' 2003 after completion of the first well Baghjan-1)

16 development wells have been drilled.

Types of well (of total 26 nos) Vertical: 01 well, J Bend : 08 wells, S bend : 17 Wells, Horizontal well: Nil, ERD well: Nil

(1) Target depth of the wells are in and around 3800 m to 4300 m. (2) Reservoir pressure varies in between 402 kg/cm² to 429.5 kg/cm² in Baghjan Area

When the field was put on production and initial volume of production and peak production volume

4

5 What is present production of the field ie Oil, Gas and Condensate and quantity of estimated loss of production due to the blowout in well no 5.

General casing policy of wells and cement rise planned behind each casings.

6

7 Size of final production casing.

8 Is it packer completion or open ended tubing completion and tubing size,

Some information of Well No 5

Details of this well.

1

2 When it was drilled and target depth in metre.

3 Casing policy adopted in this well.
Vertical or Deviated. If deviated its profile.

4

5 Final casing size and production tubing size.

Commercial oil production started in December 2005 after completion of well Baghjan-2 in Langpar Sand (BGN002 Block). The production of the area increased gradually and reached a peak production level of around 910 KLPD in March 2012 with completion of more wells in the area. Thereafter, the oil production rate shows a declining trend and reached a level of around 630 KLPD in September 2016 with increased water production. However, with drilling of new producer wells, production again rose to a level of around 1000 KLPD during November 2017. The current production of the area is around 950 KLPD oil, 1.29 MMSCMD gas and 280 KLPD water. The initial reservoir is around 422.8 kg/cm² at a depth of 3646.8 m which is 58 kg/cm² above hydrostatic as recorded in well BGN-1 in April 2003. The current reservoir pressure is around 411.2 kg/cm² at a depth of 3977.2 m recorded in May 2020.

Baghjan Area is producing Oil+ Condensate @ 950 klpd, Water @ 284.1 klpd & 1.3 MMSCMD Gas. Estimated loss of production in well BGN 5 due to blowout would be 90,000-95,000 scum gas and 10-15 kls Condensate per day.

- 1) Surface Casing: 20" (94ppf K-55xBTC): 150-200 m (Cementing planned to surface)
- 2) 1st Intermediate Casing: 13.3/8" (68 ppf N-80xBTC): 1400-1900 m (Cementing planned to surface)
- 3) 2nd Intermediate Casing: 9.5/8" (47 ppf P-110xBTC, N-80xBTC): 3000-3400 m (Cementing planned approx. 200 m inside 13.3/8" casing shoe)
- 4) Final/ Production casing: 5.1/2" (20ppf P-110xBTC, N-80xBTC): 3900-4400 m (Cementing planned approx. 200 m inside 9.5/8" casing shoe but may vary depending upon the cement slurry weight to make sure not to exceed fracture pressure)

5 1/2" production casing.

All the wells are completed with packer completions with 2 7/8" tubing.

Baghjan 5 was completed in the year March'2007.

Measured Drilling Depth = 3904m

Target sands: 3829 m Langpar Sand, 3781 m Lk+Th Sand SG III+IV, 3729 m Lk+Th sand SG I+II, 3673 m Narpuh sand.

Date of spudding : 20.11.2006 drilling completed on 12.03.2007, Target depth: 3904 m

4 Stage casing policy (As described above)

Deviated

Profile: S bend

KOP = 200 M

Maximum Drift angle = 26 degree at 811 m (mwd)

Deviation correction = 66.81 m

Final casing size: 5 1/2" and Production tubing size: 2 7/8"

- 6 Was it a packer completion well or open ended tubing Completion.
- 7 How many zones were encountered in this well, from which zone it was producing and what was production history of this well ie Oil, Gas and Condensate
- 8 Depth of the producing zone, it's formation pressure(BHP and Well Head flowing pressure) type of completion fluid and it's specific gravity.
- 9 Was any time this well was worked over in the past other than this time? If yes then provide the objective of the last work- over plan and execution details.
- 10 Present work-over plan of this well, who prepared the plan and objective of the work-over job.
- 11 When the work-over rig was deployed and type of rig and Contractor's name

Packer completion

- 1) 04 Zones
- 2) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.

Production history: Attachment vide Annex-I

- (1) Earlier producing from 3870 m Langpar Sand (SG V) which was plugged back and perforated in 3729 m Lk+Th sand SG I+II during the current workover.
- (2) BHP data: No BHP data in this well however, static BHP in equivalent sand in neighbouring well is approx 408.2 Ksc at mid perforation depth of 3699 m BDF
- (3) Specific Gravity: Not measured in this well

First Workover. Duration: 17.03.2015-08.04.2015, Last Workover: Duration: 18.04.2020-Till date

- (1) Present work-over program has been attached (Original dated 28.04.2020 vide **Annex-II** , draft addendum-1 dated 25.05.2020 vide **Annex-III** and final addendum-1 dated 27.05.2020 vide **Annex-IV**), (2) Plans were collectively prepared namely: G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil. (3)

First WO Objective: To complete the well as gas well with permanent packer in the same 3870-m Langpar Sand (BGN 001 Block) sands after milling out the bridge plug. (4)

Second WO Objective: To PB the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m LK+TH I+II Sand

- (1) 19.04.2020 and Pre-workover Audit on 24.04.2020,
- (2) Type: Mobile Rig and (3) Contractor's Name: M/s John Energy Ltd

Detail of activities done by this rig in this well till the date of blowout

12

Who was Incharge of work -over job of this well and his experience and undergone training details.

13

SOP(Standard operating practices)

Do OIL follow SOP (Standard operating practices) as prescribed by OISD (OIL INDUSTRY SAFETY DIRECTORATE) in work-over operation of Oil & Gas wells. If so what is the SOP of work-over operation of Gas wells,

1

The well taken up for work-over to plug back the bottom most 3870-m Langpar Sand and complete in the higher-up 3729-m Lk+Th I+II Sand. Accordingly, during the current workover (April-May' 2020), the bottom most 3,870 m Langpar Sand was plugged back by setting a Bridge Plug at 3,865 m and the well was completed with 2.7/8" Premium connection tubing and LTSA (Locator Tube Seal Assembly) stabbed into retainer packer at 3,590 m for producing from the higher-up 3729-m LK+TH I+II Sand. The well perforated on 18/05/2020, in the range 3731.5 – 3737.5 m after which observed immediate pressure build-up of 300 psi (SITP) on the tubing. Casing pressure observed to be zero (SICP). Then, pressure gradually increased up to SITP: 4400 psi; SICP: 3900 psi and "B" Annulus pressure: 500 psi in next two days. Hence, on 20.05.2020 well was bull dozed and SICP & SITP was reduced to zero & 250 psi. On 21.05.2020, punctured tubing @ 3574 m and the well killed with 73 pound per cubic feet Sodium Formate solution. Further, LTSA was unstabbed and Pull out with tubing. The tubing head spool found leaking on testing. View above, the decision taken to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing. As per program, cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry. After waiting on cementing for 12 hours, open-ended tubing pulled out of hole. On day the day of the incident, i.e, 27th May 2020, BOP was rigdown for Wellhead repair job. While working on further rig down of wellhead (WF spool), observed displacement. Tried to place the tubing hanger cone for shutting the well without succses due to increase of intesity of flow.

The workover job is carried out collectively. The departments involoved during the policy preparation (i. e G&R (Workover), Respective Assets (Eastern), Chemical, Drilling Services, Well Logging, Chemical, R&D, OGPS, Logistics and Civil) are also involoved in monitoring and executing the job.

Yes, OIL follows relavent standards of OISD.

Detailed Cement plug job planned in this well to isolate the producing zone and its execution details.

2

- 3 Depth of zone to be isolated.
Depth of Cement plug and its length, Cement Slurry design ie its thickening time and compressive strength after 24 hrs, 36 hrs, Cement test report be provided.

4

- 5 Who executed the job at site and its execution report.

- 6 Was the Cement plug top checked after setting of cement and tested positively or negatively to ensure perfect placement of mechanical barrier before removal of BOP

- 7 What were the activities done from placement of cement plug to removal of BOP from the well head.

- 8 Who senior officers were present at site at the time of removal of BOP their name and designation (CONTRACTOR side and OIL side) and their experience details.

- 9 Do they ever attended IADC (International Association of Drilling Contractors) recognised well control training course, if so when and where?

- 10 When well was initially flowing after removal of BOP and what action did the crew take as per advise of Rig Incharge

- 11 How much time the well gave from start of flow till to the time of actual blowout.

Others

(1) Detailed Cement plug job plan:

Job was planned as per draft addendum -1 dated 25.05.2020 as follows: (1) R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.

2) If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.

3) Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.

4) WoC for 48 hours.

(2) **Execution Details:** (As per cementing Report vide Annex-VII) Cement plug placed at 997 M by pumping 254 gallons of 114 pcf cement slurry on 26.05.2020 and cementing completed at 04:00 pm 3731.5-3737.5 meter

(1) Depth of Cement Plug: 1000 m up to 900 m (as per plan) (2) Length: 100 meter (as per plan) (3)

Cement Slurry design : The Initial Setting Time (IST) and Final Setting Time (FST) of the slurry was 05 hours 45 minutes & 06 hours 05 minutes respectively. (4)

Compressive strength after 24 hrs, 36 hrs: The compressive strength after 24 hrs and 36 hrs was 1560 psi & 1900 Psi respectively. (Cement Test Report provided vide Annex-V)

(1) Collectively executed by Chemical, Drilling Services (Drilling-Workover & Drilling-Cementing) and Contractor

(2) Cementing Report (Job report attached vide Annex - VI)

No

(1) WOC (2) Open-ended drill pipe was pulled out of hole, (3) Flow nipple, riser and BOP were rigged down.;

(1) OIL: None (2) Contractor: Shri Sidhartha Gogoi, Driller. Experience 15 year (approximately)

(1) Yes, (2) Shri Sidhartha Gogoi, Driller attended Well servicing Workover, Certificate validity : 29.11.2018-29.11.2020, Certificate No: 57D67501-3162FF, Name of Institute: PetroTalent, Institute of Petroleum technology, Pune

(1) Well started to flow around 08:55 am, (2) Tried to shut the well.

(2) Approximately 01:30 Hrs

- 1 What was initial flow from the well on 27 th May after blowout ie the day of blowout occurred,
- 2 How the well caught fire on 9th of June ie after nearly 14 days any idea?
- 3 What is the estimated present flow from the well
- 4 Is there any notice of fall of reservoir pressure in surrounding wells of the field.

- 1 *Their Names and designation of employees of OIL died in this incident and cause of death.*

Kill fluid followed by gas and condensate

Enquiry is under process

Not measured

No production drop has been observed in any of the wells in Baghjan field during this period

(1) Late Tikheswar Gogoi, Asstt operator (Fire Service), and Late Dulrlov Gogoi, Asstt operator (Fire Service) (2) Enquiry process not completed

Monthly Production Report

Run Time

03-Jul-20

15:14:21

OIL INDIA LIMITED, Duliajan

Well Number (Completion)		Reservoir :			Loc : TN				Station : Baghjan EPS			
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field Area : Baghjan				Lease : Baghjan M/L			
Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Sep-2015	30.0	276.0	0.0	2457.1	9.2	0.0	81.9	0.00	8902.71	276.0	0.0	2457.15
Oct-2015	29.0	527.0	93.0	4031.9	18.2	3.2	139.0	15.00	7650.68	803.0	93.0	6489.06
Nov-2015	27.4	520.9	54.8	2049.1	19.0	2.0	74.7	9.52	3933.69	1323.9	147.8	8538.18
Dec-2015	30.9	589.0	93.0	2100.8	19.1	3.0	68.0	13.64	3566.73	1912.9	240.8	10638.99
Jan-2016	31.0	589.0	93.0	3659.3	19.0	3.0	118.0	13.64	6212.81	2501.9	333.8	14298.33
Feb-2016	29.0	551.0	87.0	4183.3	19.0	3.0	144.3	13.64	7592.19	3052.9	420.8	18481.62
Mar-2016	31.0	589.0	93.0	3945.1	19.0	3.0	127.3	13.64	6697.89	3641.9	513.8	22426.68
Apr-2016	30.0	570.0	90.0	4229.6	19.0	3.0	141.0	13.64	7420.44	4211.9	603.8	26656.33
May-2016	31.0	589.0	93.0	3774.0	19.0	3.0	121.7	13.64	6407.44	4800.9	696.8	30430.31
Jun-2016	30.0	810.0	30.0	3385.4	27.0	1.0	112.8	3.57	4179.56	5610.9	726.8	33815.76
Jul-2016	31.0	837.0	31.0	3885.2	27.0	1.0	125.3	3.57	4641.83	6447.9	757.8	37700.97
Aug-2016	31.0	837.0	31.0	3903.9	27.0	1.0	125.9	3.57	4664.17	7284.9	788.8	41604.88
Sep-2016	29.8	805.0	30.0	4628.0	27.0	1.0	155.3	3.59	5749.04	8089.9	818.8	46232.86
Oct-2016	31.0	868.0	31.0	4509.0	28.0	1.0	145.5	3.45	5194.71	8957.9	849.8	50741.87
Nov-2016	30.0	840.0	30.0	4664.8	28.0	1.0	155.5	3.45	5553.33	9797.9	879.8	55406.66
Dec-2016	31.0	840.0	30.0	4064.6	27.1	1.0	131.1	3.45	4838.83	10637.9	909.8	59471.27
Jan-2017	31.0	868.0	31.0	4108.8	28.0	1.0	132.5	3.45	4733.63	11505.9	940.8	63580.06
Feb-2017	26.6	742.0	26.0	3524.8	27.9	1.0	132.4	3.39	4750.34	12247.9	966.8	67104.81
Mar-2017	30.9	992.0	31.0	4188.1	32.1	1.0	135.5	3.03	4221.84	13239.9	997.8	71292.88
Apr-2017	30.0	960.0	60.0	3966.4	32.0	2.0	132.2	5.88	4131.63	14199.9	1057.8	75259.24

Monthly Production Report

Well Number (Completion)		Reservoir :			Loc : TN					Station : Baghjan EPS		
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field					Lease : Baghjan M/L		
Area : Baghjan		Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
Period	No of Prod Days	Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
May-2017	31.0	992.0	62.0	4941.4	32.0	2.0	159.4	5.88	4981.28	15191.9	1119.8	80200.67
Jun-2017	29.7	960.0	60.0	3611.3	32.4	2.0	121.7	5.88	3761.80	16151.9	1179.8	83811.99
Jul-2017	31.0	992.0	62.0	3696.6	32.0	2.0	119.2	5.88	3726.45	17143.9	1241.8	87508.63
Aug-2017	31.0	937.0	62.0	4046.0	30.2	2.0	130.5	6.21	4318.01	18080.9	1303.8	91554.61
Sep-2017	30.0	810.0	60.0	3915.2	27.0	2.0	130.5	6.90	4833.52	18890.9	1363.8	95469.76
Oct-2017	31.0	837.0	62.0	3648.8	27.0	2.0	117.7	6.90	4359.35	19727.9	1425.8	99118.54
Nov-2017	30.0	837.0	62.0	3518.1	27.9	2.1	117.3	6.90	4203.26	20564.9	1487.8	102636.67
Dec-2017	31.0	810.0	60.0	4150.2	26.1	1.9	133.9	6.90	5123.69	21374.9	1547.8	106786.86
Jan-2018	31.0	810.0	60.0	4196.5	26.1	1.9	135.4	6.90	5180.81	22184.9	1607.8	110983.31
Feb-2018	28.0	756.0	56.0	3264.7	27.0	2.0	116.6	6.90	4318.34	22940.9	1663.8	114247.98
Mar-2018	31.0	837.0	62.0	3885.4	27.0	2.0	125.3	6.90	4642.09	23777.9	1725.8	118133.41
Apr-2018	30.0	810.0	60.0	3924.5	27.0	2.0	130.8	6.90	4845.05	24587.9	1785.8	122057.90
May-2018	31.0	857.0	62.0	3791.0	27.6	2.0	122.3	6.75	4423.57	25444.9	1847.8	125848.90
Jun-2018	28.5	811.0	58.0	3466.6	28.5	2.0	121.6	6.67	4274.50	26255.9	1905.8	129315.52
Jul-2018	29.5	847.0	52.0	2817.6	28.8	1.8	95.6	5.78	3326.53	27102.9	1957.8	132133.09
Aug-2018	31.0	899.0	0.0	2639.0	29.0	0.0	85.1	0.00	2935.44	28001.9	1957.8	134772.05
Sep-2018	30.0	870.0	0.0	2556.7	29.0	0.0	85.2	0.00	2938.69	28871.9	1957.8	137328.71
Oct-2018	31.0	899.0	0.0	2648.8	29.0	0.0	85.4	0.00	2946.33	29770.9	1957.8	139977.46
Nov-2018	30.0	870.0	0.0	2558.4	29.0	0.0	85.3	0.00	2940.66	30640.9	1957.8	142535.83
Dec-2018	31.0	899.0	0.0	2558.1	29.0	0.0	82.5	0.00	2845.54	31539.9	1957.8	145093.97
Jan-2019	29.2	899.0	0.0	2666.2	30.8	0.0	91.4	0.00	2965.72	32438.9	1957.8	147760.15
Feb-2019	24.8	812.0	0.0	2087.5	32.7	0.0	84.1	0.00	2570.81	33250.9	1957.8	149847.65
Mar-2019	30.8	899.0	0.0	2814.3	29.2	0.0	91.5	0.00	3130.49	34149.9	1957.8	152661.96

Monthly Production Report

Well Number (Completion)		Reservoir :			Loc : TN					Station : Baghjan EPS		
BGN005		Baghjan Langpar Sand (Well BGN001 Block)			Oil Field : Greater Chandmari Field					Lease : Baghjan M/L		
Period	No of Prod Days	Interval Production			Average Production Rate			Water Cut (%)	GOR (scum/kl)	Cumulative Production		
		Oil (Kls)	Water (Kls)	Gas (MSCUM)	Oil (KLPD)	Water (KLPD)	Gas (mscumd)			Oil (KLS)	Water (KLS)	Gas (mscum)
Apr-2019	30.0	870.0	0.0	2746.2	29.0	0.0	91.5	0.00	3156.51	35019.9	1957.8	155408.13
May-2019	30.6	841.0	0.0	2802.2	27.5	0.0	91.6	0.00	3331.95	35860.9	1957.8	158210.29
Jun-2019	29.0	870.0	0.0	2654.9	30.0	0.0	91.5	0.00	3051.58	36730.9	1957.8	160865.17
Jul-2019	30.7	899.0	0.0	2721.7	29.3	0.0	88.7	0.00	3027.43	37629.9	1957.8	163586.83
Aug-2019	29.0	899.0	0.0	2310.1	31.0	0.0	79.8	0.00	2569.67	38528.9	1957.8	165896.96
Sep-2019	30.0	870.0	0.0	4515.0	29.0	0.0	150.5	0.00	5189.66	39398.9	1957.8	170411.97
Oct-2019	31.0	899.0	0.0	4210.4	29.0	0.0	135.8	0.00	4683.38	40297.9	1957.8	174622.33
Nov-2019	29.7	870.0	0.0	3698.4	29.3	0.0	124.7	0.00	4250.99	41167.9	1957.8	178320.68
Dec-2019	22.9	612.0	0.0	1816.3	26.8	0.0	79.4	0.00	2967.81	41779.9	1957.8	180136.98
Jan-2020	31.0	899.0	0.0	3759.3	29.0	0.0	121.3	0.00	4181.69	42678.9	1957.8	183896.32
Feb-2020	28.1	730.2	0.0	3623.2	26.0	0.0	129.0	0.00	4962.21	43409.1	1957.8	187519.57
Mar-2020	29.7	771.3	0.0	4311.7	26.0	0.0	145.3	0.00	5589.94	44180.4	1957.8	191831.27
Apr-2020	24.1	780.0	0.0	2907.3	32.3	0.0	120.5	0.00	3727.27	44960.4	1957.8	194738.54

End of Data



WELL BAGHJAN 005 (TN)

(Deviated)

WORKOVER PROGRAMME

(All depths are in metre below the original derrick floor)

A. BASIC DATA

Asset / Field / Area/ Installation	:	EA / Greater Chandmari / Baghjan / BGN EPS
D.F. Elevation	:	129.53 m asl
G.L. Elevation	:	120.39 m asl
Deviation Correction	:	66.54 m
9.5/8" Casing Shoe at	:	3336.46 m
Cement top behind 5.1/2" casing	:	3360 m
2.7/8" tubing with Botil Hydraulic packer	:	3818 m
Perforations in the range	:	3869.5 – 3872.5 m - Open 3870-m Langpar Sand (BGN001 Block)
Bridge Plug milled/pushed down to	:	3876 m
5.1/2" Float collar at	:	3876.46 m
5.1/2" Casing shoe at	:	3899.57 m
SBHP at pool datum of 3665 mbd of BGN001 block in the well BGN020	:	402.15 ksc (recorded on 13.10.2016)
Cumulative gas produced till Mar 2020	:	191.83 MMSCM
Cumulative condensate produced till Mar 2020	:	44180 Kls

B. WELL HISTORY

Initially the well was completed in the 3870-m Langpar Sand (Well BGN 001 Block) through perforation in the range 3869.5 – 3872.5 m. There was an immediate pressure build-up of 48 ksc in tubing. On opening the well to well head setup (Baghjan-2) through 4 mm bean (FTHP: 239 Ksc), it produced mainly gas. However, detailed production testing could not be carried out on account of unavailability of infrastructure to produce gas at that time. Therefore, the well was killed with 85 lbs/cft mud and plugged back by setting a bridge plug at 3868 m with 5 feet of cement dumped on it. Subsequently, OE tubing was lowered down to top of cement plug/BP and changed over to water. Tubing was then pulled back and landed at 496 m and the well was kept shut-in.

In a workover in Mar 2015, the bridge plug was milled/pushed down to 3876 m (FC). Subsequently, WLD recorded CBL-VDL in the range 3875.5-3263.0 m on 29.03.2015 which showed good isolation against the prospective sand and MIT log in the range 3875 -15 m which indicated no significant casing damage. Further, the well was completed in the 3870-m Langpar Sand by setting hydraulic packer at 3818 m and it was kept shut in due to unavailability of testing facility.

The well was on production since Sep 2015. Currently the well is producing 88000 SCMD of gas with 29 Klpd condensate (API: 42 deg). Recently, it has been observed that the well is producing from the gas cap of BGN001 block which may lead to fast depletion of the reservoir pressure resulting in lesser recovery.

View above, it has been decided to plug back the existing 3870-m Langpar Sand and complete the well higher-up in the 3729-m Lk+Th I+II Sand.

C. OPERATIONAL STEPS

1. WLD to puncture tubing to facilitate well killing.
2. Kill the well with 73 pcf Sodium Formate brine. Observe the well for any inflow.
3. Unset packer, circulate thoroughly and p/out production string along with packer.
4. Make a round trip of rotovert with J-nipple down to 3876 m.
5. WLD to record CBL-VDL-CAST log.
6. WLD to set BP @ 3865 m. Test BP @ 1000/1500 psi.
7. If OK, lower OE tubing down to 3860 m & changeover to water. P/out OE tubing.
8. R/in 2.7/8" production string with Hydraulic packer & GLVs down to 3680 m and set packer.
9. WLD to perforate the 3729-m LK+TH sand (Details will be provided separately).
10. Bring the well on production using GLVs/NPU/CTU, if required.

D. GENERAL REMARKS

1. Number of shifts (12 hrs) required to complete the job would be 90.
2. BOP to be tested upto 10,000 psi. (RWP)
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). Moreover, the well is nearly vertical below 1499 m.
4. All other necessary safety precautions to be taken during the entire operations.
5. Current FTHP: 280 ksc; SICP: 280 ksc.



(Sanjay Kumar Dhiraj)

Dy. General Manager (WO&P)
For Chief General Manager (G&R)



WELL BAGHJAN005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21 Dated: 11th May, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Format solution. Further, tried to unset packer with WoSupto 150 klbs - without success. Hence, SLB cut tubing above packer and string got released at WoSupto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter, a rotovert roundtrip was made down to 3876 m. Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased upto SITP: 4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Format solution. Further, TSA was unstabbed and P/out with tubing. On testing WF spool it was found to be leaking.

View above, it has been decided to repair/replace WF spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.
3. Place ___ gallons of 118 pcf cement slurry from 1000 m up to 900 m. P/out tubing up to 900 m and reverse circulate out excess cement. POOH OE tubing.
4. WoC for 48 hours.
5. Repair/replace & test WF spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU&CTU, if necessary.

C. GENERAL REMARKS

1. Comments are required from concerned departments.
2. All necessary safety precautions to be taken during the entire operation.
3. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.



WELL BAGHJAN 005 (TN)

Addendum-1

(All depths are in metre below the original derrick floor)

A. WELL HISTORY

Further to issuance of original workover programme [Ref .No. CGM (G&R)/WO/010/2020-21 Dated: 11th May, 2020], WLD punctured tubing and the well was killed with 73 pcf Sodium Formate solution. Further, tried to unset packer with WoS upto 150 klbs - without success. Hence, SLB cut tubing above packer and string got released at WoS upto 153 klbs. On p/out found hydraulic packer retrieved with cut tubing. Thereafter, a rotovert roundtrip was made down to 3876 m. Further, on 09.05.2020 SLB lowered CBL-VDL-USIT tool but couldn't record log due to malfunctioning of tool. Next day, SLB set BP at 3865 m which was tested at 1000 psi- found Ok. Then, OE tubing was lowered down to BP top and changeover the well fluid to water and OE tubing was p/out. Again on 13.05.2020, WLD recorded CBL-VDL-CAST log in the range 3862—3600 m and 500 m upto surface which showed poor cement bonding against the sand ranges but good bonding above and below the objective sand and no major casing anomaly was found. And on 14.05.2020 WLD set Retainer packer at 3590 m. Subsequently, the well was completed with premium tubing and TSA stabbed onto retainer packer through perforations in the range 3731.5-3737.5 m carried out on 18.05.2020 using 2.1/8" Power Enerjet gun. Immediate pressure build-up of 300 psi was observed. Then, pressure gradually increased upto SITP: 4400 psi; SICP: 3900 psi and B-Annulus pressure: 500 psi. Hence, on 21.05.2020, SLB punctured tubing @ 3574 m and the well was killed with 73 pcf Sodium Formate solution. Further, TSA was unstabbed and P/out with tubing. On testing tubing head spool, it was found to be leaking.

View above, it has been decided to repair/replace tubing head spool and recomplete the well in the 3729-m LK+TH I+II Sand with premium tubing.

B. OPERATIONAL STEPS

1. R/in OE tubing down to 1200 m and carry out tubing integrity test using colored solution.
2. If OK, Place hi-vis pill in the range 1200 – 1000 m. P/out tubing upto 1000 m and reverse circulate out excess pill.
3. Place 254 gals of 114 pcf cement slurry from 1000 m upto 900 m. P/out tubing upto 900 m and reverse circulate out excess cement. P/back tubing upto safe distance (cementing to decide).
4. WoC for 48 hours.
5. Repair/replace & test tubing head spool.
6. R/in bit with mud motor, clean cement down to 1200 m and P/out bit.
7. Make a roundtrip of rotovert with J-nipple down to 3590 m.
8. R/in 2.7/8" premium tubing with TSA down to 3590 m and stab onto retainer packer.
9. Bring the well onto production using NPU & CTU, if necessary.

C. GENERAL REMARKS

1. This is a high pressure gas well. All necessary safety precautions to be taken during the entire operation.
2. This is an S-bend deviated well with maximum drift angle of 26° at 811 m (MWD). The well is nearly vertical below 1499 m.

Prabir



CEMENT TEST REPORT

ChemLab/Cement/Report/Plug/05

DGM (DRILLING-CEMENTING)

Report Ref: Chem/Cmnt/Plug/09/20-21

Memo Ref No: DRLG/CMTC/Memo/3351

Memo Date: 26.05.2020

Client: Drilling(Cementing)

Date: 26.05.2020

Well No/LOC-Baghjan#05

Rig: -

Depth: 1000 to 900 m

Field: Baghjan

Job Type: Plug

BHT: 46 degC

BHSQT: 37 degC

BHP-3176 psi

Starting Temp: 27°C

Starting Pressure:

Time to Temp: -

Time to Pressure: -

Composition:

Cement: N/S Digvijay

Class: API class 'G'

Sp.Gr.: 3.15

Slurry Density: 114 lbs/cft

Yield: 1.44 cft/bag

Slurry Type: Single

Grout(%): 50

(50Kg/bag)

HR800	concentration W/W	concentration W/W	Setting Time
HR800	0.275%	0.55%	Retarder

Rheology

Viscometer (Rpm)	Dial Reading at 27 degC	Dial Reading at 60 degC
600	50	94
300	27	60
200	18	57
100	10	46
6	4	25
3	3	13

AV	AV	AV
At 27 degC	25	23
At 60 degC	47	34
		26

Setting Time at 60 degC

IS (in min)	ES (in min)
5:45	06:05

Compressive Strength@ BHSQT

Dimensions	CS (psi)
Free Fluid:	
Fluid Loss	

Comments

1. Sample collected by cementing section of Drilling Department.
2. The above sample is recommended for Plug cementing job at Well No:Baghjan#05
3. Gauging water to be treated with 0.55% HR800.

Tested By:

S.U.Rao

D.C.Dutta

R.Saikia

H.Phukan

Copy: CED(cementing)/Cement Section/Chemist-in-charge

(B.Kalita)

Dy Chief Chemist(Lab)

For DGM Chemical(Lab)

For GM-Chemical(Lab)

CEMENT PLUG JOB REPORT

WELL NO: BGN#005 RIG: CH-9 JOB DATE: 26/05/2020

REPORT: Prepared & pumped 254 gals of pre-mixed 114 pcf cement slurry using 28 bags of API class 'G' Dignijoy cement keeping O.E. shoe at 997 m. (Gauging water was treated with 0.55% - HR-800 Pumped 162 gal of fresh water as pre flush and 51.56 gallons as post flush. Displaced the slurry with 9.5 bbls of 73 Ppt SE Sol for 100 m of plug, range 997 to 897 m. Pulled back O.E. the shoe to 655 m. Reverse circulated 2.5 tubing volume to remove excess cement. W.O.C 48 HRS. From 4:00 PM.

Qwlf
26/5/2020 SW
26/05/2020

CEMENT PLUG JOB REPORT

LOC: BGN# 005, RG#CH-9

To

Shri Sushil Chandra Mishra
Chairman & Managing Director
OIL India Limited
Plot No. 19, Near Film City
Sector 16A, Noida-201301

June 29, 2020

Ref: Order dated 24.06.2020 in O.A No. 43/2020/EZ (Bonani Kakkar vs. Oil India Limited) & O.A No. 44/2020/ EZ (Wild Life and Environment Conservation Organisation vs. Union of India Board & Ors.) passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi

Sub: Summoning of relevant documents by Committee of Experts constituted by the Hon'ble National Green Tribunal

Dear Shri Sushil Chandra Mishra,

As you are aware, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, has been pleased to constitute a Committee of Experts to look into the issues concerning the Baghjan gas and oil leak incident vide the above-mentioned order. The Committee has been directed to submit its preliminary report expeditiously and within 30 days from the date of the order.

In pursuance of the direction of the Hon'ble Tribunal, you are requested to appoint a nodal officer (technical) with adequate expertise and subjective knowledge and also another nodal officer (non-technical) forthwith, to assist and coordinate with the Chairman and the members of the Committee of Experts. It is expected that the nodal officers appointed by you would be competent to furnish all required information/ records to the Chairman and members of the Committee of Experts as may be asked from time to time, apart from the documents sought for by this communication. The names, designations, email IDs and mobile numbers of the nodal officers may also be provided.

You are further directed to submit your views, submissions and actions, if any, taken in respect of the Baghjan oil and gas leak incident including the expenditure, if any, incurred towards mitigation to the Committee of Experts. The Report, if any, submitted by any Expert Committee appointed to look into the various aspects of Baghjan oil and gas leak incident may also be provided within the time frame given below.

We are further summoning the following documents from your Company:

1. Terms of Reference(s) pertaining to all onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru Saikhowa National Park including the Baghjan area.
2. Pre-feasibility report for Drilling Extended Reach Drilling (ERD) wells in Baghjan Area in Tinsukia.
3. All Environmental Impact Assessment Reports for any projects pertaining to onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru-Saikhowa National Park including the Baghjan area.
4. All Environmental clearances granted to OIL to carry out extension drilling of oil & gas in the Baghjan area.
5. All mitigation plans to safeguard the ecological and livelihood impact emanating from all projects pertaining to onshore Oil and Gas Development, production in Tinsukia and Dibrugarh districts and for extension drilling & testing of hydrocarbons under the Dibru-Saikhowa National Park including the Baghjan area.
6. Minutes of all relevant meeting with stakeholders including the Ministry of Environment, Forests and Climate Change, Standing Committee- National Board for Wildlife, Centrally Empowered Committee and Expert Appraisal Committee.

The above-mentioned documents may be sent to the following email address within 7 days from the receipt of this email: katakevp@gmail.com. The hardcopies of the relevant documents may be sent to the following address within the same time frame by a special messenger:

Justice B.P Katakey

Former Judge, Gauhati High Court
House No. 30/30A, Kharghuli (Hillock Side)
Bye Lane No. 2, Opposite Sitala Enclave
Guwahati- 781004, Assam
Mobile Number: +91 94355 49977

It is expected that in view of the mandate given by the Hon'ble Tribunal, the OIL India Limited will adopt a collaborative approach and assist the Committee of Experts in its functioning as the issue being studied is one of public interest and concerns the core principles of environmental justice.

Yours sincerely,
Justice B.P Katakey
Chairman of the Committee of Experts
constituted by the Hon'ble National Green Tribunal

Copy to:

1. Dr. P. Chandrasekaran
Director (E&D)
Oil India Limited
2. Mr. Pankaj Goswami
Director (Operations)
Oil India Limited
3. Mr. Atindra Roychoudhury
Executive Director (Production Services)
Oil India Limited

Preliminary report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact on aquatic biota

Date: August 1, 2020

Dr. Ranjita Bania
Fishies Biologist & Head Aquaculture, Wetland & Livelihood Division
JEEVA SURAKSHA, Assam-785640
E-mail ID: ranjitabania@gmail.com
pH No: 9678891071

Technical Assistant: Nipen Nayak, Research Officer, JEEVA SURAKSHA
Field Assistant: Jiban Dutta, Natun Gaon, Tinsukia, Assam

Ref: No. B/GC/87/OIL/-Baghjan/2020 3157-158 Dt. 18-06-2020 (received by email.)

BACKGROUND

A major blowout started at the Baghjan Oilfield of Oil India Limited (OIL) in Tinsukia district of Assam on 27th of May, 2020 at around 10.30 AM. which was followed by a fire on June 9, 2020 where two fire persons (Durlav Gogoi and Tikeswar Gohain) lost their lives. The oil rig again had the 2nd blast on July 22, 2020 where 3 foreign experts (Anthony Steven Reynolds, Doug Dallas, Craig Neil Duncan) were injured while trying to cap the well. On June 9, when the gas well caught fire it devastated the surrounding area, houses, trees, plantations and the nearby grasslands everything was completely burnt.

HEALTH ISSUES

The blowout in gas well 5 at Baghjan oil field on May 27 and subsequent fire June 9 has compelled thousands of villagers to stay in relief camps even in amid of COVID-19. At the time when state government of Assam is putting rules and regulations to get rid of the pandemic, these people are forced to stay in unhygienic conditions. Most vulnerable category people viz. women, children and old fellows are most adversely affected. Sanitary conditions in the relief camps were very poor, as such people are willing to come back to their home in spite of all the odds.

The oil well blowout was accompanied by an extremely high level of sound causing continuous noise pollution in the surrounding area of the oil well. The sound coming from the incident site can be heard even from 5km distance very prominently. The continuous sound resulted in various major health issues viz. headache, difficulty in breathing, irritation of eyes, skins, and nasal passages. etc. Those who have relatives outside the infected area, they send the pregnant women and kids there, which is again not possible for all. The noise level

measured ranges from 66-114 decibels in different locations adjacent to the incident site. The lowest noise level is probably due to the change of direction of wind. People living in the proximity of the gas well are also experiencing hearing loss, as reported by people of Natungaon. A visible change in the tone of the people was also observed as they are continuously exposed to the loud sound which is expected to cause major health issues for them.

TREMOR

Aftermath of Baghjan inferno on June 9, 2020, tremors started which is continued till date (August 1, 2020). It started two days after inferno. People living in the close proximity of the well (Natun Gaon, Rongagora, Milanpur etc) started experiencing tremor. It reached upto Guijan. The intensity of jolt is increasing day by day which can be felt very easily if one visits a house of the surrounding area. Even the walls of new built pucca houses are cracked making people insecure to stay in the houses. Now, the jolt can be felt up to a distance of 20km from the oil well.

THREAT TO THE ENVIRONMENT

It needs to be mentioned that the well number 5 of Baghjan Oil Field is located in an ecologically diverse area, a region that is extremely rich in biodiversity both in terms of flora and fauna. It is in the close proximity to the Dibru Saikhowa Biosphere Reserve and Maguri Motapung wetland which is an important International Bird Area (IBA) and located in the buffer zone of Dibru Saikhowa Biosphere Reserve. The whole area harbours some of the rarest species of flora and fauna not commonly found in other parts. The entire area is rich in terms of diversity including ichthyofaunal diversity, avian diversity, mollusc diversity and wetland plant diversity. It also provides Ecosystem goods and services in terms of fish catch, collection of mollusc, and other natural resources including clean air, water, food, etc.

IMPACT ON MAGURI MOTAPUNG WETLAND COMPLEX

The maguri Motapung wetland system is hydrologically connected to the Lohit River through its distributary called the Dangori as well as the Dibru River. As a result, Maguri Motapung Wetland now acts as both lentic and lotic system throughout the year (Bania and Biswas, 2012). As such, the oil spill will contaminate the Rivers all the way to River Brahmaputra. The wetland is located in an area which is an extremely dynamic zone experiencing frequent changes and thus holds a unique ecosystem.

The oil spill had an adverse effect on biodiversity of this area. Dense particles or condensates from the blow-out have turned the atmosphere misty; rain-like droplets falling

continuously on the vegetation till the fire on June 9, 2020 have formed a sticky oily layer. The nearby grassland is completely covered by layer of oil too. The roads become slippery again due to oil cover. It is even tuft to take out camera properly for our team; the lenses were covered by the oil droplets. Condensates are observed settling on the skins of livestock. As a result mortality was observed

At the initial stage, , the blowout spilt gas and condensate oil in the air, spraying the mixture to the nearby areas and polluted the grasslands, paddy fields, trees and plantations, damaging waterbodies. After the blowout water bodies, Maguri Motapung in Particular have turned into reservoirs of condensates with an unpleasant odour. Water bodies of Dibru Saikhowa National Park including River Dibru are also affected severely. Apart from our team of researchers, local residents also reported film of condensate in the water bodies inside the park.

ICHTHYOFAUNA

The water of the beel is wearing an oil cover (Video enclosed). A continuous leakage of oil has been observed till date in the Maguri Motapung beel. The hands become completely oily when put it to beel water to collect sample. It signifies the load of oil and condensate which is associated with very unpleasant odour. No any record of fish was found in the water bodies of the completely burnt area

Maguri has 87 species of ichthyofauna (Bania, 2011, 2018) out of which only 22 species were found in the present survey. Our team has also recorded 35 varieties of dead fish species till date (Table 1) belonging to 13 families. Among the dead species 22 species are Lower risk near threatened category as per IUCN status. A heavy decline in the catch amount is also reported after the blowout. The fisher could not go out for fishing for the first 7 days due to the fear of blowout. Heavy toll of death of fish were observed in the beel. After that some of them went for fishing but catch is near to the ground. Again this is the breeding season of fishes, which is expected to be hampered with the disturbances. *Mystus* sp, recorded were found gravid but from last March to July end, no any fish seedling was found in the beel which clearly indicate that their breeding cycle is impacted. Besides, sudden change in body colour was also reported. The dead fishes were full of mucous layer with a different kind of smell. The entire food chain have been disturbed, partly from the accumulation of oil and partly because oil has sapped the dissolved oxygen

Noticeably, immediately after the blowout large no of fishes died and found floating in the beel water. Mortality was more in the shallower parts than the deep parts as reported by the fisher. The dead fishes were not collected by any local fisher. It washed away in rain and flood water only. Our team has interviewed 28 fishers in ground, all of them showed their

concern for their livelihood and agreed that mortality of fish was high and the rest live fishes might have moved away to other places to avoid the suddenly changed circumstances and showed their distrust whether the fish will come back or not.

Table 1: Dead fish species found in the Maguri Motapung wetland

Sl.	Name of fish species
1	<i>Notopterus notopterus</i> (Pallas)
2	<i>Barilius barila</i> (Ham-Buch)
3	<i>Catla catla</i> (Ham-Buch)
4	<i>Cirrhinus mrigala</i> (Ham-Buch)
5	<i>C. reba</i> (Ham-Buch)
6	<i>Esomus danricus</i> (Ham-Buch)
7	<i>Parluciosoma daniconius</i> (Ham-Buch)
8	<i>Labeo bata</i> (Ham-Buch)
9	<i>L. calbasu</i> (Ham-Buch)
10	<i>L. gonius</i> (Ham-Buch)
11	<i>L. rohita</i> (Ham-Buch)
12	<i>Puntius. conchoniuis</i> (Ham-Buch)
13	<i>P. gelius</i> (Ham-Buch)
14	<i>P. sarana sarana</i> (Ham-Buch)
15	<i>P. sophore</i> (Ham-Buch)
16	<i>P. ticto ticto</i> (Ham-Buch)
17	<i>Rasbora Rasbora</i> (Ham-Buch)
18	<i>Salmphasia (Salmostoma) bacaila</i>
19	<i>Acanthocobititis botia</i> (Ham-Buch)
20	<i>Botia dario</i> (Ham-Buch)
21	<i>M.ystus cavasius</i> (Ham-Buch)
22	<i>M. tengara</i> (Ham-Buch)
23	<i>M. vittatus</i> (Ham-Buch)
24	<i>Wallago attu</i> Scheidner
25	<i>Eutropiichthys vacha</i> (Ham-Buch)
26	<i>Clarius batracus</i>
27	<i>Heteropneustes fossilis</i> (Bloch)
28	<i>Mastacembelus. armatus</i> (Lacpede)
29	<i>Mastacembelus pancalus</i> (Ham-Buch)
30	<i>Pseudambassis (Chanda) nama</i> (Ham-Buch)
31	<i>Badis badis</i> (Ham-Buch)
32	<i>Trichogaster fasciatus</i> (Schneider)
33	<i>T. lalia</i> (Ham-Buch)
34	<i>Chama. punctatus</i> (Bloch)
35	<i>Chama aurantimaculata</i> (Musikasinthorn)

The sudden shock, oil cover and change in dissolved oxygen level have caused death of large number of fishes. The nearby ponds are even affected. On 26th of June, 2020, it was noticed that heavy toll of fishes are coming to the upper surface of water for oxygen. They exhibited lethargic and irregular body movement. Large number of fishes died on the very next day in the wetland which is 27th June, 2020. This mortality continued on 28th also. The dissolved oxygen value came down to 2.1ppm which cause the high mortality of fishes.

An oil India employee was also found collecting the death fishes with a boat in the Maguri beel, the objective of which was not clear to us. Fish carcasses were found on 29th June too which were spoiled giving the complete area a grubby smell. The prominent fishes found dead on the day were *Labeo gonius* which were table sized along with *Labeo rohita*, *Catla catla*, *Wallagu attu* which bear very high commercial value as food fish.

It needs to be mentioned that Maguri Motapung harbours a wide range of ornamental fish species which are not easily available in other pockets and fetches high value in the international market. Species like *Botia rostrata*, *Channa bleheri*, *Badis badis*, *Macroglyptus punctatus*, *Badis assamensis*, *Devario rerio*, *Ailia coila*, *Chaca chaca* etc are prominent among them. habitat destruction of these species can lead to loss of some important fish species of this region.

A river dolphin is also found dead in the beel after the blowout which is endangered in status.

AQUATIC MACROPHYTES

One among the important biota that Maguri Motapung harbours is the aquatic vegetation which is often neglected. Maguri has 57 species of aquatic macrophytes (Bania, 2011) out of which only 15 species (Table -2) under 12 families were recorded after the incident. The remaining aquatic vegetation is affected very prominently. The prominent ones including water hyacinths become dry. The leaves get oil cover. In some parts of the beel, complete burning was observed. The decayed parts were giving unpleasant odour and bubble of oil was observed when shacked with a bamboo pool. These are the habitats for many wetland birds and aquatic insects and other invertebrates. One more prominent observation came to light is that the high value ornamental plants available in the wetland including *Vallisneria* sp. are highly infected with the oil cover which is obligatory submerged in nature.

Table 2: Aquatic Macrophytes of Maguri Motapung Wetland

SL No	Name of Species	Ecological Habitat
1	<i>Ceratophyllum demersum</i> L.	OS
2	<i>Pistia stratiotes</i> L.	FF
3	<i>Ipomea aquatica</i> Forsk.	AFS
4	<i>Hydrilla verticillata</i> L. f.	OS
5	<i>Vallisneria spiralis</i> L.	OS
6	<i>Nymphaoides indica</i> (L.) O. Ktze.	AFS
7	<i>Nymphaea pubescens</i> Willd.	AFL
8	<i>Ludwigia adscendens</i> (L.) Hara	AFS
9	<i>Spirodela polyrrhiza</i> L. Schleid	FF
10	<i>Hygroryza aristata</i> (Retz.) Neesex W & A	AFS
11	<i>Leersia hexandra</i> Swartz	AFS
12	<i>Eichhornia crassipes</i> (Mart.) Solms	FF
13	<i>Monochoria hastata</i> (L.) Solms.	EP
14	<i>Salvinia cucullata</i> Roxb. Ex Bory	FF
15	<i>Trapa natans</i> (L.) Roxb.	AFS

Abbreviations used: FF-Free floating; OS- Obligatory submerged; AFL- Anchored floating leaf; AFS Anchored floating stem; EP- Emerged plant.

MOLLUSCS

Out of the 26 mollusc species (Kardong et al. 2016) reported from the Maguri-Motapung wetland only 4 species (Table 3) are found after blowout in our survey. Important to mention that many people specially the lower economic class uses molluscs as their food and they play very crucial role in the food chain too.

Table 3: Mollusc diversity in Maguri-Motapung

SI No	Name of species
1	<i>Angulyagra oxytropis</i>
2	<i>Lanellidens marginalis</i>
3	<i>Pisidium</i> sp.
4	<i>Sphaerium indicum</i>

PLANKTONS

The planktons are noticeably declining in the Maguri Motapung beel. The beel harbours 30 species of phyto planktons and 53 species of Zooplanktons. In this rapid survey only 11 species of phytoplankton (Table 4), 13 species of zooplankton were recorded (Table 5). Due to the plankton loss, whole food chain is disturbed leading to a long term impact in the ecosystem. Among the phytoplanktons Bacillariophyceae is represented by a single

species whereas Chlorophyceae and Cyanophyceae have 8 and 2 species each. Likewise among the Zooplanktons Rotifera, cladocera and copepods comprised of 8, 4 and one species respectively.

Table 4 : Phytoplanktons found in Maguri Motapung aftermath Baghjan case

SL NO	Name
1	<i>Navicula sp.</i>
2	<i>Cholerella sp.</i>
3	<i>Clamydomonas sp.</i>
4	<i>Cladophera sp</i>
5	<i>Closterium sp.</i>
6	<i>Cosmarium sp.</i>
7	<i>Desmidium sp.</i>
8	<i>Netrium sp.</i>
9	<i>Volvox sp.</i>
10	<i>Anabaena sp</i>
11	<i>Oscillatoria sp.</i>

Table 5 : Zooplanktons found in Maguri Motapung aftermath Baghjan case

SL NO	Name
1	<i>Anuraeopsis fissa</i>
2	<i>Collurella sulcata</i>
3	<i>Depheuchlanis propatus</i>
4	<i>Fillinia longiseta</i>
5	<i>Keratella cochlearis</i>
6	<i>Lecane aceleate</i>
7	<i>Lecane ovalis</i>
8	<i>Monostyla bulla</i>
9	<i>Alona sp.</i>
10	<i>Alonella dentifera</i>
11	<i>Bosmina longirostris</i>
12	<i>Daphnia sp.</i>
13	<i>Diaptomus sp.</i>

The planktons occupy the first tropic level in the food chain and act as a biological filter of aquatic ecosystems. The phytoplanktons are in the primary level whereas the zooplanktons are in the secondary level which plays a key role in the transformation of food energy synthesized by the phytoplankton to the higher trophic level. As such, if these are impacted the whole food chain is disturbed and the communities associated have to suffer.

Again both these group support the important fish population. Changes in their occurrences will directly affect the fish productivity and associated fauna. It's important to note that they are influenced by the quality of water which also changes in their population dynamics. Planktons cannot survive if there is not enough oxygen and this can lead to damage of ecosystem and the fisheries that rely on planktons.

During the field survey carcasses of amphibian and moths were also observed. In spite of the breeding season of frog, larvae were not observed which was even noticed by the local people.

A major portion of the local population who are mostly dependent of fishing in the Maguri Motapung wetland and River Dibru, Dangori lost their livelihood. They were engaged both in culture and capture fishery. Again, the inferno on June 9 has burned the nearby grassland completely which was habitat of numbers of grassland bird species. As the livelihood of the nearby people is completely dependent on the beel for fishing and eco tourism purpose, the serious damage of the beel due to the oil and condensate including the vegetation and the nearby grassland which harbours the bird fauna, their livelihood is in difficulty.

It can be noted that the entire area near Baghjan oil well is severely hit by flood due to rising water in River Brahmaputra and reverse flow to Maguri Beel, apart from continuous rain. Till date the area experienced third hit of flood which change the entire ecosystem causing human in severe conditions.

However, Oil India's effort to remove the oil from beel water with the help of Jute gunny bag is catching eyes of everyone. After this initiative they have taken some other option and used the boom as stated by the persons operating it in field (video enclosed). But they are failed to inform us what they are exactly willing to do and where the collected oil is going to be dispatched or what to be done with that.

NOTE

Our team is in field from the very beginning of the incident. The physical appearance of effect of oil blowout and subsequent fire in the area is changing with every passing day, but it does not mean that the effect is not there. One, who has not seen the scenario in the initial stage, cannot even think of the effect and change as the complete scenario is changing very fast over time.

- A detailed comprehensive study is required to assess the complete damage in terms of human and biodiversity point of view. Primary and secondary impacted area should be identified and both short term and long term effects need to be assessed. Not a single

village should be left out from assessment which is under threat due to the ecological disaster.

- Local institutions and available competent expertise in different fields in combination may also be engaged for a systematic scientific study to preserve and restore the unique habitat.
- While assessing the damage and formulation of restoration plan, the local community need to be taken in consideration as without their support any kind of restoration plan would not be fruitful.
- Effective and convenient measures should be taken to remove oil from water and the surrounding area at the earliest to avoid further adverse circumstances.
- The declining fish population must be restored through ranching indigenous varieties to support the fishers who are completely dependent on beel for their livelihood and to maintain the ichthyofaunal diversity.
- Approaches need to taken for live gene banking of fish fauna which bears high ornamental value in both domestic and international market in the form of public aquarium.
- The damage to plankton must be retrieved via inoculation to boost up the food chain.
- The macrophytic damage should be countered by introduction of valued species.
- The scenic beauty and available water area of the beel can be judiciously harvested for aqua based tourism prospective with unique and traditional touch to attract the tourist again.
- Location specific alternative livelihood strategies including women as main stakeholder can be viable in the present situation to regain the economic security.

I am also enclosing herewith some videos and photographs for your reference.

(Ranjita Bania)

Report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact

Date: October 27, 2020

Dr. Ranjita Bania
Fisheries Biologist & Head Aquaculture, Wetland & Livelihood Division
JEEVA SURAKSHA, Assam-785640
E-mail ID: ranjitabania@gmail.com

Ref: Letter of Hon'ble Justice B. P. Katakey, Chairmen of Committee of Experts constituted by the Hon'ble National Green Tribunal Dated October 1, 2020 (received by email on October 2, 2020)

BACKGROUND

The blowout started at the Baghjan Oilfield (BGR 5) of Oil India Limited (OIL) in Tinsukia district of Assam on 27th of May, 2020 which was followed by a fire on June 9, 2020 could not be capped till date (27 October, 2020) i.e. after 5 months from the date of inception. Need not to mention that it is creating havoc to the environment and live of people and other living organisms including the rare and endemic species the surrounding area harbours. The Dibru Saikhowa National Park and the Maguri Motapung Wetland complex which is located in close proximity of the fragile ecosystem are the most affected by the incident.



Fig: The Baghjan fire (9-6-2020)



Fig: The flame of BGR 5 (17-10-2020)

Observations

The undersigned is working in both the areas since 2006 and the changes occurring in the surrounding environment due to the anthropogenic activities are quite prominent. As a member of the multidisciplinary committee formed by the Hon'ble Justice B.P. Katakey visited the site in October, 2020 again and compared the observation with our prior observations.

The following are the major points noted during the field visits –

1. As fisheries is the primary livelihood strategy in the surrounding area of Maguri Maguri Motapung Wetland complex and Dibru Saikhowa National Park, the area is investigated for ichthyofaunal diversity, catch per unit effort using various nets of different mesh size in both wetland and stretch of river Dibru and Dangori. Analysis is going on to find out species diversity index along with other parameters to determine the change. Some of the prominent species which are completely wiped out from the Maguri Motapung wetland area are- *Ompok pabo*, *Nandus nandus*, *Ailia coilia*, *Pseudeutopius atherinodes*, *Channa aurantimaculata*, *Danio rerio* etc. Interestingly, Very few numbers of *Nandus nandus* were observed at fish landing centre of Gujan ghat



Fig: Dead *Channa Punctatus* (25-06-2020)

2. The OIL incident has changed the operation of fishing gears as it is influenced by nature of fish stock along with others. The Bagh jal (Funnel net) operated in the rainy months upto October (Bania *et al*, 2014) normally observed in Maguri Motapung is completely absent this year. Accordingly, catch per unit effort of others gear viz. Gill net, Bhor jal (Dip net) etc goes down alarmingly.
3. The diversity of species available in the Maguri Motapung beel has changed noticeably. The indigenous species available in the area are replaced by cultured Indian Major and minor carps along with the exotic carps which escaped from

the culture ponds of nearby villages up Dhola as the whole area was hit by six numbers of high flood started on June, 2020. The migratory behaviour of major groups of fishes and the annual flood has a tremendous effect on fish migration and auto stocking of the floodplain lakes (Bania, 2013). The beels especially the open type are dependent on the flooded river for autostocking (Biswas & Boruah, 2000, Bania, 2011)

4. The women fisher are more affected than their counterparts. Since the blowout, the first batch of women came out for fishing on 16th of October, 2020 only after a long break.
5. Majority of the fisher who earn on an average minimum Rs. 2000/- per day has to stop their primary occupation upto 3 months. Among many, the fisher cum local trader, Mohesh Hatibarua and his family has witnessed a difficult time with heavy loss during the blowout tenure.
6. Water, soil and plant samples have been collected from selected areas for further analysis. Major changes in the both plant and animal biota are observed in the most impacted part, which completely burn out on June 9, 2020. Not a single species of fish could be found.



(3-6-2020)



(12-6-2020)



(18-7-2020)

Fig: Waterbody within 1km radius of BGR 5



Fig: The burnt area within 600m radius from oil well (17-6-2020)



Fig: Oil effluent is prominent within 1km radius of BGR 5 (5-7-2020)



Fig : Waterbodies within 500m distance from BGR 5 stand the mark of pollution (17-10-2020)

7. This year flood has changed the complete landscape with deposition of heavy amount of silt resulting in formation of sand bars. The oil impacted water hyacinth colony were not observed in the portions as reported in earlier months after blowout, partially due to flashing out by the flood water or decomposition. The remaining parts are not in flowering stage. The change in macrophyte diversity is prominent in all parts of the beel.



Fig: Water hyacinth Damaged by blowout (27-6-2020)

8. The survey in the river stretch from Sobha Nallah (River Dangori) to Kalmi Nallah (River Dibru), only 2 numbers of river dolphin were observed on 18th October, 2020. The same team has observed 13 numbers of river dolphins at Koliapani ghat on 30th June, 2020. The Baghjan side of river Dangori is highly erosion prone area from where OIL is collecting water continuously from the date of incident.
9. A death of female hoolock gibbon was reported from Purni Motapung Moran Suburi of Barekuri village on 27th October, 2020 which lost its baby on October 2, earlier this month. Out of the members of the group of 3 individuals, only the male is surviving. It is important to mention that Barekuri village has a total of 22 numbers of Hoolock gibbon which is the base of village tourism in the area. Diplob Chutia from the same village pointing it as an impact of the OIL incident.
10. The high level of sound caused by the blowout is continued till date causing continuous noise pollution. The well is shifted to an approximate distance of 200m towards the river Dangori on 19-10-2020.



Fig: Nearest water body of BGR 5 on 18-6-2020 & 17-10-2020 (pollution level is still prominent)



Fig: Dead *Puntius sophore* in highly effected area (24-7-2020)

11. During interaction with people of Baghjan village and representatives of Milanjyoti Yuva Sangha, it came to light that due to the blockage of pool (first pool from BGR 5 towards Notungaon), Baghjan village is suffering from water logging causing damage to their remaining crops. The used untreated water released from the Oil site is expecting to have some chemicals as suspected by the villagers which again need further analysis.
12. The Baghjan EPS is releasing heavy amount of oil smoke polluting the environment as reported on 8th October, 2020 (2 pm), 25 October, 2020 (7.45am) and 27 October, 2020 (9.40am) which continued for almost 30-45min each time.
13. A report submitted by Milanjyoti Yuva Sagha dated 19/8/2020 showed that 28 years Sumitra Malla had given birth a still born baby boy on 17/8/2020 which was noted as baby IUFD (Intra Uterine Fatal Death). The health part needs to be reviewed vigorously to take precautions for long term effects.
14. The interaction with Raja Sahni of Guijan Ghat indicated that all the impacted households are not yet surveyed. A fish trader by occupation, Mr. Sahni's house was damaged due to the tremor caused by the Oil incident. Likewise discussion with Anita Kissan and Anjali Sitaram of Dighaltarang Tea Estate, it came to light that only 2 households of Dighaltarang TE has been surveyed for damage assessment which is confirmed by the Welfare officer of the same garden, Mr. Jishu Phukon. The garden was completely closed for few days (actual no of days were not provided by the garden authority) due to the incident. Same thing came to light for Baghjan Beel line where tea garden quarters of workers was damaged.



Fig: Interaction with workers of Dighal Tarang Tea Estate

15. The amount of Rs.50,000/- per month as decided by the OIL, Tinsukia District administration and the affected families as a support for accommodation to the families were not credited to all infected families till 19 October, 2020 as came to light during visit to the relief camp set up at Guijan High School.

NOTE

- A detail restoration plan of wetland emphasising on propagation and raising of high value indigenous ornamental fish species for establishment of live gene bank is required to combat the loss in natural stock.
- Ecotoxicological impact on fishes as long term impact assessment is advisable.
- Culture based fishery can be explored as alternative livelihood (Bania, 2018) to switch over the pressure from capture fishery to culture fishery.
- All the impacted areas, which are damaged may be partially, should be covered for assessment. If the area under consideration is not sufficient to cover the damage, provisions should be made to expand it to get complete coverage.



Fig: Fish sampling in Maguri beel



Fig: Fish Sampling in River Dangori



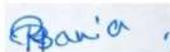
Fig: Collection of sample from Maguri (20-10-2020) Fig: The newly sifted site of BGR 5 (20-10-2020)

References

- Biswas, S.P. & Boruah, S.: 2000. Fisheries ecology of the North Eastern Himalaya with special reference to the Brahmaputra River. *Ecological Engineering*.16:39-50.
- Bania, R.: 2011. Hydrobiology in relation to fishery with special reference to socio economics of fisherfolk in and around Dibru Saikhowa National Park, Assam. Unpublished Ph. D Thesis, Dibrugarh University, Dibrugarh.222p.
- Bania, R.: 2013. Impacts of flood pulse on fish catch composition in Dibru-Saikhowa National Park, In: "Strategy for developing fisheries in flood affected areas of Assam", Assam Agricultural University, pp. 112-127.
- Bania, R., Biswas, S.P. & Borgohain, A.: 2014. *Fishing gears of the Brahmaputra basin*" Jeeva-Suraksha, Sivasagar.p 130.
- Bania, R., Nayak, N., Biswas S.P., & Krishna, G. 2018: Wetland shrinkage in Assam and the conservation needs. ICAR-Central Institute of Fisheries Education (Gol), Mumbai. P.12

Acknowledgement:

I am grateful to the District Administration, Tinsukia for the logistic support during our survey at Tinsukia, Divisional Forest Officer, Tinsukia for the arrangements to visit the Dibru Saikhowa National Park and District Fisheries Development Officer, Tinsukia for supporting with their staff. I am thankful to our team members, viz. Nipen Nayak, Jiban Dutta, Sourav Duarah, Humakhi Tasa, Kanak Keot of JEEVA SURAKSHA for supporting in field data collection. Mr. Sailen Baruah, Gaon Burah, Gotong and Mr. Kukhodhar Sonowal, Gaon Burah, Notun Rongarah, Joyanal Abedin, Niranta Gohain, Debojit Borgohain, Binanda Hatibaruah, Debo Gogoi, Mohesh Hatibarua, Satyajit Moran, Monoj Hazarika, Jintu Hazarika, Dhamen Moran, Diplob Chutia, the fisher of the area and all the persons who supported us in collection of data in one way or other are highly acknowledged. Team of JEEVA SURAKSHA, especially Saurav Duarah is acknowledged for the photographs.



(Ranjita Bania)

Preliminary Assessment of aftermath impact of Baghjan well-05 blowout on Mammalian fauna with in the vicinity of Maguri Motapung Beel and the Dibru-Saikhowa National Park.

Dated: 29.10.2020

Jihosuo Biswas¹, Imon Abedin² & Diplob Chutia³

1 – Primate Research Centre NE India, H/N 4, Byelane No 3, Ananda Nagar, Pandu, Guwahati 781012, Assam, India. E-mail: prcneindia@gmail.com / info@prcneindia.org

2 – Wild Feather Creation, Guijan, Tinsukia, Assam, India. E-mail: imon.jabedin@gmail.com

3 – Barekuri EDC, Dighal Haku, Borgaon, Tinsukia 786170, Assam, India. E-mail: diplobchutia@gmail.com

We analyzed the damage associated with condensate exposure to mammalian fauna aftermath of the blowout within the vicinity of a 5 km radius of Baghjan Well-05 in October 2020. Like other species, mammalian fauna particularly grazers, browsers, and leaf eaters were also exposed to toxic gases and condensate directly and might have bio-accumulated toxic substances indirectly by consuming contaminated fodder/food plants. Although immediate impact could not be ascertained due to the unavailability of data on the death of mammalian species, the damage associated with xenobiotic pollutants has studied in the aftermath.

In one such instance, a dead gibbon (*Hoolock hoolock*) was born on 28th September 2020 in Purani Motapung village, believed to be a stillbirth. The Purani Motapung village under Barekuri is situated in the southern periphery of the Maguri Motapung Beel which is 4.3 km away from the blowout site aerially (27°33'57.21"N & 95°24'46.84"E). It was reported that the female carried the dead baby for 4 days and on 2nd October 2020, she abandoned the body, and the carcass was taken by a dog. According to the villagers and media, this incident of gibbon stillbirth has a direct relation with Baghjan blowout.

We visited the area on 11th October 2020 to investigate the case. The group comprised four individuals, one adult male, one adult female, one sub-adult male, and one juvenile female. Purani Motapung has two such gibbon groups each having three individuals and two floating males. We found that the adult male of the group was missing and the mother of the deceased infant was hostile to the existing sub-adult male as an intense fight between the female and the sub-adult male was observed. The sign of parturition in female was observed, which confirmed the birth episode. We assumed that, since during pregnancy, the female gibbon compelled to feed on contaminated leaves and plant parts apart from direct exposure to the xenobiotic pollutants, the domestic cattle were also exposed to such pollutants and must have experienced

a similar situation. To assess this, we decided to conduct a semi-structured face-to-face questioner survey (Huntington, 2000) of Purani Motapung village on recent infant death of domestic animals particularly cattle and goats.

We interviewed 11% of households of Purani Motapung village and found that only 50% of households possess domestic cattle. The respondents reported that after the Baghjan blowout, during the last five months, 9 calves were born, and 44.4% of mortality or loss to all causes was observed. Among this, 22.2% of calves were born alive and died within a few days and 22.2% were stillbirth. Based on this data, we calculated the death rate by tallying the number of deaths throughout the observed period and dividing the number of cattle/year observed (Singh *et. al*, 2006). We calculated the death rate based on the assumption that unexplained abortion or stillbirth is also considered infant mortality. It was found that the death rate of calves in the Purani Motapung area was 0.29/year which is much higher than the state average in normal time (National Sample Survey Organization data, 1981). While the observed stillbirth rate of cattle was 0.14/year. Similarly, the observed death rate of the goat was 0.25/ year. The study thus suggests that calf mortality in domestic cattle in Purani Motapung village during this period could be linked to the xenobiotic pollutants of Baghjan blowout and indicates possible impacts on Hoolock gibbon, since the animals were also exposed to toxic gases and condensate during pregnancy and consumed toxins in contaminated plant parts.

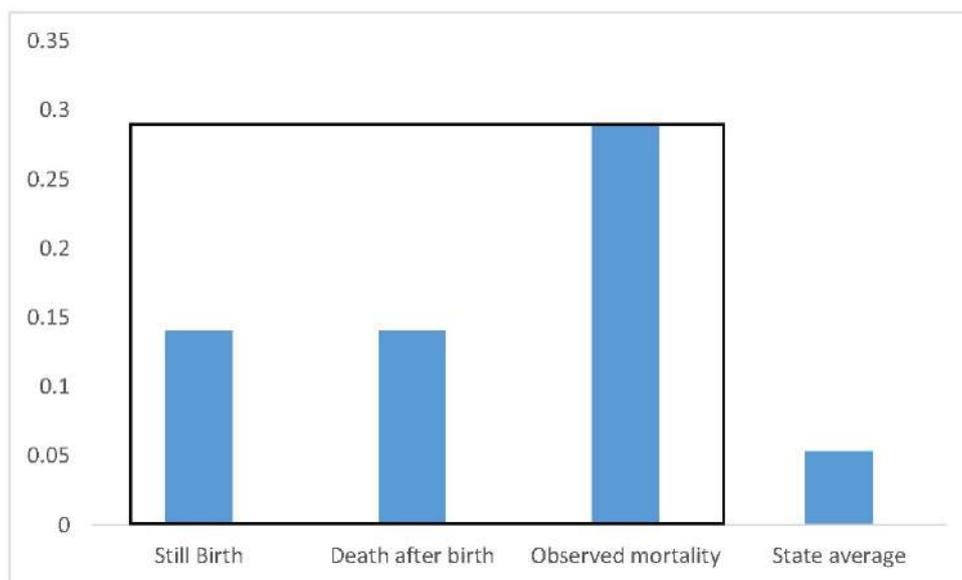


Fig – 1: Calf mortality rate at Purani Motapung village including stillbirth after Baghjan blow-up.



Photo: Calf died after seven days at Purani Motapung (Owner: Mr. Lambudhar Chutia, Coordinate - 27° 33' 38.43"N & 95° 25' 16.53"E)

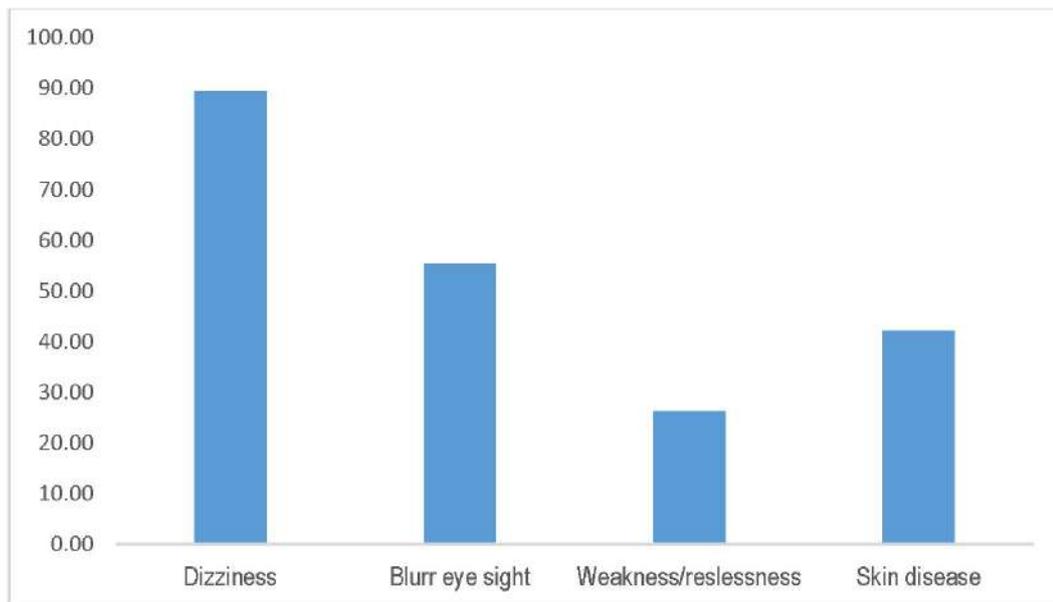


Fig -2: The impact associated with direct exposure of condensate to domestic animal in Purani Motapung village.

The study also suggests that after blow-up during the period from 27.05.2020 to 08.06.2020 when the toxic gases with condensate were being blown out, the immediate impact of exposure on domestic animals was dizziness, as 89.6% of respondents said that the cattle and goats became unbalanced and restless and ceased all activities, while 55.3% of respondents said that the animals were also suffered blur eyesight and 78.95% of respondents said that they witnessed premature fall of leaves from trees during that period. 42.1% of respondents said that the cattle were suffering from skin diseases after blow-up (fig -2).

During our short bout of field survey from 11th to 13th October 2020 in the Maguri Motapung Beel and in the Dibru River, we observed that bird density and diversity within a 2 km radius of the blow-up site had reduced substantially and encounter rate was invariably low even after 5 months which indicates their populations lower than before. We did not sight any threatened bird species in the grassland as most of their habitats has been badly affected. Even no migratory bird or winter visitors were observed during our visit in Maguri Beel, which is otherwise visited every year in the area in early to mid-October except wagtail. The noise pollution added extra deterrence to the winter migratory birds. We observed thin oil slick in Maguri Beel and in the Dibru River as a small amount of oil and condensate still spill from the blow-up side and collected water samples from 8 such site and hand over it to Gauhati University for further analysis.

Our short field survey on mammalian fauna inside the national park yielded a very low encounter rate as we observed only Asiatic water buffalos (*Bubalus arnee*), Gangetic dolphin (*Platanista. g. gangetica*), Rhesus macaque (*Macaca mulatta*) and Hoary bellied squirrel (*Callosciurus pygerythrus*). We observed dolphin in two locations along the Dibru river (27°35'2.45"N 95°20'8.38"E and 27°35'12.9"N 95°16'43.3"E) and one inside the national park (27°37'9.88"N 95°19'12.61"E) but no dolphin was recorded from Maguri Motapung Beel. The encounter rate was 1.5/10km. Inside the park, we observed three fresh carcasses of domestic buffalos in the river, which depicted a grave picture of the park. Many other species like ungulates, primates, felid, canid, and rodents group apparently dispersed away during blowout but might have secondary exposure and it's still too early to tell definitively what the impact has been for these species and required detailed study. A comprehensive impact assessment is urgently required along with an integrated ecological restoration plan for bioremediation of hydrocarbons polluting the soil and wetland.



Fig -3: Carcass of domestic buffalos inside the park ($27^{\circ}38'34.55''\text{N } 95^{\circ}20'37.23''\text{E}$
& $27^{\circ}38'02.21''\text{N } 95^{\circ}20'16.72''\text{E}$)

Unfortunately, the deceased female gibbon of the PM1 group in Purani Motapung village died on 27th October 2020. The said gibbon was sick, did not take any food for the last two days, ceased all activities, and rest on the treetop. Although, the veterinarian from Wildlife Trust of India and the local forest officials tried to treat the gibbon, but failed. A post-mortem was conducted by the veterinarian of Wildlife Trust of India in presence of local forest officials and the viscera was sent to the forensic lab for further analysis.



Fig – 4: Carcass of the female gibbon at Purani Motapung village

Conclusion:

Based on our observation, it was apparent that the Baghjan blowout caused damage to the surrounding biodiversity. The close proximity of the site to the Dibru-Saikhowa NP and Maguri Motapung IBA site itself is a threat to the adjacent ecosystem. Both the wetland and terrestrial ecosystem which has been destroyed or damaged by this manmade disaster

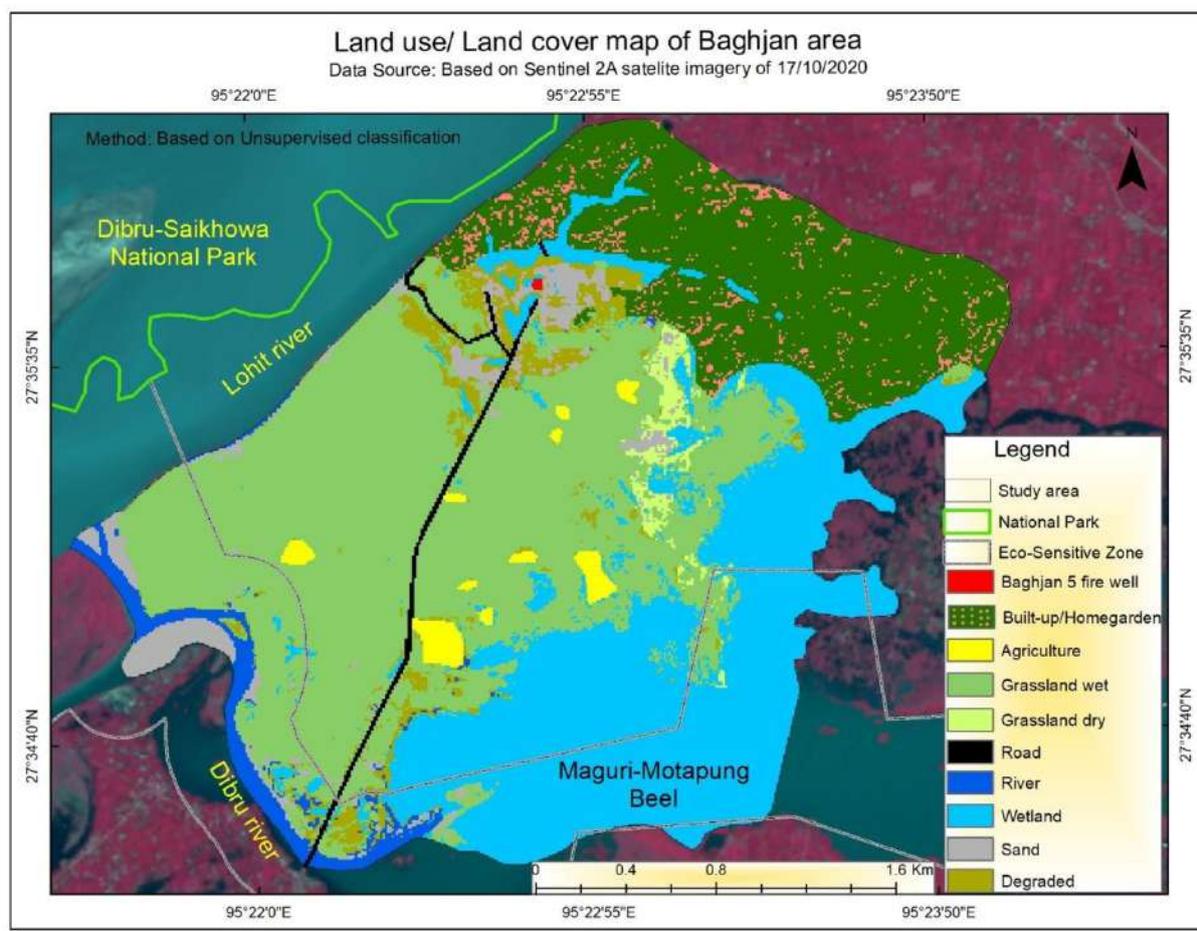
should be documented properly for any intervention. A comprehensive impact assessment of bio-diversity is necessary for the understanding of species richness and diversity for appropriate conservation and restoration of biodiversity. For its recovery, ecological restoration activities need to be undertaken along with repairing the underlying damage in the soils through ecological succession. Involving communities/local people in the planning of restoration strategies can be effective in formulating restoration interventions and sustainable goals that address the needs of all stakeholders.



Hon'ble Chairman and distinguished members of the Expert Committee, **APPENDIX I**

In reference to our earlier representation on the issue related to Gas-oil leakage and fire in Baghjan village submitted on 7th July 2020 by email, the following updated information are being shared below for further information. The fire from the well is still on despite attempts being made by Oil India Limited in past four months to extinguish it using all means available to them.

It is worth mentioning here that the change and recovery of habitats around Baghjan well will need long term seasonal monitoring to ascertain the short term as well as long term impacts on gas/oil leakage leading to fire in that area. As monsoon is retreating, the winter and dry months will be more convenient to observe and assess the impact of gas/oil leakage and fire On the surrounding ecosystems.



Map-1: showing the current land use / land cover map of Baghjan area on 17 October 2020

The above area as depicted in the map highlighting Baghjan-5, the detailed percentage of current land use/land cover are summarized in Table-1.

Table-1 Baghjan 5, Land use/ Land cover statistics for 17/10/2020

S.no	Land use/ Land cover classes	Area on 17/10/2020	
		Sq.km	Percentage
1	Fire well	0.002	0.02
2	Built-up/ Home garden	1.53	18.72
3	Agriculture	0.1	1.22
4	Grassland wet	3.31	40.50
5	Grassland dry	0.09	1.10
6	Road	0.07	0.86
7	River	0.21	2.57
8	Wetland	2.27	27.78
9	Sand	0.29	3.55
10	Degraded	0.3	3.67
	Total	8.172	100.00

Our member from Eastern Assam, Mr. Tikendrajit Gogoi visited Baghjan area yesterday - 26th October 2020 and shared the following images that reflects the current status of Baghjan well and its surrounding areas. The noise pollution from the Baghjan well-5 along with periodic vibration is being felt in the surrounding areas of Baghjan. It is also learnt that affected people are still in temporary shelter camps and as per information received, affected families are being given some monetary compensation by Oil India Limited.









The above images reflect mixed scenarios of the area from ecological perspectives. While due to monsoon rain, some effect of soil and water pollution due to gas/oil leakage and effect of burning may have been reduced to some extent due to rain water runoff, but its overall effect in surrounding habitats including Maguri-Motapung wetland can only be seen when surface water level goes further down as monsoon rain is in retreating phase and surface runoff will gradually decrease. As winter is approaching, the effect of the Baghjan gas/oil leakage leading to big fire on migratory bird species may only be ascertained from November onwards. It is premature at this stage to assess impacts in nearby grassland and wetland habitats and also in paddy field as local people are yet to start any cultivation in their lands close to Baghjan accident site.

Similarly, it is not yet known to what extent the fish fauna in the Maguri-Motapung beel has been affected. We will try to get more information about the effect on fish-based livelihoods of the local villagers in the coming months when the situation becomes congenial for field investigation.

We have also been informed by our members about the consistent vibration still occurring around Baghjan well-5 and its possible impact on falling down of concrete houses along the bank of Lohit River adjacent to Dibru-Saikhowa NP in Guijan area. This need further expert opinion.



Picture-1: A broken house at the bank of river Lohit



Picture-2 & 3: The images of the broken house

There are some local reports on the death of about 100-150 domestic buffalos around Baghjan area, especially in Buffalo khutis. However, it is not known whether those deaths are due to any impact from Baghjan gas/oil leakage or subsequent fire or due to some other factors including diseases. Same may be investigated by the concerned government department to confirm the cause of such deaths.

Aaranyak shall continue to monitor the overall ecological scenarios in Baghjan area in coming months, and may provide further inputs to the esteemed committee if needed in future.

This report is being prepared by in-house expertise available with Aaranyak submitted to the Hon'ble Chairman of the Expert Committee Mr. Justice BP. Katakey on 28th October 2020 by email

[Bibhab Kumar Talukdar]
Secretary General & CEO

**Assessment of impact on grassland and wetland birds
and their habitats in and around Baghjan blowout site in the district of Tinsukia, Assam
(2nd brief preliminary report)**



© Ranjan Kumar Das
Photograph by Ranjan Kumar Das

Submitted by
Dr. Ranjan Kumar Das
On 30 October 2020

Introduction: The Hon'ble National Green Tribunal, Principal Bench, New Delhi, has been pleased to constitute a Committee of Experts to look into the issues concerning the Baghjan gas and oil leak incident in the district of Tinsukia in the State of Assam vide the Order dated 24.06.2020 and 02.07.2020 in O.A No. 43/2020/EZ (Bonani Kakkar vs. Oil India Limited). The Committee has experts from various fields. As I am requested by the honourable Justice B.P Katakey Chairman of the Committee of Experts to submit my insights and inputs on the assessment of impact on the grassland and wetland birds and their habitats near the Baghjan blowout site of oil well No. 5. I have prepared this brief report which is restricted mainly to avian diversity in and around Maguri-Motapung wetland complex that is greatly damaged by the Baghjan gas and oil leak which ultimately became a disaster when it turned in to a raging fire damaging not only the life and properties of the people in and around Baghjan oil well No. 5 but also greatly damaged the ecosystems of Maguri-Motapung wetland and its adjacent grasslands. This is the 2nd brief report in continuations of my earlier brief report based on my frequent field visits to the area as well as based on my long term research work on the grassland and wetland birds of Dibru-Saikhowa N.P. and Maguri-Motapung wetland. **In any case no report can be considered as final report until and unless the blowout is contained permanently. It would be a long term study to assess the impact on the wildlife of the area near the blowout site even after the successful killing of the oil well No.5 as the impact on**

the micro-habitat would endure for a long time. So, this report is in continuation of my earlier brief report.

Brief Introduction of the area:

As already stated in the earlier report Maguri-Motapung wetland which formed after the great Assam earthquake of 1950 is located on the south bank of the Dibru-Saikhowa N. P. The Dibru River flows through the middle of the Maguri-Motapung wetland by a system of channels and is very rich in Lotic aquatic life which is the unique characteristic of this wetland where we get both the Lotic ((flowing water) and Lentic (standing water) ecosystems. Along with the Dibru-Saikhowa N.P. this wetland also falls under IBA (Important Bird and Biodiversity Area) where around 298 species of birds have been recorded till date. The area is very rich in biodiversity and is important for both resident and winter waterfowl and grassland birds of which are globally threatened and locally near endemic. All these grassland birds are severely affected due to the ongoing Baghjan oil well disaster as major portions of the grasslands are totally burned off due to the fire where these birds breed. Some of these important breeding grassland birds are listed below.

Table: 1 List of the breeding grassland birds of Maguri-Motapung grassland and there conservation status.

1.	Swamp Francolin	<i>Francolinus gularis</i>	VU
2.	Marsh Babbler	<i>Pellorneum palustre</i>	VU
3.	Jerdon's Babbler	<i>Chrysomma altiloistre</i>	VU
4.	Black-breasted Parrotbill	<i>Paradoxornis flavirostris</i>	VU
5.	Swamp Prinia	<i>Prinia cinerascens</i>	NT

VU- Vulnerable, NT- Near threatened according to IUCN Red data book

Moreover, there are some globally threatened wetland birds which frequently visits this wet land during winter season. Apart from that two birds recorded for the first time in India and listed as new birds to India. They are Baikal Bush Warbler- *Locustila davidi* recorded by James A. Eaton and Ranjan Kumar Das in 22 April 2012 and 2 December 2013 respectively (<http://indianbirds.in/pdfs/IB.9.3.Eaton.Das.BaikalBushWarbler.pdf>) and White-browed Crane- *Amauronis cinerea* by Deborshee Gogoi and Porag Jyoti Phukan on 5 February 2016 (<https://www.conservationindia.org/gallery/white-browed-crake-new-species-for-the-indian-subcontinent>). Both the birds were recorded from Maguri-Motapung wetland complex. Another important sighting of critically endangered White-bellied Heron- *Adrea insignis* on

24-10-2015 in this wet land became national news because, this bird is globally the most important wet land bird from the conservation point of view as according to the recent data only 250-500 individuals left in the world. <https://www.telegraphindia.com/north-east/bird-watcher-spots-rare-heron-in-tinsukia/cid/1527054>.

Globally Threatened Birds found in Maguri-Motapung Complex and its status according to IUCN Red List are given below.

There are 23 species of birds found in Maguri-Motapung ecosystem which are included in the Red Data Book as globally threatened. They are listed below.

CRITICALLY ENDANGERED:

White-bellied Heron- *Adrea insignis* (last sighted in this wetland on 24-10-2015)

White-rumped Vulture- *Gyps bengalensis*

Slender-billed Vulture- *Gyps tenuirostris*

Baer's Pochard- *Aythya baeri* (regular winter visitor to this wetland)

ENDANGERED:

White-winged Duck- *Asarcornis scutulata* (last sighted in this wetland on 24-05-2015)

Black-bellied Tern- *Sterna acuticauda*,

Yellow-breasted Bunting- *Emberiza aureola*

VULNERABLE:

Lesser Adjutant- *Leptoptilos javanicus*

Lesser White-fronted Goose- *Anser erythropus*

Swamp Francolin- *Francolinus gularis*

Pale-capped Pigeon- *Columba punicea*

Marsh Babbler- *Pellorneum palustre*

Jerdon's Babbler- *Chrysomma altirostre*

Black-breasted Parrotbill- *Paradoxornis flavirostris*

NEAR THREATENED:

Oriental Darter- *Anhinga melanogaster*

Ferruginous Pochard- *Aythya nyroca*
Himalayan Griffon- *Gyps himalayensis*
River Lapwing- *Vanellus duvaucelii*
Eurasian Curlew- *Numenius arquata*
River Tern- *Sterna aurantia*
Alexandrine Parakeet- *Psittacula eupatria*
Red-breasted Parakeet- *Psittacula alexandri*
Swamp Prinia- *Prinia cinerascens*

Brief note on the damages to the grassland and wetland ecosystem due to this manmade disaster

Maguri-Motapung wetland and its adjacent grassland is a very complex and dynamic fluvial ecosystem where fluvial geomorphology plays an important role. Geologically entire area is very recent and very unstable. The changes are ever present. Even the entire landscape changes after every flood. Recently within two months the area experienced three waves of floods and two came after the Baghjan oil well disaster. The last and the 3rd flood wave was the greatest after the 1998 and 2004 mega floods. After the 1998 flood the entire drainage system gradually started to change in the north-east of Dibru-Saikhowa N.P. and the Lohit river took a new channel when it entirely captured two rivers like Dangari and Dibru as shown in the satellite imagery. Now it is flowing just approximately 300 meter away in the north of the Baghjan oil well no.5. Even the operation to douse the fire had to suspend at least for four days leaving the people of Baghjan at the mercy of nature who had to cope with flood, fire, pollution, noise and vibrations. Seismically, the entire area rest on a fault line and as already mentioned the huge wetland of Maguri-Motapung was the result of the great 1950 earth quake when the entire area sank due to the presence of syncline below. So, the location of oil well itself is in a very vulnerable situation which is threat not only to human life and property but also to the entire biodiversity and the ecosystem of the region.

There are two very prominent phases of impact.

- 1) Impact during 27-05-2020 to 08-06-2020 when the toxic gases with condensate were blown out.

- 2) Impact from 09-06-2020 after the raging fire broke out which is continuing for more than 150 days at the time of preparing this report.

Phase-1

Both the phases have their unique characteristics of damages that were very devastating. During the first phase the impact was widespread and the toxic gases dispersed to a long distances along with the wind directions. It was felt up to the distances of about 9 Km where I am writing this report at my place of residence. On the other hand the oil spill and condensate were thrown to a distances of about 2Km radius on the ground where all the phytoplankton and zooplankton were directly affected along with the effect on human life. During that phase many villagers complained with different health issues. Within the radius of 2 Km every plant and animal life was affected when most of the plants covered with oil and condensate, died off. There were coatings of oil film seen on each and every plant life, water bodies, tea gardens, agricultural fields and on the other manmade structures. The grasslands were severely affected and most of the breeding endemic Red data book grassland birds listed in the **Table: 1** abandoned their nest without hatching or left their chicks to die.

Phase-2

On 09-06-2020 suddenly the fire broke out and it engulfed a huge area. Immediately within the range of about 1Km radius everything came in contact with fire and almost all burned to ashes. Many people have been evacuated immediately and most of the houses with all their belongings near the Baghjan well No. 5 were totally damaged by raging inferno. Most of the small tea gardens near the well No. 5 burned to ashes. But the fire engulfed the most of the grasslands towards the south western side as they were already highly inflammable due to the presence of oil condensate both on the grounds as well as on the trees and grasses. Another threat was the blowing wind at that moment when fire started to spread in the direction of wind. A large area of the grassland in the western side of the oil well got fire and the ecosystem was badly affected. Most of the breeding endemic threatened birds fled the place leaving behind their nests. During my preliminary field survey it was observed that bird density and diversity was very less within the radius of 1Km where basically a few numbers of common gregarious birds were seen. Not a single threatened Red Data Book birds were observed during my field survey as most of their habitats were badly affected by fire. Even after the three waves of floods

we had seen the presence of oil slick and condensate in the grassland habitat on 14-07-2020. Many species of herpitofauna, amphibian, and insect were killed after the fire broke out.

Phase-3

It's already been more than 150 days of continuous blowout which is still going on with high decibel noise, water and air pollution. This phase-3 has been based on the change of season which would be totally different from the view point of meteorological as well as hydrological characteristics. During winter the entire habitats for grassland and wetland bird changes. Some of the early winter migratory birds have already been arrived in the Brahmaputra valley through two different international flyways which are known as Central Asian-Indian flyway and East Asian-Australian flyway. Both these two flyways overlapped over north-east India.



On 25th of October 2020 there was sighting report of Amur Falcon- *Falco amurensis* a migratory raptor which comes all the way from Japan and East Asia. Moreover, some Plovers, Wagtails and Warblers are already sighted in and around Maguri-Motapung wetland. But these are widespread visitors covering different habitats and they can somehow adopt themselves in some adverse environmental situations up to a limit. The major winter migratory birds like

Ducks and Geese are not yet sighted which particularly needs undisturbed environmental conditions. By November last they will start to come. As the peak winter migratory season starts from last part of November to February both for the grassland and wetland birds, the constant monitoring during this period is most important. Only then the proper assessment of the impact on these birds can be done by observing their numbers, behaviors and foraging habit.

Some of the dates of sighting of important winter visitors to Maguri-Motapung wetland are given below:

Spot-winged Grosbeak- *Mycerobas melanozanthos* 09-10-2018

Red Knot- *Calidris canutus* 16-10-2015

Eurasian Hobby- *Falco severus* 22-10-2015

White-bellied Heron- *Ardea insignis* 24-10-2015

Amur Falcon- *Falco amurensis* 24-10-2015

Common Starling- *Sturnus vulgaris* 10-11-2014

Lesser White-fronted Goose- *Anser erythropus* 24-11-2008

Great Bittern- *Botaurus stellaris* 27-11-2014

Baikal Bush Warbler- *Locustella davidi* 02-12-2013

Grey-necked Bunting- *Emberiza buchanani* 02-12-2019

Common Golden Eye- *Bucephala clangula* 16-01-2015

Greater Painted Snipe- *Rostratula benghalensis* 31-01-2016

White-browed Crake- *Amaurornis cinerea* 05-02-2016

Bean Goose- *Anser fabalis* 09-03-2016

The impact on the resident birds is observed during different field visits and the results of which were almost the same as it was stated in the earlier report.

Recommendations:

- 1) Total ban on further oil drilling in and around Maguri-Motapung wetland and Dibru-Saikhowa N.P.
- 2) Expansion of Eco Sensitive Zone of Dibru-Saikhowa N.P.
- 3) Supreme court order of minimum 10Km Eco Sensitive Zone should be followed at any cost
- 4) Proper restoration planning should be there for both Maguri-Motapung wetland and its adjacent grasslands.

- 5) Priority should be given on the community based conservation and the development of eco - tourism as alternative means of livelihood should be encouraged considering the sentiment of the local people.

Report Submitted by:

Dr. Ranjan Kumar Das

Associate Professor

Vice-Principal

Tinsukia College, Tinsukia, Assam

Member, SSC group of IUCN for the conservation of White-bellied Heron

REFERENCES

- Aaranyak (2020): Updated Brief report from Aaranyak to the Expert Committee constituted by National Green Tribunal vide NGT O.A. No. 43/2020/EZ & O.A. 44/2020/EZ.Pp.1-7. Pp 1-7. (Report submitted on 27th October, 2020)
- Bania, R. (2020): Preliminary report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact on aquatic biota. Pp.1-9. (Report submitted on 1st August, 2020)
- Bania, R. (2020): Report on Baghjan gas and oil leak incident of Tinsukia district, Assam and its impact Pp. 1-8. (Report submitted on 27th October, 2020)
- Biswas, J, I. Abedin & D. Chutia (2020): Preliminary Assessment of aftermath impact of Baghjan well – 05 blow-up on Mammalian fauna with in the vicinity of Maguri Motapung Beel and the Dibru-Saikhowa National Park. Pp. 1-4. (Report submitted on 27th October, 2020).
- Noroh, (2013): Limnological studies in selected floodplain lakes of Tinsukia assam. Unpublished Phd. Thesis, North East Hill University Shillong Pp.1-268.
- Wildlife Institute of India (2020): Impact of oil well blowout at Baghjan oil field, Assam and resulting oil spill, on surrounding landscape. Pp 1-171.(report submitted on 15th July, 2020).



GOVERNMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER..... DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

57 families.
severely
damaged.

APPENDIX L

NO DRC 16/2015-16/Pt-I/125

Dated Doomdooma the 24th August, 2020

To,

The Deputy Commissioner,
Tinsukia.

Sub: Submission of Severe Damage Report thereof.

Sir,

With reference to the subject cited above, as per your honour's verbal instruction and discussion in the meeting with Assessment Teams of concerned departments related to Baghjan Oil Fire incident, dated:10/08/2020, I have the honour to submit herewith the report on Severe Damage as submitted by the concerned departments of the Assessment Teams under the supervision and monitoring of Magistrate In -Charge Sri Soroj Sonowal, Election Officer, Tinsukia and Sri Palash Ahom, ADC, Tinsukia for your kind appraisal.

Enclosure: Report along Soft of Photos.

Yours Faithfully,


24/08/2020
Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

Severe Damaged Report on Baghjan Oil-Fire Incident of Baghjan under Doomdooma Revenue Circle, Doomdooma

Revenue Department

SL. No.	Sl. No. of Main list	Name of the Pattadar	Name of Dakhalدار	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No,	Area of the Land
					Adult	Minor	Total					
1	1	Nil	Sri Mintu Borah S/o Bhuban Borah	Bamboo CI Sheet House(14x24), Cow Shed (10x15), Bhoral Bamboo(10x12) Tathal (loom) (10x12), Chicken Coop-Goral (8x10)	3	0	3	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B, 2 K, 10 L
								Baghjan Gaon	Gen. Govt.	Nil	445 Part	2 B
2	4	Nil	Smt. Kundeswari Borah W/o Thaneswar Borah (Thanuram)	Bamboo CI Sheet House(14x36), Cow Shed Bamboo CI Sheet (12x18), Bhoral Bamboo CI Sheet (12x18) , Chicken Coop-Goral (8x8)	2	0	2		Gen. Govt.	Nil	446 Part/1287	2 K 10 L
		Baghjan Gaon						Patta	160	406 Part		
								Patta	109	405 Part		
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B

3	9	Nil	Sri Aditya Borah S/o Thaneswar Borah	Nil	2	1	3	Baghjan Gaon	Gen. Govt.	Nil	446 Part/1287	1 B
		Sri Thaneswar Borah S/o Butanbor Borah							Patta	160	406 Part	
		Nil							Patta	109	405 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B

4	10		Smt. Putali Nagbanshi D/o Dhaniram Nagbanshi	IAY House, Bamboo CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Goral) 8x8	7	0	7	Baghjan Gaon	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
		Baghjan NC						Gen. Govt.				
5	15	Sri Atowa Urang, S/o Lukhur Urang	Sri Sanjay Nagbanshi S/o Kartik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gaon	Patta	8 (Eksana)	356	3 B, 2 K, 17 L
									Patta	160 (Eksana)	404 Part	
		Nil							Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)
6	30		Smt. Bonita Ghatowar S/o Jethu Ghatowar	IAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhoral 10x12	6	0	6	Baghjan NC	Gen. Govt.	Nil	2 No. Dag Part	6 B
				Assam Type Pucca House (112x112), Kitchen Foundation &				Baghjan Gaon	Patta	125	1231	1 B, 2 K, 10 L

7	31	Sri Pulin Chetia S/o member	Sri Pulin Chetia S/o Sanjay Chetia (Mijoh)	CI Sheet (16x24), Cow Shed-Bamboo CI Sheet (14x16), Bhoral Kacha (14x15) Duck Coop (8x8), Tathal(Loom house) (12x10), Garrage (10x12) Chicken Coop (8x8)	3	0	3	Baghjan Gaon	Patta	125	1259	1 B, 2 K, 10 L
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	20 B	
8	34	Sri Mangla Moran S/o Lutumoni Moran	Sri Rajeswar Neog S/o Bhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (28x40), Kacha Bhoral (12x14), Tathal (Loom House) (12x12), Chicken Coop(8x8)	4	1	5	Baghjan Gaon	Patta	198	460 Part	5 B 2 K 10 L
								Patta	199	461 Part		
9	36	Sri Hula Hazarika S/o Pil Hazarika	Sri Ratneswar Hazarika S/o Shola Hazarika	Assam Type Pucca House (28x48), Half Pucca House (12x20), Bhoral Kacha (12x18) Duck/Chicken Coop (8x8), Tathal(Loom house) (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Gaon	Patta	128	408	3 B 16 L
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	20 B	

10	39	NIL	Sri Kaphul Neog S/o Thula Neog	Katcha Bamboo House (20x36), Katcha Kitchen (18x28), Cow Shed Katcha (12x20), Bhoral (12x16), Chicken/Duck Coop(8x8), Tathal (Loom House) (12x12)	5	1	6	Baghjan Gaon	Gen. Govt.	Nil	436 Part	3 B 16 L
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B
11	46	Sri Bhadreswar Moran S/o Lukumoni Moran	Sri Luhit Neog, S/o Bhadreswar Neog	Bamboo-CI Sheet House (36x28), Cow Shed Pucca Piller(10x12), Chicken/Duck Coop Pucca Piller(8x8), Tathal-Loom House(10x12), Bhoral pucca Piller (12x18)				Baghjan Gaon	Patta	144	443 Part	3 B 1 K 17 L
		Baghjan Gaon						Patta	198	460Part	1 B	
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	12 B	
		Sri Mangla Moran S/o						Baghjan Gaon	Patta	198	460 Part	

12	73	Lutumoni Moran	Smt. Anu Neog, Smt. Pubali Neog D/o Bolin Neog	Bamboo CI Sheet House (28x30), Katcha Kitchen (12x16), Cow Shed (10x12), Chicken/Duck Coop(8x10), Tathal (Loom House) (12x12)	3	1	4	Baghjan Gaon	Patta	198	458 Part	4 Bigha
		Baghjan Gaon						Patta	199	461 Part		
		Nil									Baghjan NC	Gen. Govt.

13	75	Sri Mangla Moran S/o Lutumoni Moran	Smt. Puspanjali Neog D/o Sri Mrinal Neog	Bamboo/Timber CI Sheet House (14x40), Katcha Kitchen (14x20), Bhoral (10x12), Cow Shed (10x12), Chicken/Duck Coop(8x8), Tathal (Loom House) (12x12)	2	1	3	Baghjan Gaon	Patta	198	460 Part	2 B
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	3 B	
14	76	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Anima Borah D/o Nandeswar Borah	Half Pucca House (24x36), Kitchen Katcha (24x12), Cow Shed (10x12), Tathal(looms House)(10x12)	4	0	0	Baghjan Gaon	Patta	132	467 Part	1 B 2 K 10 L
		Baghjan Gaon						Patta	132	456 Part	1 B 2 K 10 L	
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	5 B	
15	80	Sri Tileswar Moran S/o Pesh Moran	Sri Prabhat Moran S/o	Half Pucca House (16x30), Bamboo CI Sheet House (8x30), Bhoral (12x14), Chicken	2	1	3	Baghjan Gaon	Myadi Patta	129	545 Dag Part	2K 0 K 0 L

		Nil	Phukon Moran	Coop(8x8), Tathal(loom House)(12x12), Shop attached to House, Toilet (Gov.Scheme)				Baghjan NC	Gen Govt.	Nil	1 No. Dag (Part)	7B 0 K 00L
--	--	-----	--------------	---	--	--	--	------------	-----------	-----	------------------	------------

16	94	Sri Thanuram Borah S/o Butanbor Borah	Smt. Dipika Borah D/o Mohendra Borah	Bamboo CI Sheet House (18x24), Cow Shed (12x15), Chicken/Duck Coop(8x8), Tathal(loom House)(10x12)	5	1	6	Baghjan Gaon	Myadi Patta	109	405 Dag Part	2 B 3 K 6 L
		Nil									Baghjan NC	Gen. Govt.
17	96	Sri Thanuram Borah S/o Butanbor Borah	Smt. Anju Borah D/o Jalin Borah	Half Pucca Assam Type House (28x36), Kitchen Katcha (12x24), Bhoral (12x14), Cow Shed (10x12) Chicken Coop(8x8), Tathal(loom House)(10x12)	4	3	7	Baghjan Gaon	Patta	19	405 Dag Part	2 B 1 K
		Nil									Baghjan NC	Gen. Govt.

18	97	Sri Thanuram Borah S/o Butanbor Borah	Smt. Sabita Borah D/o Brojen Borah	Pucca Foundation, Bamboo/Timber/CI Sheet Assam Type House (24x24) Kitchen Katcha (12x28), Cow Shed (10x14), Chicken/Duck Coop(8x8), Tathal(Loom House)(12x12), Toilet (Govt. Scheme)	6	0	6	Baghjan Gaon	Patta	109	446/1287,406/12 32, 405 No Dag Part	2 B
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	9 B	
19	98	Nil	Sri Rupam Moran S/o Ritu Moran	Katcha Bamboo House (14x36), Katcha Kitchen (12x14), Cow Shed Katcha (12x14), Goat Shed (8x8), Chicken/Duck Coop(8x8), Tathal (Loom House) (10x12)	2	1	3	Baghjan Gaon	Gen. Govt.	Nil	391 No. Dag Part	3 B 0 K 0 0 L
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	16 B

20	103	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Punyalata Borah D/o Sri Bhoben Borah	Assam Type Pucca House (30x36), Pucca Kitchen (30x28), Bhoral (10x14), Cow Shed Katcha(12x14), Chicken/Duck Coop(8x10) Tathal Loom House (12x12), Goat Shed (8x8)	5	0	5	Baghjan Gaon	Patta	162	457 part	1 B 0 K 00 L
		Baghjan Gaon						Gen. Govt.	Nil	503 No. Dag Part	1 B	
	Nil									Baghjan NC	Gen. Govt.	Nil

21	105	Sri Mangla Moran S/o Lutumoni Moran	Smt. Dipali Neog S/o Guno Neog	Half Pucca House (28x40), Katcha Kitchen (12x20), Cow Shed (10x12), Chicken/Duck Coop(8x8) Tathal Loom House (12x12), Goat Shed (10x10)	5	0	5	Baghjan Gaon	Patta	198	460	2 B 2K 10 L
		Patta							198	458		
		Patta							199	461		
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	5 B
22	174	Sri Bholok Moran S/o Bihudhar Moran	Sri Umakanta Boruah S/o Bholanath Boruah	Bamboo/GI Sheet House (12x24), Chicken Coop (8x8), Pucca House (26x36), Hand Tractor-1 No.	4	1	5	Baghjan Gaon	Gen. Govt.	Nil	444 Part	1 B 2 K 5 L
								Baghjan NC	Gen. Govt.	Nil	1248 Part	35 B 2 K 15L
23	198	Sri Janadhan Moran S/o Leheng Moran	Smt. Rijumoni Nagbanshi S/o Late Kalu Nagbanshi	Bamboo/GI Sheet House (12x36), Bamboo Hay House (12x36), Cow Shed Bamboo Tin, Chicken Coop (8x8)	2	2	4	Baghjan Gaon	Patta	63	395	4 B 0 K 00 L
		Gen. Govt.							Nil	399		
		Gen. Govt.							Nil	398 part		
		Gen. Govt.							Nil	396 Part		

24	206	Sri Thanuram Borah S/o Butanbor Borah	Smt. Monova Bora D/o Sri Chandra Borah	Pucca Foundation, Bamboo/Timber/CI Sheet House (12x14) Bhoral Bamboo Tin (12x15), Tathal(Loom House)(12x12), Goat Shed (8x8) Toilet (Govt. Scheme)	4	0	4	Baghjan Gaon	Patta	109	446/1287	1 B 0 K 00 L
		405 No. Dag Part										
		406/1232										
25	212	Sri Jonadhan Moran S/o Leheng Moran	Smt. Dibyalata Boruah W/o Tarun Boruah	Half Pucca Assam Type House (28x36), Kitchen Katcha (20x24), Cow Shed (12x14), Bhoral Bamboo/Tin(12x14), Tathal(looms House)(12x12), Katcha Shop	6	3	9	Baghjan Gaon	Patta	64	473	2 B 15 L
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	13 B	
26	262	Sri Kulo Borah S/o Buthbor Borah and others	Smt. Runu Borah W/o Jatin Borah	Nil				Baghjan Gaon	Patta	132	457 No. Dag Part	1 B 2 K 10 L
		Patta							132	456 No. Dag Part	1 B 2 K 10 L	
		Baghjan NC							Gen. Govt.	Nil	1 No. Dag (Part)	4 B

27	276	Nil	Smt. Faguni Urang W/o Dighaliya Nagbanshi	IAY House, bamboo CI Sheet House 12x14, Chicken Coop (Goral) 8x8	3	0	3	Baghjan Gaon	Gen. Govt	Nil	391 No. Dag Part	1 B
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	1 B
28	286	Sri Debendra Moran S/o Bhadreswar Moran	Sri Debendra Moran S/o Bhadreswar Moran	Assam Type Pucca House (24x36), Cow Shed Katcha(10x12), Chicken/Duck Coop(8x8) Tathal Loom House (10x12)	2	0	2	Baghjan Gaon	Patta	160	406	3 B
		Nil							Gen. Govt.	Nil	445 No. Dag Part	
29	311	Nil	Sri Biren Mura S/o Fatu Mura	IAY House, bamboo CI Sheet House & Kitchen(12x14), Kitchen Katcha (12x12), Cow Shed (10x10), Chicken/duck Coop (Goral) 8x8	4	0	4	Baghjan Gaon	Gen. Govt.	Nil	446.No. Dag Part	3 B
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 B
30	312	Sri Mangla Moran S/o Lutumoni Moran & other 3 persons	Smt. Gothali Neog D/o	Half Pucca House (28x36)	2	0	2	Baghjan Gaon	Patta	198	460 No. Dag Part	2 B

		Sri Thulo Moran S/o Lutumoni Moran	Bhadreswar Neog					Baghjan Gaon	Patta	199	461 No. Dag Part	
31	477	Nil	Sri Akheswar Chetia S/o Pulin Chetia	Assam Type Pucca House (24x36), Kitchen Pucca(14x14), Cow Shed Katcha(10x12), Chicken/Duck Coop(8x8), Mill House (10x12), Tathal Loom House, Goat Shed (10x8), Toilet Katcha (4x6), Bathroom Pucca(4x6)				Baghjan Gaon	Gen. Govt.	Nil	391 No. Dag Part	7 B
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	22 B
32	490	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Babul Urang S/o Paban Urang	IAY House, Pucca Pillar & CI Sheet House (12x36), Bamboo/CI Sheet House(10x12), Chicken/duck coop(8x8)	2	1	3	Baghjan Gaon	Myadi Patta	216	176 No. Dag Part	2 K 10 L
		Eksana Patta							176	388 No. Dag Part		

33	493	Smt. Mangli Urang S/o Rengta Urang	Smt. Anjali Urang W/o Bihu Urang	IAY House, Bamboo & CI Sheet Kitchen (12x18), Chicken/duck coop(8x8)	5	0	5	Baghjan Gaon	Myadi Patta	59	343 No. Dag Part	4 B 4 K 10 L
		59 No. Dag Part										
343 No. Dag Part	4 B 4 K 10 L											
367 No. Dag Part												
Nil	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B 4 K 10 L							
34	495	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Babul Urang S/o Paban Urang	IAY House, Chicken/Duck Coop(8x8)	1	0	1	Baghjan Gaon	Myadi Patta	216	176 No. Dag Part	2 K 10 L
		Eksana Patta							176	388 No. Dag Part		
35	496	Sri Lakhya Koiri S/o Saina Koiri & 2 other Persons	Sri Dilbar Koiri S/o	IAY House, Bamboo/CI Sheet	3	0	3	Baghjan Gaon	Patta	14	356 No. Dag Part	2 B 2 K 10 L
		356 No. Dag Part										

00	700	Nil	Shivprasad Koiri	House (24x25), Cow Shed(10x15)	0	0	0	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	3 B
----	-----	-----	------------------	--------------------------------	---	---	---	------------	------------	-----	------------------	-----

36	497	Sri Lakhiya Koiri S/o Saina Koiri & 2 other Persons	Sri Raju Koiri S/o Dilbor Koiri	IAY House	2	2	4	Baghjan Gaon	Patta	14	356 No. Dag Part	2B 2K 10 L
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	3 B	
37	498	Sri Atowa Nagbanshi S/o Lali Nagbanshi	Sri Boisali Urang S/o Bhado Urang	Bamboo/CI Sheet House (12x36), Kitchen Katcha (12x15) Cow Shed(10x12), Chicken Coop (8x8)	5	0	5	Baghjan Gaon	Eksana Patta	9	425 No. Dag Part	2 B
									Eksana Patta	14	418 No. Dag Part	2 B
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	3 B
38	504	Nil	Sri Pancha Urang S/o Lalit Urang	Bamboo/CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken/Duck Coop (8x8)	5	0	5	Baghjan Gaon	Gen. Govt.	Nil	389 No. Dag Part	2 B
		Sri Lalit Urang S/o Suklal Urang & Others								176	388	4 B 2 K 13 L

39	518	Sri Satyanarayan Sahani S/o Babulal & Other	Sri Fagu Urang S/o Lalit Urang	Pucca House (24x30), Kitchen bamboo/tin (12x30), Bhoral (10x18), Cow Shed (10x15)	3	0	3	Baghjan Govt	Land Held	82	385	25 B 2 K 10 L
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	25 B 2 K 10 L	

40	524	Sri Lakhiya Koiri S/o Saina Koiri & 2 other Persons	Sri Golap Koiri S/o Lakhiya Koiri	Foundation Pucca Bamboo Tin House (24x36), Cow Shed (10x15)	2	1	3	Baghjan Gaon	Eksana Patta	14	356 No. Dag Part	1 B 4 K 14 L
		140								318	2 B 6 L	
		199								361		
Nil	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 B							
41	529	Nil	Sri Sukhani Urang S/o Krishna Urang	Bamboo Cl Sheet House (14x24), Cow Shed (12x12), Chicken Duck Coop (8x8)	1	0	1	Baghjan Gaon	Gen. Govt.	Nil	321 Part	1 B 2 K 10 L
42	536	Smt. Mangli Urang S/o Rengta Urang & 1 Other	Smt. Janaki Urang S/o Bishal Urang	IAY House, Bamboo Hay House (12x24), Kitchen Katcha (12x20) Cow Shed (12x10), Chicken Coop(8x8)	7	0	7	Baghjan Gaon	Patta	59	343 Part	3 B 2 K 5 L
								Baghjan Gaon	Patta	59	365 Part	
								Baghjan Gaon	Patta	59	367 Part	
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	6 B 2 K 10 L
		Sri Cheniram Gogoi S/o Dharma Gogoi & 5 others						Baghjan Gaon	Gen. Govt.	Nil	363 Part	4 B 2 K 10 L
								Baghjan Gaon	Patta	19	366 Part	

43	545	Sri Lakhya Koiri S/o Saina Koiri	Smt. Munu Gogoi S/o Mintu Gogoi	Pucca House (18x36), Kitchen Hay (12x36), Cow Shed (10x15), Chicken/duck Coop (12x18)	5	1	6	Baghjan Gaon	Patta	19	364 Part	
		Baghjan NC						Gen. Govt.	Nil	1 No. Dag (Part)	5 B	

44	547	Sri Sohan Kalowar S/o Khuru Kalowar & 4 other persons	Sri Matlu Urang S/o Paban Urang	IAY House, Bamboo CI Sheet House (12x30), Cow Shed (12x10) Chicken Coop(8x8)	5	1	6	Baghjan Gaon	Patta	216	176 Part	2 K 10 L
								Baghjan Gaon	Patta	176	388 Part	
45	548	Sri Mangli Urang S/D/o Rengta Urang	Smt. Puja Urang D/o Ajoy Urang	IAY House, Bamboo CI Sheet House (14x36), Chicken/Duck Coop (8x8)	2	3	5	Baghjan Gaon	Patta	59	343 Part	1 B
46	549	Nil	Smt. Betek Urang D/o Jimi Urang	Bamboo CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken Coop (8x8)	6	0	6	Baghjan Gaon	Gen. Govt.	Nil	389 Part	1 B 2 K 10 L
47	552	Nil	Smt. Hemolata Das Gogoi D/o Sadananda Gogoi	Half Pucca House (28x36), Cow Shed (10x15), Tathal Loom House (10x12), Goat Shed (12x14), Gosai Ghar (10x15)	2	1	3	Baghjan Gaon	Gen. Govt.	Nil	363 Part	1B 5 L
		Baghjan Gaon						Patta	19	366 Part		
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No Dag (Part)	5 B

		Sri Sohan Karowa S/o Thuru Karowa & 3 Others	Smt. Junali Urang W/o Sri Britail Urang	Bamboo CI Sheet House (12x24), Cow Shed (10x12), Chicken / Duck (8x8)	2	0	2	Baghjan Gaon	Eksana Patta	216	176 No. Dag Part	2 K 11 L
										176	388 No. Dag Part	

49	562	Smt. Mangli Urang D/o Rengta Urang	Smt. Arpina Urang W/o Sanjay Urang	IAY House, Bamboo CI Sheet Kitchen (12x18), Cow Shed (10x12)	2	2	4	Baghjan Gaon	Eksana Patta	59	343 No. Dag Part	2 B
										365 No. Dag Part		
		Nil						Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	4 B 2 K 10 L
50	569	Nil	Sri Jitu Dihingia S/o Tuniram Dihingia	Half Pucca House (28x36), Kitchen Katcha (12x24), Chicken/duck Coop (8x8)	3	1	4	Baghjan Gaon	Patta	14	358 Part	3 B
51	581	Nil	Smt. Parashmoni Boruah D/o Nomal Boruah	Pucca House (14x20), Kitchen (Bamboo/tin)(12x16), Toilet/Bathroom (6x9), Tathal Loom House (12x12)	2	2	4	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	23 B
52	614	Nil	Smt. Dipali Urang S/o Dom Urang	Bamboo CI Sheet House (12x30), Bamboo Hay House (12x24), Chicken/duck coop (8x8), Cow Shed(10x12 Sqm), Loom House Tathal	8	1	9	Baghjan Gaon	Gen. Govt.	Nil	389 Part	2 B

53	617	Nil	Sri Dhani Nagbanshi S/o Aghuni Nagbanshi	Bamboo CI Sheet House, Kitchen (14x36) Chicken Coop	5	0	5	Baghjan Gaon	Gen. Govt	Nil	351 Part	1 B 2 K 10 L
								Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	1 B 2 K 10 L
54	624	Sri Tangkeshwar Gogoi S/o Deobor Gogoi	Smt. Krishna Proja D/o Ghashi Proja	IAY House (12x20), Chicken/Duck Coop (8x8)	1	0	1	Baghjan Gaon	Patta	57	420 Part	2 K 10 L
55	44	Sri Duhan Nagbanshi, Sukra Nagbanshi	Smt. Reboti Neog D/o Sukla Neog	IAY House, bamboo Hay House (12x24), Kitchen Katcha (14x24) Cow Shed (12x15), Tathal loom House (10x12)	6	1.	7	Baghjan Gaon	Eksana Patta	71	392	2 K 10 L
56	Nil	Nil	Sri Sukram Mura S/o Joymashi Mura	Bamboo CI Sheet House (12x24, Bhoral (10x18)	2	0	2	Baghjan NC	Gen. Govt.	Nil	1 No. Dag (Part)	2 K 10 L

57	167	Sri Dinesh Chutia S/o Lehek Chutia	Sri Khirud Chutia S/o Rekhakanta Chutia	Nil	1	0	1	Baghjan NC	Gen. Govt.	Nil	1 No Dag (Part)	2 B
								Baghjan Gaon	Myadi Patta	204	449 Part	3 B

Concerned SK

Assesment Team

Circle Officer
Doomdooma Revenue
Doomdooma

563 #

APPENDIX M



GOVERNMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER..... DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

NO DRC 16/2015-16/Pt-1/127

Dated Doomdooma the 24th August, 2020

To,

The Deputy Commissioner,
Tinsukia.

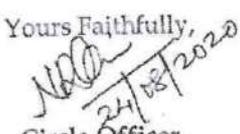
Sub: Submission of the List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) under Doomdooma Revenue Circle thereof.

Sir,

With reference to the subject cited above, as per your honour's verbal instruction and discussion in the meeting with Assessment Teams of concerned departments related to Baghjan Oil Fire incident, dated:10/08/2020, I have the honour to submit herewith the List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) excluding the Families included in Fully & Severe Damaged List under Doomdooma Revenue Circle submitted by the concerned departments of the Assessment Teams under the supervision and monitoring of Magistrate In -Charge Sri Soroj Sonowal, Election Officer, Tinsukia and Sri Palash Ahom, ADC, Tinsukia for your kind appraisal.

Enclosure: As stated above.

Yours Faithfully,


24/08/2020
Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

Submission of the List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) excluding the Families included in Fully & Severe Damaged List under Doomdooma Revenue Circle.			
Sl. No.	NAME OF THE PERSONS	NAME OF THE GUARDIANS	REMARKS
1	KHILA DOHUTIA		
2	PUTUL NEOG	SUKHEN NEOG	
3	TIPESWAR BARUAH		
4	MARIYAM MURA	MONUJ MURA	
5	ARUP NEOG		
6	PUTUMONI MORAN	JIBON MORAN	
7	KHAGESWAR HAZARIKA	HILA HAZARIKA	
8	BAPPI CHUTIA		
9	BULAN NEOG	ROH NEOG	
10	CHITTOBI HAZARIKA	RATNESWAR HAZARIKA	
11	MUKUL MORAN	LABHESWAR MORAN	
12	JUNMONI MORAN	ANAJIT MORAN	
13	KARISHMA MORAN	UDIT MORAN	
14	GODU MORAN	GHONIDHAR MORAN	
15	BENU MORAN	MOHANDO MORAN	
16	KAMLESWAR MORAN	NODE MORAN	
17	JIBOKANTA MORAN	JATIN MORAN	
18	PRALA GOGOI	KULAMON GOGOI	
19	ROBINA HAZARIKA	NOBIN HAZARIKA	
20	CAGAN MORAN	TIKI MORAN	
21	JUNALI MORAN	LOBON MORAN	
22	RANGALI BARUAH		
23	BITUPON NEOG	RATI NEOG	
24	ARUP MORAN	BABULI MORAN	
25	METHONG DOHUTIA	TULON DOHUTIA	
26	TAPCN MORAN	BABUL MORAN	
27	BOLIN NEOG		
28	ABONIKANTA COHAIN	HIRABOR COHAIN	
29	KEHE MORAN	SUNESWAR MORAN	
30	LOKHIMOI MORAN	AKUL BARUAH	
31	NANDESWAR MORAN	SUNESWAR MORAN	
32	UMESH PHUKAN	LATE SUNABOR PHUKAN	
33	REBOJI NEOG	SUFIA NEOG	
34	AMULYA MORAN	BABULI MORAN	
35	DALUK NEOG		
36	TULASHI BARUAH	SENIDHAR BARUAH	
37	BOBITA BARUAH	SAURAB BARUAH	
38	LIJALATA HAZARIKA	MONUJ HAZARIKA	
39	AMAL GOGOI	DURLABH GOGOI	
40	RUDRA NEOG		
41	SORUMAI MORAN	TITO MORAN	
42	BIPUL NEOG	SIPANG NEOG	
43	DIPOK MORAN	LARHOT MORAN	
44	BIPLOB NEOG	DEBENDRA NEOG	
45	DHANSWARI HAZARIKA	DHANIRAM HAZARIKA	
46	RAJIB NEOG	SIPANG NEOG	
47	NAREN GOGOI		
48	KALIMOTI MORAN		
49	NOREN MORAN	MOJESWAR MORAN	
50	APURBA MORAN		
51	SARUMAI MORAN	BANKIDHAR MORAN	
52	FRAXHANTA MORAN	BIDESWAR MORAN	
53	HEWALI MORAN	TANESWAR MORAN	
54	RUMI NEOG	BINDEP NEOG	
55	BIDESWAR MORAN	YOKOU MORAN	
56	HITESWARI MORAN		

57	MONALISHA BARUAH	POLASH BARUAH	
58	NASHMI BARUAH		
59	BHAGYAPOTI NEOG		
60	DIPTI MORAN		
61	BANALATA NEOG	SUREN NEOG	
62	PHUKAN MORAN	MONPUR MORAN	
63	RANJAN BARUAH	JUNABOR BARUAH	
64	MAMAMONI MORAN	PHANIDHAR MORAN	
65	ABHITI PHUKAN	KHELANG PHUKAN	
66	TILOK NEOG		
67	ALPANA MORAN HAZARIKA		
68	BULUPROBHA MORAN	LITIP MORAN	
69	HUNODA BORUAH		
70	TARAMAI NEOG		
71	JATIN GOGOI	PURNAKANAT GOGOI	
72	PHULESWAR PHUKAN	HOREN PHUKAN	
73	KACHAN NEOG		
74	BASANTA NEOG		
75	MONJIT NEOG		
76	ALESWARI MORAN	PAMESHWAR MORAN	
77	SURAJIT NEOG	PILIYA NEOG	
78	KITKI NEOG	ANANDA MORAN	
79	KABITA NEOG	PUTUL NEOG	
80	HUNMAI BORAH		
81	RABINDRA MORAN	LT. LAVOT MORAN	
82	BINUD MORAN		
83	MAGESHWAR MORAN	LT. MEHENG MORAN	
84	SIDARTHA CHETIA		
85	DEBOJIT HAZARIKA		
86	RUPANTA MORAN	ELSOR MORAN	
87	PONITA MORAN	GOKUL MORAN	
88	DHONIL NEOG		
89	NASME GOGOI		
90	BINA CHETIA		
91	TILAK MORAN	RUL MORAN	
92	SOBIN HAZARIKA		
93	MINASHEE GOGOI	MOHIRAM GOGOI	
94	PRINYANKA CHETIA		
95	MAINE MORAN		
96	MUNMUN CHUTIA	CHAKRESWAR CHUTIA	
97	SUMON PATRA MORAN	PROKHANTA MORAN	
98	BINDU DEVI	MAHABIR SAH	
99	TOHIKA MORAN		
100	A. MALLAH		
101	DEBOJANI MORAN	PROBIN BORAH	
102	BHADESH MORAN	MAGHE MORAN	
103	REKHAMONI HAZARIKA	TETON HAZARIKA	
104	DULAL NEOG		
105	PROBIN BORAH		
106	BOBY MOHAN MORAN	BARUN MORAN	
107	RIMA PHUKAN		
108	ANUPAM NEOG		
109	SATYADHAR MORAN	MAHANANDA MORAN	
110	BINOMA MORAN		
111	DIPANJALI MORAN		
112	ANNAJIT HAZARIKA		
113	SOPATI MORAN		
114	DIPU MORAN		
115	BOJOTI MORAN		
116	MAINU GOGOI		
117	LITESWAR MORAN		

118	SUSHIL MORAN		
119	IMONI MORAN		
120	PURABI MORAN		
121	MONIKHA NEOG		
122	NILESWAR MORAN		
123	SURESH MALLAH		
124	RITA MORAN	MILON MORAN	
125	RIJUMONI MORAN		
126	USHJYOTI MORAN	GAJENDRA MORAN	
127	RISWAJIT SONOWAL	TARUN SONOWAL	
128	RAHUL HAZARIKA		
129	MALORIKA NEOG	RAJIV NEOG	
130	BHUPEN MORAN		
131	MINTU MORAN	BOHUT MORAN	
132	ANIMA BORUAH		
133	PULIN MORAN	TAKAU MORAN	
134	IMONI MORAN	BIDYUT MORAN	
135	PUSHPA MORAN	ELESWAR MORAN	
136	MONTU MORAN	JOGESH MORAN	
137	DHONITA NEOG	PRIYANATH NEOG	
138	PAPUL MORAN		
139	KAJOLI MORAN		
140	KHIRUD CHUTIA	REKHAKANT CHUTIA	
141	MALA MORAN	JIT MORAN	
142	BITUPON NEOG	DEBENDRA NEOG	
143	BHULEN MORAN	BABIKA MORAN	
144	MANIK BORUAH	DHANESWAR BORUAH	
145	LABANYA BORA	SHASHIDHAR BORA	
146	BHASKAR MORAN	LOLIT MORAN	
147	DHIREN CHUTIA		
148	NILU CHUTIA		
149	AKHESWAR CHETIA	PULIN CHETIA	
150	KHOGEN MORAN	PORAMESWAR MORAN	
151	SUNANDA HAZARIKA		
152	SONALI NEOG	BHOOG NEOG	
153	KUMALI NEOG	GANDHA NEOG	
154	PERUNA MORAN	BODAN MORAN	
155	SATYAJIT MORAN		
156	BABUL MORAN		
157	ASHYUT MORAN	JADUNATH MORAN	
158	TAPA CHUTIA		
159	PUTUMONI MORAN		
160	SHILPI GOGOI	PROKHEN GOGOI	
161	MONUMADHAB MORAN	DIIJP MORAN	
162	TAPAN BARUAH		
163	MUNI GOGOI	MONTU GOGOI	
164	DIPTI GOGOI	MONTU GOGOI	
165	GONDHESWAR HAZARIKA		
166	DOI FF BORUAH	KULEN BORUAH	
167	DIBAKAR MORAN	LITESWAR MORAN	
168	KALPONA PHUKAN	PODMADHAR PHUKAN	
169	PURNIMA MORAN		
170	MOINA MORAN		
171	HEUTI MORAN		
172	LABANYA MORAN & DIGANTA MORAN		
173	BISWAJIT MORAN	LAMPESWAR MORAN	
174	KHANEN MORAN	SONE MORAN	
175	GENDRA MORAN	SUKHOLATA MORAN	
176	KANAKLATA DOHUTIA	LALIT DOHUTIA	
177	RUPA DOHUTIA	KULBOR DOHUTIA	
178	PUTU MORAN	LAKHESWAR MORAN	

179	PRABINA BARUAH	BHAMAK BARUAH	
180	GONAMALA HAZARIKA	MONESWAR HAZARIKA	
181	MONIKA MORAN	JONARDHAN MORAN	
182	RINALI MORAN	RAJESH MORAN	
183	HEMANTI HAZARIKA	GADADHAR HAZARIKA	
184	PALI GOGOI	MONOJ GOGOI	
185	JURI MORAN	DHIREN MORAN	
186	RITAMONI MORAN	LT. DEBEN MORAN	
187	RAJANTI NEOG	PILIA NEOG	
188	RITUMONI MORAN	RIJAN MORAN	
189	ARABINDRA BARUAH	KAMAL BARUAH	
190	BANDANA MORAN	ANIL MORAN	
191	TUNUMONI MORAN	BIPLOB MORAN	
192	MOTI NAMASUDRA		
193	BAKHANTI BARUAH	KAMAL BARUAH	
194	FAGHNI RATA	SONJOY NAGBONSHI	
195	POMOTI CHUTIA	RUPOM CHUTIA	
196	ANITA MORAN	NITESWAR MORAN	
197	BULBULI MORAN	JUCANTA MORAN	
198	KEHE MORAN	THANESWAR MORAN	
199	ABOLA MORAN		
200	MONTU MORAN	BINDESWAR MORAN	
201	SILPA NAGBONSHI	MONGLA NAGBONSHI	
202	PRIMPA GOWALA	SANJAY GOWALA	
203	MAINA NEOG	PEMOT NEOG	
204	DIPTI NEOG	DEBESWAR NEOG	
205	ANJANA PARBUNA	PRARUNATH KORUWA	
206	AKONI BORUAH	DINESH BORUAH	
207	RUNJUN HAZARIKA	RISWAJIT HAZARIKA	
208	GULESWARI MORAN		
209	MANJULA PHUKAN		
210	CHANDRAMA MORAN CHUTIA		
211	MONUJ MORAN		
212	MINU GOGOI		
213	NOGEN HAZARIKA	KEHROR HAZARIKA	
214	LAKHESWAR NEOG		
215	SUBORNA BORUAH	DIPUNJU BORUAH	
216	PARISHMITA GOHAIN MORAN	DEPANKAR MORAN	
217	NABAKANTA NEOG	ROMEN NEOG	
218	SURUJ BARUAH		
219	PURNAKANTA MORAN	MAGESWAR MORAN	
220	BHANU NEOG		
221	DIPALI MORAN		
222	ANAMIKA MORAN HAZARIKA	NILESWAR MORAN	
223	BOBY NAGBONSHI		
224	PRAKHMONI NEOG	SURHASH CHETIA	
225	KETEKI NEOG	LANGKE NEOG	
226	RIMA MORAN	BIPIN MORAN	
227	ARCHANA MORAN	FRANJIT MORAN	
228	PANKAJ MORAN	BADON MORAN	
229	SWEETY SAIKIA MORAN	BIPLOB MORAN	
230	JODUMONI BORUAH	ATUL BORUAH	
231	ANITA MORAN		
232	PRANAB NEOG		
233	HOLEN MORAN		
234	MAMPI CHETIA MORAN		
235	DIPKA MORAN GOHAIN		
236	SUMITRA MALLAH	DILIP MALLAH	
237	AMIR NEOG		
238	BILESWAR MORAN		
239	JUNUMAI MORAN		

240	RUNU MORAN		
241	PAPU MORAN		
242	RANJAN MORAN		
243	JATIN MORAN		
244	MADHURJYA MORAN		
245	JONABOR MORAN		
246	ANANTA MORA		
247	BITU MORAN		
248	HEMONTA MORAN		
249	ANITA CHUTIA		
250	BITUPOAN MORAN		
251	NOBOJYOTI MORAN		
252	MINA CHUTIA		
253	DHABANG DAHUTIA		
254	RUNU MORAN	BADON MORAN	
255	HEMONTI MORAN	MADON MORAN	
256	PENDUKI CHUTIA	KEAMESWAR CHUTIA	
257	LALIT MORAN		
258	RIPROJYOTI BORUAH	UMESH BORUAH	
259	CHAYANTI BORUAH	UMESH BORUAH	
260	DEEPAK MORAN		
261	JUNMONI HAZARIKA	ANUP HAZARIKA	
262	DIPALI MORAN	BIPIL MORAN	
263	PRANJAL GOGOI		
264	PRAMILA URANG	PONCHO URANG	
265	RUNUMONI MORAN	MONIRAM MORAN	
266	MANISHA SARKAR	RANJIT SARKAR	
267	NIRANTA MORAN	PHUKAN MORAN	
268	LOBOKANTA MORAN	NOBESWAR NEOG	
269	SUIT NEOG	NOBESWAR NEOG	
270	KAHABOR HAZARIKA	KACHARI HAZARIKA	
271	HIRAKJYOTI CHUTIA		
272	DOLOBHA MORAN		
273	AJANTA BORUAH		
274	IMONI MORAN		
275	DINESWAR CHUTIA	LEHUK CHUTIA	
276	MALAK HAZARIKA	TORBOR HAZARIKA	
277	MEENA MORAN	NIPEN MORAN	
278	KEHUDHAR HAZARIKA	PODMESWAR HAZARIKA	
279	TOMON MORAN	AME MORAN	
280	HURAJIT HAZARIKA	PROMESWAR HAZARIKA	
281	SHANTI MORAN	BAJIK MORAN	
282	SUCHENTI MORAN	BOHINO GOHAIN	
283	UJJAL MORAN	LETKUK MORAN	
284	VELEC CHETIA	TUNESWAR CHETIA	
285	JOYAMAY MORAN	RIJOY MORAN	
286	NIKHA MORAN	RAJIB MORAN	
287	PRATIBHA MORAN	KHETE MORAN	
288	APURBA HAZARIKA	PANDIT HAZARIKA	
289	RIJUMONI MORAN	DIPESWAR MORAN	
290	BOGIMOTI DOHUTIA	LT. JAMUNA DOHUTIA	
291	PUNYALOTA HAZARIKA	ANIPON HAZARIKA	
292	BONJIT HAZARIKA	INDESWAR HAZARIKA	
293	BINANDA MORAN	LETKUK MORAN	
294	NIJARA MORAN	LETKUK MORAN	
295	REKHA MORAN	BIHUDHAR MORAN	
296	DIPESWAR MORAN	NABEN MORAN	
297	ALPONA HAZARIKA	GREEN HAZARIKA	
298	SIRAJIT MORAN	TILESWAR MORAN	
299	RAHITA HAZARIKA	JITU HAZARIKA	
300	NIVA MORAN	MOTHONG MORAN	

301	GHANAKANTA MORAN	BHUGESWAR MORAN	
302	HILLESWARI MORAN	MOHENDRA MORAN	
303	BITUPON CHETIA	TULESWAR CHETIA	
304	PRAFULLA HAZARIKA. HUNESWAR HAZARIKA		
305	AMAL PRABHA BORUAH	SURESH BORUAH	
306	SUNESWAR CHETIA	LT. MOHESWAR CHETIA	
307	BABITA BORUAH	SONIB BORUAH	
308	GEJU CHETIA	LT. SHASHIDHAR CHETIA	
309	NAMI HAZARIKA	GORIN HAZARIKA	
310	RABINDRA MORAN	YOGESWAR MORAN	
311	MALORIKA BORAH	LATIK NBORAH	
312	RUBUL HAZARIKA	NARENDRA HAZARIKA	
313	ANIMA MORAN	RUHIT KHIUWAL	
314	MAINU MORAN	PUTIEN MORAN	
315	MEJE CHETIA	SOSHI CHETIA	
316	HUNESWAR HAZARIKA	KEMMO HAZARIKA	
317	NOBEN MORAN	BHUGESWAR MORAN	
318	ANTU HAZARIKA	NIRMOL HAZARIKA	
319	YUPI MORAN	FRANJAL MORAN	
320	PUTU HAZARIKA	KUMAL HAZARIKA	
321	JODU NEOG	HODESWAR NEOG	
322	JUNALI CHETIA	AMULYA NEOG	
323	BHADESWARI MORAN	PANIRAM MORAN	
324	HUNESWAR HAZARIKA	TELEKI HAZARIKA	
325	PANDIT HAZARIKA	TOBAR HAZARIKA	
326	PILESH HAZARIKA	SHIPANG HAZARIKA	
327	MODHE HAZARIKA	HITESWAR HAZARIKA	
328	MUNINDRA HAZARIKA	HITESWAR HAZARIKA	
329	JANITA HAZARIKA	REFAN HAZARIKA	
330	SURABHI MORAN	PANIRAM MORAN	
331	JFOTI MORAN	ROTHESWAR MORAN	
332	NIRMAL HAZARIKA	LT. KEM HAZARIKA	
333	KHAHULI MORAN	RAHESWAR MORAN	
334	JAYA MORAN	DOUL MORAN	
335	MAINI NEOG	RANJIT NEOG	
336	JITUL BORUAH	MONIKANTA BORUAH	
337	MIHI HAZARIKA	RUMI HAZARIKA	
338	DIPAK MORAN	NOREN MORAN	
339	SUKHESWAR HAZARIKA	KEMO HAZARIKA	
340	JUGESWAR MORAN	LT. SHINGORA MORAN	
341	JAYANTI MORAN	KUNINDRA MORAN	
342	NOMITA BORAH	DADAN BORAH	
343	SABITA MORAN	CHUCHIEN MORAN	
344	TIPI MORAN	BOLU MORAN	
345	ROMESI HAZARIKA	CHIPONG HAZARIKA	
346	MONTU BORUAH	MONIKANTA BORUAH	
347	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA	
348	MALAKA MORAN	PEMU MORAN	
349	PALLABI MORAN	TARENG MORAN	
350	RUTAHI MORAN	GODUBAR MORAN	
351	ANUBALA MORAN	BARENDRA MORAN	
352	LUHAI CHETIA	MOHESWAR CHETIA	
353	JOYONTI MORAN	DHIREN MORAN	
354	ARUP MORAN	KHOGEN MORAN	
355	MAMONI DEKA	RUPOM DEKA	
356	KABITA BORUAH	ANIL BORUAH	
357	SOJILA HAZARIKA	RENCESWAR HAZARIKA	
358	BITUL HAZARIKA	NORENDRRA HAZARIKA	
359	DIPALI BORAH	N. BORA	
360	NADAY CHETIA	TUNESWAR CHETIA	

361	KAMAL BORUAH	DHONESWAR BORUAH	
362	RIMAL MORAN	HINGARA MORAN	
363	ANITA HAZARIKA	INDESWAR HAZARIKA	
364	JONALI MORAN	BASANTA MORAN	
365	KARISHMA MORAN	BITUL MORAN	
366	DIPEN HAZARIKA	HUNESWAR HAZARIKA	
367	POBITRA HAZARIKA	JON HAZARIKA	
368	MOTESWAR MORAN	BIJUGESWAR MORAN	
369	PIKUMONI MORAN	BODON MORAN	
370	MINESWARI DOHUTIA	FABITRA DOHUTIA	
371	ATUL CHETIA	TUNESWAR CHETIA	
372	ILABATI HAZARIKA	LETUK HAZARIKA	
373	JITUKON NEOG	HODESWAR NEOG	
374	NABAJIT HAZARIKA	NALI HAZARIKA	
375	PADMESWARI HAZARIKA	MOHIN HAZARIKA	
376	BHONIMAI MORAN	SHYAMAL MORAN	
377	CHANTI MORAN	PUNESWAR MORAN	
378	DIBYAJYOTI HAZARIKA	MAZIN HAZARIKA	
379	JUCESWARI HAZARIKA	RAJANI HAZARIKA	
380	JADAB CHETIA	JAYANTA CHETIA	
381	MUNU MORAN	MII ONJYOTI MORAN	
382	RUPATI MORAN	KANTESWAR MORAN	
383	BIHUTI HAZARIKA	KHIRESWAR HAZARIKA	
384	TILESWAR MORAN	LT. PECH MORAN	
385	RUNJUN GOGOI	KULSING GOGOI	
386	PROBIN MORAN	LT. TAKOU MORAN	
387	MUKUT CHETIA	JOYONTO CHETIA	
388	HANTESWAR MORAN	LT. AME MORAN	
389	DOLIN HAZARIKA	LT. RUPEN HAZARIKA	
390	NALI HAZARIKA	SABE HAZARIKA	
391	HUNMONI MORAN	BOKUL MORAN	
392	BANDITA MORAN	HUNESWAR HAZARIKA	
393	DHONESWAR MORAN	FENU MORAN	
394	MOSHILA HAZARIKA	MANOJ HAZARIKA	
395	INDRAJIT HAZARIKA	PODMESWAR HAZARIKA	
396	RAJU BORAH	RAJENDRA BORAH	
397	DULAN BORAH	RAJEN BORAH	
398	BIBESWARI BORUAH	SIFANG HAZARIKA	
399	PATOLI BORAH	RAJEN BORAH	
400	PADMESWAR HAZARIKA	JILIK HAZARIKA	
401	SURHAJIT HAZARIKA	PODMESWAR HAZARIKA	
402	AROTI MORAN	PORAN MORAN	
403	THANASWARI MORAN	HORENDRA MORAN	
404	BOBY MORAN	ATUL MORAN	
405	KANAK MORAN	MOLOKA MORAN	
406	GOJEN MORAN	TILESWAR MORAN	
407	UMESH BORUAH	LACHIT BARUAH	
408	NIRMOILA NEOG	HODE NEOG	
409	ARUN HAZARIKA	INDESWAR HAZARIKA	
410	PRİYADA MORAN	POUSHO MORAN	
411	BISHWAJIT HAZARIKA	FRAMESWAR HAZARIKA	
412	PINKY NEOG	MITHU NEOG	
413	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA	
414	PRABIN HAZARIKA	LOHESWAR HAZARIKA	
415	BOHAGI HAZARIKA	RUMOI HAZARIKA	
416	AROTI CHOWRAK	BAPUKON CHAOWRAK	
417	NIRMALI BORUAH	NAGENDRA BORUAH	
418	NITUMONI BORUAH	MANAB BORUAH	
419	PANTRAM BORA	RAJESWAR BORA	
420	PRANITA HAZARIKA	PIJK HAZARIKA	
421	MAINA DEKA	ARUN DEKA	
422	BHANU HAZARIKA	NARENDRA HAZARIKA	

423	GEL HAZARIKA	KANTESWAR HAZARIKA	
424	PRAKASH HAZARIKA	PANDIT HAZARIKA	
425	RUPALI HAZARIKA	MIDUL HAZARIKA	
426	ADITYA MORAN	AME MORAN	
427	LATOI HAZARIKA	JONE HAZARIKA	
428	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA	
429	HELISHHEE MORAN	LAKHESWAR MORAN	
430	DHAMAN MORAN	NODE MORAN	
431	SEWALI DEKA	BOKUL DEKA	
432	JUNABOR BARUAH		
433	HIRADJYOTI GOGOI	NARAN GOGOI	
434	LILABATI HAZARIKA	PODMESWAR HAZARIKA	
435	KETEKI GOHAIN	BIRBOR GOHAIN	
436	ALIMI MORAN	JUGANTA MORAN	
437	JANTU MORAN	JADUNATH MORAN	
438	PRANAMI MORAN	SUSHANTA MORAN	
439	NAMITA MORAN	GOGON MORAN	
440	DILIP MORAN	AANAN MORAN	
441	TUTUMONI DEY	MOSUBASH DEY	
442	RIJUMONI HAZARIKA	AKON MORAN	
443	GITIMONI DOHUTIA	HEM CHENDRA DOHUTIA	
444	PRADIP KUMAR BARUAH	DHAMAJAN BARUAH	
445	KISHORE HAZARIKA	LT. DIMBESWAR HAZARIKA	
446	ANUPAM NEOG	PROTAP NEOG	
447	PRONATI NEOG	PROTAP NEOG	
448	DIPOK KOIRI	LOKHYA KOIRI	
449	BHADRA GOGOI	KULODHAR GOGOI	
450	KOLYAN JYOTI BORUAH	PRODIP K. BORUAH	
451	LAKHI PATOR	LAKHIT PATOR	
452	MAHESWARI GHATUWAR	SUNU GHATUWAR	
453	MANJUMONI CHETIA	KULADHA CHETIA	
454	DIPEN BORUAH	MONIKANTA BORUAH	
455	RUPALI HAZARIKA	DIMBESWAR HAZARIKA	
456	DIMBESWAR BARUAH	MONIKANTA BORUAH	
457	PENU GOGOI	KIRAN GOGOI	
458	MANJU KHERUWAR	HONU KHERUWAR	
459	JAMUNA KR. SAHANI	RABINDRA SAHANI	
460	JAMUNA SAHANI	TRIBHUBAN SAHANI	
461	SEEMA DEVI	DENESH SAHANI	
462	KAMALA KOIRI	MARMU KOIRI	
463	LALITA SAHANI	SARADA SAHANI	
464	BABITA PHUKAN	BISWAJIT PHUKAN	
465	RUKMINI KHERUWAR	BIJADRA KHERUWAR	
466	SONJIB MOHAN	TULON MOHAN	
467	ABHIRAJ MOHAN	TULON MOHAN	
468	ANIL CHETIA	MANIK CHETIA	
469	KIRAN KR. BAILUNG	DINA BAILUNG	
470	KARUNA MOHAN	TULON MOHAN	
471	GITANJALI PHUKAN	PADMADHAR PHUKAN	
472	KANAK PHUKAN	PADMADHAR PHUKAN	
473	SUJEE SAHANI	BABULAL SAHANI	
474	MONIKHA GOGOI	PRASANTA GOGOI	
475	PULAMOTI SAHANI	RABINDRA SAHANI	
476	LOLITA GHATUWAR	NOKUL GHATUWAR	
477	CHANDRAMA NEOG	PROTAP NEOG	
478	NIRADA BAILUNG	LT. DINA BAILUNG	
479	ARIJUN GHATUWAR	SUNU GHATUWAR	
480	DULJUMONI BORUAH	HAREN BORUAH	
481	AJOY KHERUWAR	MOTILAL KHERUWAR	
482	REKHA KHERUWAR	RAJEN KHERUWAR	
483	HEROKJYOTI BORUAH	RAJEN BORUAH	

484	BHABEN BARUAH	ANDESWAR BARUAH	
485	MANAKHI BAILUNG	NANDESWAR BORAH	
486	CHANDANA RAI	SURAJ SAJJANI	
487	TITU CHETIA	ANIL CHETIA	
488	ANU BAILUNG	RIMAL BAILUNG	
489	BOBITA DIHINGIA	TULON DIHINGIA	
490	KIRAN GOGOI	GREEN GOGOI	
491	RATUL NEOG	KANDESWAR NEOG	
492	RINA MOHAN	TULON MOHAN	
493	NIRU GOGOI	SHSURAM GOGOI	
494	CHUNILAL KOIRY	SAINA KOIRY	
495	USHA DEY GOGOI	BHIMKANTA GOGOI	
496	RANUMAI GOGOI	ANIL GOGOI	
497	BUDHNI KHERUWAR	MATILAL KHERUWAR	
498	NUMALI BAILUNG	SIVANATH BAILUNG	
499	SANDANA GOGOI	ANIL GOGOI	
500	PRODIP PHUKAN BAILUNG	SIVA BAILUNG	
501	BIREN GOGOI	ANIL GOGOI	
502	MADHURYA GOGOI	HEMONTA GOGOI	
503	SARAT DIHINGIA	TUNIRAM DIHINGIA	
504	SUSHIL BAILUNG	RIMAL BAILUNG	
505	JITUL GOGOI	LAKHI GOGOI	
506	KANAK BURACOHAIN	BIJUBAN BURACOHAIN	
507	BHUPEN BURACOHAIN	LOKHI BURACOHAIN	
508	RANJIT GOGOI	LOKHI GOGOI	
509	DULEN CHANDRA GOGOI	LOKHI GOGOI	
510	PREMOLATA BORUAH	MONIKANTA BORUAH	
511	DITALI DIHINGIA	SUKHESWAR DIHINGIA	
512	BOHIT MORAN	TOK MORAN	
513	MOINA BORUAH	LAKHINATH BORUAH	
514	HOMEN MORAN	LITESWAR MORAN	
515	PROMITA NEOG	ROMEN NEOG	
516	MATARI NEOG	TIJUNUKA NEOG	
517	MAMONI BAILUNG	LACHIIT BAILUNG	
518	KEJE HAZARIKA		
519	SWAPNAJYOTI MORAN		
520	AMITI BORUAH		
521	MALA GOHAIN	BIJUBAN GOHAIN	
522	BONKHIDHAR BORUAH	BITUMESWAR BORUAH	
523	NAYANMONI DOHUTIA	KULBO DOHUTIA	
524	ANITA HAZARIKA	MOJEN HAZARIKA	
525	NELESWARI HAZARIKA	HITESWAR HAZARIKA	
526	ANITA MORAN	PILESWAR MORAN	
527	ANJALI HAZARIKA	PODMESWAR HAZARIKA	
528	NIRAMA DOHUTIA	MODEL DOHUTIA	
529	KHAGESWARI HAZARIKA	KEMO HAZARIKA	
530	ANU DEKA	BADOL DEKA	
531	NIMANTA BORAH	BITARAT BORAH	
532	GUNOBOTI HAZARIKA	ROTNESWAR HAZARIKA	
533	PRABITI HAZARIKA		
534	KUMALI MORAN	HAHODEV MORAN	
535	NILIMA MORAN	ARUN MORAN	
536	PAPU MORAN		
537	TULUKI BORUAH	TANKESWAR BORUAH	
538	USHA BORUAH		
539	RIPUJIT MORAN	MODON MORAN	
540	PANKAJ CHUTIA		
541	MANINDRA SARKAR		
542	UDIT MORAN		
543	DIJORMESWAR CHETIA		
544	LARANYA MORAN		

545	DIPKA MORAN		
546	PARI MORAN	KHAGEN MORAN	
547	MITALI MORAN		
548	NIMIKHA MORAN HAZARIKA		
549	MINAKSHI BORUAH	TAPON BARUAH	
550	MODI CHUTIA	MAJID	
551	KARABI BAILUNG	BISWAJIT BAILUNG	
552	MOHESH GHATOWAR	SUNU GHATOWAR	
553	MANJIT BARUA	NUMAL BORUAH	
554	CHIRONJIT GOGOI	POLA GOGOI	
555	NOBIN NEOG	LANKE NEOG	
556	TRIDIP KIRON MORAN	DHOMEN MORAN	
557	MONUJ GOGOI	KIRAN GOGOI	
558	MIYA KHERUWAR	TELAW KHERUWAR	
559	RUPU URANG	DRUGA URANG	
560	HORILAL URANG	DRUGA URANG	
561	KAMINI NEOG	HUKHEN NEOG	


 Circle Officer,
 Dooindoorna Revenue Circle,
 Dooindoorna

Annexure 2



GOVERNMENT OF ASSAM
OFFICE OF THE CIRCLE OFFICER..... DOOMDOOMA REVENUE CIRCLE
DOOMDOOMA

NO DRC 16/2015-16/Pt-I/128

Dated Doomdooma the 31st August, 2020

To,

The Deputy Commissioner,
Tinsukia.

None
31.8.20.

Sub: Resubmission of the verified List of Affected Families of Baghjan Gaon (Staying in Baghjan ME & High School) under Doomdooma Revenue Circle thereof.

Ref: No DRC 16/2015-16/Pt-I/127, Dated Doomdooma the 24th August, 2020

Sir,

With reference to the subject cited above, I have the honour to have the honour to state that the submitted list vide letter under reference comprises with 561 Nos. of beneficiaries are re-verified by the Assessment Team and Magistrate In-Charge and accordingly it was found that some of the names are repeated and some of the beneficiaries are already included in the first list of complete burnt houses category.

Therefore, those names are removed from the list and the reverified list comprises of 543 nos. of beneficiaries is now submitted to your honour for your kind appraisal.

Enclosure: As stated above.

Yours Faithfully,

NDO
31/08/2020

Circle Officer,
Doomdooma Revenue Circle,
Doomdooma.

SUBMISSION OF THE LIST OF AFFECTED FAMILIES OF BAGHJAN GAON (STAYING IN BAGHJAN ME & HIGH SCHOOL) EXCLUDING THE FAMILIES INCLUDED IN FULLY & SEVERE DAMAGED LIST UNDER DOOMDOOMA REVENUE CIRCLE

Sl. No.	NAME OF THE PERSONS	NAME OF THE GUARDIANS	REMARKS
1	KHILA DOHUTIA	NABEN DOHUTIA	
2	PUTUL NEOG	SUKHEN NEOG	
3	TIPESWAR BORAUH	JUNABOR BARUAH	
4	ARUP NEOG	LONGKE NEOG	
5	PUTUMONI MORAN	JIBON MORAN	
6	KILAGESWAR HAZARIKA	HULA HAZARIKA	
7	BAPPI CHUTIA	NIMNA CHUTIA	
8	BULAN NEOG	ROTI NEOG	
9	DIPJYOTI HAZARIKA	RATNESWAR HAZARIKA	
10	MUKUL MORAN	LABHESWAR MORAN	
11	JUNMONI MORAN	ANAJIT MORAN	
12	KARISHMA MORAN	UDIT MORAN	
13	GODU MORAN	OHONIDHAR MORAN	
14	RENU MORAN	MOHANDO MORAN	
15	KAMLESWAR MORAN	NODE MORAN	
16	JIBOKANTA MORAN	JATIN MORAN	
17	PRALA GOGOI	KULAMON GOGOI	
18	ROBINA HAZARIKA	NOBIN HAZARIKA	
19	GAGAN MORAN	TIKI MORAN	
20	JUNALI MORAN	LOBON MORAN	
21	RANGALI BARUAH	AKUL BARUAH	
22	BITUPON NEOG	RATI NEOG	
23	ARUP MORAN	BABULI MORAN	
24	METHONG DOHUTIA	TULON DOHUTIA	
25	TAPON MORAN	BABUL MORAN	
26	BOLIN NEOG	THULA NEOG	
27	ABONIKANTA GOHAIN	BIRABOR GOILAIN	
28	KEHE MORAN	SUNESWAR MORAN	
29	LOKHIMOI MORAN	AKUL BARUAH	
30	NANDESWAR MORAN	SUNESWAR MORAN	
31	UMESH PHUKAN	LATE SUNABOR PHUKAN	
32	AMULYA MORAN	BABULI MORAN	
33	DALUK NEOG	LIGON NEOG	
34	TULASHI BARUAH	SENIDHAR BARUAH	
35	BOBITA BARUAH	SAURAB BARUAH	
36	UJJALATA HAZARIKA	MONUJ HAZARIKA	
37	AMAL GOGOI	DURLABH GOGOI	
38	RUDRA NEOG	BUNDE NEOG	
39	SORUMAI MORAN	TITO MORAN	
40	BIFUL NEOG	SIPANG NEOG	
41	DIPOK MORAN	LABHOT MORAN	
42	BIPLOB NEOG	DEBENDRA NEOG	
43	DHANSWARI HAZARIKA	DHANIRAM HAZARIKA	
44	RAJIB NEOG	SIPANG NEOG	
45	NAREN GOGOI	BAKHON NEOG	
46	KALIMOTI MORAN	ILESWAR MORAN	
47	NOREN MORAN	MOTESWAR MORAN	
48	APURBA MORAN	RAJEN MORAN	
49	SARUMAI MORAN	BANKIDHAR MORAN	
50	PRAKHANTA MORAN	BIDESWAR MORAN	
51	HEWALI MORAN	TANESWAR MORAN	
52	RUMI NEOG	BUNDE NEOG	
53	BIDESWAR MORAN	TOKOU MORAN	
54	HITESWARI MORAN	BABUL MORAN	
55	MONALISHA BARUAH	POLASH BARUAH	

Fishery Field Assst.
HAP MAI DEV BLOCK

Asstt. Engineer, P.W.D.
Nibrughar Building Division

Divisional Forest Officer
Doom Dooma Division

14/05/2023
Bhijan Elahi

57	BIAGYAPOTI NEOG	BUNDESWAR NEOG	
58	DIP TI MORAN	MADHAP MORAN	
59	BANALATA NEOG	SUREN NEOG	
60	PHUKAN MORAN	MONPUR MORAN	
61	RANJAN BARUAH	JUNABOR BARUAH	
62	MAMAMONI MORAN	PHANDIHAR MORAN	
63	ABHIRI PHUKAN	KHILANG PHUKAN	
64	TILOK NEOG	LIKHON NEOG	
65	ALPANA MORAN HAZARIKA	MUNINDRA HAZARIKA	
66	BULUPROBHA MORAN	LITIP MORAN	
67	HUNODA BORUAH	NIRMAL BARUAH	
68	TARAMAI NEOG	HIRANTA NEOG	
69	JATIN GOGOI	PURNAKANAT GOGOI	
70	PHULISWAR PHUKAN	HOREN PHUKAN	
71	KACHAN NEOG	GOHIN NEOG	
72	BASANTA NEOG	GOHIN NEOG	
73	MONJIT NEOG	PILIYA NEOG	
74	ALISWARI MORAN	PAMESHWAR MORAN	
75	SURAJIT NEOG	PILIYA NEOG	
76	KITEKI NEOG	ANANDA MORAN	
77	KABITA NEOG	PUTUL NEOG	
78	HUNMAI BORAH	PORUTA BORAH	
79	RABINDRA MORAN	LT. LAVOT MORAN	
80	BINUD MORAN	THAHULA MORAN	
81	MAGESHWAR MORAN	LT. MEHENG MORAN	
82	SIDARTHA CHETIA	MULAI CHETIA	
83	DEBOJIT HAZARIKA	DHANIRAM HAZARIKA	
84	RUPANTA MORAN	ELFSOR MORAN	
85	PONITA MORAN	GOKUL MORAN	
86	DHONIL NEOG	BUNDESWAR NEOG	
87	BINA CHETIA	PHATIK CHETIA	
88	TILAK MORAN	RUL MORAN	
89	SOBIN HAZARIKA	LOMBHESHWAR HAZARIKA	
90	MINASHIEE GOGOI	MOHIRAM GOGOI	
91	PRIYANKA CHETIA	MAHAN CHETIA	
92	MAINE MORAN	DIGEN MORAN	
93	MUNMUN CHUTIA	CHAKRESWAR CHUTIA	
94	SUMON PATRA MORAN	PROKHANTA MORAN	
95	BINDU DEVI	MAHABIR SAH	
96	TOLIKA MORAN	JUGESH MORAN	
97	A. MALLAH		
98	DEBOJANI MORAN	PROBIN BORAH	
99	BHABESI MORAN	MAGHE MORAN	
100	REKHAMONI HAZARIKA	TETON HAZARIKA	
101	DULAL NEOG	SUREN NEOG	
102	PROBIN BORAH	KULO BORAH	
103	BOBY MOHAN MORAN	BARUN MORAN	
104	RIMA PHUKAN	LOKHINATH PHUKAN	
105	ANUTAM NEOG	PUTUL NEOG	
106	SATYADHAR MORAN	MAHANANDA MORAN	
107	BINOMA MORAN	KUMBHESHWAR MORAN	
108	DIPANJALI MORAN	LOMBHESHWAR MORAN	
109	ANNAJIT HAZARIKA	NORENDRA HAZARIKA	
110	SOPAN MORAN	JADUNATH MORAN	
111	DIPU MORAN	LOMBHESHWAR MORAN	
112	ROJOTI MORAN	BISHAJIT MORAN	
113	MAINU GOGOI	HIRENDRA GOGOI	
114	LITISWAR MORAN	ABHAI MORAN	
115	SUSIHL MORAN	LITESWAR MORAN	
116	MONI MORAN	DIPEN MORAN	
117	MONIKHA NEOG	JITU NEOG	

Fishery Field Asstt.
HAPJAN DEV. BLOCK

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Edy & Jy
M. Jyoti Borah
M. Pooja Borah

Disc

Signature Extension Sheet
20/01/2013

Am
Am

119	SURESH MAJIAH	SUDAN MAJIAH
120	RITA MORAN	MHON MORAN
121	RHUMONI MORAN	HEMANTA PHUKAN
122	USHIYOTI MORAN	GAJENDRA MORAN
123	BISWAJIT SONOWAL	TARUN SONOWAL
124	RAHUL HAZARIKA	SUKHESWAR HAZARIKA
125	MALOBIKA NEOG	RAHIL NEOG
126	BHUPEN MORAN	PREMESWAR MORAN
127	MINTU MORAN	ROHIT MORAN
128	ANIMA BORUAH	AKON BORUAH
129	PULIN MORAN	TAKAU MORAN
130	IMONI MORAN	BIDYUT MORAN
131	PUSHPA MORAN	ELESWAR MORAN
132	MONTU MORAN	ROGESH MORAN
133	DHONITA NEOG	PRIYANATHI NEOG
134	PAPUL MORAN	LABHAT MORAN
135	KAJOLI MORAN	AMOL MORAN
136	MALA MORAN	JIT MORAN
137	BITUYON NEOG	DEBENDRA NEOG
138	BHUL EN MORAN	BABIKA MORAN
139	MANIK BORUAH	DHANESWAR BORUAH
140	LABANYA BORA	SHASHIDHAR BORA
141	BILASKAR MORAN	LOLIT MORAN
142	DHIREN CHUTIA	LAMBESWAR CHUTIA
143	KHOGEN MORAN	PORAMESWAR MORAN
144	SUNANDA HAZARIKA	NARISWAR HAZARIKA
145	SONALI NEOG	BHOJ NEOG
146	KUMALI NEOG	GANDHA NEOG
147	PERUNA MORAN	BODAN MORAN
148	SATYAJIT MORAN	SONE MORAN
149	BABUL MORAN	JONADHAN MORAN
150	ASHYUT MORAN	JADUNATHI MORAN
151	TARA CHUTIA	RATAN CHUTIA
152	SHILPI GOGOI	PROKHEN GOGOI
153	MONUMADHAB MORAN	DILIP MORAN
154	TAPAN BARUAH	DHONESWAR BORUAH
155	MUNI GOGOI	MONTU GOGOI
156	DIPTI GOGOI	MONTU GOGOI
157	GONDHESWAR HAZARIKA	GOHIT HAZARIKA
158	DOLEE BORUAH	KUL EN BORUAH
159	DIBAKAR MORAN	LITESWAR MORAN
160	KALPONA PHUKAN	PODMADHAR PHUKAN
161	PURNIMA MORAN	BHIN MORAN
162	MOINA MORAN	PULUK MORAN
163	LAPANYA MORAN & DIGANTA MORAN	W/O DIGANTA MORAN, S/O DIMBESWAR MORAN
164	BISWAJIT MORAN	LAMBESWAR MORAN
165	KHANEN MORAN	SONE MORAN
166	GENDRA MORAN	SUKHOLATA MORAN
167	KANAKLATA DOHUTIA	LALIT DOHUTIA
168	RUPA DOHUTIA	KULBOR DOHUTIA
169	PUTU MORAN	LAKHESWAR MORAN
170	PRABINA BARUAH	BHAMAK BARUAH
171	GONAMALA HAZARIKA	MONESWAR HAZARIKA
172	MONIKA MORAN	JONADHAN MORAN
173	RINAI MORAN	RAJESH MORAN
174	HEMANTI HAZARIKA	GADADHAR HAZARIKA
175	PALI GOGOI	MONOJ GOGOI
176	RURI MORAN	DHIREN MORAN
177	RITAMONI MORAN	L.T. DEBEN MORAN
178	RAJANTI NEOG	PHIA NEOG

Fishery Field Asst.
HAP JAN DEB.

Asstt. Engineer, P.W.D.
Munier Building Division

Asstt. Engineer, P.W.D.
Deoma Division

[Handwritten signature]

[Handwritten signature]

[Handwritten signature]

180	ARABINDRA BARUAH	KAMAL BARUAH	
181	BANDANA MORAN	ANIL MORAN	
182	TUNUMONI MORAN	BIPILOB MORAN	
183	MOTI NAMASUDRA	SANAL NAMASUDRA	
184	BAKHANTI BARUAH	KAMAL BARUAH	
185	FAGHNI RAYA	SONJOY NAGBONSHI	
186	DOMOTI CHUTIA	RUTOM CHUTIA	
187	ANITA MORAN	NITESWAR MORAN	
188	BULBULI MORAN	JUGANTA MORAN	
189	KEHF MORAN	THANESWAR MORAN	
190	ABOLA MORAN	DIPESWAR MORAN	
191	MONTU MORAN	BINDESWAR MORAN	
192	SILPA NAGBONSHI	MONGLA NAGBONSHI	
193	PRIMPA GOWALA	SANJAY GOWALA	
194	MAINA NEOG	PEMOT NEOG	
195	DIPTI NEOG	DEBESWAR NEOG	
196	ANJANA PARBUNA	PRABUNATH KORUWA	
197	AKONI BORUAH	DINESH BORUAH	
198	RUNIUN HAZARIKA	BISWAJIT HAZARIKA	
199	GULESWARI MORAN	TIKESWAR MORAN	
200	MANJULA PHUKAN	DEBAJIT PHUKAN	
201	CHANDRAMA MORAN CHUTIA	JITENDRA CHUTIA	
202	MONU MORAN	PANIDHAR MORAN	
203	MINU GOGOI	DEBOJIT GOGOI	
204	NOGEN HAZARIKA	KEHBOR HAZARIKA	
205	LAKHESWAR NEOG	BHADESWAR NEOG	
206	SUBORNA BORUAH	DIPUNJU BORUAH	
207	PARISHMITA GOHAIN MORAN	DEPANKAR MORAN	
208	NABAKANTA NEOG	ROMEN NEOG	
209	SURUJ BARUAH	MANIK BARUAH	
210	PERNAKANTA MORAN	MAGESWAR MORAN	
211	BHANU NEOG	HUNDA NEOG	
212	DIPALI MORAN	AMAL MORAN	
213	ANAMIKA MORAN HAZARIKA	NILESWAR MORAN	
214	BOBY NAGBONSHI	JITEN NAGBONSHI	
215	FRAKHIMONI NEOG	SUBHASH CHETLA	
216	KETEKI NEOG	LANGKE NEOG	
217	EMMA MORAN	BIJIN MORAN	
218	ARCHANA MORAN	PRANJIT MORAN	
219	PANKAJ MORAN	BADON MORAN	
220	SWEETY SAIKLA MORAN	BIPLOB MORAN	
221	JODUMONI BORUAH	ATUL BORUAH	
222	FRANAB NEOG		
223	HOLEN MORAN	JATIN MORAN	
224	NAMPI CHETIA MORAN	NITRANTA MORAN	
225	DIIPIKA MORAN GOHAIN	HAMONJYOTI GOHAIN	
226	SUMITRA MALLAH	DILIP MALLAH	
227	AMIR NEOG		
228	BILESWAR MORAN	LABESWAR MORAN	
229	JUNUMAI MORAN	PHULEN MORAN	
230	RUNU MORAN	RAJEN MORAN	
231	PAPU MORAN	LALIT MORAN	
232	RANIAN MORAN	PULIN MORAN	
233	JATIN MORAN	BETEK MORAN	
234	MADHUKIYA MORAN	TITU MORAN	
235	JONABOR MORAN	ABHAJ MORAN	
236	ANANTA MORAN	PHUKAN MORAN	
237	BIJU MORAN	NAREN MORAN	
238	ANITA CHUTIA	PHUKAN MORAN	
239	BITUPAN MORAN	LABON MORAN	
240	NOBOJYOTI MORAN	MADAN MORAN	

8
Fishery Field Asstt.
HARJA : DEV B. DCK

Asstt. Engineer, P.W.D.
Nirugadh Building Division

Official Forest Office
Dooms Dooma Division

De

3

Division Head

Am

304	NOBEN MORAN	BIJUGESWAR MORAN	
305	ANTU HAZARIKA	NIRMOL HAZARIKA	
306	YUPI MORAN	PRANJAL MORAN	
307	PUTU HAZARIKA	KUMAL HAZARIKA	
308	JODU NEOG	HODESWAR NEOG	
309	JUNALI CHETIA	AMULYA NEOG	
310	BIHADESWARI MORAN	PANIRAM MORAN	
311	HUNESWAR HAZARIKA	TELEKI HAZARIKA	
312	PANDIT HAZARIKA	TOBAR HAZARIKA	
313	PILESH HAZARIKA	SHIPANG HAZARIKA	
314	MODHE HAZARIKA	HITESWAR HAZARIKA	
315	MUNINDRA HAZARIKA	HITESWAR HAZARIKA	
316	JANTTA HAZARIKA	REPAN HAZARIKA	
317	SURABHI MORAN	PANIRAM MORAN	
318	JEOTI MORAN	ROTHESWAR MORAN	
319	NIRMAL HAZARIKA	LT. KEMI HAZARIKA	
320	KHAHULI MORAN	RAHESWAR MORAN	
321	JAYA MORAN	DOUL MORAN	
322	MAINI NEOG	RANJIT NEOG	
323	JITUL BORUAH	MONIKANTA BORUAH	
324	MITH HAZARIKA	RUMI HAZARIKA	
325	DIPAK MORAN	NOBEN MORAN	
326	SUKHESWAR HAZARIKA	KEMO HAZARIKA	
327	JUGESWAR MORAN	LT. SHINGORA MORAN	
328	JAYANTI MORAN	KUNINDRA MORAN	
329	NOMITA BORUAH	DADAN BORUAH	
330	SABITA MORAN	CHUCHEN MORAN	
331	TUPI MORAN	BOLU MORAN	
332	ROMESH HAZARIKA	CHIPONG HAZARIKA	
333	MONTU BORUAH	MONIKANTA BORUAH	
334	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA	
335	MALAKA MORAN	PEMU MORAN	
336	PALLABI MORAN	TARENG MORAN	
337	RUPALI MORAN	GODUBAR MORAN	
338	ANUPALA MORAN	BARENDRA MORAN	
339	LUHAI CHETIA	MOHESWAR CHETIA	
340	JOYONTI MORAN	DHIREN MORAN	
341	ARUP MORAN	KHOGEN MORAN	
342	MAMONI DEKA	RUPOM DEKA	
343	KABITA BORUAH	ANIL BORUAH	
344	SOJILA HAZARIKA	RENGESWAR HAZARIKA	
345	BITUL HAZARIKA	NORENDRA HAZARIKA	
346	DIPALI BORA	N. BORA	
347	NADAY CHETIA	TUNESWAR CHETIA	
348	KAMAL BORUAH	DHONESWAR BORUAH	
349	BIMAL MORAN	HINGARA MORAN	
350	ANITA HAZARIKA	INDESWAR HAZARIKA	
351	JONALI MORAN	BASANTA MORAN	
352	KARSIJAMA MORAN	BITUL MORAN	
353	DIPEN HAZARIKA	HUNESWAR HAZARIKA	
354	POBITRA HAZARIKA	ION HAZARIKA	
355	MOTESWAR MORAN	BIJUGESWAR MORAN	
356	HIRAMONI MORAN	BODON MORAN	
357	MINI SWARI DOHUTIA	PABITRA DOHUTIA	
358	ATUL CHETIA	TUNESWAR CHETIA	
359	ILABATI HAZARIKA	LELUK HAZARIKA	
360	JITUKON NEOG	HODESWAR NEOG	
361	NABAJI HAZARIKA	NALI HAZARIKA	
362	PADMESWARI HAZARIKA	MOHIN HAZARIKA	
363	BIRJONIMAI MORAN	SITYAMAI MORAN	
364	CHIANI MORAN	PUNESWAR MORAN	

Fishery Field Asstt.
HAFJAN DEV R.I.C.O.

Asstt. Engineer, P.W.D.
Jorugh Building Division

Divisional Forest Officer
Mam Dooma Division

Asstt. Engineer, P.W.D.
Jorugh Building Division

366	JUGESWARI HAZARIKA	RAJANI HAZARIKA	
367	LADAB CHETIA	JAYANTA CHETIA	
368	MUNU MORAN	MILONYOTI MORAN	
369	EUPATI MORAN	KANTESWAR MORAN	
370	BIHUTI HAZARIKA	KHIRESWAR HAZARIKA	
371	TILESWAR MORAN	LT. PECH MORAN	
372	RUNJUN GOGOI	KULSING GOGOI	
373	PROBIN MORAN	LT. TAKOU MORAN	
374	MUKUT CHETIA	JOYONTO CHETIA	
375	HANTESWAR MORAN	LT. AME MORAN	
376	DOLIN HAZARIKA	LT. RUPEN HAZARIKA	
377	NALI HAZARIKA	SABE HAZARIKA	
378	HUNMONI MORAN	BOKUL MORAN	
379	BANDITA MORAN	HUNESWAR HAZARIKA	
380	DHONESWAR MORAN	PENU MORAN	
381	MOSHILA HAZARIKA	MANOJ HAZARIKA	
382	INDRAJIT HAZARIKA	PODMESWAR HAZARIKA	
383	RAJU BORAH	RAJENDRA BORAH	
384	DULAN BORAH	RAJEN BORAH	
385	BIRESWARI BORUAH	SIPANG HAZARIKA	
386	PATOLI BORAH	RAJEN BORAH	
387	PADMESWAR HAZARIKA	JILIK HAZARIKA	
388	SUBHAJIT HAZARIKA	PODMESWAR HAZARIKA	
389	AROTI MORAN	POSAN MORAN	
390	THANASWARI MORAN	HORENDRA MORAN	
391	BOBY MORAN	ATUL MORAN	
392	KANAK MORAN	MOLOKA MORAN	
393	GOJEN MORAN	TILESWAR MORAN	
394	UMESH BORUAH	LAGHIT BARUAH	
395	NIRMOLA NEOG	HODE NEOG	
396	ARUN HAZARIKA	INDESWAR HAZARIKA	
397	TRIVADA MORAN	POUSHO MORAN	
398	BISHWAJIT HAZARIKA	PRAMESWAR HAZARIKA	
399	PINKY NEOG	MITHU NEOG	
400	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA	
401	FRABIN HAZARIKA	LOBHESWAR HAZARIKA	
402	BOHAGI HAZARIKA	RUMOI HAZARIKA	
403	AROTI CHOWRAK	BAPUKON CHAOWRAK	
404	NIRMALI BORUAH	NAGENDRA BORUAH	
405	NITUMONI BORUAH	MANAB BORUAH	
406	PANIRAM BORA	RAJESWAR BORA	
407	PRANITA HAZARIKA	PIJIK HAZARIKA	
408	MAINA DEKA	ARUN DEKA	
409	BIHANU HAZARIKA	NARENDRA HAZARIKA	
410	GEL HAZARIKA	KANTESWAR HAZARIKA	
411	TRAKASH HAZARIKA	PANDIT HAZARIKA	
412	RUPALI HAZARIKA	MIDUL HAZARIKA	
413	ADITYA MORAN	AME MORAN	
414	LATOI HAZARIKA	JONE HAZARIKA	
415	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA	
416	HELOSHILE MORAN	LAKHESWAR MORAN	
417	DHAMAN MORAN	NODE MORAN	
418	SEWALI DEKA	BOKUL DEKA	
419	JUNAPOR BARUAH	BEHUDHAR BARUAH	
420	HIRABJYOTI GOGOI	NARAN GOGOI	
421	LILABATI HAZARIKA	PODMESWAR HAZARIKA	
422	KETEKI GOHAIN	BIRBOR GOHAIN	
423	ALIMI MORAN	JUGANTA MORAN	
424	JANTU MORAN	JADUNATHI MORAN	
425	PRANAMI MORAN	SUSHANTA MORAN	
426	NAMITA MORAN	GOGON MORAN	

Fractory Field Assst.
HAC JAN DEV BLOCK

Asstt. Engineer, P.W.D.
Bhujangh Building Division

Asstt. Engineer, P.W.D.
Bhujangh Building Division

128	TUTUMONI DEY	MOSUBASHI DEY
129	RHUMONI HAZARIKA	AKON MORAN
130	GHTIMONI DOHUTIA	HEM CHENDRA DOHUTIA
131	PRADIP KUMAR BARUAH	DILAKMAJAN BARUAH
132	KISHORE HAZARIKA	LT. DIMBESWAR HAZARIKA
133	ANUPAM NEOG	ISOTAB NEOG
134	PRONATI NEOG	PROTAP NEOG
135	DHYAK KOIRI	LOKHYA KOIRI
136	BLADRA GOGOI	KULODHAR GOGOI
137	KOLYAN DYOTI BORUAH	PRODIP K. BORUAH
138	LAKHI PATOR	LAKHI PATOR
139	MAHESWAR GHATUWAR	SUNU GHATUWAR
140	MANUMONI CHETIA	KULADHA CHETIA
141	DIPEN BORUAH	MONIKANTA BORUAH
142	RUPALI HAZARIKA	DIMBESWAR HAZARIKA
143	DIMBESWAR BARUAH	MONIKANTA BORUAH
144	RENU GOGOI	KIRAN GOGOI
145	MANU KHERUWAR	HONU KHERUWAR
146	JAMUNA KR. SAHANI	RABINDRA SAHANI
147	JAMUNA SAHANI	TRIBHUBAN SAHANI
148	SUFIA DEVI	DENESH SAHANI
149	KAMALA KOIRI	MARMU KOIRI
150	LALITA SAHANI	SARADA SAHANI
151	BARITA PHUKAN	BISWAJIT PHUKAN
152	RUKMINI KHERUWAR	BHADRA KHERUWAR
153	SONIB MOHAN	TULON MOHAN
154	ABHIRAJ MOHAN	TULON MOHAN
155	ANIL CHETIA	MANIK CHETIA
156	KIRAN KR. BAILUNG	DINA BAILUNG
157	KARUNA MOHAN	TULON MOHAN
158	GITANJALI PHUKAN	PADMADHAR PHUKAN
159	KANAK PHUKAN	PADMADHAR PHUKAN
160	SIUFE SAHANI	BABULAL SAHANI
161	MONIKHA GOGOI	PRASANTA GOGOI
162	FULAMOTI SAHANI	RABINDRA SAHANI
163	LOLITA GHATUWAR	NOKUL GHATUWAR
164	CHANDRAMA NEOG	PROTAP NEOG
165	NIRADA BAILUNG	LT. DINA BAILUNG
166	ARIUN GHATUWAR	SUNU GHATUWAR
167	DULIMONI BORUAH	HAREN BORUAH
168	AJOY KHERUWAR	MOTILAL KHERUWAR
169	REKHA KHERUWAR	RAJEN KHERUWAR
170	HEROKIYOTI BORUAH	RAJEN BORUAH
171	BILABEN BARUAH	ANDESWAR BARUAH
172	MANAKHI BAILUNG	NANDESWAR BORAH
173	CHANDANA RAI	SURAJ SAHANI
174	HITU CHETIA	ANIL CHETIA
175	ANU BAILUNG	BIMAL BAILUNG
176	BOBTA DHINGIA	TULON DHINGIA
177	KIRAN GOGOI	GREEN GOGOI
178	RATUL NEOG	KANDESWAR NEOG
179	RINA MOHAN	TULON MOHAN
180	NIRU GOGOI	SHISURAM GOGOI
181	CHUNILAL KOIRY	SAINA KOIRY
182	USHA DEY GOGOI	BHIMKANTA GOGOI
183	RANUMAI GOGOI	ANIL GOGOI
184	BUDHINI KHERUWAR	MATHAL KHERUWAR
185	NUMALI BAILUNG	SIVANATH BAILUNG
186	BIREN GOGOI	ANIL GOGOI
187	MADHURYA GOGOI	HEMONTA GOGOI
		PUNDIRAJ DHINGIA

Fishery Field Asstt.
H. P. JAN DEV BLOCK

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Divisional Forest Officer
Kamrup District

490	JIJUL GOGOI	LAKHI GOGOI	
491	KANAK BURAGOHAIN	BHUBAN BURAGOHAIN	
492	BHUPEN BURAGOHAIN	LOKHI NURAGOHAIN	
493	PANJIT GOGOI	LOKHI GOGOI	
494	DULEN CHANDRA GOGOI	LOKHI GOGOI	
495	PREMOLATA BORUAH	MONIKANTA BORUAH	
496	DIPALI DIHINGIA	SUKHESWAR DIHINGIA	
497	BOJJI MOPAN	TOK MOPAN	
498	MOLTA BORUAH	LAKHINATH BORUAH	
499	HOMER MOPAN	LHESWAR MORAN	
500	PROMITA NEOG	BOMEN NEOG	
501	MATAPJ NEOG	THUNUKA NEOG	
502	MAMONI BAILUNG	LACHIT BAILUNG	
503	KEJE HAZARIKA	TEKLO HAZARIKA	
504	SWAPNATOJI MORAN	TITO MORAN	
505	AMITI BORUAH	DHANESWAR BORUAH	
506	MALA GOHAIN	BHUBAN GOHAIN	
507	BONKHIDHAR BORUAH	BHUMESWAR BORUAH	
508	NAYAN MONI DOHUTIA	KULBO DOHUTIA	
509	ANITA HAZARIKA	MOLEN HAZARIKA	
510	NELESWARI HAZARIKA	HITESWAR HAZARIKA	
511	ANITA MOPAN	PILESWAR MORAN	
512	ANJALI HAZARIKA	PODMESWAR HAZARIKA	
513	NIRAMA DOHUTIA	MODEL DOHUTIA	
514	KHAGESWARI HAZARIKA	KEMO HAZARIKA	
515	ANU DEKA	BADOL DEKA	
516	NIMANTA BORAH	BHARAT BORAH	
517	GUNGOBHI HAZARIKA	ROTNESWAR HAZARIKA	
518	PRABHIT HAZARIKA	RAMESH HAZARIKA	
519	NILIMA MORAN	ARUN MORAN	
520	TULUKI BORUAH	TANKESWAR BORUAH	
521	USHA BORUAH	RAJEN BARUAH	
522	RIPUJIT MORAN	MODON MORAN	
523	PANKAJ CHUTIA	JITENDRA CHUTIA	
524	MANJINDRA SARKAR	RAJKUMAR SARKAR	
525	UDIT MORAN	BODON MORAN	
526	LABANYA MORAN	DILIP MORAN	
527	PARI MORAN	KHAGEN MORAN	
528	NIMIKHA MORAN HAZARIKA	SUBHAJIT HAZARIKA	
529	MINAKSHI BORUAH	TAPON BARUAH	
530	MODI CHUTIA	MAJID CHUTIA	
531	KARABI BAILUNG	BISWAJIT BAILUNG	
532	MOHESH GHATOWAR	SUNU GHATOWAR	
533	MANJIT BARUAH	NUMAL BORUAH	
534	CHIRONJIT GOGOI	POLA GOGOI	
535	NOBIN NEOG	LANKE NEOG	
536	TRIDIP KIPON MORAN	DHOMEN MORAN	
537	MONUJ GOGOI	KIRAN GOGOI	
538	MIYA KHERUWAR	TELAW KHERUWAR	
539	PUPU URANG	DRUGA URANG	
540	KAMEL NEOG	HUKHEN NEOG	
541	MUKTI NATH CHUTIA	DINESWAR CHUTIA	
542	DINESWAR CHUTIA	LEHUK CHUTIA	
543	HEMANTA MORAN	LOBESWAR MORAN	

Fishery Farm Assn.
HAPJANULY BLOCK

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Additional Forest Officer
Dooomdooma Division

INDUSTRIAL (DICE)

31.08.2020
Circle Officer

31/08/2020
Circle Officer,
Doomdooma Revenue Circle,
Doomdooma

L.M.

leading upto
interim
report
APPENDIX O



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.ICA.3/2020/570

Dated Tinsukia the 25th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of list of affected families for compensation under different
categories as determined by Hon'ble NGT.
Ref : This Office Letter No.TCA.3/2020/510 Dated.09/08/2020.

Sir,

In inviting a reference to the above subject, I have the honour to refer to the letter dated 9th August,2020 cited above which was sent to you in the wake of the agitational programme undertaken by one organization from Baghjan gaon, namely "Baghjan Gaon Milonjyoti Yuba Sangha" and villagers from Baghjan gaon on 9th August,2020.

2.0 They had submitted a memorandum on date and had inter alia/demanded the following:-

(I) The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (i) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (ii). They demanded that Category (ii) affected families from Baghjan gaon should each be paid advance amount of Rs.20.00 Lakhs.

[Signature]

1

(III) They further demanded that instead of 03/11/2020 for declaring the final compensation by Hon'ble NGT, it should be done expeditiously.

3.0 The matter was discussed with your good-self over telephone on the day and also subsequently in detail in the VC held on 10/08/2020 with your good-self and other members of the Experts Committee constituted by the Hon'ble NGT.

4.0 In pursuance of the discussions as referred to above, I am submitting herewith the list of the families affected by the Baghjan Gas Blowout and Fire Breakout. The lists are being submitted in two parts . (i) Severe damage report on Baghjan fire incident under Doomdooma Revenue Circle. The severe damage report consists of 57(Fifty-seven) severely affected families(list enclosed).

5.0 The Hon'ble NGT has divided the advance payment to be made through District Administration, Tinsukia into 3(three) Categories.

CATEGORY (I). Whose houses have been completely gutted by the fire- Rs. 25 Lacs,

CATEGORY (II). Whose houses have been severely damaged- Rs. 10 Lacs and

CATEGORY (III). Whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged- Rs. 2.5 Lacs.

6.0 In terms of the order of the Hon'ble NGT, although the list of severely damaged house/severely affected families being submitted herewith numbering 57 families as mentioned above at Para 4.0 would fall in Category (ii), yet as per the demand of the affected families of Baghjan gaon, the severely affected families may be included in Category (i), the reason being their houses have been severely damaged to the extent that these have become inhabitable and also standing crops/horticulture have been severely affected.

7.0 In this regard, the Experts Committee headed by your honour may like to recommend for widening the ambit/definition of **Category (i)** to include, in addition to houses which have been completely gutted by the fire, also the houses which have been severely damaged including the agriculture/ horticulture and other property.

h...

8.0 In pursuance of the demand of the "Baghjan Gaon Milonjyoti Yuba Sangha" and the villagers, the remaining affected families from Baghjan gaon numbering 561 families (list enclosed) who are at present staying in the relief camp at Baghjan Dighaltarang ME School and High School may be included in Category (ii) as determined by the Hon'ble NGT. These affected families whose houses have been partially damaged including standing crops and horticulture, otherwise falling in category (iii) as per categorization by the Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most, in all ways, being in the closest vicinity to the blowout site, from 0 to 1.5 Km(aprox), and they have been subjected to continuous sound and air pollution resulting from the blowout and fire. Further, they have apparently faced the maximum impact on their health, including mental stress and disorientation.

9.0 In view of the above factors, the Experts Committee headed by your honour may like to recommend to the Hon'ble NGT to consider the remaining affected families from Baghjan gaon, numbering 561 families, in Category (ii) on special consideration as explained in detail above in Para 8.0.

10.0 In such a case, the distance factor of affected families within the range of 0 to 1.5 Km from the blowout site could be one of the criteria to determine Category(ii), irrespective of whether houses have been severely damaged or not. This additional criteria for Category (ii) as "Severely affected families in a distance/range of 0 to 1.5 Km from the blowout site" could perhaps be included as an option to the criteria for category (ii) already fixed by the Hon'ble NGT. The severity may in such a case be calculated not on just on the houses damaged, but on the overall severity of the impact of the blowout on the affected villagers because of the proximity to the blowout site(0 to 1.5 Km)

11.0 Further, the amount of Category(ii) may perhaps be enhanced as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" and Baghjan gaon villagers, if deemed appropriate.

12.0 In view of the elaborate discussion on the subject above, the Hon'ble Experts Committee headed by your honour is requested to kindly examine the matter

hmc

and take a considered view so as to fulfill the aspirations of the affected families/population of Baghjan gaon.

13.0 In fine, if accepted by the Hon'ble Experts Committee and the Hon'ble NGT, the effective result of the proposals being submitted herewith would be inclusion of 57(Fifty-seven) families (list enclosed) in Category(i), and 561(Five hundred Sixty-one) families in Category(ii) (list enclosed).

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed:-

- (i) Severe damaged report on Baghjan Oil-fire incident of Baghjan under Doomdooma Revenue Circle, proposal of 57 families(Proposed in Category-i).
- (ii) List of 561 affected families of Baghjan gaon(staying in Baghjan Dighaltarang ME & High School Relief camp) excluding the families included in fully and severe damaged list under Doomdooma Revenue Circle (Proposed in Category-ii).

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/570 - A- Dated Tinsukia the 25th August, 2020.

Copy for favour of kind information to :

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:::TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/580

Dated Tinsukia the 26th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Baghjan Oil Blowout Compensation issue and Law & Order-regarding.
Ref : This Office Letter No.TCA.3/2020/570 Dated.25/08/2020. (Copy enclosed)

Sir,

In continuation of this office letter referred to the above, I have the honour to state that on 24/08/2020, about 120 persons including females from Baghjan Gaon led by "Baghjan Gaon Milonjyoti Yuba Sangha" started a sit-in-demonstration adjacent to the DC's Office, Tinsukia. They submitted a memorandum, among others, to the Hon'ble Chief Minister of Assam through the undersigned demanding the following:-

- Fire in the Baghjan BGR Well No 5 should be extinguished /doused immediately with the best of modern technology.
- That the compensation declared by the Hon'ble NGT on 06/08/2020 should be paid immediately.
- Arrangement for fulfillment of demands given in earlier memorandum should be made.
- Arrangement for treatment of people affected by sound pollution should be made through psychiatrist.
- One permanent testing center to measure sound pollution and tremors in the area should be established near BGR 5 No Well.

- The water which is being pumped from the nearby Dangari river to control the fire of BGR 5 No Well is reportedly flooding the paddy field and homestead land by getting mixed with condensate. That accumulated water should be removed .

2.0 The undersigned discussed with the President of "Baghjan Gaon Milonjyoti Yuba Sangha" and other members and also with the villagers and apprised them about the action being taken for payment of compensation based on field survey as declared by the Hon'ble NGT, and tried to persuade them to withdraw the agitational programme. However, they were not amenable to persuasion, and they stated that they will be observing the sit-in-demonstration by the side of the DC Office, Tinsukia main gate and camping here round the clock till their demands for compensation are met.

3.0 They reiterated their demand as submitted vide their memorandum dated 9th August, 2020:-

(I) The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (i) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (ii). They demanded that Category (ii) affected families from Baghjan gaon should each be paid advance amount of Rs 20.00 Lakhs. {They refused to accept compensation under category (iii) (2.5 lakhs)}

(III) They further demanded that instead of 03/11/2020 for declaring the final compensation by Hon'ble NGT, it should be done expeditiously.

4.0 It may be stated here that the said memorandum dated 9th August, 2020 was forwarded to your honour for your appraisal and consideration (Copy enclosed)

5.0 Now, since 24/08/2020 around 1100 hrs till today (26/08/2020), these villagers from Baghjan gaon along with members from "Baghjan Gaon Milonjyoti Yuba Sangha" are still camping adjacent to the DC's Office main gate at Tinsukia , and from all appearances and as informed by them, they are going to stay put at this site for an indefinite period till their demands for compensation as sought for are met.



6.0 The group of people who are thus camping here near DC Office, Tinsukia main gate comprises a substantial number of women.

7.0 As highlighted in my report/letter submitted to your honour yesterday on 25/08/2020, these villagers from Baghjan gaon led by "Baghjan Gaon Milonjyoti Yuba Sangha" fall in the closest proximity zone from the blowout site (0 to 1.5 Km approximately), and they are the people who have faced the maximum impact on their health, mental stress and disorientation due to continuous sound and air pollution resulting from the blowout site and fire, besides innumerable hardships being out of their homes and staying in Relief Camp for such a long time since the blowout on 29th May, 2020.

8.0 Based on these grounds, they have demanded that they should be paid advance compensation under Category (i) and Category(ii) only, and they have refused to accept payment under Category(iii).

As per their demand, to reiterate, the severely affected families otherwise falling in Category(ii) as per the only criteria of house damage fixed by Hon'ble NGT, may be included in Category(i), the reason being, not only their houses have been severely damaged but also standing crops/horticulture and property have been severely affected, and their houses have become inhabitable, and they have suffered the most and deserve to be placed in Category (i) along with houses gutted.

9.0 Secondly, the affected families whose houses have been partially damaged including standing crops/horticulture, otherwise falling in Category (iii) as per criteria of house damage fixed by Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most in all ways, being in the closest vicinity to the blowout site(from 0 to 1.5 Kms).

10.0 Accordingly, as discussed over phone and in the VC held on 10/08/2020 with your good self and other members of Experts Committee constituted by the Hon'ble NGT, the survey of the severely affected families was carried out and re-verified, and a list of 57 such severely affected families in a distance/range of 0 to 1.5 Km from the blowout site has been submitted to your good self for consideration under Category(i) on grounds cited above vide this Office letter dated.25/08/2020 cited above.



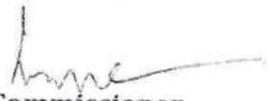
11.0 Further, the remaining affected families from Baghjan gaon numbering 561(Five Hundred Sixty-One) families who are staying at the relief camp of Baghjan Dighaltarang ME School and High School was submitted to your honour for consideration in Category(ii) vide this office letter dated.25/08/2020 cited above on the grounds cited above and therein.

12.0 In view of the circumstances and facts mentioned above, the Hon'ble Experts Committee and the Hon'ble NGT may like to consider the demands placed by the Baghjan villagers led by "Baghjan Gaon Milonjyoti Yuba Sangha" and the submissions made by the undersigned.

Your kind consideration in this regard is solicited.

Enclosed: As stated above

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/580 - A- Dated Tinsukia the 26th August,2020.

Copy for favour of kind information to:

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO. TCA.3/2020/602

Dated Tinsukia the 29th August' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Subject : Baghjan Oil Blowout Compensation issue -regarding.

Reference : This Office Letter No.TCA.3/2020/570 Dated 25/08/2020 & TCA.3/2020/580
Dated 26/08/2020

Sir,

In continuation of this office letter no. TCA.3/2020/570, dated 25/08/2020, I have the honour to send herewith the minutes of the meeting held on 29-08-2020 (copy enclosed) with the Member Secretary, District Legal Services Authority, Tinsukia regarding compensation for the Gas Blowout/Fire Incident at BGR Well No.5 of Oil India Ltd. at Baghjan.

2.0 In the meeting, the proposals submitted by letter cited above have been endorsed by the Member Secretary, District Legal Services Authority, Tinsukia.

3.0 Signed copies of the severe damage report on Baghjan Gas blowout/ fire incident with signatures of Ad. Deputy Commissioner, Tinsukia and all concerned departmental officers, are submitted herewith.

4.0 It may be mentioned here that earlier vide letter dated 25-08-2020 the proposed of compensation was already submitted for considerations under Category (ii). The signed copies are also attached herewith as mentioned at para 3.0 above.

This is for your kind information.

Encl: As stated above.

Yours faithfully,

Deputy Commissioner
Tinsukia

Minutes of the meeting held on 29th August, 2020 at 12.30 PM in the Office Chamber Deputy Commissioner, Tinsukia to discuss on compensation issue of the affected persons due to Gas blowout/fire breakout incident at Well No.5 of Baghjan.

The Following members were present in the meeting.

1. Sri Bhaskar Pegu, ACS, DC, Tinsukia.
2. Sri Nayan Jyoti Dutta, Secretary DLSA, Tinsukia.

The Hon'ble NGT had vide its order dated 06/08/2020 inter alia directed that the disbursement of compensation to be paid to the affected families may be overseen by the State Legal Services Authority.

Accordingly, a joint meeting with the District Legal Services Authority (as authorized by S.L.S.A) was held in the conference hall of the District and Session Judge on 12-08-2020 where a VC was also held with the State Legal Services Authority.

The Member Secretary DLSA, Tinsukia, also invited to the meeting held with the stakeholder organization "Baghjan Gaon Milonjyoti Yuba Sangha"

In today's sitting with Member Secretary DLSA, Tinsukia the matter of enhanced amount of compensation as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" was discussed along with the memorandum submitted by "Baghjan Gaon Milonjyoti Yuba Sangha" in this regard.

The report already submitted by DC, Tinsukia to the Hon'ble Chairman, Committee of Experts constituted by Hon'ble NGT vide its letter No.TCA.03/2020/570 Dated.25th August,2020 and No.TCA.3/2020/570 Dated 26th August,2020 were apprised to the Member Secretary DLSA, Tinsukia who perused the same and agreed with the proposals as submitted by DC, Tinsukia for payment of enhanced amount to the affected families of Baghjan Gaon on the ground cited in the reports and the special circumstances existing at present.


Deputy Commissioner,
Tinsukia

Memo No. TCA.3/2020/

Dated. Tinsukia the 29th August, 2020

Copy to:

The Member Secretary, District Legal Services Authority, Tinsukia.


Deputy Commissioner,
Tinsukia

Severe Damaged Report on Baghjan Oil-Fire Incident of Baghjan under Doomdooma Revenue Circle, Doomdooma

Revenue Department

SL. No.	Sl. No. of Main Itst	Name of the Pattadar	Name of Dakbaldar	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No.	Area of the Land	Occupation	Remarks
					Adult	Minor	Total							
1	1	NI	Sri Mintu Borah S/o Bhuban Borah	Bamboo CI Sheet House (14x24), Cow Shed (10x15), Bhorol Bamboo (10x12) Tailhal (loom) (10x12), Chicken Coop-Goral (8x10)	3	0	3	Baghjan NC	Gen Govt	NI	1 No Dag (Part)	5 B, 2 K, 10 L	Fishing Cultivation	NI
								Baghjan Gaon	Gen Govt	NI	445 Part	2 B		
2	4	NI	Smt. Kunderwan Borah W/o Thanoswar Borah (Thanuram)	AY House, Bamboo CI Sheet House 14x32, Cow Shed 12x12, Kitchen 12x12, Chicken Coop (Goral) 8x5	2	0	2	Baghjan Gaon	Gen Govt	NI	445 Part 1287	2 K 10 L	Fishing Cultivation	NI
								Parta	160	436 Part				
								Parta	109	405 Part				
3	9	NI	Sri Aditya Borah S/o Thanoswar Borah	NI	2	1	3	Baghjan Gaon	Gen Govt	NI	445 Part 1287	1 B	Fishing Cultivation	NI
								Parta	160	436 Part				
								Parta	109	405 Part				
		NI						Baghjan NC	Gen Govt	NI	1 No Dag (Part)	6 B		

Jahin
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Deputy Com
TINSUKIA
Satish
Asstt. Forest Officer
Doom Dooma Division

[Signature]
Agriculture Extension Asstt.
Baghjan Eleka

Abhinab Boruah
(Vet. Department)

[Signature]
(S.K.)

[Signature]
[Signature]

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
Asstt. Forest Officer
Doom Dooma Division

[Signature]
Fishery Field Officer
Kakapathar

4	10		Smt. Putali Nagbanshi D/o Dhaniram Nagbanshi	IAY House, Bamboo CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Gora) 8x8	7	0	7	Baghjan Gaon	Gen Govt	Nil	1 No Dag (Part)	5B	Fishing, Cultivation	Nil
								Baghjan NC	Gen Govt					
5	15	Sri Atowa Urang, S/o Lukhar Urang	Sri Sanjay Nagbanshi S/o Kartik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gaon	Patta	8 (Eksana)	004	3B, 2K, 17L	Day Labourer Fishing	Nil
								Patta	160 (Eksana)	404 Part				
		Baghjan NC						Gen Govt	Nil	1 No Dag (Part)	5B			
6	30	IAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhoral 10x12	Smt. Benita Ghatawar S/o Jethu Ghatawar	IAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhoral 10x12	6	0	6	Baghjan NC	Gen Govt	Nil	2 No Dag Part	6B	Fishing, Cultivation	Nil
7	31	Sri Pulin Chetia S/o Mempo	Sri Pulin Chetia S/o Sanjay Chetia (Mygh)	Assam Type Puoca House (112x112), Kitchen Foundation & CI Sheet (16x24), Cow Shed-Bamboo CI Sheet (14x16), Bhoral Kacha (14x15) Duck Coop (8x8), Tatha (Loom house) (12x10), Garage (10x12) Chicken Coop (8x8)	3	0	3	Baghjan Gaon	Patta	125	000	1B, 2K, 10L	Cultivation	Nil
		Baghjan Gaon						Patta	125	000	1B, 2K, 10L			
		Baghjan NC						Gen Govt	Nil	1 No Dag (Part)	20B			
8	34	Sri Mangla Moran S/o Lulumoni Moran	Sri Rajeswar Neog S/o Bhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (20x40), Kacha Bhoral (12x14) Tatha (Loom House) (12x12), Chicken Coop (8x8)	4	1	5	Baghjan Gaon	Patta	198	460 Part	5B 2K 10L	Fishing, Cultivation	Nil
								Patta	199	461 Part				

Abhinav Baruah
 (Insp) Asst
 M. Komol
 Inspector
 Handloom Training Cent
 Dibrugarh

Vishal Boruah
 Forest Officer
 Dooms Div

Di (SK) - Extension
 District Industries
 Dibrugarh

Am
 P
 Fisheries
 Dibrugarh

Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Addl. Deputy Commissioner
 TINSUKIA

9	36	Sri Hula Hazanka S/o P.H. Hazanka	Sri Rameswar Hazanka S/o Shola Hazanka	Assam Type Pucca House (28x46), Hull Pucca House (12x20), Bhoral Kacha (12x18) Duck/Chicken Coop (8x10), Tatha (Loom House) (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Gaon	Patta	128	403	3 B 16 L	Fishing, Cultivation	NI
		Baghjan NC						Gen. Govt	NI	1 No Dag (Part)	20 B			
10	39	NIL	Sri Kachal Neog S/o Thula Neog	Kacha Bamboo House (20x36), Kacha Kitchen (18x28), Cow Shed Kacha (12x20), Bhoral (12x16), Chicken/Duck Coop (8x8), Tatha (Loom House) (12x12)	5	1	6	Baghjan Gaon	Gen. Govt	NI	436 Part	3 B 15 L	Fishing, Cultivation	NI
								Baghjan NC	Gen. Govt	NI	1 No Dag (Part)	4 B		
11	45	Sri Bhadeswar Moran S/o Lulumoni Moran	Sri Lohit Neog, S/o Bhadeswar Neog	Bamboo CI Sheet House (36x28), Cow Shed Pucca Piler (10x12), Chicken/Duck Coop Pucca Piler (8x6), Tatha Loom House (10x12), Bhoral pucca Piler (12x18)				Baghjan Gaon	Patta	144	443 Part	3 B 1 X 17 L	Fishing, Cultivation	NI
		Baghjan Gaon						Patta	196	450 Part	1 B			
		Baghjan NC						Gen. Govt	NI	1 No Dag (Part)	12 B			
12	73	Sri Mangla Moran S/o Lulumoni Moran	Smt Anu Neog, Smt Pubali Neog D/o Bolin Neog	Bamboo CI Sheet House (28x30), Kacha Kitchen (12x16), Cow Shed (10x12), Chicken/Duck Coop (8x10), Tatha (Loom House) (12x12)	3	1	4	Baghjan Gaon	Patta	198	450 Part	4 B gha	Fishing, Cultivation	NI
		Baghjan Gaon						Patta	199	458 Part				
		Baghjan Gaon						Patta	199	461 Part				
		Baghjan NC						Gen. Govt	NI	1 No Dag (Part)	10 B gha			

Abhinob Boruah (Mtg. Mem)

Additional Forest Officer
Dooima Division

Babu
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Agriculture Extension Asstt.
Baghjan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
K. S. Choudhury
Training Centre
Diabor

[Signature]
Fishery Field Asstt.
Kapathei Laxo Block

13	75	Sri Manoja Moran S/o Udumen Moran	Smt. Purnparaj Beggi D/o Sri Mena Neog	Bamboo/Timber CI Sheet House (14x40), Kitchen Kitchen (14x20) Dhoro' (10x12), Cow Shed (10x12) Chicken/Duck Coop(8x8), Talha (1 room House) (12x12)	2	1	3	Baghjan Gaon	Patta	108	460 Part	2 B	Housewife, Fishing Cultivation	Nil
		Baghjan HC						Gen. Govt	Nil	1 No. Dag (Part)	3 B			
14	76	Sri Kulo Borah S/o Buthor Borah and others	Smt. Anura (Smta) D/o Nandewar Borah	Hall Pucca House (24x36) Kitchen Kulcha (24x12), Cow Shed (10x12), Talha (room House) (10x12)	4	0	0	Baghjan Gaon	Patta	132	467 Part	1 B 2 K 10 L	Fishing, Cultivation	Nil
		Baghjan Gaon						Patta	132	456 Part	1 B 2 K 10 L			
		Baghjan HC						Gen. Govt	Nil	1 No. Dag (Part)	5 B			
15	80	Sri Tropolu Mann S/o Pesh Moran	Sri Prithul Mann S/o Phulon Moran	Hall Pucca House (16x30), Bamboo CI Sheet House (8x30), Bhoral (12x14), Chicken Coop(8x8), Talha (room House) (12x12), Shop attached to House, Toilet (Gov Scheme)	2	1	3	Baghjan Gaon	Myadi Patta	129	545 Dag Part	2 K 0 K 0 L	Fishing	Nil
		Baghjan HC						Gen. Govt	Nil	1 No. Dag (Part)	7 B 0 K 0 L			
16	94	Sri Thanaram Borah S/o Bunbor Borah	Smt. Dipka Borah D/o Muhendra Borah	Bamboo CI Sheet House (18x24), Cow Shed (12x15), Chicken/Duck Coop(8x8), Talha (room House) (12x12)	5	1	6	Baghjan Gaon	Myadi Patta	109	405 Dag Part	2 B 3 K 6 L	Husband-Cultivation, Wife- Housewife	Nil
		Baghjan HC						Gen. Govt	Nil	1 No. Dag (Part)	6 B			

Leah
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

M. Komari
Instructor -
Handloom Training Centre
Dibru

[Signature]
Fishery Officer
Kakapathar

[Signature]
Asstt. Forest Officer
Bom Dooom District

[Signature]
u

[Signature]
D/S (S.K.)
D/S

17	06	Sri Thanum Borah S/o Bulanbor Borah	Smt. Anju Borah D/o Jatin Borah	Half Pucca Assam Type House (20x36), Kitchen Kutcha (12x24), Bherai (12x14), Cow Shed (10x12) Chicken Coop (6x8), Tahai (loom House) (10x12)	4	3	7	Baghan Gaon	Patta	19	405 Dag Part	2B 1K	Fishing Day labourer	NI
		NI						Baghan NC	Gen Govt	14	1 No Dag (Part)	5B		
18	07	Sri Thanum Borah S/o Bulanbor Borah	Smt. Subha Borah D/o Borah Borah	Pucca Foundation, Bamboo/Timber/DI Shed Assam Type House (24x24) Kitchen Kutcha (12x28) Cow Shed (10x14), Chicken/Duck Coop (4x5), Tahai (loom House) (12x12), Toilet (Govt Scheme)	6	0	6	Baghan Gaon	Patta	109	445/1257, 406/ 1232, 406 No Dag Part	2B	Fishing Cultivator	NI
		NI						Baghan NC	Gen Govt	12	1 No Dag (Part)	9B		
19	08	10	Sri Rajam Moran S/o Rita Moran	Kutcha Bamboo House (14x30), Kutcha Kitchen (12x14), Cow Shed Kutcha (12x14), Goat Shed (8x8), Chicken/Duck Coop (4x5), Tahai (loom House) (10x12)	2	1	3	Baghan Gaon	Gen Govt	NI	321 No Dag Part	2B 0K 00L	Cultivator	NI
								Baghan NC	Gen Govt	NI	1 No Dag (Part)	16B		
20	10	Sri Kuc Borah S/o Bulanbor Borah and others	Smt. Purnima Borah D/o Sri Bulanbor Borah	Assam Type Pucca House (30x30) Pucca Kitchen (30x25) Bherai (12x14) Cow Shed Kutcha (12x14) Chicken/Duck Coop (4x5), Tahai (loom house) (12x12), Goat Shed (8x8)	5	0	5	Baghan Gaon	Patta	162	457 part	1B 0K 00L	Fishing Cultivator	NI
								Baghan Gaon	Gen Govt	VI	503 No Dag Part	1B		
								Baghan NC	Gen Govt	VI	1 No Dag (Part)	7B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

ADDL. Deputy Commissioner
TINSUKIA

ADDL. Deputy Commissioner
Extension Officer
District Industries & Commerce Centre
TINSUKIA

230

ADDL. Deputy Commissioner
District Industries & Commerce Centre
Dibrugarh

Divisional Forest Officer
Dibrugarh District

ADDL. Deputy Commissioner
District Industries & Commerce Centre
Dibrugarh

21	175	Sri Maha Moran S/o Lalman Moran	Smt. Dipa Tunngi S/o Dano Neng	Half Pucca House (21x40), Katcha Kitchen (12x20), Cow Shed (10x12), Chick Duck Coop (4x11), Tatha Loom House (12x12), Goat Shed (10x10)	5	0	5	Patla	190	44	2 B 7' 15 L	Fishing, Cultivation	11	
		Bagyan Gaon						Patla	138	45				
		Patla						155	45					
		Bagyan HC						Gen Govt	114	116 Sq (Part)	5 B			
22	174	Sri Maha Moran S/o Sudhan Moran	Sri Umawanta Boruah S/o Bhola Nath Boruah	Bamboo/Gl Sheet House (12x24), Chicken Coop (8x8), Pucca House (6x3), Hand Tractor 1 Ha	4	1	5	Bagyan Gaon	Gen Govt	114	44 Part	1 B 2 X 5 L	Fishing, Cultivation	11
		Bagyan HC						Gen Govt	114	124 Part	3 B 2 X 15 L			

Alkhech
12

Regional Forest Officer
Dooms Division

W.C.
D/S (S.K.)

[Signature]
Asstt. Engineer, P.W.D.
Tibragarh Building Division

[Signature]
Agriculture Extension Asstt.
Baghan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
Instructor
Handloom Training Centre
Daboo

[Signature]
Fishery P.W.D. Asstt.
Kokapather Urea Block

23	196	Sri Janakiam Moran S/o Leheng Moran	Smt. Rajumon Nagamathi S/o Late Kulu Nagamathi	Bamboo/GI Sheet House (12x36) Bamboo Wvy House (12x36), Cow Shed Bamboo Tin Chicken Coop (8x8)	2	2	4	Baghyan Gaoon	Patta	63	375	480 X 00 L	Dry Latexer	Nil
		Gen Govt							Nil	333				
		Gen Govt							Nil	398 part				
		Gen Govt							Nil	395 Part				
24	206	Sri Thanuram Borah S/o Bulbor Borah	Smt. Manava Bora D/o S/o Chandra Borah	Pucca Foundation, Bamboo/Timber/GI Sheet House (12x14) Bhoral Bamboo Tin (12x15), Talhal/Loom House (12x12), Goat Shed (8x8) Toilet (Govt. Scheme)	4	0	4	Baghyan Gaoon	Patta	109	442/287	180 X 00 L	Fishing, Cultivation	Nil
		406 No Dag Part												
		406/1232												
26	212	Sri Janakiam Moran S/o Leheng Moran	Smt. Dibyakata Borah W/o Tarun Borah	Half Pucca Assam Type House (28x36), Kitchen Katcha (26x24), Cow Shed (12x14), Bhoral Bamboo Tin (12x14), Talhal/Loom House (12x12), Katcha Shop	6	3	9	Baghyan Gaoon	Patta	64	473	2815 L	Fishing, Cultivation	Nil
		Baghyan HC						Gen Govt	Nil	110 Dag (Part)	138			
26	262	Sri Kulo Borah S/o Bulbor Borah and others	Smt. Ranu Borah W/o Jatin Borah	Nil				Baghyan Gaoon	Patta	132	457 No Dag Part	182 X 10 L	Business	Nil
		Baghyan HC						Gen Govt	Nil	110 Dag (Part)	49			
								Patta	132	456 No Dag Part	182 X 10 L			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Inspector
District Industries & Commerce Centre
TINSUKIA

Fishery Field Asstt
Kakanathar Uren Block

Abhinav

National Forest Office
Dibrugarh District

W.C.

D.S.K.

AM

27	276	Nil	Smt. Fasun Urang W/o Dighalya Naubamhi	IAY House, bamboo CI Sheet House 12x14, Chicken Coop (Goral) 8x8.	3	0	3	Baglum Gaon	Gen Govt	Nil	391 No. Dag Part	1B	Day Labourer	Nil
								Baglum IAC	Gen Govt	Nil	115 No. Dag (Part)	1B		
28	286	Sri Dibendra Moran S/o Bhadrakar Moran	Sri Dibendra Moran S/o Bhadrakar Moran	Assam Type Pucca House (24x36), Cow Shed Katcha (10x12), Chicken/Duck Coop (8x8), Tathal Loom House (10x12)	2	0	2	Baglum Gaon	Patta	160	405	3B	Fishing	Nil
		Gen Govt						Nil	445 No. Dag Part					
29	311	Nil	Sri Birin Mura S/o Fala Mura	AY House, bamboo CI Sheet House & Kitchen (12x14), Kitchen Katcha (12x12), Cow Shed (10x10), Chicken/Duck Coop (Goral) 8x8	4	0	4	Baglum Gaon	Gen Govt	Nil	446 No. Dag Part	3B	Day Labourer, Fishing	Nil
								Baglum IAC	Gen Govt	Nil	1 No. Dag (Part)	2B		
30	312	Sri Mangla Moran S/o Lutumon Moran & other 3 persons	Smt. Gohali Neog D/o Bhadrakar Neog	Hill Pucca House (28x36)	2	0	2	Baglum Gaon	Patta	198	460 No. Dag Part	2K	Housewife, Cultivation	Nil
		Baglum Gaon						Patta	199	461 No. Dag Part				
31	477	Nil	Sri Achinwar Chetia S/o Purn Chetia	Assam Type Pucca House (24x36), Kitchen Pucca (14x14), Cow Shed Katcha (10x12), Chicken/Duck Coop (8x8), MT House (16x12), Tathal Loom House, Goat Shed (10x8), Toilet Katcha (4x6), Bathroom Pucca (4x6)				Baglum Gaon	Gen Govt	Nil	291 No. Dag Part	7B	Fishing Cultivation	Nil
								Baglum IAC	Gen Govt	Nil	1 No. Dag (Part)	22B		

S. Saha
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

A. J.
Addl. Deputy Commissioner
TINSUKIA

A. S.
Extension Officer
District Industries & Commerce Centre
TINSUKIA

233

M. Kumar
K

S. Saha
Regional Forest Officer
Mam Dooma Divisions

W. C.
Fishery Field
Kakapatrie.

A. S. (K)

P. S.

Abhinob Boruah

N. C.

A.

32	437	Sri. Sahjan Kalyani Sri. Khajur Kanyar & 4 other persons	Sri. Bimal Uyang Sri. Pawan Uyang	IAY House, Patta Door & CI Sheet House (12x12), Bamboo/CI Sheet House (10x12), Chicken/Duck Coop (15x8)	2	1	3	Baghjan Gaon	Myrak Patta	216	176 No. Dig Part	2 K 10 L	Day Labourer	Nil
		Eksana Patta							176	388 No. Dig Part				
33	438	Smt. Manju Uyang Sri. Bangra Uyang	Smt. Arjun Uyang Sri. Pihu Uyang	IAY House, Bamboo & CI Sheet Kitchen (12x18), Chicken/Duck Coop (8x8)	5	0	5	Baghjan Gaon	Myrak Patta	59	343 No. Dig Part	4 B 4 K 10 L	Day Labourer	Nil
											59 No. Dig Part			
											365 No. Dig Part			
		367 No. Dig Part												
	Nil		Baghjan HC	Gen. Govt.	Nil	1 No. Dig (Part)	4 B 4 K 10 L							
34	439	Sri. Sahjan Kalyani Sri. Khajur Kanyar & 4 other persons	Sri. Bimal Uyang Sri. Pawan Uyang	IAY House, Chicken/Duck Coop (15x8)	1	0	1	Baghjan Gaon	Myrak Patta	216	176 No. Dig Part	2 K 10 L	Day Labourer	Nil
		Eksana Patta							176	388 No. Dig Part				
35	440	Sri. Lakshya Kani Sri. Sanjay Kani & 2 other persons	Sri. Dibakar Kani Sri. Ghoprasad Kani	IAY House, Bamboo/CI Sheet House (24x25), Cow Shed (10x15)	3	0	3	Baghjan Gaon	Patta	14	356 No. Dig Part	2 B 2 K 10 L	Cultivation	Nil
		Baghjan HC						Gen. Govt.	Nil	1 No. Dig (Part)	3 B			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Officer
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Instructor
Training Centre
Dibrugarh

Fishery Field Asstt
Akapatner Lower Block

Abhishek R.

Internal Forest Office
Bhutan Brooma Division

De

19/5/21

De

36	407	Sri Lakshya Kon Sri Sama Kon & 2 other Persons	Sri Raju Kon Sri Dibor Kon	WY House	2	2	4	Baghyan Gaon	Patta	14	350 No Dag Part	2B 2K 10 L	Cultivation	Nil
		Baghyan NC						Gen Govt	Nil	1 No Dag (Part)	3 B			
37	438	Sri Atowa Nijambshi Sri Lal Nagbanshi	Sri Borshi Urang Sri Bhado Urang	Bamboo/CI Sheet House (12x36), Kitchen Kitcha (12x15) Cow Shed (10x12), Choken Coop (8x8)	5	0	5	Baghyan Gaon	Eksana Patta	9	425 No Dag Part	2 B	Cultivation	Nil
								Baghyan Gaon	Eksana Patta	14	418 No Dag Part	2 B		
		Baghyan NC	Gen Govt					Nil	1 No Dag (Part)	3 B				
38	504	Nil	Sri Pancha Urang Sri Lal Urang	Bamboo/CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken/Duck Coop (8x8)	5	0	5	Baghyan Gaon	Gen Govt	Nil	389 No Dag Part	2 B	Day Labourer	Nil
39	518	Sri Lal Urang Sri Sukal Urang & Others	Sri Fagu Urang Sri Lal Urang	Pucca House (24x30), Kitchen bamboo/in (12x30), Bhoral (10x18), Cow Shed (10x15)	3	0	3	Baghyan Gaon	Eksana Patta	176	330	4 B 2 K 13 L	Day Labourer	Nil
		Baghyan NC						Gen Govt	Nil	1 No Dag (Part)	25 B 2 K 10 L			
		Nil						Nil	Nil	14	350 No Dag Part	1 B 4 K 14 L		
40	524	Sri Lakshya Kon Sri Sama Kon & 2 other Persons	Sri Golap Kon Sri Lakshya Kon	Foundation Pucca Bamboo Tin House (24x30), Cow Shed (10x15)	2	1	3	Baghyan Gaon	Eksana Patta	140	318	2 B 6 L	Mason	Nil
								Baghyan NC	Gen Govt	Nil	1 No Dag (Part)			
		Nil	Nil					Nil	199	361				
41	529	Nil	Sri Sukham Urang Sri Krishna Urang	Bamboo CI Sheet House (14x24), Cow Shed (12x12), Choken Duck Coop (8x8)	1	0	1	Baghyan Gaon	Gen Govt	Nil	321 Part	1 B 2 K 10 L	Day Labourer	Nil

Asst. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA
Extension Officer
District Industries & Commerce Centre
TINSUKIA

Manager
Handloom Training Centre
Dighor

Albinal
Borua
1/1
Sri Fagu
Sri Lal Urang
Sri Sukal Urang & Others
Sri Satyanarayan Sahani
Sri Babulal & Other
Sri Lakshya Kon Sri Sama Kon & 2 other Persons
Sri Golap Kon Sri Lakshya Kon
Sri Sukham Urang Sri Krishna Urang
Fisher
Kakr

42	546	Smt. Manoj Uhang S/o Ranjita Uhang & 1 Other	Smt. Jagat Uhang S/o Bibhat Uhang	IAY House, Bamboo Hay House (12x24), Kitchen Katcha (12x20) Cow Shed (12x10), Chicken Coop (6x6)	7	0	7	Baghyan Gaon	Patta	59	343 Part	3 B 2 K 5 L	Day Labourer	Nil
		Baghyan Gaon						Patta	59	365 Part				
		Baghyan Gaon						Patta	59	357 Part				
		Baghyan NC						Gen. Govt	Nil	1 Ha. Dag (Part)	6 B 2 K 10 L			
43	545	Sri Chetram Gogoi S/o Dharma Gogoi & 5 others	Smt. Manu Gogoi S/o Mini Gogoi	Puzza House (18x36), Kitchen Hay (12x33), Cow Shed (10x15), Chicken/Duck Coop (12x16)	5	1	6	Baghyan Gaon	Gen. Govt	Nil	363 Part	4 B 2 K 10 L	Day Labourer	Nil
		Baghyan Gaon						Patta	19	356 Part				
		Baghyan Gaon						Patta	19	364 Part				
		Baghyan NC						Gen. Govt	Nil	1 Ha. Dag (Part)	5 B			
44	547	Sri Satish Kalwar S/o Kharu Kalwar & 4 other persons	Sri Matta Uhang S/o Paban Uhang	IAY House, Bamboo CI Sheet House (12x30), Cow Shed (12x10) Chicken Coop (6x6)	5	1	6	Baghyan Gaon	Patta	216	176 Part	2 K 10 L	Day Labourer	Nil
		Baghyan Gaon						Patta	176	308 Part				
45	548	Sri Manoj Uhang S/O Ranjita Uhang	Smt. Puja Uhang D/o Ajay Uhang	IAY House, Bamboo CI Sheet House (14x36), Chicken/Duck Coop (6x6)	2	3	5	Baghyan Gaon	Patta	50	343 Part	1 B	Day Labourer	Nil
46	549	Nil	Smt. Batek Uhang D/o Jinu Uhang	Bamboo CI Sheet House (12x36) Bamboo Hay House (12x24) Chicken Coop (6x6)	6	0	6	Baghyan Gaon	Gen. Govt	Nil	389 Part	1 B 2 K 10 L	Day Labourer	Nil
								Baghyan Gaon	Gen. Govt	Nil	353 Part			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

236

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery
Kakapatri

4	552	Sr. Chemist GGN Sr. Charms GGN & 5 others	Smt. Hemalata Das Gogoi 01/0 Suktananda Gogoi	1st Floor House (28x36), Cow Shed (10x15), Tatal Loom House (10x12), Govt Shed (12x14), Govt Ghar (10x15)	2	1	3	Bagjan GGN	Path	19	30% Part	5B	Cultivation	10
		Nil			Bagjan HC	Gen Govt	Nil	1 1/2 Day (Part)						

[Signature]
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Structure Extension Asstt.
Baghjan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
Instructor
Workshop Training Centre
Dibrugarh

[Signature]
Abhinav
Barua
(Asstt. Dy. Commr.)

[Signature]
Fishery Officer
Kakanihati

43	54	Sri. Suban Kamesh Sri Tharu, Kamesh & 3 Others	Smt. Jashi (Hand Work) B-44(Urang)	Bumby CI Sheet House (12x24), Cow Shed (10x12), Chicken/Duck (6x8)	2	0	7	Bagyan Gann	Eksana Patta	216	175 No. Dig Part	27.111	Dry Labourer	1.1
										176	348 No. Dig Part			
44	562	Smt. Mangi Urang Di Kumpe Urang	Smt. Agnya Urang Wro Sanyay Urang	1st House, Bamboo CI Sheet Kitchen (12x11), Cow Shed (10x12)	2	2	4	Bagyan Gann	Eksana Patta	59	343 No. Dig Part	2.9	Dry Labourer	1.1
											365 No. Dig Part			
											357 No. Dig Part			
										1M	1 No. Dig (Part)	4 R 2 K 16L		
50	569	14	Smt. Dharma Sri Tanjari, Dharma	Half Pucca House (20x30), Kitchen Kitchen (12x24), Chicken/Duck Coop (8x8)	3	1	4	Bagyan Gann	Patta	14	350 Part	3.8	Fishing Cultivation	1.1
51	581	12	Smt. Parashman Boruh Dip. Noma Boruh	Pucca House (14x20), Kitchen Bamboo (12x15), Toilet/Bathroom (6x9), Tantal Loom House (12x12)	2	2	4	Bagyan NC	Gen Govt	111	1 No. Dig (Part)	2.8	Service	2.1
52	584	14	Smt. Devi Urang Sri Dum Urang	Bamboo CI Sheet House (12x30) Bamboo Hay House (12x24) Chicken/Duck Coop (8x8), Cow Shed (10x12 Smt), Loom House Tantal	8	1	9	Bagyan Gann	Gen Govt	144	309 Part	2.8	Dry Labourer	1.1

[Signature]
 National Forest Officer
 Dooema Divisions

[Signature]

[Signature]
 (1/15/14)

[Signature]
 Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

[Signature]
 Addl. Deputy Commissioner

[Signature]
 Abhinav Baruah
 (1/15/14)

[Signature]
 Inspector
 Angapom Training Centre

[Signature]
 Fisheries Field Officer
 Kakapathar

53	117	N	Sr. Dhara Jagannath S/o Aghu Jagannath	Bamboo CI Sheet House Kitchen (14x36) Chicken Coop	5	0	5	Bagyan Gauri	Gen Govt	110	34 Part	10.2x10L	Day Labourer Fishing	10
								Bagyan NC	Gen Govt	110	110 Part	10.2x10L		
54	114	Sr. Tangreshwar Gopal S/o Dhabar Gopal	Smt. Krishna Prasa D/o Chunni Prasa	IAY House (12x20) Chicken/Duck Coop (8x8)	1	0	1	Bagyan Gauri	Patta	57	40 Part	2x10L	Day Labourer	10
55	44	Sr. Duttan Jagannath Sukra Narayana	Smt. Renuka Meeg D/o Sukra Meeg	IAY House, Bamboo Hay House (12x24), Kitchen Kancha (14x24) Cow Shed (12x15) Tatha room House (10x12)	6	1	7	Bagyan Gauri	Eksara Patta	71	200	2x10L	Fishing Cultivation	10
56	121	N	Sr. Sukiam Muni S/o Jaymuni Muni	Bamboo CI Sheet House (12x24, Bhoral (10x18)	2	0	2	Bagyan NC	Gen Govt	NI	1 No Dag (Part)	2x10L	Day Labourer, Cultivation	Home not found in the list of Y. J. J. Block Bagyan
57	157	Sr. Dinesh Chula S/o Leha Chula	Sr. Khim Chula S/o Renukanta Chula	N	1	0	1	Bagyan NC	Gen Govt	110	1 No Dag (Part)	2B	Fishing, Cultivation	10
								Bagyan Gauri	Myak Patta	234	24 Part	3B		

Handwritten signature
 District Forest Officer
 Jhansi Forest Division

Handwritten signature
 Circle Officer,
 Doomdooma Revenue Circle, Doomdooma
 Doomdooma

Handwritten signature
 Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Handwritten signature
 Agriculture Extension Asstt.
 Dibrugarh

Handwritten signature
 Election Officer
 Tinsukia

Handwritten signature
 (M. G. Baruah)
 (M. G. Baruah)

Handwritten signature
 Instructor
 Rangooom Training Centre
 Dibrugarh

Handwritten signature
 Fishery Field Asstt.
 Jankapathar U.P. Block



**GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)**

NO.TCA.03/2020/706

Dated Tinsukia the 31st August' 2020

To

**The Hon'ble Justice B.P Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal.
Guwahati-781004, Assam**

Sub: Baghjan Oil Blowout Compensation issue- regarding

Ref: This Office Letter No. TCA.03/2020/570, Dated 25-08-2020 &
TCA.03/2020/580, Dated 26-08-2020

Sir,

I have the honour to refer to the subject cited above, and to refer to the reports submitted to your honour by the undersigned regarding the proposals for payment of interim compensation to the affected families of the Baghjan blow out incident.

2.0 In this regard, it may be mentioned that the undersigned had submitted the proposal for interim compensation on the basis of memorandum/ demand from villagers led by Baghjan Gaon Milonjyoti Yuva Sangha under two categories:-

(i) Category (i)- 57 families

(ii) Category (ii)- 561 families

3.0 However, the figure of total affected families in Category (ii) earlier mentioned as 561 families is modified now after re- verification, and the figure of affected families under Category (ii) after re-verification and correction now may be considered as 543 families.

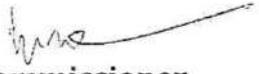
4.0 The report from Circle Officer, Doomdooma Revenue Circle along with the list of 543 families to be included in Category (ii) is enclosed herewith as Annexure-2

5.0 The list of 57 families to be included in Category (i) is once again submitted and enclosed herewith for ready reference as Annexure- 1

This is favour for your kind information.

Enclo: As stated above

Yours faithfully


Deputy Commissioner
Tinsukia

Memo No.TCA.03/2020/706- A

Dated Tinsukia the 31st August' 2020

Copy to:

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble CM of Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.


Deputy Commissioner
Tinsukia

Severe Damaged Report on Baghjan Oil-Fire Incident of Baghjan under Doomsa Revenue Circle, Doomsa

Revenue Department

SL. No.	Sl. No. of Main list	Name of the Pattadar	Name of Dakhalidar	Details of the House	Population			Name of the Village	Kind of Land	Patta No.	Dag No.	Area of the Land	Occupation	Remarks
					Adult	Minor	Total							
1	1	Nil	Sri Mintu Borah S/o Bhuvan Borah	Bamboo Cl Sheet House (14x24), Cow Shed (10x15), Bhorat Bamboo (10x12) Taihal (room) (10x12), Chicken Coop-Goral (6x10)	3	0	3	Baghjan NC	Gen Govt	Nil	1 No Dag (Part)	5 B, 2 K, 10 L	Fishing Cultivation	Nil
								Baghjan Gaon	Gen Govt	Nil	445 Part	2 B		
2	4	Nil	Smt Kundeswan Borah W/o Thanewar Borah (Thanuram)	AY House, Bamboo Cl Sheet House 14x30, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Goral) 6x8	2	0	2	Baghjan Gaon	Gen Govt	Nil	445 Part 1267	2 K 10 L	Fishing, Cultivation	Nil
								Patta	160	405 Part				
								Patta	109	405 Part				
3	9	Nil	Sri Aditya Borah S/o Thanewar Borah	Nil	2	1	3	Baghjan Gaon	Gen Govt	Nil	445 Part 1267	1 B	Fishing, Cultivation	Nil
								Patta	160	405 Part				
								Patta	109	405 Part				
		Nil						Baghjan NC	Gen Govt	Nil	1 No Dag (Part)	6 B		

Prabin
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Prabin
Addl. Deputy Com
TINSUKIA
Regional Forest Office
Doomsa Division

Prabin
Agriculture Extension Asstt.
Baghjan Eleka

Abhinob Boruah
(Vet. Department)

Prabin

Prabin

Prabin
Extension Officer
District Industries & Commerce Centre
TINSUKIA

Prabin
M. Komari
Dibrugarh Training Centre
Dighor

Prabin
Fishery Field Asstt.
Kakapathar Jc

4	10		Smt. Puta'i Nagbanshi D/o Dhanram Nagbanshi	IAY House, Bamboo CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Gora) 8x8	7	0	7	Baghjan Gaon	Gen Govt	Nil	1 No Dag (Part)	5 B	Fishing, Cultivation	Nil
				Baghjan HC	Gen Govt									
5	15	Sri Atowa Urang, S/o Lukhur Urang	Sri Sanjay Nagbanshi S/o Kartik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gaon	Patta	11 (Eksana)	000	3 B, 2 K, 17 L	Day Labourer, Fishing	Nil
		Patta							160 (Eksana)	404 Part				
		Nil						Baghjan HC	Gen Govt	Nil	1 No Dag (Part)	5 B		
6	30	IAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhorol 10x12	Smt. Bonita Ghatwar S/o Jethu Ghatwar	IAY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Bhorol 10x12	6	0	6	Baghjan HC	Gen Govt	Nil	2 No Dag Part	6 B	Fishing, Cultivation	Nil
7	31	Sri Pulin Chetia S/o Memou	Sri Pulin Chetia S/o Sanjay Chetia (Mph)	Assam Type Puoca House (11x11), Kitchen Foundation & CI Sheet (16x24), Cow Shed-Bamboo CI Sheet (14x16), Bhorol Kacha (14x15) Duck Coop (8x8), Tathal (Loom house) (12x10), Garage (10x12) Chicken Coop (8x8)	3	0	3	Baghjan Gaon	Patta	125	000	1 B, 2 K, 10 L	Cultivation	Nil
		Baghjan Gaon						Patta	125	000	1 B, 2 K, 10 L			
		Baghjan HC						Gen Govt	Nil	1 No Dag (Part)	20 B			
8	34	Sri Mangla Moran S/o Lutimoni Moran	Sri Rajeswar Neog S/o Bhogeswar Neog	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (20x40), Kacha Bhorol (12x14) Tathal (Loom House) (12x12), Chicken Coop (8x8)	4	1	5	Baghjan Gaon	Patta	198	450 Part	5 B 2 K 10 L	Fishing Cultivation	Nil
		Patta							199	461 Part				

Abhinav Baruah
 (Mph) - Dec
 A.M. Kommedh
 (Instructor)
 Handloom Training Center
 Dibrugarh

Sri Pulin Chetia
 District Forest Officer
 Dooma Divl

Sri (Mph) - Extension
 District Industries & TPI

am
 D
 15/11/2023
 K...

Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Addl. Deputy Commissioner
 TINSUKIA

9	36	Sri Hula Hazanka S/o Pj Hazanka	Sri Ratneswar Hazanka S/o Shola Hazanka	Aram Type Pucca House (28x46), Hall Pucca House (12x20), B'oral Kacha (12x18) Duck/Chicken Coop (8x8), Talhal (Loom house) (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Gaon	Patia	12B	408	3 B 16 L	Fishing, Cultivation	NI
		Baghjan HC						Gen. Govt	NI	1 No Dag (Part)	20 B			
10	39	NIL	Sri Kishu Neog S/o Thula Neog	Katcha Bamboo House (20x35), Katcha Kitchen (18x28), Cow Shed Katcha (12x20), B'oral (12x16), Chicken/Duck Coop (8x8), Talhal (Loom House) (12x12)	5	1	6	Baghjan Gaon	Gen. Govt	NI	436 Part	3 B 16 L	Fishing, Cultivation	NI
		Baghjan HC						Gen. Govt	NI	1 No Dag (Part)	4 B			
11	45	Sri Bhadrswar Moran S/o Lulumoni Moran	Sri Lulhi Neog, S/o Bhadrswar Neog	Bamboo CI Sheet House (36x28), Cow Shed Pucca Piller (10x12), Chicken/Duck Coop Pucca Piller (8x6), Talhal-Loom House (10x12), B'oral pucca Piller (12x18)				Baghjan Gaon	Patia	144	443 Part	3 B 1 K 17 L	Fishing Cultivation	NI
		Baghjan Gaon						Patia	198	460 Part	1 B			
		Baghjan HC						Gen Govt	NI	1 No Dag (Part)	12 B			
12	73	Sri Mangla Moran S/o Lulumoni Moran	Smt Anu Neog, Smt Pubak Neog D/o Bolu Neog	Bamboo CI Sheet House (28x30), Katcha Kitchen (12x16), Cow Shed (10x12), Chicken/Duck Coop (8x10), Talhal (Loom House) (12x12)	3	1	4	Baghjan Gaon	Patia	199	460 Part	4 Bgha	Fishing, Cultivation	NI
		Baghjan Gaon						Patia	199	459 Part				
		Baghjan Gaon						Patia	199	461 Part				
		Baghjan HC						Gen Govt.	NI	1 No Dag (Part)	10 Bgha			

[Signature]
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Agriculture Extension Asstt.
Baghjan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
In-charge
Training Centre
Dibrugarh

[Signature]
Fishery Field Asstt.
Kapathar J.K. Block

[Handwritten]
Abhinab Boruah
(M.P.)
[Handwritten]
Arindam Boruah
District Industries & Commerce Centre
TINSUKIA

[Handwritten]
D. C.
D. C.
D. C.

13	75	Sri Manjula Mahan S/o Sri Laxman Mahan	Smt. Purnapatal Mahag D/o Sri Manjula Mahan	Bamboo/Timber Cl Sheet House (14x42), Katcha Kitchen (14x20), Dhara (10x12), Cow Shed (12x12) Chicken/Duck Coop(8x8), Talha (loom House) (12x12)	2	1	3	Baghjan Govt	Patta	105	40 Part	2 B	Housewife, Fishing Cultivation	Nil
	Baghjan NC	Gen. Govt						Nil	1 No. Dag (Part)	3 B				
14	76	Sri Kala Borah S/o Bulbar Borah and others	Smt. Anima Borah (Mo Harendra Borah)	Half Pucca House (24x36), Kitchen, Katcha (24x12), Cow Shed (10x12), Talha (loom House) (10x12)	4	0	0	Baghjan Govt	Patta	132	467 Part	1 B 2 K 10 L	Fishing, Cultivation	Nil
								Baghjan Govt	Patta	132	456 Part	1 B 2 K 10 L		
								Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	5 B		
15	80	Sri Tireswar Mahan S/o Pesh Mahan	Sri Prabhakar Mahan S/o Phukan Mahan	Half Pucca House (16x30), Bamboo Cl Sheet House (8x30), Bhoita (12x14), Chicken Coop(8x8), Talha (loom House) (12x12) Shop attached to House, Toilet (Gov Scheme)	2	1	3	Baghjan Govt	Myadi Patta	129	545 Dag Part	2K 0 K 0 L	Fishing	Nil
		Baghjan NC						Gen. Govt	Nil	1 No. Dag (Part)	7B 0 K 0 L			
16	94	Sri Thanuram Borah S/o Buranbor Borah	Smt. Dipika Borah D/o Mahendra Borah	Bamboo Cl Sheet House (18x24), Cow Shed (12x15), Chicken/Duck Coop(8x8), Talha (loom House) (12x12)	5	1	6	Baghjan Govt	Myadi Patta	109	405 Dag Part	2 B 3 K 6 L	Husband-Cultivation, Wife- Housewife	Nil
		Baghjan NC						Gen. Govt	Nil	1 No. Dag (Part)	6 B			

6/1/23
Divisional Forest Officer
Sriam Dooona Division

Da
ll

Asstt. (S.K.)
Dm

Inspector
Handloom Training Centre
Diphoo

Fishery
Wakapathar

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINS JKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Inspector
Handloom Training Centre
Diphoo

17	96	Sri Thaniram Borah S/o Bulanbor Borah	Smt. Anu Borah D/o Jatin Borah	Half Pucca Assam Type House (20x36), Kitchen Katcha (12x24), Bhorai (12x14), Cow Shed (10x12) Chicken Coop(8x8), Tatha(Loom House)(10x12)	4	3	7	Bagyan Gaon	Patta	19	405 Dag Part	2 B 1 K	Fishing Day labourer	Nil
		Bagyan NC						Gen Govt	Nil	1 No Dag (Part)	5 B			
18	87	Sri Thaniram Borah S/o Bulanbor Borah	Smt. Subha Borah D/o Boran Borah	Pucca Foundation, Bamboo/Timber/Cl Sheet Assam Type House (24x24) Kitchen Katcha (12x28) Cow Shed (10x14), Chicken/Duck Coop(8x5), Tatha(Loom House)(12x12), Toilet (Govt. Scheme)	6	0	6	Bagyan Gaon	Patta	109	445*1257 405/ 1232, 405 No Dag Part	2 B	Fishing Cultivation	Nil
		Bagyan NC						Gen Govt	Nil	1 No Dag (Part)	9 B			
19	96	Nil	Sri Rupam Moran S/o Riza Moran	Katcha Bamboo House (14x26), Katcha Kitchen (12x14), Cow Shed Katcha (12x14), Goat Shed (8x8), Chicken/Duck Coop(8x5), Tatha (Loom House) (10x12)	2	1	3	Bagyan Gaon	Gen Govt	Nil	321 No Dag Part	3 B 0 K 0 L	Cultivation	Nil
								Bagyan NC	Gen Govt	Nil	1 No Dag (Part)	15 B		
20	102	Sri Kulo Borah S/o Bulanbor Borah and others	Smt. Punyanta Borah D/o Sri Bhanu Borah	Assam Type Pucca House (30x36) Pucca Kitchen (30x25) Bhorai (24x14) Cow Shed Katcha (12x14) Chicken/Duck Coop(8x5), Tatha Loom House (12x12), Goat Shed (8x8)	5	0	5	Bagyan Gaon	Patta	162	457 part	1 B 0 K 0 L	Fishing Cultivation	Nil
								Bagyan Gaon	Gen Govt	Nil	502 No Dag Part	1 B		
								Bagyan NC	Gen Govt	Nil	1 No Dag Part	7 B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Deputy Commissioner
TINSUKIA
Extension Officer
District Industries & Commerce Centre
TINSUKIA

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

21	125	Sri Bhaya Maran S/o Lakshmi Maran	Smt. Dipal Singh S/o Dano Singh	Half Pucca House (21x4); Kitchens Kitchen (12x20); Cow Shed (10x12) Chicken/Duck Coop (8x8); Tatta Loom House (12x12); Goat Shed (10x10)	5	0	5	Patla	150	45	2827 15L	Fishing, Cultivation	Nil	
		Patla						120	45					
		Patla						150	46 1/2					
		Baghyan HC						Gen Govt	Nil	1 1/2 Dng (Part)	5B			
22	124	Sri Bhaya Maran S/o Savithri Maran	Sri Umawanti Bhowan S/o Bhadrachari Bhowan	Bamboo/GI Sheet House (12x24) Chicken Coop (8x8); Pucca House (12x36); Hand Tractor-1 1/2	4	1	5	Baghyan Govt	Gen Govt	Nil	444 Part	1828 5L	Fishing, Cultivation	Nil
		Baghyan HC						Gen Govt	Nil	1248 Part	35828 15L			

Abhech
17

Regional Forest Officer
Dooma Division

W.C.
D/S (S/K)

[Signature]
Asstt. Engineer, P.W.D.
Tibrugarh Building Division

[Signature]
Agriculture Extension Asstt
Baghyan Eleka

[Signature]
Asstt. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
Instructor
Handloom Training Centre
Dabhoi

[Signature]
Fishery P.W.D. Asstt
Lakshmanpur Jena Block

23	198	Sri Janakiam Moran S/o Leheng Moran	Smt. Rajumon Nagureshi S/o Lile Kala Nagureshi	Bamboo/Gil Steel House (12x36) Bamboo/Hvy House (12x36) Cow Shed Bamboo Tin Chicken Coop (8x8)	2	2	4	Baghan Gaon	Patta	63	326	4 B 0 K 00 L	Dry Labourer	Nil
		Gen Govt							Nil	Nil				
		Gen Govt							Nil	330 part				
		Gen Govt							Nil	306 Part				
24	206	Sri Thanum Borah S/o Butabor Borah	Smt. Manava Bora D/o Sri Chandra Borah	Pucca Foundation Bamboo/Timber/CI Sheet House (12x14) Ehoral Bamboo Tin (12x15), Tathal/Loom House (12x12) Goat Shed (8x8) Toilet (Govt. Scheme)	4	0	4	Baghan Gaon	Patta	109	462/1287	1 B 0 K 00 L	Fishing Cultivation	Nil
										405 Ho Dag Part				
										403/1232				
25	212	Sri Jonadhan Moran S/o Leheng Moran	Smt. Deyalata Boruah W/o Tarun Boruah	Half Pucca Assam Type House (28x36), Kitchen Kitcher (20x24), Cow Shed (12x14), Ehoral Bamboo/Tin (12x14) Tathal/Loom House (12x12) Katcha Shop	6	3	9	Baghan Gaon	Patta	64	473	2 B 15 L	Fishing, Cultivation	Nil
		Baghan HC						Gen Govt	Nil	11 Ho Dag (Part)	13 B			
26	202	Sri Kulo Borah S/o Bathbor Borah and others	Smt. Renu Borah W/o Jalim Borah	Nil				Baghan Gaon	Patta	132	457 Ho Dag Part	1 B 2 K 10 L	Business	Nil
								Patta	132	456 Ho Dag Part	1 B 2 K 10 L			
		Baghan HC						Gen Govt	Nil	17 Ho Dag (Part)	4 B			

Asst. Eng.
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

AD
Addl. Deputy Commissioner
TINSUKIA

Ext. Officer
Extension Officer
District Industries & Commerce Centre
TINSUKIA

M. Kumar
M. Kumar
District Industries & Commerce Centre
TINSUKIA

Fishery Asst.
Fishery Asstt. Block
Mokanather Ura

Abhaya

Divisional Forest Officer
Mokanather Division

W. C.

D. S. K.

AM

27	276	Nil	Smt. Fajun Ujan Wls Dahalya Hajtamoh	IAY House, bamboo CI Sheet House 12x14 Chicken Coop (Goral) 8x8	3	0	3	Baghjan Gaon	Gen Govt	Nil	391 No. Dag Part	10	Day Labourer	Nil
								Baghjan HC	Gen Govt	Nil	1 No. Dag (Part)	1 B		
28	285	Sri Debendra Moran S/o Bhadreswar Moran	Sri Debendra Moran S/o Bhadreswar Moran	Assam Type Pucca House (24x36), Cow Shed Katcha (10x12), Chicken/Duck Coop (8x8) Tathal Loom House (10x12)	2	0	2	Baghjan Gaon	Patta	160	405	3 B	Fishing	Nil
								Gen Govt	Nil	445 No. Dag Part				
29	311	Nil	Sri Biren Mura S/o Falu Mura	IAY House, bamboo CI Sheet House & Kitchen (12x14), Kitchen Katcha (12x12), Cow Shed (10x10), Chicken/Duck Coop (Goral) 8x8	4	0	4	Baghjan Gaon	Gen Govt	Nil	445 No. Dag Part	3 B	Day Labourer, Fishing	Nil
								Baghjan HC	Gen Govt	Nil	1 No. Dag (Part)	2 B		
30	312	Sri Mangla Moran S/o Lulumoni Moran & other 3 persons	Smt. Gohali Neng D/o Bhadreswar Neop	Half Pucca House (28x36)	2	0	2	Baghjan Gaon	Patta	199	463 No. Dag Part	2 K	Housewife, Cultivation	Nil
		Sri Thulo Moran S/o Lulumoni Moran							Patta	199	451 No. Dag Part			
31	477	Nil	Sri Animeswar Chetia S/o Pulin Chetia	Assam Type Pucca House (24x36), Kitchen Pucca (14x14), Cow Shed Katcha (10x12) Chicken/Duck Coop (8x8) M.F. House (10x12), Tathal Loom House, Goat Shed (10x8), Toilet Katcha (4x6) Bathroom Pucca (4x6)				Baghjan Gaon	Gen Govt	Nil	391 No. Dag Part	7 B	Fishing Cultivation	Nil
								Baghjan HC	Gen Govt	Nil	1 No. Dag (Part)	22 B		

Abhinob
Baruah
N.C.

Regional Forest Office
Mam Dooma Division

Fisher F...
Kakapanne

Asst. (S.K.)

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Adl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

M. Baruah
K...

32	48	Sri Sohan Kalyan Sri Maha Kalyan & 4 other persons	Sri Babul Ulag Sri Paban Ulag	IAY House, Parca Pipe & CI Sheet House (12xV), Bamboo/CI Sheet House (10x12) Chicken/Duck Coop(Buff)	2	1	3	Baghjan Gann	Myadi Patta	215	175 No. Dag Part	2 K 10 L	Dry Labourer	Nil
		Eksana Patta							176	389 No. Dag Part				
33	49	Smt. Manji Ulag Sri Ranghi Ulag	Smt. Anjali Ulag Sri Pani Ulag	IAY House, Bamboo & CI Sheet Kitchen (12x18), Chicken/Duck Coop(Buff)	5	0	5	Baghjan Gann	Myadi Patta	59	343 No. Dag Part	4 B 4 K 10 L	Day Labourer	Nil
											59 No. Dag Part			
		365 No. Dag Part												
		367 No. Dag Part												
		Nil						Baghjan NC	Gen. Govt	Nil	1 No. Dag (Part)	4 B 4 K 10 L		
34	49	Sri Sohan Kalyan Sri Kharu Kalyan & 4 other persons	Sri Babul Ulag Sri Paban Ulag	IAY House, Chicken/Duck Coop(Buff)	1	0	1	Baghjan Gann	Myadi Patta	216	176 No. Dag Part	2 K 10 L	Day Labourer	Nil
		Eksana Patta							176	389 No. Dag Part				
35	49	Sri Lakshya Kari Sri Sanku Kari & 2 other Persons	Sri Dhan Kari Sri Shivprasad Kari	IAY House, Bamboo/CI Sheet House (24x25) Cow Shed; 10x15)	3	0	3	Baghjan Gann	Patta	14	356 No. Dag Part	2 B 2 K 10 L	Cultivation	Nil
		Baghjan NC						Gen. Govt	Nil	1 No. Dag (Part)	3 B			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Officer
Baghjan Eleka

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Assistant
Ranomom Training Centre
Digoori

Fishery Field Asstt
Bakapather Ulag Block

Abhishek
R...

Original Forest Office
From Doona Division

De

Asstt. (S.K)

42	536	Smt. Manoj Uring S/o Rangya Uring & 1 Other	Smt. Janaki Uring S/o B. Jhal Uring	IAY House, Bamboo Hay House (12x24), Kitchen Kitcha (12x20) Cow Shed (12x10), Chicken Coop(8x8)	7	0	7	Bagyan Gaon	Patta	59	343 Part	3 B 2 K 5 L	Dry Labourer	Nil
		Bagyan Gaon						Patta	59	365 Part				
		Bagyan Gaon						Patta	59	367 Part				
		Bagyan NC						Gen. Govt	Nil	1 No Day (Part)	6 B 2 K 10 L			
43	545	Sri Chennan Gogoi S/o Dharma Gogoi & 5 others	Smt. Manu Gogoi S/o Minu Gogoi	Puca House (18x36), Kitchen Hay (12x30), Cow Shed (18x15), Chicken/Duck Coop (12x18)	5	1	6	Bagyan Gaon	Gen. Govt	Nil	363 Part	4 B 2 K 10 L	Dry Labourer	Nil
		Bagyan Gaon						Patta	19	356 Part				
		Bagyan Gaon						Patta	19	364 Part				
		Bagyan NC						Gen. Govt	Nil	1 No Day (Part)	5 B			
44	547	Sri Sanan Kalbar S/o Khuru Kalbar & 4 other persons	Sri Mulla Uring S/o Prabir Uring	IAY House, Bamboo CI Sheet House (12x30), Cow Shed (12x10) Chicken Coop(8x8)	5	1	6	Bagyan Gaon	Patta	216	176 Part	2 K 10 L	Day Labourer	Nil
		Bagyan Gaon						Patta	176	388 Part				
45	548	Sri Manoj Uring S/O/o Rensha Uring	Smt. Puja Uring D/o Aray Uring	IAY House, Bamboo CI Sheet House (14x36), Chicken/Duck Coop (8x8)	2	3	5	Bagyan Gaon	Patta	59	343 Part	1 B	Dry Labourer	Nil
46	549	Nil	Smt. Belek Uring D/o Jini Uring	Bamboo CI Sheet House (12x36), Bamboo Hay House (12x24), Chicken Coop (8x8)	6	0	6	Bagyan Gaon	Gen. Govt	Nil	389 Part	1 B 2 K 10 L	Dry Labourer	Nil
		Nil						Bagyan Gaon	Gen. Govt	Nil	363 Part			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery
Kakapatri

(Handwritten signatures and notes)

4	502	Sri Chhannam Gopal S/o Chhanna Gopal & 5 others	Smt. Hemanta Das Gupta D/o Subhansu Gupta	H/o Pucca House (28x36), Cow Shed (10x15), Tatha' Loom House (10x12), Goat Shed (12x14), Gorn Ghar (10x15)	2	1	3	Bagyan Gauri	Patta	19	366 Part	5B	Cultivation	10
					Bagyan NC	Gen. Govt	111	1 No. Day (Part)						

[Signature]
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Structure Extension Asstt.
Baghjan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
[Signature]
[Signature]

[Signature]
Instructor
Handloom Training Centre
Digho

[Signature]
Alkabinah
Boruah
(Vet. Alkabinah)

[Signature]
Fisher, Govt.
Kakaniath

40	5/2	Sri Nishan Karman S/o Thiru Karman & 3 Others	Smt. Anant, Ulagu W/o B. Indu Ulagu	Bamboo Cl Sheet House (12x24), Cow Shed (10x12), Chicken/Duck (8x8)	2	0	2	Baghan Gaon	Eksana Patta	210	176 No. Day Part	2X 111	Day Labourer	1.1
									176	348 No. Day Part				
42	5/2	Smt. Manoj Ulagu O/o Kumara Ulagu	Smt. Arpita Ulagu W/o Sagay Ulagu	IAY House, Bamboo Cl Sheet Kitchen (12x18), Cow Shed (10x12)	2	2	4	Baghan Gaon	Eksana Patta	59	343 No. Day Part	2B	Day Labourer	1.1
											355 No. Day Part			
		11							Baghan NC	Gen Govt	Nil	1 No. Day (Part)	4 B, 2 K, 10 L	
50	5/3	14	Sri Anu Dalinga S/o Punjab Dalinga	Half Pucca House (20x35), Kitchen Katcha (12x24), Chicken/Duck Coop (8x8)	3	1	4	Baghan Gaon	Patta	14	358 Part	3B	Fishing Cultivation	1.1
51	5/1	12	Smt. Purnashree Banuath D/o Nilima Banuath	Pucca House (14x20), Kitchen (Bamboo/Inj)(12x18), Toilet/Bathroom (6x9), Tathal Loom House (12x12)	2	2	4	Baghan NC	Gen Govt	Nil	1 No. Day (Part)	20 B	Service	1.1
52	5/14	14	Smt. Devi Ulagu S/o Dum Ulagu	Bamboo Cl Sheet House (12x30) Bamboo Injy House (12x24) Chicken/Duck coop (8x8), Cow Shed (10x12 Smt), Loom House Tathal	6	1	9	Baghan Gaon	Gen Govt	Nil	363 Part	2B	Day Labourer	1.1

[Signature]
National Forest Officer
Dooma Division

[Signature]

[Signature]
A. K. S. K.
20/11

[Signature]
Fishery Field
Kakanamer

[Signature]
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Addl. Deputy Commissioner
T.

[Signature]
Abhinav
Baruah
(Mof)

[Signature]
K. K. K.
Kakanamer Training Centre
Dibrugarh

53	437		Sr. Dhanu Bagbanthi S/o Ajhuni Bagbanthi	Partico CI Sheet House, Kitchen (14x30), Chicken Coop	5	0	5	Bagyan Gao	Gen Govt	Nil	361 Part	1 B 2 x 10 L	Day Labourer	Nil
								Bagyan HC	Gen Govt	Nil	116 Dig (Part)	1 B 2 x 10 L		
54	424	Sr. Tangkeshwar Gogo S/o Dabbar Gogo	Smt. Kiran Prasa D/o Chunhi Prasa	1AY House (12x20), Chicken/Duck Coop (8x8)	1	0	1	Bagyan Gao	Patla	57	423 Part	2 x 10 L	Day Labourer	Nil
55	44	Sr. Dhanu Bagbanthi Sukra Nayabanthi	Smt. Reba Prasa D/o Sukra Nayab	1AY House, Bamboo Hay House (12x24), Kitchen Katcha (14x24), Cow Shed (12x15), Talha room House (10x12)	6	1	7	Bagyan Gao	Eksara Patla	71	292	2 x 10 L	Fishing Cultivation	Nil
56	141	Nil	Sr. Sukram Muni S/o Jaymash Muni	Bamboo CI Sheet House (12x24, Bhor) (10x18)	2	0	2	Bagyan HC	Gen Govt	Nil	1 No Dig (Part)	2 x 10 L	Day Labourer Cultivation	Name not found in the list of Yuba Sangha Bagyan
57	167	Sr. Dinesh Chula S/o Lehuk Chula	Sr. Khend Chula S/o Rekhantha Chula	Nil	1	0	1	Bagyan HC	Gen Govt	Nil	1 No Dig (Part)	2 B	Fishing Cultivation	Nil
								Bagyan Gao	Myra Patla	204	441 Part	3 B		

21/1/2020
District Forest Officer
Doomdooma Division

21/1/2020
District Forest Officer
Doomdooma Division

M. Kumar
Instructor
Rangoom Training Centre
Digboi

Fishery Field Assy
Sakanathar Lites Block

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Agriculture Extension Asstt.
Dibrugarh

Electron Officer
Tinsukia

NDA
25/5/2020
Circle Officer,
Doomdooma Revenue Circle, Doomdooma
Doomdooma

Abhinav
Baruah
(M.P.)



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/781

Dated Tinsukia the 25th September' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of final affected families of Baghjan affected villages for consideration under different categories as determined by Hon'ble NGT.

Ref : 1. This Office letters-

- (i) No. TCA.03/2020/570 dated 25-08-2020 ✓
- (ii) No. TCA.03/2020/580 dated 26-08-2020 ✓
- (iii) No. TCA.03/2020/706 dated 31-08-2020 ✓
- (iv) No. TCA.03/2020/ 742 dated 12-09-2020 ✓

2. Telephonic discussion with your good-self.

Sir,

With reference to the above, I have the honour to state that a tripartite talk involving the District Administration/Police Administration/Senior most Oil India Ltd. Officials along with members of Baghjan Gaon Milanjyoti Yuva Sangha was held in the backdrop of agitational programme by Baghjan Gaon Milanjyoti Yuva Sangha since 17th September, 2020. The roads leading to the operational area of BGR 5 Oil well were closed by the protesters.

The moot points of discussion in the meeting held in the Conference Hall of Office of the Deputy Commissioner, Tinsukia were:-

- (1) The meeting started off with discussion on various issues concerning compensation to be paid to the affected families as stated in the petition submitted by BGMYS. The minutes of the meeting held on 18-09-2020 is

enclosed herewith. (Annexure-C) In the meeting it was decided for re-survey of the affected families.

- (2) The earlier submitted list included 57 families in Category-I that is @Rs.25.00 Lakhs per family and @Rs.20.00 Lakhs per family for Category-II for 543 families. In all a total of 612 families are involved including 12 families who had already been paid Rs. 25 Lakhs per family.
- (3) As per the discussion in the meeting, the re-survey was started immediately from 19th September,2020 comprising of a team headed by C.O. Doomdooma, PWD(Bld), Agriculture, DIC, Forest, Veterinary, Handloom & Textile & Fishery departments which was completed on the 23rd of September,2020. Baghjan Gaon Milonjyoti Yuba Sangha members also assisted the survey team in the field and the list was accordingly submitted on 23rd September, 2020 evening.
- (4) During the re- survey the list of additional affected families were prepared and added in the Category-I. An additional 104 families were inducted into Category-I to the earlier list containing 57 families which is being attached herewith as Annexure-E. Now the number of families stands at 161. The remaining 439 families have been categorized as Category-II (List enclosed Annexure-F).
- (5) It may be mentioned that 12 families have already received an amount of Rs.25.00 Lakhs each as their houses totally destroyed in the fire.
- (6) The letter under referred NoTCA.3/2020/570 Dated.25/08/2020 submitted to your good-self has brought all the points under categorization.(Enclosed herewith as Annexure-D)
- (7) On the 20th September, 2020 self made a spot visit to the affected area within the vicinity of Baghjan BGR well no. 5 along with Addl. Deputy Commissioner, Tinsukia. It was observed that the fire in the well no.5 was still causing a palpable impact on the surroundings. The furious sound from the well fire was intolerable even from a considerable distance from the well and is a concern and trauma for people. It is a fact that, the living conditions for people of the locality are still very difficult and inhospitable. The land appeared unfavorable even for routine cropping activities. To add to the problem, the smoke caused by the incessant fire is still visible and may have serious health related /environmental implications.

In kind considerations of the above, the Experts Committee headed by your kind office may like to recommend to the Hon'ble NGT to consider the

affected families of Baghjan Gaon in two categories- Category-I (12+57+104= 173 Nos of families) and Category- II (439 Nos. of families) as the final compensation of Baghjan affected families.

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed: Annexure A (petition of BGMYS dated 04-09-2020)

Annexure B (petition of BGMYS dated 16-09-2020)

Annexure C-as stated above

Annexure D- as stated above

Annexure E- as stated above

Annexure F- as stated above

Yours faithfully,


(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia.



BAGHJAN GAON MILANJYOTI YUVA SANGHA

বাঘজান গাঁও মিলনজ্যোতি যুৱ সংঘ

পঞ্জীয়ন নং - ১০৯৪ ৪৪ স্থাপিত - ১৯৯০ চন

ভাৰতবৰ্ষৰ প্ৰধানমন্ত্ৰী - ১৫০১০১, জিলা - ব্ৰহ্মপুৰ (অসম)



বাঘজান গাঁও মিলনজ্যোতি
যুৱ সংঘ
ফোন : ৯৪০১১০০১১০

ম. জি. যুৱ সংঘ
মিলনজ্যোতি
ফোন : ৯৪০১১০০১১০

স্মাৰক / Ref No.

ফোন নং : ৯৪০১১০০১১০

মোজি ইং ৪৭/২০২০ তাৰিখৰ প্ৰস্তাৱৰ দ্বাৰা ২০২০ চনৰ ১২:০০ সময়ত প্ৰতিষ্ঠানৰ
সম্প্ৰদায়িক কৰ্মসূচীত অধ্যক্ষী-মোক্ষম নিৰ্বাচিত হোৱাৰ বাবে প্ৰস্তাৱ দিয়া হৈছে
হ'লৈ:-

১। মোজি কৰ্মসূচীৰ প্ৰস্তাৱ দ্বাৰা ২০২০ চনৰ ১২:০০ সময়ত প্ৰস্তাৱ দিয়া -
পুৰুষ গুণাৱলীৰ প্ৰাচীনাৰ 'গৰ্ভক' কোষ I আৰু 'কোষ II' ত
অন্তৰ্ভুক্ত হোৱাৰ বাবে পৰ্যাপ্ত পৰিমাণৰ প্ৰাচীনাৰ দৰি নিৰ্বাচন কৰা হৈছে -
প্ৰাপ্ত কৰা হৈছে।

২। মোজি কৰ্মসূচীৰ প্ৰস্তাৱ দ্বাৰা ২০২০ চনৰ 'কোষ I' আৰু 'কোষ II'
ত অন্তৰ্ভুক্ত কৰাৰ প্ৰাৰ্থনাৰ নিৰ্বাচন পৰ্যাপ্ত হোৱাৰ বাবে প্ৰস্তাৱী -
মোক্ষম নিৰ্বাচন কৰ্মসূচীৰ দ্বাৰা নিৰ্বাচন হৈছে।

৩। মোজি কৰ্মসূচীৰ প্ৰস্তাৱ দ্বাৰা ২০২০ চনৰ প্ৰাচীনাৰ অধ্যক্ষৰ দৰি
হোৱা কৰ্ম-কৰ্মসূচীৰ ওপৰত '২০২০' চনৰ প্ৰাচীনাৰ প্ৰাচীনাৰ কৰ্মসূচীৰ
কৰ্মসূচীৰ বাবে কৰ্মসূচী, প্ৰাচীনাৰ প্ৰাচীনাৰ কৰ্মসূচীৰ
আৰু প্ৰাচীনাৰ কৰ্মসূচীৰ কৰ্মসূচীৰ প্ৰাচীনাৰ কৰ্মসূচীৰ
কৰ্মসূচীৰ কৰ্মসূচীৰ কৰ্মসূচীৰ কৰ্মসূচীৰ কৰ্মসূচীৰ

প্ৰতিষ্ঠানৰ
কৰ্মসূচীৰ
কৰ্মসূচীৰ

MINUTES OF THE MEETING HELD WITH THE MEMBERS OF BAGHJAN GAON MILANJYOTI YUVA SANGHA(BGMYS) AND OFFICIALS OF OIL INDIA LIMITED,DULIJAN IN THE CONFERENCE HALL OF OFFICE OF THE DEPUTY COMMISSIONER, TINSUKIA AT 12:00 NOON on 18th OF SEPTEMBER,2020 REGARDING BLOWOUT AT OIL WELL IN BAGHJAN AND RELIEF MEASURES TO THE AFFECTED FAMILIES.

Members present as per Annexure-A

The meeting was presided over by Shri Diganta Saikia, ACS, Deputy Commissioner, Tinsukia. The meeting was convened for discussing the issues raised due to fire breakout at Baghjan Oil Well on 09/06/2020, especially with regard to the relief measures to be taken for the people residing in relief camps, providing adequate compensation in view of the petitions submitted by them dated 04-09-2020 and 16-09-2020 and also measures to be taken by OIL authorities to douse the fire.

At the very outset Deputy Commissioner, Tinsukia welcomed all the members present in the meeting and of BGMYS members to express their views with regard to various issues related to Baghjan incident. Sri Satyajit Moran, President BGMYS stated students do not have atmosphere to study and they could possibly be affected due to the pollution in the environment and incessant sound related trauma. In this regard they requested District Administration/ OIL authorities to make laboratory facilities available preferably in the locality for the rural populace.

The members of BGMYS stated there is still loss and adverse impact on livestock of the Baghjan area due to stagnation of the condensate residue in the water bodies. Further, they expressed their concern regarding the water logging near the well and requested Oil India Ltd. to sort out the matter immediately.

Deputy Commissioner, Tinsukia proposed for psychological counseling by doctors and professionals for the people of Baghjan to which OIL authorities agreed.

Discussing the matter of compensation, the Deputy Commissioner, Tinsukia informed the house that the previous Deputy Commissioner, Tinsukia had already submitted a proposal to Experts Committee through the Hon'ble Chairman of the Committee of Experts for submission of the required proposal to the Hon'ble NGT. In the said proposal two Categories namely Category-I (57 Nos. of families @ Rs. 25Lakh per family) and Category-II (543 Nos. of families @ Rs. 20 Lakh per family) were proposed. The Experts Committee submitted an interim report to the Hon'ble NGT on 01-09-2020 making certain recommendations.

In response, President and other members of BGMYS collectively informed the house that they were not satisfied with the total numbers of families submitted in Category- I and requested for a further survey and include the left out affected families in Category- I. CO, Doomdooma Revenue Circle was requested to submit the list of affected families afresh within 23-09-2020 and informing the BGMYS. The OIL officials, RCE/ED, HR&A/ CGM, ADMIN, Oil India Ltd. present in the meeting were accordingly apprised regarding the possible increase of families in Category- I as submitted by BGMYS as well as the increase of one time compensation in Category-I & Category-II. The house agreed for submission of the required report by the Deputy Commissioner, Tinsukia to the Experts Committee through the Hon'ble Chairman for onward submission to the Hon'ble NGT. The members of BGMYS agreed on the final compensation and the final list on all counts.

An agreement was reached between RCE, Oil India Ltd. and BGMYS in presence of District and Police Administration, Tinsukia wherein OIL agreed to pay Rs 50,000.00(Rupees Fifty Thousand) only to 612 Nos. of families per month per family for

1 

ymment as per breakup below against expenditure to be incurred in rented accommodation along with food etc. till the fire is doused. The members of BMYS agreed to the proposal. As proposed by OIL officials, Rs. 50,000/- will cover the following expenditure:-

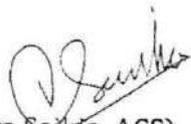
- House Rent including gas, water, electricity.
- Food for the family.
- Medical expenses.
- Hygiene items/Sanitation Kits.
- Day to day expenditure like travel to hospitals, schools, markets.
- Routine household maintenance expenses.
- Security services.
- Daily need clothing.
- Rituals.
- Children education.
- Social functions / gifts to relatives.
- Incidental expenses.
- Any other items not covered in the above list but required as a consequence of shifting to relief camp because of accident at Baghjan # 5 well.

Deputy Commissioner, Tinsukia and Superintendent of Police, Tinsukia stated that all measures will be taken to compensate the affected people and requested the members of BGMYS to call off the blockade to which they replied in affirmative.

An amount of Rs. 19.25 crores has been deposited by OIL on 18-09-2020 as per earlier compensation fixed and Categories I, II & III. BGMYS expressed their discontent regarding the same.

OIL officials also informed regarding preparation of a new blow out field as a part of their operational requirements to douse the fire.

The meeting ended with vote of thanks from the chair.

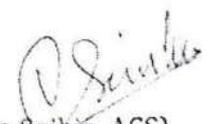

(Diganta Saha, ACS)
Deputy Commissioner
Tinsukia

Memo No. TRF.3/2017-19/Pt-I/

Dated Tinsukia the 18th of September, 2020

Copy for information and necessary action to:

1. The Superintendent of Police, Tinsukia
2. The Resident Chief Executive, Oil India Ltd. Duliajan
3. The ED (HR&A), Oil India Ltd., Duliajan.
4. The ADC (Baghjan), Tinsukia
5. The Circle Officer, Doomdooma/Tinsukia Revenue Circle.
6. All members present in the meeting.


(Diganta Saha, ACS)
Deputy Commissioner
Tinsukia

**ATTENDANCE OF THE MEETING HELD IN THE CONFERENCE HALL OF OFFICE OF DEPUTY
COMMISSIONER, TINSUKIA WITH THE MEMBERS OF MILANJYOTI YUVA SANGHA
18/09/2020 AT 12:00 NOON**

Sl.No	Name	Designation	Contact No.	Signature
1.	Sri Diganta Saikia, ACS	Deputy Commissioner, Tinsukia		
2.	Sri Shiladitya Chetia, IPS	SP, Tinsukia		
3.	M. Anand	ADC		
4.	P. Nagbanshi	ADC		
5.	NANDITA ROY GOHAIN	C.O. DOOMDOOMA REV. CIR. OLE		
6.	Jintu Hazarika	A/c. S B.G.M.Y.S.	9959013150	
7.	Bidyajit Moran	B.G.M.Y.S President	801184758	 18/9/2020
8.	Anant Hazarika	B.G.M.Y.S A.S	9678982448	
9.	Jantu Moran	B.G.M.Y.S Advisor	9957455457	
10.	Vedant Chetia	Advisor	9101191409	
11.	Hemant Moran	Advisor	8011971344	
12.	Bishwanil Hazarika	DO	8811964720	
13.	Tilak Chetia		8011582263	
14.	Tilak Neog	"	8763042376	
15.	Bhaskar Moran	Advisor	6000036831	
16.	Dulal Neog		7999022220	
17.	Prabhat Moran		8011767965	
18.	Abhinav Mohan		9101620185	
19.	Sekharjit Hazarika	B.M.Y.S.	6002752782	
20.	Rupam Moran	Beghjan	7086820376	
21.	Anupom Neog	B.M.Y.S. A.S.S	8812087982	
22.	Ushajyoti Moran	Beghjan	8724842922	

23.	সন্নি প্রমিতা মোহান	Baghjan Gaon	6901257765	Pranita moran
24.	সন্নি আনন্দ	বিখান বিষ্ণু গাঁও	7636834595 4	সন্নি আনন্দ
25.	SUSHIL MORAN	B J N		
26.	Ajit Moran	B.J. N -	7086365955	
27.	DIPYOTI Hazarika	Baghjan Gaon	9957986561	
28.	শ্রী সুনী প্রমিতা মোহান	বাখান গাঁও		
29.	শ্রী সুনী বাখান গাঁও	বাখান গাঁও	8011852404	
30.	শ্রী সুনী বাখান গাঁও	বাখান গাঁও	8011862590	
31.	Dipu Moran	বাখান গাঁও	9707146849	
32.	Hunji Moran	Baghjan Gaon	6000657280	
33.	Ripujit Moran	Baghjan Gaon	7896274746	
34.	Monog Hazarika	Baghjan	995545598	
35.	Sarjit Moran	Baghjan	9401961093	
36.	Ramesh Moran	Baghjan	8812049056	
37.	Mink Moran	Baghjan		
38.	Niranita Moran	Advisor	9957716179	
39.	Pobitra Hazarika	Baghjan	7866137048	
40.	Khogen Moran	Baghjan	8011790841	
41.	Pit ul Hazarika	Baghjan		
42.	Arabis Moh	Baghjan	9401342725	
43.	Ashut Moran	Baghjan	7637860311	
44.	Bishjit Moran		9707146849	
45.	Rudra Neog	Baghjan Gaon	7638035087	
46.	Ranjit borah		93458889	

47	Natali Pabax				
48	Jonathan Mosan	Pa. Asst - R. B. 115	9954627910	Pabax	
49			7086105072		
50	Alvin Cadman		1099500264	Alvin	
51	D.K. Blunson	CGM (PA)	9435039067	Alvin	
52	P. Borukhoti	ED (HR & I)			
53	S.K. DEKA	GM (Legal)			
54	R. K. Bora	CGM - Ind, Oil			
55	D. K. Das	RCE - OIL			
56					
57					
58					
59					
60					
61					
62					
63					
64					
65					
66					
67					
68					
69					



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/570

Dated Tinsukia the 25th August 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.

Sub : Submission of list of affected families for compensation under different categories as determined by Hon'ble NGT.

Ref : This Office Letter No.TCA.3/2020/510 Dated.09/08/2020.

Sir,

In inviting a reference to the above subject, I have the honour to refer to the letter dated 9th August,2020 cited above which was sent to you in the wake of the agitational programme undertaken by one organization from Baghjan gaon, namely "Baghjan Gaon Milonjyoti Yuba Sangha" and villagers from Baghjan gaon on 9th August,2020.

2.0 They had submitted a memorandum on date and had inter alia/demanded the following:-

(I) The families of Baghjan Gaon who have been affected fully/severely should be included in the Category (i) (Rs. 25 lacs for each family) in terms of the Hon'ble NGT order in addition to those families whose houses have been gutted.

(II) The remaining affected families from Baghjan gaon should be included in Category (ii). They demanded that Category (ii) affected families from Baghjan gaon should each be paid advance amount of Rs.20.00 Lakhs.

8.0 In pursuance of the demand of the "Baghjan Gaon Milonjyoti Yuba Sangha" and the villagers, the remaining affected families from Baghjan gaon numbering 561 families (list enclosed) who are at present staying in the relief camp at Baghjan Dighaltarang ME School and High School may be included in Category (ii) as determined by the Hon'ble NGT. These affected families whose houses have been partially damaged including standing crops and horticulture, otherwise falling in category (iii) as per categorization by the Hon'ble NGT, may be included in Category(ii), the reason being these families have been affected the most, in all ways, being in the closest vicinity to the blowout site, from 0 to 1.5 Km(aprox), and they have been subjected to continuous sound and air pollution resulting from the blowout and fire. Further, they have apparently faced the maximum impact on their health, including mental stress and disorientation.

9.0 In view of the above factors, the Experts Committee headed by your honour may like to recommend to the Hon'ble NGT to consider the remaining affected families from Baghjan gaon, numbering 561 families, in Category (ii) on special consideration as explained in detail above in Para 8.0.

10.0 In such a case, the distance factor of affected families within the range of 0 to 1.5 Km from the blowout site could be one of the criteria to determine Category(ii), irrespective of whether houses have been severely damaged or not. This additional criteria for Category (ii) as "Severely affected families in a distance/range of 0 to 1.5 Km from the blowout site" could perhaps be included as an option to the criteria for category (ii) already fixed by the Hon'ble NGT. The severity may in such a case be calculated not on just on the houses damaged, but on the overall severity of the impact of the blowout on the affected villagers because of the proximity to the blowout site(0 to 1.5 Km)

11.0 Further, the amount of Category(ii) may perhaps be enhanced as demanded by the "Baghjan Gaon Milonjyoti Yuba Sangha" and Baghjan gaon villagers, if deemed appropriate.

12.0 In view of the elaborate discussion on the subject above, the Hon'ble Experts Committee headed by your honour is requested to kindly examine the matter

and take a considered view so as to fulfill the aspirations of the affected families/population of Baghjan gaon.

13.0 In fine, if accepted by the Hon'ble Experts Committee and the Hon'ble NGT, the effective result of the proposals being submitted herewith would be inclusion of 57(Fifty-seven) families (list enclosed) in Category(i), and 561(Five hundred Sixty-one) families in Category(ii) (list enclosed).

This is submitted for favour of kind consideration and necessary instructions/orders of the Hon'ble Experts Committee and the Hon'ble NGT.

Enclosed:-

- (i) Severe damaged report on Baghjan Oil-fire incident of Baghjan under Doomdooma Revenue Circle, proposal of 57 families(Proposed in Category-i).
- (ii) List of 561 affected families of Baghjan gaon(staying in Baghjan Dighaltarang ME & High School Relief camp) excluding the families included in fully and severe damaged list under Doomdooma Revenue Circle (Proposed in Category-ii).

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TCA.3/2020/570 - A- Dated Tinsukia the 25th August,2020.

Copy for favour of kind information to :

1. The Addl. Chief Secretary to the Govt. of Assam, Home & Political Department, Dispur
2. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur
3. The Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur
4. The Commissioner, Upper Assam Division, Jorhat
5. The SO to Chief Secretary, Assam, Dispur.


Deputy Commissioner
Tinsukia

Severe Damaged Report on Baghjan Oil-Fire Incident of Baghjan under Doodhooam Revenue Circle, Bismolenya														
Revenue Department														
SL. No.	SL. No. of Main list	Name of the Pottadar	Name of Dakkaldar	Details of the Houses	Population			Name of the Village	Kind of Land	Patta No.	Dag No.	Area of the Land	Occupation	Remarks
					Adult	Minor	Total							
1	1	iii	Sri Mata Borah S/o Phubon Borah	Bomton Oil Sheet House (14x24) Cow Shed (10x15), Dived Bombo (10x12) Tattal (Room) (10x12), Chicken Coop, Gerd (Rt10)	3	0	3	Baghjan MC	Gen. Govt	111	170 Dag (Part)	60, 2 K, 10L	Fishing, Cultivation	iii
								Baghjan Gerd	Gen. Govt	111	445 Part	2 B		
2	4	En Thanuman Borah S/o Dabirya Borah	Smt. Kundeswan Borah W/o Thanuman Borah (Thakuram)	AY House, Bombo Oil Sheet House 14x35 Cow Shed 12x12 Kitchen 12x12, Chicken Coop (Gerd) Bell	2	0	2	Baghjan Gerd	Gen. Govt	111	415 Part (1287)	2 K 10L	Fishing, Cultivation	iii
									Part	100	420 Part			
								Baghjan MC	Gen. Govt	111	170 Dag (Part)			
3	9	Sri Thanuman Borah S/o Butebor Borah	En Adhya Borah S/o Thanuman Borah	iii	2	1	3	Baghjan Gerd	Gen. Govt	111	445 Part (1287)	1 B	Fishing, Cultivation	iii
									Part	151	425 Part			
								Baghjan MC	Gen. Govt	111	170 Dag (Part)			

Agriculture Extension Asstt.
Baghjan Eleola

Alkhenob Boruah
(Vet. Department)

Di (SK)

Am

Wales

Pa

Extension Officer
District Industries & Commerce Centre
TINSUKIA

M. Komari
Assistant
Horticulture Training Centre
English

Ch
Fishery Field Asstt.
Kokapater Bar Block

Fisher
Asstt. Engineer, P.W.D.
Bhuvnagar Building Division

Ed
Addl. Deputy Commissioner
TINSUKIA
Regional Forest Office
Bismolenya Division

4	10		Sri Patai Nagbanshi D/o Dhanram Nagbanshi	WY House, Dairboe CI Sheet House 14x36, Cow Shed 10x12, Kitchen 10x12, Chicken Coop (Sora) 8x11	7	0	7	Baghjan Gao	Gen Govt	Nil	1 No Dog (Part)	5B	Fishing Cultivation	Nil	
								Baghjan MO	Gen Govt						
5	15	Sri Aloha Uring, S/o Laksh Uring Maiba Nagbanshi C/o Lodi Nagbanshi Nil	Sri Sanjay Nagbanshi S/o Kantik Nagbanshi	Bamboo CI Sheet House (12x36), Bamboo CI Sheet Cow Shed (10x12)	5	0	5	Baghjan Gao	Patra	B (Ekana)	nil	2B, 2K, 17L	Day Labourer Fishing	Nil	
									Patra	150 (Ekana)	10L Part				
								Baghjan MO	Gen Govt	Nil	1 No Dog (Part)	6B			
6	30	WY House 12x24, Bamboo CI Sheet House 12x24 Cow Shed 10x12, Borewell 10x12	Sri Boroti Chakravarti S/o Jaihar Chakravarti	WY House 12x24, Bamboo CI Sheet House 12x24, Cow Shed 10x12, Borewell 10x12	6	0	6	Baghjan MO	Gen Govt	Nil	2 No Day Part	6B	Fishing Cultivation	Nil	
7	31	Sri Pulin Cheta S/o Mombu Nil	Sri Pulin Cheta S/o Sanjay Cheta (Myp)	Assam Type Pucca House (11x24) Kitchen Foundation & CI Sheet (16x24) Cow Shed Bamboo CI Sheet (14x15) Borewell (14x15) Duck Coop (16x8) Tadial (Lean house) (12x10), Garage (10x12) Chicken Coop (16x8)	3	0	3	Baghjan Gao	Patra	155	1 No	1B, 2K, 10L	Cultivation	Nil	
								Baghjan Gao	Patra	125	1 No	1B, 2K, 10L			
								Baghjan MO	Gen Govt	Nil	1 No Dog (Part)	20B			
8	34	Sri Manoj Moran S/o Lufamou Moran Sri Thulo Moran S/o Lufamou Moran	Sri Rajeswar Nong S/o Bhagmou Nong	Bamboo CI Sheet House (12x36), Under Construction Assam Type House (28x40), Kacha Borewell (12x14), Tadial (Lean House) (12x12), Chicken Coop (16x8)	4	1	5	Baghjan Gao	Patra	198	100 Part	5B, 2K, 10L	Fishing Cultivation	Nil	
									Patra	199	161 Part				

Asstt. Engineer Extension Asstt
Dibrugarh Circle

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Abhinav Baruah
M. K. Baruah
(In-charge, Department)

G. J. Baruah
Assistant Instructor
Handloom Training Centre
Dairboe

P. S. Baruah
Extension Officer
District Industries & Commerce Dept
TINSUKIA

8	35	Sri Hida Hazaria S/o Fk Hazaria	Sri Rakaswar Hazaria S/o Shifa Hazaria	Aram Type Pucca House (28x48), Hat Pucca Khana (12x20), Bhorai Kacha (12x18) Duck/Chicken Coop (8x6), Talha/Loom house (12x12), Toilet Bathroom (8x12)	5	0	5	Baghjan Gora	Falla	128	693	3 B 16 L	Fishing, Cultivation	Nil
		Baghjan MG						Gen Govt	Nil	1 No Dag (Part)	20 B			
10	30	Nil	Sri Kanchul Neog S/o Shubh Neog	Katcha Bamboo House (20x35), Katcha Kitchen (18x28), Cow Shed/Katcha (12x25), Bhorai (12x15) Chicken/Duck Coop (8x6), Talha (Loom House) (12x12)	5	1	6	Baghjan Gora	Gen Govt	81	435 Part	3 B 15 L	Fishing, Cultivation	Nil
		Baghjan MG						Gen Govt	Nil	1 No Dag (Part)	4 B			
11	46	Sri Bhadrachar Moran S/o Lulumoni Moran	Sri Lohit Neog, S/o Bhadrachar Neog	Bamboo Cl Sheet House (36x28), Cow Shed Pucca Piler (10x12), Chicken/Duck Coop Pucca Piler (8x6), Talha Loom House (10x12), Bhorai pucca Piler (12x18)				Baghjan Gora	Falla	144	443 Part	3 B 1 X 17 L	Fishing, Cultivation	Nil
		Baghjan Gora						Falla	198	408 Part	1 B			
		Baghjan MG						Gen Govt	Nil	1 No Dag (Part)	12 B			
12	73	Sri Mangla Moran S/o Lulumoni Moran	Smt Anu Neog, Smt Pabali Neog S/o Bala Neog	Bamboo Cl Sheet House (28x30), Katcha Kitchen (12x16), Cow Shed (10x12), Chicken/Duck Coop (8x10), Talha (Loom House) (12x12)	3	1	4	Baghjan Gora	Falla	155	459 Part	4 Bgha	Fishing, Cultivation	Nil
		Baghjan Gora						Falla	159	458 Part				
		Baghjan Gora						Falla	159	451 Part				
		Baghjan MG						Gen Govt	Nil	1 No Dag (Part)	10 Bgha			

B. B. B.
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

A. A.
Agriculture Extension Asstt.
Baghjan Block

P. P.
Addl. Deputy Commissioner
TINSUKIA

J. J.
Extension Officer
District Industries & Commerce Centre
TINSUKIA

M. M.
K. K.
Training Centre
Dihaj;

V. V.
Fishery P.W.D. Asstt.
Kapathar Uzo Block

P. P. B. B.
Boruch
(with signature)

P. P. B. B.
Additional Forest Officer
Dibrugarh District

P. P. B. B.

P. P. B. B.

P. P. B. B.

P. P. B. B.

13	75	Sri Seng's Merah Sisa Pulau Merah	Sri Seng's Merah Sisa Pulau Merah	Bamboo/Steel Cl Sheet House (14x42), Kitchen Kitchen (14x29), Shop (12x12), Cow Shed (12x12) Chicken Coop (12x12), Toilet (1 room House) (12x12)	2	1	3	Baglan Green	Patta	105	40 Feet	20	Horticulture, Firing Cultivation	Ia
	Baglan NC	Gen Gert						111	110 Dag (Part)	3B				
14	76	Sri Kuda Borah Sisa Pulau Borah and Jaitohm	Sri Anma Borah Sisa Mandawa Borah	Half Pizza House (24x36), Kitchen Kitchen (24x12), Cow Shed (12x12), Toilet/room House (12x12)	4	0	0	Baglan Green	Patta	122	47 Feet	102K 10L	Firing, Cultivation	III
	Baglan Green	Patta						132	46 Feet	102K 10L				
	Baglan NC	Gen Gert						141	110 Dag (Part)	5B				
15	80	Sri Tinawan Merah Sisa Pulau Merah	Sri Pradhat Merah Sisa Pulau Merah	Half Pizza House (15x36), Bamboo Cl Sheet House (12x36), Shop (12x14) Chicken Coop (12x12), Toilet/room House (12x12) Shop attached to House Toilet (Cow Scheme)	2	1	3	Baglan Green	Myra Patta	129	515 Dag Part	2K0K 0L	Firing	Ia
	Baglan NC	Gen Gert						111	110 Dag (Part)	700K 0L				
16	84	Sri Hastaram Borah Sisa Pulau Borah	Sri Dipika Borah Sisa Muhenda Borah	Bamboo Cl Sheet House (18x24), Cow Shed (12x16), Chicken/Duck Coop (12x8), Toilet/room House (12x12)	5	1	0	Baglan Green	Myra Patta	109	466 Dag Part	203K 6L	Horticulture, Cultivation, Wife- House to	Ia
	Baglan NC	Gen Gert						114	110 Dag (Part)	0B				

Jeevan
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
M. Kumar
District Industries & Commerce Centre
TINSUKIA

[Signature]
Fishery Field Assr
Kakapathar Jew Block

[Signature]
Additional Forest Officer
Sriam Pigeon Division
[Signature]
(Kufg.)

17	86	Sri Thanum Borah S/o Bulbar Borah	Smt Anju Borah (Wife) Borah	Half Pucca Assam Type House (28x36), Kitchen Katcha (12x24), Bivara (12x14), Cow Shed (12x12) Chicken Coop (8x6), Tahsi (Open House) (10x12)	4	3	7	Baylan Gear	Falla	19	465 Dng Part	20 BK	Fishing Day labourer	Nil
		Baylan MC						Gen Govt	Nil	1 Ho Dag (Part)	6B			
18	87	Sri Thanum Borah S/o Bulbar Borah	Smt Bala Borah (Wife) Borah	Pucca Foundation, Bamboo Timber (C) Sheet Assam Type House (24x24) Kitchen Katcha (12x22), Cow Shed (10x14), Chicken Duck Coop (8x6), Tahsi (Open House) (12x12), Tahsi (Govt. Scheme)	6	0	6	Baylan Gear	Falla	108	465/1257 465/ 1212, 465 Ho Dag Part	2B	Fishing Cultivation	Nil
		Baylan MC						Gen Govt	Nil	1 Ho Dag (Part)	8B			
19	88	Nil	Sri Rajam Moran S/o Rti Moran	Katcha Bamboo House (14x30), Katcha Kitchen (12x14), Cow Shed Katcha (12x14), Goat Shed (8x6), Chicken Duck Coop (8x6), Tahsi (Open House) (12x12)	2	1	3	Baylan Gear	Gen Govt	Nil	291 Ho Dag Part	3 BK 00L	Cultivation	Nil
								Baylan MC	Gen Govt	Nil	1 Ho Dag (Part)	15B		
20	103	Smt Anju Borah S/o Bulbar Borah and others	Smt Purnima Borah (Wife) Smt Bulbar Borah	Assam Type Pucca House (30x36) Pucca Kitchen (20x25), Bivara (12x14) Cow Shed Katcha (12x14) Chicken Duck Coop (8x6), Tahsi (Open House) (12x12), Goat Shed (8x6)	5	0	5	Baylan Gear	Falla	182	457 Part	1 BK 00L	Fishing Cultivation	Nil
								Baylan Gear	Gen Govt	Nil	513 Ho Dag Part	1B		
								Baylan MC	Gen Govt	Nil	1 Ho Dag (Part)	7B		

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

AG. Secy. to the Govt. of Assam
Dibrugarh - 786001

Asstt. Deputy Commissioner
TINSUKIA
Distt. Industries & Commerce Centre
TINSUKIA

Asstt. Commissioner
TINSUKIA
Distt. Training Centre
Dibrugarh

Asstt. District Officer
Distt. Industries & Commerce
Dibrugarh

Asstt. District Officer
Distt. Industries & Commerce
Dibrugarh

21	171 195	50. Durga House Co. 1st Floor House	50. Durga House Co. Durg, Pimpri	1st Floor House (20x40) Katcha Kitchen (12x20) Cow Shed (10x12) Chicken/Duck Coop (8x8) Bath Room House (12x12) Goat Shed (10x10)	5	0	5	Baghan Coon	Cattle	120	40	2827 121	Fertig Cultivation	III
		Baghan Coon						Cattle	120	40				
		Baghan Coon						Cattle	120	40				
22	174	50. Durga House Co. Durg, Pimpri	50. Durga House Co. Durg, Pimpri	2nd Floor House (12x24) Chicken Coop (8x8) Pucca House (26x36) Hand Tractor 1 Hb	4	1	5	Baghan Coon	Cow Goat	111	1115 Dog (Part)	50	Fertig Cultivation	III
		Baghan Coon						Cow Goat	111	444 Cattle	10215 L			
								Baghan Coon	Cow Goat	111	1248 Part	350215 L		

Abdullah
Boruch
(M.F.G.)

Additional Forest Officer
200m Durga District

W.C.
D.S. (S.K.)
Am

[Signature]
Asstt. Engineer, P.W.D.
Mubargah Building Division

[Signature]
Agriculture Extension Asstt.
Baghan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
M. Lombeer
Assistant
Handloom Training Centre
Jabor

[Signature]
Fishery P.W.D. Asstt.
K. K. Pathar Jans Block

23	156	Sri Jaya San Meres S/O Lebung Meres	Smt. Ruyman Harbany S/O Late Kala Harbany	Bamboo/Steel Sheet House (12x30), Bamboo/Brk House (12x30), Cow Shed/Bamboo Tin Chicken Coop (8x8)	2	2	4	Boghen Gern	Patta	03	306	480K 00L	Dry Lat/200L	Nil
									Gen Govt	111	306			
									Gen Govt	111	330 (net)			
									Gen Govt	111	306 Part			
24	206	Sri Thanjam (Boroh S/O Butekwa Boroh)	Smt. Manava Dora D/O Sri Dhandra Boroh	Pucca Foundation, Bamboo/Timber/Cl Sheet House (12x14) (Boroh) Bamboo Tin (12x16), Talballi com House (12x12), Goat Shed (8x4) Total (Govt. Scheme)	4	0	4	Boghen Gern	Patta	109	480/1287	180K 00L	Fishing Cultivation	Nil
											480/1287			
											100/1272			
25	212	Sri Jonathan Meres S/O Lebung Meres	Smt. Dilyala Boroh W/O Late Boroh	Ho'l Pucca Assam Type House (20x50), Kitchen Kacha (20x24), Cow Shed (12x14), (Boroh) Bamboo/Tin (12x14) Talballi com House (12x12), Kacha Shop	6	3	9	Boghen Gern	Patta	81	473	2015L	Fishing Cultivation	Nil
								Boghen AG	Gen Govt	111	111a Dag (Part)			
26	202	Sri K/O Boroh S/O Butekwa Boroh and others	Smt. Rany Boroh W/O Late Boroh	Nil				Boghen Gern	Patta	132	4571a Dag Part	102K 10L	Business	Nil
									Patta	132	4591a Dag Part	102K 10L		
									Boghen AG	Gen Govt	111	111a Dag (Part)		

Handwritten signature
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Handwritten signature
Addl. Deputy Commissioner
TINSUKIA

Handwritten signature
Extension Officer
District Industries & Commerce Centre
TINSUKIA

Handwritten signature
K. K. K. K. K.
Handwritten text

Handwritten signature
Fishery P.O.M. Assst
Khanamathen Ura Block

Handwritten signature
Albinob Boroh
(W/O Late Boroh)

Handwritten signature
Divisional Forest Officer
Khanamathen Ura Block

Handwritten signature
D. K. K. K.
Handwritten text

27	226	Nil	Enl. Fajus (Mang) Wls Dighiya Naglanoh	RAY House bamboo C/ Sheet House (2x14) Chicken Coop (2x20) Bx8	3	0	3	Baglan Gann	Gen Govt	III	391 Hrs Day Part	10	Day Labourer	1A
								Baglan HD	Gen Govt	IV	110 Hrs (Full)	1B		
28	285	En Debendia Manan S/o Bhadreswar Manan	En Debendia Manan S/o Bhadreswar Manan	Assem Type Pucca House (24x36), Cow Shed Katcha (12x12), Chicken/Duck Coop/Bldg, Tathal Loom House (10x12)	2	0	2	Baglan Gen	Patta	100	405	3B	Fishing	III
								Gen Govt	III	445 Hrs Day Part				
29	311	10	En Biran Man S/o Fala Man	RAY House bamboo C/ Sheet House & Kitchen (12x14), Kitchen Katcha (12x12), Cow Shed (10x12), Chicken/Duck Coop (50x2) Bx8	4	0	4	Baglan Gen	Gen Govt	III	445 Hrs Day Part	3B	Day/Labourer, Fishing	III
								Baglan HD	Gen Govt	III	110 Hrs (Part)	2B		
30	312	En Margia Manan S/o Lalamba Manan & other 3 persons	Enl. Gatha Neng D/o Bhadreswar Manan	Half Pucca House (28x36)	2	0	2	Baglan Gen	Patta	199	460 Hrs Day Part	2K	Household Cultivation	III
		En Thako Manan S/o Lalamba Manan							Patta	199	461 Hrs Day Part			
21	477	11	En Asheswar Chela S/o Pala Chela	Assem Type Pucca House (24x36), Kitchen Pucca (14x14), Cow Shed Katcha (10x12), Chicken/Duck Coop/Bldg, MA House (10x12), Tathal Loom House, Cool Shed (10x8), Tathal Katcha (4x6), Bathhouse Pucca (4x6)				Baglan Gen	Gen Govt	III	391 Hrs Day Part	7B	Fishing Cultivation	III
								Baglan HD	Gen Govt	III	110 Hrs Day (Part)	22B		

*Alkhab
Bafud
(Chief, Department)*

*Regional Forest Officer
Daman Divisions*

*Fishery Field Officer
Kolaripathar Wls Block*

*Asstt. Engineer, P.W.D.
Dibrugarh Building Division*

*Addl. Deputy Commissioner
TINSUKIA*

*Extension Officer
District Industries & Commerce Centre
TINSUKIA*

M. Komuch

2000

22	431	Sh. Anand Kumar S/o Kishan Kumar & 4 other persons	Sh. Anand Kumar S/o Kishan Kumar	IAY House (Bamboo/Cl Sheet House (12x16) Bamboo/Cl Sheet House (12x12) Chicken/Deck Comp(9x9)	2	1	3	Baghjan Gann	Myad Palla	216	178 Hrs. Day Part	2 K 10 L	Dry Labourer	III
		Ekarna Palla							176	208 Hrs. Day Part				
23	431	Sh. Anand Kumar S/o Kishan Kumar	Sh. Anand Kumar S/o Kishan Kumar	IAY House (Bamboo & Cl Sheet Kitchen (12x18), Chicken/Deck Comp(9x9)	5	0	5	Baghjan Gann	Myad Palla	50	341 Hrs. Day Part	4 (1) 4 K 10 L	Dry Labourer	III
										59 Hrs. Day Part				
										366 Hrs. Day Part				
		Tot					Baghjan UC	Gen. Serv.	181	414 Hrs. Day Part	4 (1) 4 K 10 L			
24	431	Sh. Anand Kumar S/o Kishan Kumar & 4 other persons	Sh. Anand Kumar S/o Kishan Kumar	IAY House, Chicken/Deck Comp(9x9)	1	0	1	Baghjan Gann	Myad Palla	216	170 Hrs. Day Part	2 K 10 L	Dry Labourer	III
		Ekarna Palla							176	388 Hrs. Day Part				
25	436	Sh. Lakshya Kaur S/o Sonia Kaur & 2 other persons	Sh. Lakshya Kaur S/o Sonia Kaur	IAY House (Bamboo/Cl Sheet House (14x25) Gen. Shed(10x15)	3	0	3	Baghjan Gann	Palla	14	356 Hrs. Day Part	2 (1) 2 K 10 L	Cultivator	III
		Baghjan UC							Gen. Serv.	181	1 Hrs. Day Part			

*Abhinav
Borah
(V.P., Assam)*

*Sh. Anand Kumar
S/o Kishan Kumar
Sonia Kaur*

Sh. Anand Kumar

Sh. Anand Kumar

*Asst. Engineer, P.W.D.
Dibrugarh Building Division*

*Addl. Deputy Commissioner
TINSUKIA
Agriculture Extension Assn.
Baghjan Eleka*

*Extension Officer
District Industries & Commerce Centre
TINSUKIA*

*P. L. Borah
Kishore Chel
Rural Training Centre
Dibrugarh*

*Fishery P.W.D. Assn.
Bakapatner Dibrugarh*

36	497	Sri Lakshmi Kan Sri Sana Kan & 2 other persons	Sri Raju Kan Sri Dhanu Kan	IAY House	2	2	4	Baghan Gann	Patta	14	3/4110 Dng Part	212'x 101'	Cultivator	134
		Baghan NG						Gen Govt	111	1 Ho Dng (Part)	3 B			
37	498	Sri Anasa Nighanshi Sri Lalji Nagbanshi	Sri Dasab Urag Sri Dhadu Urag	Bamboo/CI Sheet House (12x36) Kitchen Kallala (12x15) Cow Shed (10x12) Chicken Coop (8x8)	5	0	6	Baghan Gann	Ekana Patta	8	4/5 Ho Dng Part	2 B	Cultivator	131
								Ekana Patta	14	4/8 Ho Dng Part	2 B			
		Baghan NG	Gen Govt	111	1 Ho Dng (Part)	3 B								
38	504	Nil	Sri Pancha Urag Sri Lalji Urag	Bamboo/CI Sheet House (12x36) Bamboo Fly House (12x24) Chicken/Duck Coop (8x8)	5	0	6	Baghan Gann	Gen Govt	111	3/8 Ho Dng Part	2 B	Day Labourer	131
39	518	Sri Lalji Urag Sri Sukhi Urag & Others	Sri Fagu Urag Sri Lalji Urag	Picket House (24x30) Kitchen Bamboo/CI (12x30) Broom (10x18) Cow Shed (10x15)	3	0	3	Baghan Gann	Ekana Patta	176	3/8	4 B 2 K 13 L	Day Labourer	131
		Ekana Patta						62	3/5					
		Baghan NG						Gen Govt	111	1 Ho Dng (Part)	25 B 2 K 13 L			
40	524	Sri Lakshmi Kan Sri Rama Kan & 2 other persons	Sri Gopal Kan Sri Lakshmi Kan	Foundation Patta Bamboo Tin House (24x36) Cow Shed (10x15)	2	1	3	Baghan Gann	Ekana Patta	14	3/4110 Dng Part	1 B 4 K 14 L	Mason	131
								Ekana Patta	146	3/19	2 B 6 L			
		Baghan NG	Gen Govt	111	1 Ho Dng (Part)	2 B								
41	529	Nil	Sri Subhara Ureno Sri Krishna Urag	Bamboo/CI Sheet House (14x24) Cow Shed (12x12) Chicken/Duck Coop (8x8)	1	0	1	Baghan Gann	Gen Govt	111	3/11 Part	1 B 2 K 10 L	Day Labourer	134

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Signature
Date

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Signature
Training Centre
Dibrugarh

Signature
Borward
(M.P. Department)

Signature
Municipal Council
Dibrugarh

Signature
Fisheries Deptt
Katakapatna Ura Blon

42	546	Smt. Manjuli Uyang S/O Ranjita Uyang & 1 Other	Smt. Janki Uyang S/O Ruchal Uyang	JAY House, Bamboo Hay House (12x24), Kitchen Katcha (12x20) Cow Shed (12x10), Chicken Coop (4x4)	7	0	7	Daylan Green	Patla	50	343 Part	302 K 5 L	Day Labourer	Nil
								Daylan Green	Patla	50	305 Part			
								Daylan Green	Patla	50	367 Part			
								Daylan HC	Gen Govt	Nil	11/20 Day (Part)			
43	545	Sri Channam Gopal S/O Phatara Gopal & 5 Others	Smt. Manu Gopal S/O Manu Gopal	Pucca House (18x36), Kitchen Bay (12x35), Cow Shed (10x15), Chicken Duck Coop (12x18)	5	1	6	Daylan Green	Gen Govt	Nil	303 Part	402 K 10 L	Day Labourer	Nil
								Daylan Green	Patla	19	306 Part			
								Daylan Green	Patla	10	351 Part			
								Daylan HC	Gen Govt	Nil	11/20 Day (Part)			
44	547	Sri Sahari Palawat S/O Khatu Khatu & 4 other persons	Sri Manju Uyang S/O Paban Uyang	JAY House, Bamboo GI Sheet House (12x30), Cow Shed (12x10) Chicken Coop (4x4)	5	1	6	Daylan Green	Patla	216	170 Part	2 K 10 L	Day Labourer	Nil
								Daylan Green	Patla	176	364 Part			
45	548	Sri Manju Uyang S/O Rangla Uyang	Smt. Pusa Uyang S/O Aary Uyang	JAY House, Bamboo GI Sheet House (14x36), Chicken/Duck Coop (4x4)	2	3	5	Daylan Green	Patla	50	343 Part	10	Day Labourer	Nil
46	549	Smt. Dink Uyang S/O Jai Uyang	Smt. Dink Uyang S/O Jai Uyang	Bamboo GI Sheet House (12x36), Bamboo Hay House (12x24), Chicken Coop (4x4)	6	0	6	Daylan Green	Gen Govt	Nil	369 Part	162 K 10 L	Day Labourer	Nil
								Daylan Green	Gen Govt	Nil	363 Part			

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Addl. Deputy Commissioner
TINSUKIA

Extension Officer
District Industries & Commerce Centre
TINSUKIA

Fishery Field Asstt
Kakapathar Jam Bldg

1	100	Cherian Geas & Co Thanna Geas & Co	Smt. Komanthi (Mrs) Gogga P.M. Bachchanthi (Mrs)	1st Floor House (20x35), Cow Shed (10x15), Takkal Loom House (12x12), Cool Shed (12x14), Gona Choz (10x15)	2	1	3	Payjan Choz	1st Flr	10	300 Sq Ft	50	Collection	10
								Bayhan TIC	Gen Cool	1st	100 Sq Ft (Full)			

[Signature]
Asstt. Engineer, P.W.D.
Tirupur Building Division

[Signature]
Structure Extension Asstt.
Bhujjan Eleka

[Signature]
Addl. Deputy Commissioner
TINSUKIA

[Signature]
Extension Officer
District Industries & Commerce Centre
TINSUKIA

[Signature]
[Signature]
[Signature]

[Signature]
Instructor
Kannam Training Centre
Tirupur

[Signature]
Abhinav
Borwal
(M. Engg. & Planning)

[Signature]
Fishery Field Asstt
Kakapathin Urs Block
T.N.

49	172	Smt. Shanti Kamesh S/o Mun. Kamesh R. 2 Chhara	Smt. Jyoti Shant W/o S/o Datta Shant	Bamboo GI Sheet House (12x24) Cow Shed (10x12) Chicken/Duck (B-R)	2	0	2	Bright Green	Ekona Patta	210	178 Sq Day Part	2x11	Day Labourer	1.1
51	182	Smt. Mangal Shant D/o Bhaya Shant	Smt. Apna Shant W/o Datta Shant	IAY House, Bamboo GI Steel Kitchen (12x18) Cow Shed (10x12)	2	2	4	Bright Green	Ekona Patta	59	243 Sq Day Part	2B	Day Labourer	1.1
											205 Sq Day Part			
											507 Sq Day Part			
								Bright HC	Gen Govt	111	118 Sq Day (Part)	4 B 2 K 10 L		
50	187		Smt. Jyoti Shant S/o Sunam Shant	Half Pucca House (8x35) Kitchen Kachra (12x24) Chicken/Duck Coop (B-R)	3	1	4	Bright Green	Patta	14	350 Part	3B	Fishing Cultivation	1.1
51	189		Smt. Parashram Bai D/o Ram Bai	Pucca House (14x20) Kitchen (Bamboo) (12x18) Toilet (Bamboo) (6x5) Tarpaul Loom House (12x12)	2	2	4	Bright HC	Gen Govt	111	118 Sq (Part)	2B	Service	1.1
52	194		Smt. Deepa Shant S/o Datta Shant	Bamboo GI Sheet House (12x12) Bamboo Hay House (12x24) Chicken/Duck Coop (18x6) Cow Shed (10x12) Loom House Tarpaul	6	1	0	Bright Green	Gen Govt	111	380 Part	2B	Day Labourer	1.1

Handwritten signature
National Forest Officer
Forest Range, Dibrugarh

Handwritten signature

Handwritten signature
Handwritten signature

Handwritten signature
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Handwritten signature
Addl. Deputy Commissioner
T...

Handwritten signature
Abhinav Baruah
(Vag)

Handwritten signature
K. M. Baruah
Kannan Training Centre
Dibrugarh

Handwritten signature
Fishery Field Officer
Kavayamam Water Block

57	617	12	Sri Dhara Haryana S/o Agha H. J. Khan	Bamboo Cl Sheet House Kitchen (14x30) Chakra Room	0	0	5	Baylan Gdn	Gen Cool	111	110 Fan	1102x15L	Day Labour	11
								Baylan FC	Gen Cool	111	110 Fan	1102x15L		
58	624	51	Sri Tanginwar Gagan S/o Debar Singh	1AY House (12x20), Chakra Room (8x8)	1	0	1	Baylan Gdn	Patla	57	420 Fan	2x10L	Day Labour	11
59	44	51	Sri Dabur Singh S/o Chakra Singh	Gen. Room (12x12) Dis. Sukra Singh	0	1	7	Baylan Gdn	Ekranu Patla	71	30	2x10L	Fishing Cultivation	11
60	121	111	Sri Sukam Moh S/o Ajay Singh	Bamboo Cl Sheet House (12x21) (Floor (10x15))	2	0	2	Baylan FC	Gen Cool	111	110 Fan	2x10L	Day Labour, Cultivation	Home for land on land of Mukh Singh Baylan
61	167		Sri Dinesh Chandra S/o Lehka Chandra	Sri Khand Chandra S/o Bekhanu Chandra	1	0	1	Baylan FC	Gen Cool	111	110 Fan	2x10L	Fishing, Cultivation	11
								Baylan Gdn	Ekranu Patla	204	140 Fan	3x10L		

Handwritten notes:
 1. 11/11/20
 2. 11/11/20
 3. 11/11/20

Handwritten: NDBL
 Circle Officer,
 Deemdsoma Revenue Circle, Deemdsoma
 Deemdsoma

Signature:
 Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

Signature:
 Agriculture Extension Asstt.
 Dibrugarh District

Signature:
 Election Officer
 Tinsukia

Signature:
 (11/11/20)

Signature:
 Instructor
 Training Centre
 Dibrugarh

Signature:
 Fishery Field Assst
 Sakapanther Jena Block

LIST OF OTHER DAMAGED PERSONS OF BAGHJAN GAON AREA			
SL. NO	OLD SL. NO.	NAME OF THE PERSONS	NAME OF THE GUARDIANS
1	3	PUTUL NEOG	SUKHEN NEOG
2	8	PUTUMONI MORAN	JIBON MORAN
3	11	KHAGESWAR HAZARIKA	HULA HAZARIKA
4	12	BAPPI CHUTIA	NIMNA CHUTIA
5	16	MUKUL MORAN	LABHESWAR MORAN
6	17	JUNMONI MORAN	ANAJIT MORAN
7	18	KARISHMA MORAN	UDIT MORAN
8	19	GODU MORAN	OHONIDHAR MORAN
9	20	RENU MORAN	MOHANDO MORAN
10	21	KAMLESWAR MORAN	NODE MORAN
11	22	JIBOKANTA MORAN	JATIN MORAN
12	23	PRALA GOGOI	KULAMON GOGOI
13	24	ROBINA HAZARIKA	NOBIN HAZARIKA
14	25	GAGAN MORAN	TIKI MORAN
15	26	JUNALI MORAN	LOBON MORAN
16	32	ARUP MORAN	BABULI MORAN
17	33	METHONG DOHUTIA	TULON DOHUTIA
18	35	TAPON MORAN	BABUL MORAN
19	37	BOLIN NEOG	THULA NEOG
20	42	NANDESWAR MORAN	SUNESWAR MORAN
21	43	UMESH PHUKAN	LATE SUNABOR PHUKAN
22	45	AMULYA MORAN	BABULI MORAN
23	47	DALUK NEOG	LIGON NEOG
24	48	TULASHI BARUAH	SENIDHAR BARUAH
25	50	UJJALATA HAZARIKA	MONUJ HAZARIKA
26	51	AMAL GOGOI	DURLABH GOGOI
27	52	RUDRA NEOG	BUNDE NEOG
28	53	SORUMAI MORAN	TITO MORAN
29	54	BIPUL NEOG	SIPANG NEOG
30	55	DIPOK MORAN	LABHOT MORAN
31	56	BIPLOB NEOG	DEBENDRA NEOG
32	57	DHANSWARI HAZARIKA	DHANIRAM HAZARIKA
33	58	RAJIB NEOG	SIPANG NEOG
34	60	KALIMOTI MORAN	ILESWAR MORAN
35	61	NOREN MORAN	MOTESWAR MORAN
36	62	APURBA MORAN	RAJEN MORAN
37	63	SARUMAI MORAN	BANKIDHAR MORAN
38	64	PRAKHANTA MORAN	BIDESWAR MORAN
39	65	HEWALI MORAN	TANESWAR MORAN
40	66	RUMI NEOG	BUNDE NEOG
41	67	BIDESWAR MORAN	TOKOU MORAN
42	68	HITESWARI MORAN	BABUL MORAN
43	70	NASHMI BARUAH	RATUL GOHAIN
44	71	BHAGYAPOTI NEOG	BUDESWAR NEOG
45	77	BANALATA NEOG	SUREN NEOG
46	78	PHUKAN MORAN	MONPUR MORAN
47	81	MAMONI MORAN	PHANIDHAR MORAN
48	82	ABHITI PHUKAN	KHELANG PHUKAN
49	83	TIILOK NEOG	LIKHON NEOG
50	85	ALPANA MORAN HAZARIKA	MUNINDRA HAZARIKA
51	86	BILUPROEHA MORAN	LITIP MORAN
52	89	JATIN GOGOI	PURNAKANAT GOGOI
53	90	PHULESWAR PHUKAN	HOREN PHUKAN
54	99	ALESWARI MORAN	PAMESHWAR MORAN
55	107	BINUD MORAN	THAHULA MORAN
56	108	MAGESHWAR MORAN	LT. MEHENG MORAN
57	109	SIDARTHA CHETIA	MULAI CHETIA
58	111	DEBOJIT HAZARIKA	DHANIRAM HAZARIKA
59	112	RUPANTA MORAN	ELESOR MORAN
60	113	PONITA MORAN	GOKUL MORAN

Asst. Deputy Commissioner
Tinsukia

23/10/2018
Dmm
12/2/18

Asst. Engineer, P.W.D.
Dibrugarh Building Division

Asst. Engineer
Duma Division

Asst. Engineer
Forest Division
Duma Division

Asst. Engineer

Asst. Engineer

Asst. Engineer
Training Centre
Dibrugarh

Asst. Engineer
Fishery Field Asst
HAP JAN DEV BLOCK

51	114	DHONIL NEOG	BUNDESWAR NEOG
52	116	BINA CHETIA	BHATIK CHETIA
53	117	TILAK MORAN	RUL MORAN
54	118	SOBIN HAZARIKA	LOMBHESWAR HAZARIKA
55	119	MINASHEE GOGOI	MOHIRAM GOGOI
56	120	PRIYANKA CHETIA	MAHAN CHETIA
57	121	MAINE MORAN	DIGEN MORAN
58	122	MUNMUN CHUTIA	CHAKRESWAR CHUTIA
59	123	SUMON PATRA MORAN	PROKHANTA MORAN
60	124	BINDU DEVI	MAHABIR SAH
61	125	TOLIKA MORAN	JUGESH MORAN
62	126	A. MALLAH	SHEWDAT MALLAH
63	127	DEBOJANI MORAN	PROBIN BORAH
64	129	REKHAMONI HAZARIKA	TETON HAZARIKA
65	132	BOBY MOHAN MORAN	BARUN MORAN
66	133	RIMA PHUKAN	LOKHINATH PHUKAN
67	134	ANUPAM NEOG	PUTUL NEOG
68	135	SATYADHAR MORAN	MAHANANDA MORAN
69	136	BINOMA MORAN	KUMBHESWAR MORAN
70	137	DIPANJALI MORAN	LOMBHESWAR MORAN
71	138	ANNAJIT HAZARIKA	NORENDRA HAZARIKA
72	139	SOPATI MORAN	JADUNATH MORAN
73	140	DIPU MORAN	LOMBHESWAR MORAN
74	141	ROJOTI MORAN	BISHAJIT MORAN
75	142	MAINU GOGOI	HIRENDRA GOGOI
76	146	MONI MORAN	DIPEN MORAN
77	148	NILESWAR MORAN	LONBESWAR MORAN
78	149	SURESH MALLAH	SIUDAN MALLAH
79	152	RIJUMONI MORAN	HEMANTA MORAN
80	153	USHJYOTI MORAN	GAJENDRA MORAN
81	154	BISWAJIT SONOWAL	TARUN SONOWAL
82	155	RAHUL HAZARIKA	SUKHESWAR HAZARIKA
83	156	MALOBIKA NEOG	RAJIV NEOG
84	158	MINTU MORAN	BOHUT MORAN
85	159	ANIMA BORUAH	AKON BARUAH
86	160	PULIN MORAN	TAKAU MORAN
87	161	IMONI MORAN	BIDYUT MORAN
88	162	PUSHPA MORAN	ELESWAR MORAN
89	163	MONTU MORAN	JOGESH MORAN
90	166	KAJOLI MORAN	AMOL MORAN
91	168	MALA MORAN	JIT MORAN
92	171	MANIK BORUAH	DHANESWAR BORUAH
93	173	BHASKAR MORAN	LOLIT MORAN
94	175	DHIREN CHUTIA	LAMBESWAR CHUTIA
95	180	SUNANDA HAZARIKA	NARESWAR HAZARIKA
96	182	KUMALI NEOG	GANDHA NEOG
97	183	PERUNA MORAN	BODAN MORAN
98	184	SATYAJIT MORAN	SONE MORAN
99	186	ASHYUT MORAN	JADUNATH MORAN
100	187	TARA CHUTIA	RATAN CHUTIA
101	189	SHILPI GOGOI	PROKHEN GOGOI
102	190	MONUMADHAB MORAN	DILIP MORAN
103	191	TAPAN BARUAH	DHONESWAR BORUAH
104	192	MUNI GOGOI	MONTU GOGOI
105	193	DIPTI GOGOI	MONTU GOGOI
106	194	CONDHESWAR HAZARIKA	GOHIT HAZARIKA
107	195	DOLEE BORUAH	KULEN BORUAH
108	197	KALPONA PHUKAN	PODMADHAR PHUKAN
109	199	PURNIMA MORAN	BIPIN MORAN

[Signature]
Add. Deputy Commissioner
Tinsukia

[Signature]
Asstt. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Asstt. Engineer
P.W.D. Dibrugarh
Building Division

[Signature]
Asstt. Engineer
P.W.D. Dibrugarh
Building Division

[Signature]

[Signature]
Asstt. Engineer
P.W.D. Dibrugarh
Building Division

[Signature]
Asstt. Engineer
P.W.D. Dibrugarh
Building Division

[Signature]
22/10/2019
Dibrugarh
Doc. no. 100/19

120	202	LABANYA MORAN & DIGANTA MORAN	W/O DIGANTA MORAN, S/O: DIMBESWAR MORAN
121	203	BISWAJIT MORAN	LAMBESWAR MORAN
122	205	KHANEN MORAN	SONE MORAN
123	208	KANAKLATA DOHUTIA	LALIT DOHUTIA
124	210	PUTU MORAN	LAKHESWAR MORAN
125	213	GONAMALA HAZARIKA	MONESWAR HAZARIKA
126	215	RINALI MORAN	RAJESH MORAN
127	216	HEMANTI HAZARIKA	GADADHAR HAZARIKA
128	217	PALI GOGOI	MONOJ GOGOI
129	218	JURI MORAN	DHIREN MORAN
130	219	RITAMONI MORAN	LT. DEBEN MORAN
131	222	ARABINDRA BARUAH	KAMAL BARUAH
132	223	BANDANA MORAN	ANIL MORAN
133	224	TUNUMONI MORAN	BIPLOB MORAN
134	225	MOTI NAMASUDRA	SANAL NAMASUDRA
135	226	BAKHANTI BARUAH	KAMAL BARUAH
136	227	FAGHNI RATA NAGBONSHI	SONJOY NAGBONSHI
137	228	DOMOTI CHUTIA	RUPOM CHUTIA
138	229	ANITA MORAN	NITESWAR MORAN
139	230	BULBULI MORAN	JUGANTA MORAN
140	231	KEHE MORAN	THANESWAR MORAN
141	232	ABOLA MORAN	DIPESWAR MORAN
142	233	MONTU MORAN	BINDESWAR MORAN
143	234	SILPA NAGBONSHI	MONGLA NAGBONSHI
144	235	PRIMPA GOWALA	SANJAY GOWALA
145	237	DIPTI NEOG	DEBESWAR NEOG
146	238	ANJANA PARBUNA	PRABUNATH KORUWA
147	239	AKONI BORUAH	DINESH BORUAH
148	240	RUNJUN HAZARIKA	BISWAJIT HAZARIKA
149	241	GULESWARI MORAN	TIKESWAR MORAN
150	242	MANJULA PHUKAN	DEBAJIT PHUKAN
151	243	CHANDRAMA MORAN CHUTIA	JITENDRA CHUTIA
152	244	MONUJ MORAN	PANIDHAR MORAN
153	245	MINU GOGOI	DEBOJIT GOGOI
154	246	NOGEN HAZARIKA	KEHBOR HAZARIKA
155	248	SUBORNA BORUAH	DIPUNJU BORUAH
156	249	PARISHMITA GOHAIN MORAN	DEPANKAR MORAN
157	251	SURUJ BARUAH	MANIK BARUAH
158	253	BHANU NEOG	HUNDA NEOG
159	254	DIPALI MORAN	AMAL MORAN
160	255	ANAMIKA MORAN HAZARIKA	NILSWAR MORAN
161	256	DOBY NAGBONSHI	JITEN NAGBONSHI
162	258	KETEKI NEOG	LANGKE NEOG
163	259	RIMA MORAN	BIPIN MORAN
164	261	ARCHANA MORAN	PRANJIT MORAN
165	263	PANKAJ MORAN	BADON MORAN
166	264	SWEETY SAIKIA MORAN	BIPLOB MORAN
167	265	JODUMONI BORUAH	ATUL BORUAH
168	269	HOLEN MORAN	JATIN MORAN
169	270	MAMPI CHETIA MORAN	NITRANTA MORAN
170	272	SUMITRA MALLAH	DILIP MALLAH
171	274	BILESWAR MORAN	LOBESWAR MORAN
172	275	JUNUMAI MORAN	PHULEN MORAN
173	277	RUNU MORAN	RAJEN MORAN
174	278	PAPU MORAN	LALIT MORAN
175	280	JATIN MORAN	BETEK MORAN
176	283	ANANTA MORAN	PHUKAN MORAN
177	284	BITU MORAN	NAREN MORAN

Adlt. Deputy Commissioner
Tinsukia

23/07/2023
M. K. Barua
Assistant Revenue Officer
Doomdooma

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

M. K. Barua
Assistant Revenue Officer
Doomdooma

Asstt. Engineer, P.W.D.
Dibrugarh Building Division

Fishery Field Ass.
HAP JAN DEV BLOCK

178	287	ANITA CHUTIA	PHUKAN MORAN
179	288	BITUPAN MORAN	LABON MORAN
180	289	NOBOJYOTI MORAN	MADAN MORAN
181	290	MINA CHUTIA	GUPON CHUTIA
182	291	DHABANG DAHUTIA	METHONG DOHUTIA
183	293	HEMONTI MORAN	MADON MORAN
184	294	PENDUKI CHUTIA	KEAMESWAR CHUTIA
185	295	LALIT MORAN	BULESWAR MORAN
186	296	BIPROJYOTI BORUAH	UMESH BORUAH
187	297	CHAYANTI BORUAH	UMESH BORUAH
188	299	JUNMONI HAZARIKA	ANUP HAZARIKA
189	301	PRANJAL GOGOI	DURLAB GOGOI
190	302	PRAMILA URANG	PONCHO URANG
191	304	MANISHA SARKAR	RANJIT SARKAR
192	305	NIRANTA MORAN	PHUKAN MORAN
193	307	SUIT NEOG	NORESWAR NEOG
194	308	KAHABOR HAZARIKA	KACHARI HAZARIKA
195	309	HIRAKJYOTI CHUTIA	JITENDRA CHUTIA
196	313	AJANTA BORUAH	BIDYUT BORUAH
197	316	MALAK HAZARIKA	TORBOR HAZARIKA
198	317	MEENA MORAN	NIPEN MORAN
199	318	KEHUDHAR HAZARIKA	PODMESWAR HAZARIKA
200	320	HURAJIT HAZARIKA	PROMEDSWAR HAZARIKA
201	321	SHANTI MORAN	BAIK MORAN
202	322	SUCHENTI MORAN	BOHIBO GOHAIN
203	323	UJJAL MORAN	LETUK MORAN
204	324	VELEC CHETIA	TUNESWAR CHETIA
205	325	JOYAMAY MORAN	BIJOY MORAN
206	326	NIKHA MORAN	RAJIB MORAN
207	327	PRATIBHA MORAN	KHETE MORAN
208	328	APURBA HAZARIKA	PANDIT HAZARIKA
209	329	RIJUMONI MORAN	DIPESWAR MORAN
210	330	BOGIMOTI DOHUTIA	LT. JAMUNA DOHUTIA
211	331	PUNYALOTA HAZARIKA	ANIPON HAZARIKA
212	332	BONJIT HAZARIKA	INDESWAR HAZARIKA
213	333	BINANDA MORAN	LETUK MORAN
214	334	NIJARA MORAN	LETUK MORAN
215	335	REKHA MORAN	BIHUDHAR MORAN
216	336	DIPESWAR MORAN	NABEN MORAN
217	337	ALPONA HAZARIKA	GREEN HAZARIKA
218	338	SIBAJIT MORAN	TILESWAR MORAN
219	340	NIVA MORAN	MOTHONG MORAN
220	341	GHANAKANTA MORAN	BHUGESWAR MORAN
221	342	HILFSWARI MORAN	MOHENDRA MORAN
222	343	BITUPON CHETIA	TULESWAR CHETIA
223	344	PRAFULLA HAZARIKA/ HUNESW	HUNESWAR HAZARIKA
224	345	AMAL PRABHA BORUAH	SURESH BORUAH
225	346	SUNESWAR CHETIA	LT. MOHESWAR CHETIA
226	347	BABITA BORUAH	SONIB BORUAH
227	348	GEJU CHETIA	LT. SHASHIDHAR CHETIA
228	349	NAMI HAZARIKA	GOBIN HAZARIKA
229	350	RABINDRA MORAN	YOGESWAR MORAN
230	351	MALOBIKA BORAH	LATIK NBORAH
231	352	RUBUL HAZARIKA	NARENDRA HAZARIKA
232	353	ANIMA MORAN	RUHIT KHIJWAL
233	354	MAINU MORAN	PUHEN MORAN
234	355	MEJE CHETIA	SOSHI CHETIA
235	357	NOBEN MORAN	BHUGESWAR MORAN
236	358	ANTU HAZARIKA	NIRMOL HAZARIKA
237	359	YUPI MORAN	PRANJAL MORAN
238	360	PUTU HAZARIKA	KUMAL HAZARIKA
239	361	JODU NEOG	HODESWAR NEOG

[Signature]
Asst. Deputy Commissioner
Tinsukia

[Signature]
23/07/20
Asst. District Officer
Doomsoma Revenue Circle
Doomsoma

[Signature]
Asst. Engineer, P.W.D.
Jugargh Building Division

[Signature]
Asst. District Officer
State Transport
Dumka District

[Signature]
23/07/20
Asst. District Officer
Income Tax
Dumka District

[Signature]

[Signature]

[Signature]
23/07/20
Asst. District Officer
Fishery Training Centre
Dybbo

[Signature]
Fishery Field Asst.
HAP JAN DEV BLOW

[Signature]

240	362	JUNALI CHETIA	AMULYA NEOG
241	363	BHADESWARI MORAN	PANIRAM MORAN
242	364	HUNESWAR HAZARIKA	TELEKI HAZARIKA
243	365	PANDIT HAZARIKA	TOBAR HAZARIKA
244	366	PILESH HAZARIKA	SHIPANG HAZARIKA
245	367	MODHE HAZARIKA	HITESWAR HAZARIKA
246	368	MUNINDRA HAZARIKA	HITESWAR HAZARIKA
247	369	JANITA HAZARIKA	REPAN HAZARIKA
248	370	SURABHI MORAN	PANIRAM MORAN
249	371	JEOTI MORAN	ROTHESWAR MORAN
250	372	NIRMAL HAZARIKA	LT. KEM HAZARIKA
251	373	KHAHULI MORAN	RAHESWAR MORAN
252	374	JAYA MORAN	DOUL MORAN
253	375	MAINI NEOG	RANJIT NEOG
254	376	JITUL BORUAH	MONIKANTA BORUAH
255	377	MIHI HAZARIKA	RUMI HAZARIKA
256	378	DIPAK MORAN	NOBEN MORAN
257	379	SUKHESWAR HAZARIKA	KEMO HAZARIKA
258	380	JUGESWAR MORAN	LT. SHINGORA MORAN
259	381	JAYANTI MORAN	KUNINDRA MORAN
260	382	NOMITA BORAH	DADAN BORAH
261	383	SABITA MORAN	CHUCHEN MORAN
262	384	TUPI MORAN	BOLU MORAN
263	385	ROMESH HAZARIKA	CHIPONG HAZARIKA
264	386	MONTU BORUAH	MONIKANTA BORUAH
265	387	PADMESWAR HAZARIKA	LT. TOBOR HAZARIKA
266	388	MALAKA MORAN	PEMU MORAN
267	389	PALLABI MORAN	TARENG MORAN
268	390	RUPAHI MORAN	GODUBAR MORAN
269	391	ANUBALA MORAN	BARENDRA MORAN
270	392	LUHAI CHETIA	MOHESWAR CHETIA
271	393	JOYONTI MORAN	DHIREN MORAN
272	394	ARUP MORAN	KHOGEN MORAN
273	395	MAMONI DEKA	RUPOM DEKA
274	396	KABITA BORUAH	ANIL BORUAH
275	397	SOJILA HAZARIKA	RENGESWAR HAZARIKA
276	398	BITUL HAZARIKA	NORENDRA HAZARIKA
277	399	DIPALI BORA	N. BORA
278	400	NADAY CHETIA	TUNESWAR CHETIA
279	401	KAMAL BORUAH	DHONESWAR BORUAH
280	402	BIMAL MORAN	HINGARA MORAN
281	403	ANITA HAZARIKA	INDESWAR HAZARIKA
282	404	JONALI MORAN	BASANTA MORAN
283	405	KARISHMA MORAN	BITUL MORAN
284	406	DIPEN HAZARIKA	HUNESWAR HAZARIKA
285	407	POBITRA HAZARIKA	JON HAZARIKA
286	408	MOTESWAR MORAN	BHUGESWAR MORAN
287	409	PIKUMONI MORAN	BODON MORAN
288	410	MINESWARI DOHUTIA	PABITRA DOHUTIA
289	411	ATUL CHETIA	TUNESWAR CHETIA
290	412	ILABATI HAZARIKA	LETUK HAZARIKA
291	413	JITUKON NEOG	HODESWAR NEOG
292	414	NABAJIT HAZARIKA	NALI HAZARIKA
293	415	PADMESWARI HAZARIKA	MOHIN HAZARIKA
294	416	BHONIMAI MORAN	SHYAMAL MORAN
295	417	CHANTI MORAN	PUNESWAR MORAN
296	418	DIBYAJYOTI HAZARIKA	MAZIN HAZARIKA
297	419	JUGESWARI HAZARIKA	RAJANI HAZARIKA
298	420	JADAB CHETIA	JAYANTA CHETIA
299	421	MUNU MORAN	MILONJYOTI MORAN
300	422	RUPATI MORAN	KANTESWAR MORAN
301	423	BIHUTI HAZARIKA	KHIRESWAR HAZARIKA

[Signature]
Asst. Deputy Commissioner
Tinsukia

[Signature]
23/05/2023
Deputy District Officer
Income Tax Revenue Circle
Lakhimpur

[Signature]
Asstt. Engineer, P.W.D.
Mihragarh Building Division

[Signature]
District Officer
State Govt. Engineering
College Dima Hasar

[Signature]
District Forest Officer
Mam Dooma Division

[Signature]

[Signature]
M. Komal
District Officer
Mam Dooma Training Centre
Jyba

[Signature]
District Field Assit.
MADAN DEV BLOCK

[Signature]

302	424	TILESWAR MORAN	LT. PECH MORAN
303	425	RUNJUN GOGOI	KULSING GOGOI
304	426	PROBIN MORAN	LT. TAKOU MORAN
305	427	MUKUT CHETIA	JOYONTO CHETIA
306	429	DOLIN HAZARIKA	LT. RUPEN HAZARIKA
307	430	NALI HAZARIKA	SABE HAZARIKA
308	431	HUNMONI MORAN	BOKUL MORAN
309	432	BANDITA MORAN	HUNESWAR HAZARIKA
310	433	DHONESWAR MORAN	PENU MORAN
311	434	MOSHILA HAZARIKA	MANOJ HAZARIKA
312	435	INDRAJIT HAZARIKA	PODMESWAR HAZARIKA
313	436	RAJU BORAH	RAJENDRA BORAH
314	437	DULAN BORAH	RAJEN BORAH
315	438	BIRESWARI BORUAH	SIPANG HAZARIKA
316	439	PATOLI BORAH	RAJEN BORAH
317	440	PADMESWAR HAZARIKA	JILIK HAZARIKA
318	441	SUBHAJIT HAZARIKA	PODMESWAR HAZARIKA
319	442	AROTI MORAN	POSAN MORAN
320	443	THANASWARI MORAN	HORENDRA MORAN
321	444	BOBY MORAN	ATUL MORAN
322	445	KANAK MORAN	MOLOKA MORAN
323	446	GOJEN MORAN	TILESWAR MORAN
324	448	NIRMOLA NEOG	HODE NEOG
325	451	BISHWAJIT HAZARIKA	PRAMESWAR HAZARIKA
326	452	PINKY NEOG	MITHU NEOG
327	453	HOPUNJYOTI BORAH HAZARIKA	HEMONTA HAZARIKA
328	454	PRABIN HAZARIKA	LOBHESWAR HAZARIKA
329	455	BOHAGI HAZARIKA	RUMOI HAZARIKA
330	456	AROTI CHOWRAK	BAPUKON CHAOWRAK
331	457	NIRMALI BORUAH	NAGENDRA BORUAH
332	458	NITUMONI BORUAH	MANAB BORUAH
333	460	PRANITA HAZARIKA	PIJIK HAZARIKA
334	461	MAINA DEKA	ARUN DEKA
335	462	BHANU HAZARIKA	NARENDRA HAZARIKA
336	463	GEL HAZARIKA	KANTESWAR HAZARIKA
337	464	PRAKASH HAZARIKA	PANDIT HAZARIKA
338	465	RUPALI HAZARIKA	MIDUL HAZARIKA
339	466	ADITYA MORAN	AME MORAN
340	467	LATOI HAZARIKA	JONE HAZARIKA
341	468	UJALATA CHUTIA HAZARIKA	NABAJIT HAZARIKA
342	469	HELOSHEE MORAN	LAKHESWAR MORAN
343	471	SEWALI DEKA	BOKUL DEKA
344	472	JUNABOR BARUAH	BEHUDHAR BARUAH
345	473	HIRABJYOTI GOGOI	NARAN GOGOI
346	474	LILABATI HAZARIKA	PODMESWAR HAZARIKA
347	475	KETEKI GOHAIN	BIRBOR GOHAIN
348	476	ALIMI MORAN	JUGANTA MORAN
349	478	JANTU MORAN	JADUNATH MORAN
350	479	PRANAMI MORAN	SUSHANTA MORAN
351	480	NAMITA MORAN	GOGON MORAN
352	482	TUTUMONI DEY	MOSUBASH DEY
353	483	RIJUMONI HAZARIKA	AKON MORAN
354	484	GITIMONI DOHUTIA	HEM CHENDRA DOHUTIA
355	485	PRADIP KUMAR BARUAH	DHAMAJAN BARUAH
356	485	KISHORE HAZARIKA	LT. DIMBESWAR HAZARIKA
357	487	ANUPAM NEOG	POTAB NEOG
358	488	PRONATI NEOG	PROTAP NEOG
359	489	DIPOK KOIRI	LOKHYA KOIRI
360	491	BHADRA GOGOI	KULODHAR GOGOI
361	492	KOLYAN JYOTI BORUAH	PRODIP K. BORUAH
362	494	LAKHI PATOR	LAKHIT PATOR
363	500	MANJUMONI CHETIA	KULADHA CHETIA

[Signature]
Asst. Deputy Commissioner
Tinsukia

[Signature]
23/09/2020
Inspector
D.K.

[Signature]
Asst. Engineer, P.W.D.
Dibrugarh Building Division

[Signature]
Asst. Engineer
P.W.D.
Dibrugarh

[Signature]
29/9/20

[Signature]

[Signature]
M. Anwarul
Asst. Engineer
P.W.D.
Dibrugarh Training Camp

[Signature]
Field Asst.
HAPJAN DEV BLK

[Signature]

354	502	RUPALI HAZARIKA	DIMBESWAR HAZARIKA
355	507	JAMUNA KR. SAHANI	RABINDRA SAHANI
356	511	LALITA SAHANI	SARADA SAHANI
357	512	BABITA PHUKAN	BISWAJIT PHUKAN
358	514	SONJIB MOHAN	TULON MOHAN
359	515	ABHIRAJ MOHAN	TULON MOHAN
370	516	ANIL CHETIA	MANIK CHETIA
371	519	KARUNA MOHAN	TULON MOHAN
372	520	GITANJALI PHUKAN	PADMADHAR PHUKAN
373	521	KANAK PHUKAN	PADMADHAR PHUKAN
374	522	SIJEE SAHANI	BABULAL SAHANI
375	523	MONIKHA GOGOI	PRASANTA GOGOI
376	525	FULAMOTI SAHANI	RABINDRA SAHANI
377	526	LOLITA GHATUWAR	NOKUL GHATUWAR
378	527	CHANDRAMA NEOG	PROTAP NEOG
379	528	NIRADA BAILUNG	LT. DINA BAILUNG
380	531	DULIMONI BORUAH	HAREN BORUAH
381	532	AJOY KHERUWAR	MOTILAL KHERUWAR
382	534	HEROKTYOTI BORUAH	RAJEN BORUAH
383	535	BHAREN BARUAH	ANDESWAR BARUAH
384	537	MANAKHI BAILUNG	NANDESWAR BORAH
385	539	TITU CHETIA	ANIL CHETIA
386	540	ANU BAILUNG	BIMAL BAILUNG
387	542	KIRAN GOGOI	GREEN GOGOI
388	544	RINA MOHAN	TULON MOHAN
389	546	NIRU GOGOI	SHISURAM GOGOI
390	551	USHA DEY GOGOI	BHIMKANTA GOGOI
391	553	RANUMAI GOGOI	ANIL GOGOI
392	555	NUMALI BAILUNG	SIVANATH BAILUNG
393	559	BIREN GOGOI	ANIL GOGOI
394	563	SUSHIL BAILUNG	BIMAL BAILUNG
395	564	JITUL GOGOI	LAKHI GOGOI
396	565	KANAK BURAGOHAIN	BHUBAN BURAGOHAIN
397	566	BHUPEN BURAGOHAIN	LOKHI NURAGOHAIN
398	567	RANJIT GOGOI	LOKHI GOGOI
399	568	DULEN CHANDRA GOGOI	LOKHI GOGOI
400	570	PREMOLATA BORUAH	MONIKANTA BORUAH
401	571	DIPALI DIHINGIA	SUKHESWAR DIHINGIA
402	572	BOJIT MORAN	TOK MORAN
403	574	HOMEN MORAN	LITESWAR MORAN
404	577	MAMONI BAILUNG	LACHIT BAILUNG
405	578	KEJE HAZARIKA	TEKLO HAZARIKA
406	579	SWAPNAJYOTI MORAN	TITO MORAN
407	580	AMITI BORUAH	DHANESWAR BORUAH
408	582	MALA GOHAIN	BHUBAN GOHAIN
409	584	NAYANMONI DOHUTIA	KULBO DOHUTIA
410	585	ANITA HAZARIKA	MOLEN HAZARIKA
411	586	NELESWARI HAZARIKA	HITESWAR HAZARIKA
412	587	ANITA MORAN	PILESWAR MORAN
413	588	ANJALI HAZARIKA	PODMESWAR HAZARIKA
414	589	NIRAMA DOHUTIA	MODEL DOHUTIA
415	590	KHAGESWARI HAZARIKA	KEMO HAZARIKA
416	591	ANU DEKA	BADOL DEKA
417	592	NIMANTA BORAH	BHARAT BORAH
418	593	GUNOBOTI HAZARIKA	ROTNESWAR HAZARIKA
419	594	PRABITI HAZARIKA	RAMESH HAZARIKA
420	596	NIJIMA MORAN	ARUN MORAN
421	598	TULUKI BORUAH	TANKESWAR BORUAH
422	599	USHA BORUAH	RAJEN BARUAH
423	600	RIPUJIT MORAN	MODON MORAN
424	601	PANKAJ CHUTIA	JITENDRA CHUTIA
425	602	MANINDRA SARKAR	RAJKUMAR SARKAR

[Signature]
 Advt. Deputy Commissioner
 Tinsukia

[Signature]
 23/07/2020
 Joint District Engineer
 P.W.D. Tinsukia

[Signature]
 Asstt. Engineer, P.W.D.
 Dibroo Saran Building Division

[Signature]
 Deputy District Engineer
 P.W.D. Tinsukia

[Signature]
 District Engineer
 P.W.D. Tinsukia
 23/7/20

[Signature]

[Signature]
 District Engineer
 P.W.D. Tinsukia

[Signature]

[Signature]
 Fishery Field Asstt.
 P.W.D. DEV BLOCN

[Signature]

428	603	UDIT MORAN	BADAN MORAN
427	605	LABANYA MORAN	DILIP MORAN
428	607	PARI MORAN	KHAGEN MORAN
429	609	NIMIKHA MORAN HAZARIKA	SUBHAJIT HAZARIKA
430	610	MINAKSHI BORUAH	TAPON BARUAH
431	611	MODI CHUTIA	MAJID
432	612	KARABI BAILUNG	BISWAJIT BAILUNG
433	615	MANJIT BARUA	NUMAL BORUAH
434	616	CHIRONJIT GOOGI	POLA GOGOI
435	618	NOBIN NEOG	LANKE NEOG
436	619	TRIDIP KIRON MORAN	DHOMEN MORAN
437	621	MIYA KHERUWAR	TELAW KHERUWAR
438	622	RUPU URANG	DRUGA URANG
439	625	KAMINI NEOG	HURGHEN NEOG

[Signature]
 Asstt. Engineer, P.W.D.
 Dibrugarh Building Division

[Signature]
 M. Cornabin
 Assistant
 Director
 Training Centre
 Dibrugarh

[Signature]
 Deputy Commissioner
 TIRSUKIA

[Signature]
 Asstt. Deputy Commissioner
 TIRSUKIA

[Signature]

[Signature]
 Divisional Forest Officer
 Dooma Division
 29/9/20

[Signature]
 23/09/2020
 Circle Officer
 Doomsoma Revenue Circle
 Doomsoma

[Signature]
 Fishery Field Ass.
 HAP JAN DEV BLOK

[Signature]

A BRIEF ACCOUNT ON THE TINSUKIA VISIT
IN CONNECTION TO THE BLOWOUT
INCIDENT AT BAGHJAAN,
BY THE ASLSA TEAM
IN PURSUANCE TO THE ORDER PASSED BY
HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI.

SUBMITTED TO

*THE COMMITTEE OF EXPERTS CONSTITUTED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.*

**A BRIEF ACCOUNT WITH THE OBSERVATIONS MADE BY THE ASLSA TEAM
ON THEIR VISIT TO THE BLOWOUT SITE AT BAGHJAAN**

(18-09-2020 AND 19-09-2020)

A. Introduction :

Hon'ble National Green Tribunal, New Delhi vide order dated 06-08-2020 passed in connection with Original Application No. 43/2020(EZ) and Original Application No. 44/2020(EZ), directed Assam State Legal Services Authority, Assam (hereinafter referred to as ASLSA) to oversee the process of releasing interim compensation to the victims under three categories viz.,

- (i) whose houses have been completely gutted by the fire;
- (ii) whose houses have been severely damaged;
- (iii) whose houses have been moderately/partially damaged or whose standing crops and horticulture have been partially damaged.

Hon'ble National Green Tribunal, New Delhi in the aforesaid order also directed that the compensation to victims of categories (ii) and (iii) will be subject to identification by the District Administration. ASLSA was requested to oversee the process.

B. Meeting With Deputy Commissioner And Representatives Of Victims :

In pursuance of such request, apart from holding video conference and calling for report from DLSA, Tinsukia, a team of ASLSA comprising of Member Secretary and Deputy Secretary, ASLSA made a visit to Tinsukia for better appreciation of the facts. During the visit, the team along with District and Sessions Judge and Chairman, Secretary of the DLSA and Secretary of Tinsukia Bar Association met the Deputy Commissioner of Tinsukia as well as the representatives of the victims. A meeting with the office bearers of Miionjyoti

A BRIEF ACCOUNT ON THE TINSUKIA VISIT IN CONNECTION TO THE BLOWOUT INCIDENT AT BAGHJAAN

Sangha, who represented the victims, was held. The team also visited the blowout site and a relief camp, constructed near the site.

During the visit, the Deputy Commissioner stated that as per direction of the Hon'ble National Green Tribunal, New Delhi, the interim compensation of Rs 25 Lakhs (each) was already disbursed to the 12 families identified under category (i).

As regard the interim compensation to the victims of category (ii) and (iii) although OIL provided a sum of Rs 19 Crore for disbursement of the interim compensation, the money was kept on hold for such victims. The Deputy Commissioner explained the reasons that in the consequence of the agitation of the villagers of Baghjaan and intervention of some local organisations, the victims identified under category (ii) and (iii) were not willing to accept the interim compensation granted. Following the agitation and demands placed by the villagers of Baghjaan as well as some local organisations, a fresh survey was underway to prepare a fresh list (within a very short period) of victims keeping in view the demands made for categorizing the victims only under two category instead of three. We were told by the Deputy Commissioner that if the Hon'ble National Green Tribunal approves the new list so prepared, then the amount provided by OIL would not suffice to meet the needs and thus it might pose a complex situation for disbursement of the interim compensation as the feature of categorisation of the victims would be changed drastically. So to prevent such complexity, the interim compensation for category (ii) and (iii) has been put on hold.

C. Dissent Of The Representatives Of Victims :

The office bearers of Milanjyoti Sangha expressed their dissent over the existing scheme for categorizing the victims under three categories. Their main grievance was that there should be two categories instead of three. According to them, the sufferings of the villagers who are kept under Category (ii)

presently are the same with the Category (i). Therefore, they should be included in Category (i) instead of Category (ii). Further, for similar reasons, the villagers who are presently identified under Category (iii) should be kept under Category (ii).

The other demands/grievances of the villagers (agitators):

- ❖ There is a road at a distance of 30 metre from the site of blow out which has been sealed by the District Administration. The said road needs to be either opened or an alternative road be provided for the residents of Baghjaan Gaon as sealing the road has caused immense hardship to them for reaching Tinsukia and thereby not only hitting their livelihood but also causing inconvenience to meet the medical emergency situations of the residents.
- ❖ There are 27 drilling areas in the Baghjaan Gaon causing sound, water and air pollution apart from frequent tremors.
- ❖ Hazardous gases emerged from the blowout site has caused immense impact on the area.
- ❖ Water used to douse the blowout fire, combined with the condensate from the well got spread in the nearby areas and thus made the soil polluted, resulting unsuitable for cultivation.
- ❖ As OIL has not constructed any reservoir for the condensate, the same is seeping into the low lying areas.
- ❖ The cattle's are dying as they feed on the polluted vegetation and drink polluted water.
- ❖ Maguri beel is severely affected as the water with condensate oil from the blowout site has made its way into the water body, destroying its ecology and affecting the livelihood of the local fishermen.
- ❖ Gangetic dolphin have died due to the polluted water of the beel.
- ❖ There are instances of skin diseases.
- ❖ Continuous burning of gas has caused low pressure and resulted heavy rainfall in the area.

- ❖ Betel nut trees, Banana trees and Jack fruit trees have been completely destroyed.
- ❖ Flora and fauna of the area has been affected immensely
- ❖ Still born in case of cattle is on the rise.
- ❖ The list prepared by the Circle office does not include the names of all the victims.
- ❖ Broken condition of the Doomdomma bridge is causing communication hurdle too.
- ❖ The houses which are though not burnt, have lost its strength and longevity due to the effect of the fire, making them unsuitable for residing.
- ❖ **Insisting for Mathematical calculations based on distance as the basis of classification of the victims.**

D. Observation Of ASLSA Team On Site Visit:

1. FIRE : The fire (Gas) was still burning.
2. AIR : It was felt that the surrounding air was hot and the heat could be felt even while inside the car with A/C turned on within a distance of about 200 meters.
3. SOUND : Very high and severe constant sound was being generated from the blowout site which could be heard for a distance of about 500 meters, putting people within the vicinity in constant fright and trauma coupled with anxiety.
4. TREMORS : Light tremors could be felt during the visit. The tremors also traumatised the people in the vicinity.
5. PROPERTY : There was visible destruction to the immovable and movable properties near the blowout site which extended from the site upto a considerable area. The houses, in close proximity to the blowout site, were burnt severely. Certain houses though were found not to be completely

guttled yet the walls bore the signs of fire as they had the black marks of smoke.

Reportedly, the loss of property in the damaged houses of the people, in particular, in the houses of the 12 already identified families, whose houses were completely gutted were yet to be estimated.

6. WATER BODIES : The water bodies had thick blackish mucky water which had condensate residues and oil mixed with it. The nearby as well as the water bodies at some distance had water which appeared thick in density and not at all suitable for use for any purpose including drinking.
7. VEGETATION : The vegetation in the nearby area was burnt in the fire. The betel nut trees near the site were completely gutted. Likewise was the fate of the nearby paddy field, the courtyard of people and anything which was in it. Due to the subsequent flood followed by rains, in some of the areas grass grew back along with some other wild vegetation.
8. HEALTH : The residents residing in the relief camps and also in the vicinity of the blowout site requires periodic health check up to meet their health requirement for living in the prevalent conditions caused due to the blowout. Also there is requirement of services of clinical psychologist and counsellors for all round well-being of the victims.
9. MISCELLANEOUS :
 - a. Interim Compensation as granted has already been disbursed to the 12 families identified in respect of Category (i). The rest are not accepting, as they want to be included in higher categories. A local organisation is leading their agitation programme.
10. VIEWS AND COMMENTS OF THE TEAM:
 - a. The criteria, for identification of victims, adopted by district administration is not clear to ASLSA.
 - b. The suggestion made to ASLSA for categorisation in the scale of distance measurement from the blowout site does not appear to be a bad idea.
 - c. The district administration is required to adopt such a strict and transparent measure in the process of identification of victims so that

it ensures not a single victim is left out as well as no undeserving person finds its way in the list of the victims so prepared.


Sri Nayan Shankar Baruah, AJS
Member Secretary,
Assam State Legal Services Authority, Guwahati.


Smti Tripti Ari, AJS
Deputy Secretary,
Assam State Legal Services Authority, Guwahati.



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-I/840

Dated Tinsukia the 27th October' 2020

To

The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal.
Guwahati-781004, Assam.

Sub : Submission of report of compensation thereof provided to the affected people due to Gas blowout/fire incident of Baghjan.

Ref : Telephonic discussion held with your honour.

Sir,

With reference to the subject and as discussed over telephone, I have the honour to inform you that the following initiative has been taken for the affected people of Baghjan from District Administration, Tinsukia in collaboration with Oil India Ltd. Duliajan as per the direction/order of Hon'ble NGT.

1. **FINANCIAL ASSISTANCE:-** In regards to financial assistance OIL has deposited an amount of Rs.36.9000 (Crore) to the Office of the undersigned till date for payment of compensation in various categories. As on date, Rs. 15.6575 (Crore) has been credited to the account of affected families in different categories. An expenditure statement is enclosed as Annexure-I showing the detail expenses till date for your kind information.
2. **CM SPECIAL PACKAGE :-** During the visit of Hon'ble Chief Minister of Assam to the Gas blowout/fire incident site and Baghajn gaon, he announced certain schemes for the affected people. The details of the schemes along with the proposal details is attached herewith as Annexure -II for your kind information.
3. **VOCATIONAL TRAINING :-** A proposal for short term vocational training for the youth of Baghjan Gas blowout/Fire affected area has been prepared by Principal of ITI, Tinsukia and submitted before undersigned on 20th October, 2020. In this connection a discussion was held on 22nd October,2020 with Oil India Ltd., Principal ITI and SP, Tinsukia where OIL has agreed to accept the proposal and entire programme will be sponsored by Oil India Ltd.

Dullajan.. A copy of the proposal is attached herewith as Annexure-III for your kind information.

4. **PHYSIOLOGICAL COUNSELING** :- An NGO namely "VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT" (VASU), Hatigaon, Guwahati has submitted a proposal for counseling with the victims of Gas Blow out/Fire and sound affected people of Baghjan by a team of physiologists lead by senior experienced person Dr. Bitopi Dutta. The budget cost of the proposal is Rs.5.00 Lakhs. The matter was also discussed with Oil India Ltd., in presence of SP, Tinsukia on 22nd October,2020 and OIL has agreed with the proposal. A copy of the proposal is attached herewith as Annexure-IV for your kind information.

All above reports are submitted herewith for favour of your kind information and perusal.

Enclosures:- As state above.

Yours faithfully,


(Diganta Sarkia, ACS)
Deputy Commissioner
Tinsukia

EXPENDITURE STATEMENT :: BAGHJNA GAS BLOWOUT/FIRE INCIDENT

Sl. No	Rate of Amount	No of beneficiaries	Total (*Crore)	Remarks
1	Rs.30,000/-	1484	4.4520	Beneficiaries after the gas Blowout who took shelter in Relief Camps(4 Relief Camps all under Doomdooma Revenue Circle)
2	Rs.25,000/-	560	1.40	Beneficiaries after the fire who took shelter in Relief Camps(6 Relief Camps all under Doomdooma Revenue Circle)
		637	1.5925	Beneficiaries after the Fire who took shelter in Relief Camp(Natun Rongagora gaon under Tinsukia Revenue Circle)
3	Rs.25,00,000/-	12	3.00	Totally burnt house
4	Rs.10,00,000/-	1	0.10	Death case
5	Rs.10,000/-	205	0.2050	Youth of Baghjan
6	Rs.30,000/-	570	1.7100	Second instalment for Baghjan
7	Rs. 2,00,000/-	1 (Adult)	0.0200	Next of kin of deceased person
8	Rs.1,00,000/-	1(Minor)	0.0100	
9	Rs.50,000/-	612	3.0600	House rent/food/medical etc. till fire is doused.
Total			15.6575	

Total fund received from OIL till date = Rs.36.9000 (Crore)

Balance amount in hand = Rs. 21.2425 (Crore)

Note:

1. After the discussion held on 28/09/2020 between OIL and Representatives from Barekuri gaon OIL has agreed to pay an amount of Rs.15,000/- per family of Barekuri within the range of 5.00 Km from the fire incident site and Rs.10,000/- per family of Barekuri beyond 5Km range.
2. After the discussion held on 01/10/2020 between representatives of Natun rangagora gaon and OIL has agreed to pay a sum of Rs 50,000/- per month will be paid to each affected family of the area which includes the amount as rented accommodation @ Rs.25,000/- per month till the fire is doused and One Time Compensation @ Rs.25,000/- per family.

STATUS REPORT IN CONNECTION TO BAGHJAN BLOWOUT

SL. NO	SECTOR/ CONCERNED DEPTT.	SCHEME	PROPOSALS SUBMITTED BY	LETTER NOS./DATE FROM CONCERNED DEPTT.	LETTER NOS./ DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMINDER LETTER NOS./DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMARKS
1	ASRLM	1.Submission of 8 nos. of affected Village Organizations Vulnerability Reduction Fund proposal in respect of Hapjan & Guijan Dev. Block 2.Submission of the 107 nos. of affected SHGs Community Investment Fund Proposals of Hapjan & Guijan Dev. Block	District Project Manager, ASRLM, Tinsukia	ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020 ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020	- -	TPL.26/dev.Baghjan/2020-21/ dated 16.10.2020	
2	HEALTH	Submission of proposal with plan & estimate for establishment of Model Hospital at Baghjan, Tinsukia	Jt. DHS, Tinsukia	-	DHS/TSK/OFFICE ORDER/6414 dated 30.06.2020	TPL.26/Dev.Baghjan/2020-21 Dated 16.10.2020	
3	VETERINARY	Submission of plan & Estimate for Construction of Veterinary Dispensary at Dighaltarang, Tinsukia	Dist. A.H & VO, Tinsukia	-	TPL.26/316/2014/pt-1/216 Dated 30.06.2020	TPL.26/316/2014/pt-1/ Dated 16.10.2020	
4	EDUCATION	1.Submission of proposal for upgradation of Baghjan Dighaltarang High School to Higher secondary School 2.Submission of Estimates for school development work of Baghjan area	IS, Tinsukia District Circle, Tinsukia DEEO cum District Mission Co-ordinator	DPC/TDC/RMSA/New School/2014/33/1144 dated 02.07.2020 SSA/TSK/CW/Gen/2006-07/350/pt-IV/76 dated 19.06.2020	TPL.21/Edn/2020/42 Dated 06.07.2020 TPL.21/Edn/2020/41 Dated 03.07.2020	TPL.21/Edn/2020/ Dated 16.10.2020 TPL.21/Edn/2020/ Dated 16.10.2020	

5	PWD(R)	<p>1.Submission of concept paper for construction & improvement of NH-37to Baghjan Gaon via Hatibat under Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia district for the year 2020-21 (length=11.700km)</p> <p>2.Submission of Project Concept paper for widening & strengthening of road from Gellapukhuri Tinali to Baghjan Tinali via Kaliapani under Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia District for the year 2020-21 (Length=14.700 Km)</p>	<p>Executive Engineer, PWD, Tinsukia, Doomdooma & Sadiya Territorial Road Division in Tinsukia District</p>	<p>TSK/RR/TB/D-8/2017-18/3928 Dated 01.07.2020 (Submitted to Chief Engineer, PWD (R), Chandmari, Tinsukia)</p> <p>TSK/RR/TB/D-8/2017-18/3847 Dated 20.01.2020 (Submitted to Chief Engineer, PWD (R), Chandmari, Tinsukia)</p>		<p>TPL.26/Dev. Baghjan/2020-21 dated 16.10.2020</p>	
6	WATER RESOURCE DEPTT.	Bank Protection at Baghjan and Dighaltarang area from the Erosion of river Brahmaputra	Executive Engineer, WR Deptt., Dibrugarh Division.		TRF.1/2020/134 dated 15.06.2020	TRF.1/2020 dated 16.10.2020	
7	TOURISM	Regarding Maguri Motapung Beel as Tourist destination, a joint inspection of the area will be conducted by District Administration, Tinsukia along with ATDC officials and the people/organizations. Accordingly, a detailed project plan will be prepared and submitted to the Govt.	DFO, Dibrugarh Division, Dibrugarh	B/GC/87/OIL-Baghjan/2020/5040 dated 06.10.2020 (Submitted to DC, Tinsukia)		<p>1.TCA.3/2020/PT-I/810 dated 06.10.2020 (Submitted to DFO, Dibrugarh)</p> <p>2.TCA.3/2020/PT-I/808 dated 07.10.2020 (Submitted to the Chairman of Expert Committee, NGT)</p>	

8	PHE	Proposal to cover the entire Baghjan area by a piped water supply scheme with functional Household tap connection (FHTC). The new proposal is a renovation of a scheme name Baghjan PWSS. The total household to be covered by FHTC is 1001 nos. and estimated amount is 1.2311 cr.s	EE(PHE),Tinsukia Division, Tinsukia	PHEE/TSK/TB-171/2020-21/1439 dated 13.08.2020	-	-	
---	-----	--	-------------------------------------	---	---	---	--

OTHER DEVELOPMENT PROPOSAL FROM THIS OFFICE

SL. NO	SECTOR/ CONCERNED DEPTT.	SCHEME	PROPOSALS SUBMITTED BY	LETTER NOS./DATE FROM CONCERNED DEPTT.	LETTER NOS./ DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMINDER LETTER NOS./DATE SUBMITTED TO GOVT. BY DC, TINSUKIA	REMARKS
1	SKILL DEVELOPMENT	Submission of proposed skill development programme for the development of people around Baghjan Village	1.Principal,Govt. ITI, Tinsukia 2. Mission Director, Assam Skill Development Mission 3. Principal,Govt. ITI, Tinsukia	ITI/TSK/Baghjan/2020/43 dated 18.06.2020 ITI/IMC/Baghjan/2020/2 dtd. 20.10.2020	TPL.64/Dev/L&E/2015/390 dated 09.07.2020 --	TPL.26/Dev.Baghjan/2020-21 dated 16.10.2020	Letter submitted to RCE, OIL, Duliajan vide letter No. TRF.3/2017-19/PT-II dtd. 20.10.2020

2	HANDLOOM & TEXTILE	<p>1.A Project Proposal for Baghjan rehabilitation through Handloom Weaving under Baghjan G.P, Doomdooma Revenue Circle</p> <p>2. A Project Proposal for Gatang rehabilitation through Handloom Weaving under Gatang G.P, Doomdooma Revenue Circle</p>	Supdt. Handloom & Textiles, Tinsukia	SHTT(G)39/2014-15/221 dated 06.07.2020	TPL/Misc(H&T)/2013/133 dated 03.08.2020	TPL.Misc(H&T)/2013 dated 16.10.2020	
---	--------------------	--	--------------------------------------	---	---	-------------------------------------	--



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev.Baghjan/2020-21/

Dated Tinsukia the 16th October, 2020

To,

The State Mission Director,
Assam State Rural Livelihoods Mission,
Panjabari, Guwahati-37

Sub: Submission of the Community Investment Fund and Vulnerability Reduction Fund to the affected Self Help Groups (SHGs) under ASRLM.

Ref: (1) SMD, ASRLM office letter No. ASRLM/BAGHJAN-SMIBCB/2005/2020-21/81/17941 dated 16.06.2020 and (2) District Project Manager, ASRLM, Tinsukia letter No. ASRLM/DMMU/TSK/VRF/2017-18/79/8310 dated 18.06.2020.

Sir,

I have the honour to refer to the above letters regarding submission of proposals against Community Investment Fund (CIF) and Vulnerability Reduction Fund (VRF) to the affected Self Help Groups (SHGs) under ASRLM of Hapjan Block (Baghjan GP & Kordoiguri GP) and Guijan Block (Gottong GP) who were affected due to Baghjan Gas Blowout and Fire. The details of the proposals are -

Sl. No.	Proposal Type	Nos. of proposals submitted	Unit	Unit Cost (in Rs.)	Amount
1	Community Investment Fund	107	SHG	Rs. 25,000.00	Rs. 26,75,000.00
2	Vulnerability Reduction Fund	8	VO	Rs. 1,50,000.00	Rs. 12,00,000.00

As the same are special packages announced by the Hon'ble Chief Minister, Assam and the decision taken by the Chief Secretary to the Govt. of Assam in a meeting, for the affected Self Help Groups (SHGs) under Hapjan Block (Baghjan GP & Kordoiguri GP) and Guijan Block (Gottong GP).

In this regard, I would request you to take necessary action at the earliest and accord sanction of fund for the same.

This is for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No.TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The District Project Manager, ASRLM, Tinsukia, for information and necessary action.
3. The Block Project Managers, Hapjan & Guijan BMMUs, ASRLM, for information.

Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA DISTRICT
(HEALTH BRANCH)

No. TPL26/Dev.Baghjan/2020-21/

Dated Tinsukia the 16th October, 2020

To,

The Mission Director,
Saikia Complex, Christian Basti,
NHM, Assam.

Sub: Regarding submission of proposal with plan and estimate for establishment of Model hospital at Baghjan, Tinsukia.

Ref: (1) Letter No.NHM-40019/2/2019-SPM-NHM/7547 dated 25.06.2020 & (2) This office letter No. DHS/TSK/OFFICE ORDER/6474 dated 30.06.2020.

Sir,

With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 1(one) no. of plan and estimate along with the feasibility report for setting up of a 30 (thirty) bedded Model Hospital including the residential quarters at Baghjan NC Village of Tinsukia district was forwarded by the then Deputy Commissioner, Tinsukia.

In this regard, I would like to request you to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Executive Director, NHM, Assam, for favour of information and necessary action.
3. The Addl. Deputy Commissioner (Health), for favour of information.
4. The Jt. Director of Health Services, Tinsukia, for favour of kind information


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

Dated Tinsukia the 16th October, 2020

No. TPL.316/2014/pt-1/

To,

The Secretary to the Govt. of Assam,
Animal Husbandry & Veterinary Department,
Dispur, Guwahati-6

Sub: Regarding submission of plan & estimate for construction of Veterinary Dispensary at Dighaltarang, Tinsukia.

Ref: (1) District A.H & VO, Tinsukia letter No. DVOT/Baghjan/2020-21/568 dated 20.06.2020.
(2) This office letter No. TPL.316/2014/pt-1/216 dated 30.06.2020.

Sir,

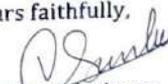
With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister, Assam had announced an economic package for development of Baghjan area which also includes construction of Veterinary Dispensary Complex at Dighaltarang. 1(one) proposal was forwarded by the then Deputy Commissioner, Tinsukia -

1. Estimate for construction of Veterinary Dispensary Complex with 1 (one) Dispensary Building (Assam Type), 1 (one) VAS Quarter (Assam Type), 1 (one) VFA & Gr-IV Quarter (Two Storied RCC Building) with thick boundary wall ---- Rs. 114,93,000.00 only

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Dated Tinsukia the 16th October, 2020

Memo No. TPL.316/2014/pt-1/

-A-

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Chief Secretary to the Govt. of Assam, for favour of kind information.
3. The Addl. Chief secretary to the Govt. of Assam, Home & Political and Revenue Department, Ghy, for favour of kind information.
4. The Commissioner & Secretary to the Govt. of Assam, AH & Veterinary Department, Assam.
5. The Director, Animal Husbandary & Veterinary Department, Ghy-3, for kind information.


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER:.....TINSUKIA DISTRICT
(EDUCATION BRANCH)

No. TPL.21/Edn/2020/

Dated Tinsukia the 16th October, 2020

To,

The Commissioner & Secretary to the Govt. of Assam,
Secondary Education Department,
Dispur, Guwahati-6

Sub: Submission of proposal for upgradation of Baghjan Dighaltarang High School to Higer Secondary School.

Ref: (1) IS Tinsukia letter No. DPC/TDC/RMSA/New School/2014/33/1144 dated 02.07.2020
and (2) This office letter No. TPL.21/Edn/2020/ dated 03.07.2020.

Sir,

With reference to the above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 1(one) proposal was forwarded by the then Deputy Commissioner, Tinsukia -

1. Up-gradation of Baghjan Dighal Tarang High School to Higher Secondary School.

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TPL.21/Edn/2020/

-A-

Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Director, Secondary Education Department, Assam, Kahilipara, Guwahati-19, for information and necessary action.
3. The Mission Director, RMSA, Assam, Kahilipara, Ghy-19, for information.
4. The Inspector of Schools, Tinsukia District Circle, Tinsukia, for kind information


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(EDUCATION BRANCH)

No. TPL.21/Edn/2020/

Dated Tinsukia the 16th October, 2020

To,

The Commissioner & Secretary to the Govt. of Assam,
Elementary Education Department,
Dispur, Guwahati-6

Sub: Regarding submission of Estimates for School Development work of Baghjan area.

Ref: (1) SSA/TSK/CW/Gen/2006-07/350/Pt-IV/76 dated 19.06.2020 & (2) This office letter No. TPL.21/Edn/2020/42 dated 06.07.2020.

Sir,

With reference to the above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister Assam had announced an economic package for development of Baghjan area. 5(five) nos. of estimates of renovation which includes the construction of boundary wall, repairing of toilet, installation of running water system, etc., of the below mentioned schools for School Development Work was forwarded by the then Deputy Commissioner, Tinsukia -

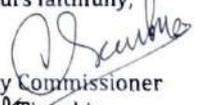
1. Dighal Tarang Gate Line LP School
2. 1 No. Baghjan Gaon LP School
3. Baghjan Gaon LP School
4. Dighal Tarang LP School and
5. Kaliyapani Sastriji LP School

The above estimates have been prepared and submitted by District Elementary Education Officer cum District Mission Co-ordinator, Tinsukia, as the same are special packages announced by the Hon'ble Chief Minister Assam, during his visit to Baghjan.

In this regard, I would like to request you to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
of Tinsukia

Memo No. TPL.21/Edn/2020/

-A-

Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Director, Elementary Education Department, Assam, Kahilipara, Guwahati-19, for information and necessary action.
3. The Mission Director, Axom Sarba Siksha Mission, Assam, Kahilipara, Ghy-19, for information.
4. The District Elementary Education Officer cum District Mission Co-ordinator, Tinsukia, for kind information


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER::: TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev.Baghjan/2020-21/

Dated Tinsukia the 16th October, 2020

To,

The Chief Engineer
P.W.D (Roads) Department,
Chandmari, Guwahati -6

Sub: Submission of concept papers for roads from (1) Gellapukhuri Tinali to Baghjan Tinali via Kaliapani under Tinsukia, Doomdooma and Sadiya Territorial Road Division in Tinsukia district 2020-221 (Length 14.70km).
(2) Improvement of HN-37 to Baghjan Gaon via Hatibat under Tinsukia, Doomdooma and Sadiya Territorial Division in Tinsukia District for 2020-21 (length 11.700km).

Ref: This office letter No. (1) TSK/RRT/TB/D-8/2017-18/3847 dated 20.01.2020 and
(2) TSK/RR/TB/D-8/2017-18/3928 dated 01.07.2020.

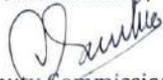
Sir,

With reference to the above, I have the honour to state that the Executive Engineer of the respective PWD (Roads) Division as stated herein, have submitted concept papers to your good office with intimation to the undersigned. As the projects were discussed and announced during the visit of Hon'ble Chief Minister, Assam, at Baghjan.

In this regard, I would request you to allow the Executive Engineer of the Division to submit the proposals/estimates and other related documents to take up the matter with right comment.

This is for favour of you kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Memo No. TPL26/Dev.Baghjan/2020-21/ -A- Dated Tinsukia the 16th October, 2020
Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Executive Engineer, PWD (Roads), Tinsukia, Doomdooma and Sadiya Territorial Road Division, for kind information and necessary action.


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(RELIEF & D.M. BRANCH)

No.TRF.1/2020/

Dated Tinsukia the 16th October, 2020

To,

The Chief Engineer
Water Resource Department,
Chandmari, Guwahati

Sub: Estimate under SDRF for the year 2020-21.

Ref: This office earlier letter No. TRF.1/2020/134 dated 15.06.2020.

Sir,

I have the honour to refer to the above letter regarding the submission of 2(two) nos. of estimates for sanction and taking up the works under SDRF for taking up the anti-erosion measures at Baghjan/Gariating area where erosion is taking place:

Sl. No.	Name of LAC	Name of Revenue Circle	Name of SDRF Proposal	Approx. cost for repairing (in Rs.)
1	Doomdooma	Doomdooma Revenue Circle	Bank Protection at Baghjan and Dighaltarang area from the erosion of river Brahmaputra (Annata Nallah)	Rs. 26,92,00,000.00
2	Doomdooma	Doomdooma Revenue Circle	Immediate measures to restore the flood damages of river Brahmaputra (Ananta Nallah) along the L/B at Gariating Gaon under SDRF for 2020-21 (Part-A)	Rs. 99,42,000.00

The above schemes have already been approved in the DDMA meeting held on 15.06.2020.

As the same are special packages announced by the Hon'ble Chief Minister, Assam, for the affected people at Baghjan, I would request you kindly to accord permission to the Superintending Engineer, Dibrugarh W.R. Division, Dibrugarh, to prepare the estimates/proposals accordingly and take necessary action at the earliest convenience.

This is for kind information and necessary action.

Yours faithfully,

Deputy Commissioner
Tinsukia

Memo No.TRF.1/2020/

-A-

Dated Tinsukia the 16th October, 2020

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Superintending Engineering, Dibrugarh W.R Division, Dibrugarh, for kind information with a request to take up the matter for immediate necessary action.

Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/810

Dated Tinsukia the 6th October 2020

To

**The Divisional Forest Officer
Dibrugarh.**

Sub : Submission of assessment/survey report on Biodiversity impact of Maguri Motapung beel after the fire incident of Well No.5 of Baghjan.

Ref : (i) Our telephonic discussion of dated. 06/10/2020

(ii) Your letter No. B/GC/87/OIL-Baghjan/2020/3205-206d dtd.19/06/2020.

Sir,

With reference to the above, I would like to state that, Hon'ble Justice BP Katakey, Chairman of Committee of Experts constituted by Hon'ble NGT has directed the undersigned to submit a report on Biodiversity impact of Maguri-Motapung beel after the fire incident of Well No.5 of Baghjan.

I would request you to provide the report at the earliest possible convenience for onward submission as stated.

This is for kind information and necessary action.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER, TINSUKIA
(CONFIDENTIAL BRANCH)

NO.TCA.3/2020/PT-1/808

Dated Tinsukia the 7th October' 2020

To

**The Hon'ble Justice B.P. Katakey,
Chairman of the Committee of Experts
Constituted by the Hon'ble National Green Tribunal
Guwahati-781004, Assam.**

Sub

: Regarding submission of assessment /survey report on Biodiversity impact of Maguri-Motapung beel after the fire incident of Well. No.5 of Baghjan.

Ref

: Our telephonic discussion of dtd. 07/10/2020.

Sir,

In reference to the subject cited above and our telephonic discussion, I have the honour to inform you that after the fire incident at Baghjan Well No.5, the Government of Assam in the Environment & Forest Department had issued a Notification vide No. FRW.06/2020/1 Dtd.12/06/2020 instituting a One Man Enquiry Committee headed by Sri MK Yadav, IFS Addl. Principal Chief Conservator of Forest, Wildlife & Chief Wild Life Warden, Assam to assess the damages to wildlife, bio-diversity, water and air quality.

As per direction of One Man Enquiry Committee to assess the damage of the ecology, Divisional Forest Officer, Dibrugarh had engaged different individuals and organization to conduct impact assessment on Bio-diversity water contamination on water body of Maguri-Motapung beel.

Accordingly Dr. Deboshree Gogoi, Assistant Professor, Department of Commerce, Digboi College and Dr. Ranjita Bania, Fisheries Biologists of Head Aquaculture, Wetland & Livelihood Division, JEEVA, SURAKHA, Sivasagar has submitted their detailed report along with photographs.

The aforesaid reports along with all enclosures received from Divisional Forest Officer, Dibrugarh vide letter No. B/GC/87/OIL-Baghjan/2020/5040 Dtd.06/10/2020 is forwarded herewith for favour of your kind information.

Enco: As stated above.

Yours faithfully,

(Diganta Saikia, ACS)
Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL26/Dev. Baghjan/2020-21/

Dated Tinsukia the 16th October, 2020

To,

The Commissioner & Secretary to the Govt. of Assam,
Assam Skill, Employment & Entrepreneurship Deptt.,
Dispur, Assam

Sub: Proposal for Skill Development for Baghjan rural people.

Ref: This Office earlier letter No.TPL.64/Dev/L&E/2015/390 dated 9th July, 2020.

Sir,

With reference to the above, I have the honour to state that the Hon'ble Chief Minister, Assam had announced a special economic package for development of Baghjan affected people for their economic upliftment. 2(two) proposals were forwarded by the then Deputy Commissioner, Tinsukia-

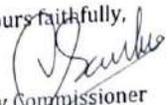
1. Principal, Govt. Industrial Training Institute, Tinsukia, Assam.
2. Mission Director, Assam Skill Development Mission.

Regarding proposal no. 2 (Mission Director, Assam Skill Development Mission),
Mission Director, Skill Development Mission to the Hon'ble Chief Minister Office, Assam.

As the announcement were made by Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would request you to kindly take up the matter with the concerned department for taking further necessary action at your earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,

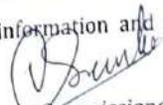

Deputy Commissioner
Tinsukia

Dated Tinsukia the 16th October, 2020

Memo No. TPL26/Dev. Baghjan/2020-21/ -A-

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Commissioner, Upper Assam Division, for favour of kind information.
3. The Mission Director, Assam, Skill Development, for kind information and necessary action.
4. The Resident Chief Executive, Oil India Limited, Duliajan, for information and necessary action.


Deputy Commissioner
Tinsukia



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(DEVELOPMENT BRANCH)

No. TPL.Misc (H&T)/2013/

Dated Tinsukia the 16th October, 2020

To,

The Director,
Handloom & Textile Department, Assam
Ambari, Guwahati-1

Sub: Regarding submission of project proposal on Handloom & Textile sector for rehabilitation of people affected in Baghjan & Gatang area due to Gas blowout and gas leakage.

Ref: (1) Supdt. Handloom & Textile, Tinsukia letter No. SHTT(G) 39/2014-15/221 dated 06.07.2020.
(2) This office letter No. TPL/Misc(H&T)/2013/133 dated 03.08.2020.

Sir,

With reference to the subject cited above and the letters under reference, I have the honour to state that the Hon'ble Chief Minister, Assam had announced an economic package for development of Baghjan area which special initiative for effective socio-economic development of that area.

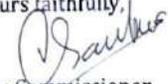
In this regard, 2 (two) proposals were forwarded by the then Deputy Commissioner, Tinsukia -

1. A Project Proposal for Baghjan Rehabilitation through Handloom Weaving under Gatang G.P., Tinsukia Revenue Circle, Tinsukia, Assam ---- Rs. 24.50 L (Rupees Twenty Four Lakhs and Fifty Thousand) only.
2. A Project Proposal for Baghjan Rehabilitation through Handloom Weaving under Baghjan G.P., Doodmooma Revenue Circle, Doodmooma, Assam ---- Rs. 98.50 L (Rupees Ninety Eight Lakhs and Fifty Thousand) only.

As the same is a special package announced by the Hon'ble Chief Minister, Assam, during his visit to Baghjan, I would like to request you kindly to take necessary action at the earliest convenience.

Submitted for favour of your kind information and necessary action.

Yours faithfully,


Deputy Commissioner
Tinsukia

Dated Tinsukia the 16th October, 2020

Memo No. TPL.Misc (H&T)/2013/

-A-

Copy to:

1. The Special Commissioner to the Hon'ble Chief Minister, Assam, for kind appraisal.
2. The Chief Secretary to the Govt. of Assam, for favour of kind information.
3. The Addl. Chief secretary to the Govt. of Assam, Home & Political and Revenue Department, Ghy, for favour of kind Information.
4. The Commissioner, Upper Assam Division, Jorhat, for favour of kind information.

Deputy Commissioner



GOVERNMENT OF ASSAM
OFFICE OF THE DEPUTY COMMISSIONER.....TINSUKIA DISTRICT
(RELIEF & DM BRANCH)

No. TRF.3/2017-19/PT-II/

Dated Tinsukia the 20th October, 2020

To,

The Resident Chief Executive
Oil India Limited, Duliajan

Sub: Regarding short term vocational training for the Youth of Baghjan Blowout/Fire affected area.

Sir,

With reference to the subject cited above, please find the enclosed herewith the proposal received from Office of the IMC of ITI-Tinsukia regarding short term vocational training for the Youth of the Baghjan Blowout/Fire affected area.

This is for favour of your information and necessary action.

Encl. : As stated above.

Yours faithfully,

Addl. Deputy Commissioner(Relief)
Tinsukia

Memo No. TRF.3/2017-19/PT-II/

Dated Tinsukia the 20th October, 2020

Copy to:

1. The Principal/Member Secretary, IMC of Industrial Training Institute (ITI), Tinsukia, for information.
2. CA to DC Tinsukia for kind appraisal of the Deputy Commissioner, Tinsukia

Addl. Deputy Commissioner(Relief)
Tinsukia

**OFFICE OF THE IMC OF ITI-TINSUKIA
INSTITUTE MANAGEMENT COMMITTEE**

(Unique Code-1396AS07080027)

AT-THE OFFICE PREMISES OF GOVT. ITI-TINSUKIA, P.O.-BORGURI-786126, TINSUKIA, ASSAM
(Registered under Societies Registration Act XXI of 1860 No. RS/TSK/244/B/08 of 2008)

E-Mail- iti_tinsukia@rediffmail.com

No.ITI/TSK/IMC/Baghjan/2020/02

Dated-Tinsukia, 20/10/2020

To,

The Deputy Commissioner
Tinsukia, Assam

Sub- Short term Vocational Training for the Youth of the Baghjan Oil burn affected area.

Ref- Telephonic discussion on 15/10/2020

Sir,

With reference to the subject cited above, I have the honour to submit here with a proposal for Baghjan Oil affected area for two weeks Vocational Skill Training course for the Youth of baghjan Oil affected area sponsored by OIL India Ltd, Duliajan, the course will be conduct by the IMC OF ITI Tinsukia through the District Administration.

This is for your kind information and necessary action.

Yours faithfully,



Principal/Member Secretary
IMC of ITI TINSUKIA
TINSUKIA

**OFFICE OF THE IMC OF ITI-TINSUKIA
INSTITUTE MANAGEMENT COMMITTEE**

(Unique Code- 1396AS07080027)

AT-THE OFFICE PREMISES OF GOVT. ITI-TINSUKIA, P.O.-BORGURI-786126, TINSUKIA, ASSAM
(Registered under Societies Registration Act XXI of 1860 No. RS/TSK/244/B/08 of 2008)

E-Mail- iti_tinsukia@rediffmail.com

No.ITI/TSK/IMC/Baghjan/2020/01

Dated-Tinsukia, 20/10/2020

Propose scheme for conducting short term training course for youth of Baghjan Oil burn affected area sponsored by OIL India Ltd Duliajan through Institute Management Committee, Industrial Training Institute, Tinsukia

- 1) Name of the Scheme - Short term Vocational Training for Youth Of the Baghjan Oil burn affected area.
- 2) Aim and object of the - Vocational short term training through the District Administration scheme sponsored by OIL India Ltd.
- 3) Name of propose course - Short term course

SI No.	Course Name	Duration	Intake Capacity	Qualification(Minimum)	Remarks
1	Basic Plumber	2 weeks	24	Class VIII passed	
2	Basic Welding Arc	2 weeks	24	Class VIII passed	
3	Basic Electrical	2 weeks	24	Class VIII passed	

(A) Recurring Expenditure

SI No.	Designation	No. required	Fixed Honorarium	Remarks
1	Instructor (Plumbing)	01	Rs 15,000/-	
2	Instructor (Basic Welding Arc)	01	Rs 15,000/-	
3	Instructor (Basic Electrical)	01	Rs 15,000/-	
Total			Rs 45,000/-	

(B) Cost of Raw Materials & Hand tools

SI No.	Name of Course	Approx Cost of raw materials	Cost of Hand tools	Total Cost	Remarks
1	Plumbing	Rs 40,000/-	Rs 30,000/-	Rs 70,000/-	
2	Basic Welding	Rs 40,000/-	Rs 30,000/-	Rs 70,000/-	
3	Basic Electrical	Rs 50,000/-	Rs 30,000/-	Rs 80,000/-	
Total				Rs 2,20,000/-	

[Handwritten Signature]

(C) Cost of Refreshment

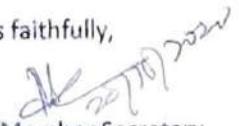
Total Cost @Rs 250/- x 80 x 15 days = Rs 3,00,000/-

(D) Miscellaneous Expenditure= Rs 50,000/- (Rupees Fifty Thousand only)

Total Expenditure =Rs (45,000 + 2,20,000 + 3,00,000 + 50,000)
= Rs 6,15,000/- approx for 72 trainees.
Rupees (Six Lakhs Fifteen Thousand) only

The above short term course has been prepared for Vocational Skill Training for Baghjan Oil burn affected youth people through the Institute Management Committee ITI Tinsukia. The course certification may be provided by Principal/Member Secretary, IMC OF ITI TINSUKIA. The above cost for training, raw materials, tools & equipments etc will be funded for the eligible youth of the Oil burn area by the OIL India Ltd. through the District Administration.

Yours faithfully,


Principal/Member Secretary
IMC of ITI, Tinsukia

Memo No. ITI/TSK/IMC/Baghjan/2020/01(A)

Dated-Tinsukia, 20/10/2020

- 1) The Director, DE&CT, Assam ---for kind information and necessary approval for the above short term course.


Principal/Member Secretary
IMC of ITI, Tinsukia



Ref: VASU/KAM/860/2020-21

To,

The Deputy Commissioner,
Tinsukia District,
Assam,

Sub: Counselling for the victims of Baghjan fire.

Sir,

This is in reference to our meeting at your office chamber on the 25th of September 2020. I am enclosing the project proposal with budget of Rs.5 lakhs (five lakhs only) for the counselling of the victims in the Baghjan fire.

We have a team of physiologists lead by a senior experienced person, Dr. Bitopi Dutta. Her CV enclosed herewith. We also have staff members who are ready to be deployed on site. If the project is sanctioned, we are more than capable of delivering good results. During the process of counselling, we shall make proper assessments about what livelihood opportunities would be best suited for them. We will submit this report to you.

We will be highly obliged if you will kindly sanction the project to our NGO Voluntary Association for Social Upliftment (VASU).

NGO documents enclosed.

Thanking you, With regards,

Sincerely Yours

Shahnaz parbin

President

(Shahnaz Parbin) Voluntary Association for Social Upliftment

President, VASU

DPA
Pls. send
21/10/2020
A.D.C.
dt. 01-10-2020
10.10.20

